2791300  14/08/2014
TBJ IMPEX PVT. LTD.
trading as : M/S. TBJ IMPEX
31, INA Market, New Delhi-110023
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
WHOLE PREY DIET

2899933  09/02/2015
CHAMPION PETFOODS LP BY ITS GENERAL PARTNER CHAMPION PETFOODS (GP) LTD
11403-186 Street NW, Edmonton, Alberta T5S 2W6
Manufacturer & Merchants
a partnership organized under the laws of Canada
Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001
Proposed to be Used
DELHI
Pet food and edible pet treats
3209717  12/03/2016
JYOTI JADHAV
trading as Merchant and Trader
217, Ravivar Peth, Market Yard, Satara, Maharashtra
Merchant and Trader

Address for service in India/Attorney address:
PRADEEP JAIN
Room No.6, 1st Floor, Dinesh Bhavan, 71/73, 13th kamathipura, Mumbai - 400008

Proposed to be Used
MUMBAI
CHEMICALS AND FERTILIZERS, CATTLE FEED, AGRICULTURAL SEEDS AGRICULTURAL, HORTICULTURE AND
FORESTRY PRODUCTS, FLOWERS, FRESH FRUITS, VEGETABLES AND NATURAL AGRICULTURAL PRODUCTS, AND
GRAINS ORGANIC AND INORGANIC, LIVE ANIMAL, NATURAL PLANT, LIVE FISH, ORNAMENTAL FISH, CATTLE FEED,
POLTRY FEED, BEATLES SPICE, ALL BEING GOODS INCLUDED IN CLASS 31
3461387  19/01/2017
DARSHAN KAUR.

trading as ;DASHMESH TRADING CO.

IBBAN KALAN CHHABAL ROAD, AMRITSAR, PUNJAB, INDIA.
MERCHANTS AND MANUFACTURER

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2012

DELHI

Cattle Feed and Poultry Feeds, Feed Supplements for Animals, Animal Food Stuffs, Mesh Choori, Doodh Dhara Choori Cakes, Pashu Churi, Khal, Binola (Cattle Feeds), Oil Cakes, Grains for Animal’s Consumption included in class 31.
ALINA

3512979    24/03/2017
AL AALI EXPORTS PVT. LTD.
trading as ;AL AALI EXPORTS PVT. LTD.
IST FLOOR, 5 BAZAR LANE, BENGALI MARKET, NEW DELHI-110001
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
K & P ASSOCIATES. ADVOCATES
107, BHARAT CHAMBERS, 70, SCINDIA HOUSE, CONNAUGHT PLACE, NEW DELHI-110001
Used Since :24/03/2017

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, LIVE ANIMALS; FRESH FRUITS AND VEGETABLES,
SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS AND BEVERAGES FOR ANIMALS, MALT INCLUDED IN CLASS
31.
3624206  31/08/2017
SAMIR MODI
A-1, MAHARANI BAGH, NEW DELHI-110065, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
CHITRA ARVIND
RAJESHWARI & ASSOCIATES, AMSOFT BUSINESS CENTRE, UNITECH TRADE CENTRE, Sector 43, Gurgaon- 122 002,
Haryana, India
Used Since :07/02/2017
DELHI
“Agricultural, horticultural and forestry products and grains not included in other classes; fresh fruits and vegetables;
seeds, natural plants and flowers; foodstuffs for animals and malt in class 31.”
Progressiv

3670176  04/11/2017
EW NUTRITION INDIA PRIVATE LIMITED
Regus Business Centre Delhi P.Ltd., Level-2 Elegance Tower, Old Mathura Road, Jasola Dist. Centre
COMPANY

Address for service in India/Attorney address:
P.A. & ASSOCIATES
H-63 VIJAY CHOWK LAXMI NAGAR DELHI 110092
Used Since: 01/07/2016

DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt
KAMLA KANT & COMPANY LLP
28/114, PHEEL KHANA, KANPUR-208001, UTTAR PRADESH
(a Limited Liability Partnership Firm)

Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh

Used Since: 01/04/2014

To be associated with:
3041944
DELHI

Agricultural, Horticultural and Forestry Products And Grains Not Included In Other Classes, Live Animals, Fresh Fruits and Vegetable, Seeds, Live Animals, Plants and Flowers, Foodstuffs for Animals & Supari Included In Class 31.
3763794  26/02/2018
KAMLA KANT & COMPANY LLP
28/114, PHEEL KHANA, KANPUR-208001, UTTAR PRADESH
(a Limited Liability Partnership Firm)
Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh
Used Since :01/04/2014
To be associated with:
2782234
DELHI
Agricultural, Horticultural and Forestry Products And Grains Not Included In Other Classes, Live Animals, Fresh Fruits and Vegetable, Seeds, Live Animals, Plants and Flowers, Foodstuffs for Animals & Supari Included In Class 31.
3763796  26/02/2018
KAMLA KANT & COMPANY LLP
28/114, PHEEL KHANA, KANPUR-208001, UTTAR PRADESH
(a Limited Liability Partnership Firm)
Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh
Used Since: 01/04/2014
DELHI
Agricultural, Horticultural and Forestry Products And Grains Not Included In Other Classes, Live Animals, Fresh Fruits and Vegetable, Seeds, Live Animals, Plants and Flowers, Foodstuffs for Animals, Pan Masala & Supari Included In Class 31
3763798    26/02/2018
KAMLA KANT & COMPANY LLP
28/114, PHEEL KHANA, KANPUR-208001, UTTAR PRADESH
(a Limited Liability Partnership Firm)

Address for service in India/Attorney address:
TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
Kamla Kant & Company LLP, 28/114, Pheel Khana, Kanpur-208001, Uttar Pradesh

Used Since :01/04/2014

DELHI
Agricultural, Horticultural and Forestry Products And Grains Not Included In Other Classes, Live Animals, Fresh Fruits and Vegetable, Seeds, Live Animals, Plants and Flowers, Foodstuffs for Animals & Supari Included In Class 31.
3874985   30/06/2018
REINA BIMAL SHUKL
E 101 WATERFRONT, KALYANI NAGAR, PUNE 411006 MAHARASHTRA INDIA.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 20/06/2018

MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
GROW LIV
4375915  12/12/2019
VPA PHARMACEUTICAL PRIVATE LIMITED
PLOT NO. 299M HSIIDC, PHASE-1, SECTOR-38, INDUSTRIAL ESTATE, RAI, SONIPAT, HARYANA - 131029, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD Dhan MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting live animals foodstuffs and beverages for animals malt
SAISINDHU - 555

4384889  21/12/2019
GANGULA ANANDA REDDY
H NO: 1-71, POTHULAMADUGU VILL, BHOOTHPUR M, MAHABUBNAGAR DIST, TELANGANA-509382
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Agricultural seeds
Proposed to be Used

DELHI

ORGANIC FARMING AND ORGANICALLY GROWN AGRICULTURAL, HORTICULTURAL & FORESTRY PRODUCTS; GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS & VEGETABLES, SEEDS, NATURAL PLANTS & FLOWERS, FRESH FRUITS (MANGOES); AGRICULTURAL PRODUCTS NOT INCLUDED IN OTHER CLASSES, SEEDS, OIL CAKE AND COTTON SEED OIL CAKE RAW ORGANIC GRAINS, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT. GARDEN HERBS, VEGETABLES, PLANTS AND SEEDS AGRICULTURAL, LIORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT IN CLASS 31
4448569   20/02/2020
DINESH PIRTA
Pirta Building, Near Shiv Temple, Jubbal, Distt. Shimla-171205
PROPRIETOR

Address for service in India/Agents address:
BHANDARI DINESH
1102, 1ST FLOOR, SECTOR 19-B, CHANDIGAR - 160 019
Used Since :20/12/2016

DELHI
Fresh fruits and vegetables, fresh herbs
4454860   26/02/2020
MTE EXIM PVT. LTD.
19, ARMENIAN STREET, 4TH FLOOR, ROOM NO – 513, KOLKATA – 700 001, WEST BENGAL
BODY INCORPORATE

Address for service in India/Attorney address:
IPM SERVICES
ROOM NO. GR3, GROUND FLOOR, BLOCK – G, DAKSHINAYAN HOUSING COMPLEX, TEGHARIA, KOLKATA – 700136, WEST BENGAL

Proposed to be Used
KOLKATA
FRESHLY, UNPROCESSED GROUND NUT IN SHELL INCLUDED IN CLASS 31
Trade Marks Journal No: 1950, 01/06/2020 Class 31

4456407  27/02/2020
M/S. SATYAM GRUH UDHYOG (MR. GOHEL RAHUL RAMESHBHAI)
160, 50 VARIYA, KEDUTWAS, BHAVNAGAR
PROPRIETOR

Address for service in India/Attorney address:
VIPUL J. HINDOCHA, ADVOCATE
9, SWASTIK APPARTMENT, DAWN ROAD, CREASCENT, BHAVNAGAR - 364 001, GUJARAT

Proposed to be Used

AHMEDABAD
LIME (CHUNO) EDIBLE LIME INCLUDED IN CLASS-31 (ONLY FOR GUJARAT STATE)
4457185  28/02/2020
HABIBUL HAQUE MOLLA
trading as ;LISHEN AQUA BIO TECH
GAR, GAR, NORTH 24 PARGANAS, CHANDIBARI, WEST BENGAL - 743502, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Proposed to be Used
KOLKATA
FISH FOOD.
GLORIFARM
4457381   28/02/2020
GLORIFARM BOTANICALS PRIVATE LIMITED
90/10, VIP Thamarai Nagar, Gandhiji Street 2, Kollampallayam,Erode,Tamil Nadu-638002
Agricultural and Allied Activities
Private Limited Company
Proposed to be Used
CHENNAI
Agriculture products such as Tubers, Seeds and Leaves
4457868   28/02/2020
ASHUTOSH NAMA S/O GOPAL LAL NAMA
RAJEEV COLONY SHEETLA MATA ROAD, GANGAPUR, SAWAI MADHOPUR, RAJASTHAN - 322201, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting live animals foodstuffs and beverages for animals malt
THE WATERSHED PROJECT MANAGEMENT UNIT UTTARAKHAND
WATERSHED MANAGEMENT DIRECTORATE, INDIRA NAGAR FOREST COLONY DEHRADUN UTTRAKHAND, 248001
SOCIETY

Address for service in India/Attorney address:
AASHISH NEGI
A-125, A-BLOCK, LANE NO. 14, NEW ASHOK NAGAR, DELHI-110096

Proposed to be Used

DELHI

PULSES AND GRAINS NOT INCLUDED IN OTHER CLASSES, SEEDS, FRESH FRUITS AND VEGETABLES, NATURAL
PLANTS AND FLOWERS, BERRIES, BIRD FOOD, CEREALS FOR ANIMAL CONSUMPTION, HERBS, LEMONS, LENTILS
MAIZE, MALT, NUTS, OATS, OLIVES, UNPROCESSED RICE, RYE, SEEDLINGS, PLANT SEEDS SHRUBS INCLUDED IN
CLASS-31

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
YASHSHREE

4458729  29/02/2020

NATH BIO-GENES (I) LTD.

“Nath House, Nath Road, Aurangabad - 431005

BODY INCORPORATE

Address for service in India/Attorney address:

VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used

MUMBAI

Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt, raw grain, unprocessed grains, fresh pulse
INDIC LIVING

4459413  02/03/2020

M/S. INDIC LIVING
ALTUS, FLAT NO. 101, 7TH MAIN, 34TH CROSS, JAYANAGAR 4TH BLOCK, BENGALURU – 560011, KARNATAKA, INDIA.

PARTNERSHIP FIRM

Address for service in India/Attorney address:

SIDDHARTH MATHUR
C/o Lex Protector LLP First Floor, Plot No. 995, 9th Main Rd, Sector 7, HSR Layout, Bengaluru, Karnataka, India- 560102

Used Since :18/02/2020

CHENNAI

UNPROCESSED FOXTAIL MILLET, UNPROCESSED JAPANESE BARNYARD MILLET.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
TANA-RIRI

4461249  03/03/2020

JAGDISHKUMAR PRAVINCHANDRA MODI AN INDIAN NATIONAL SOLE PROPRIETOR OF AAYUSH GRUH UDHYOG
AT & POST :- DABHAD, TAL : KHERALU, DIST : MEHSANA - 384325. GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF CATTLE FEED INCLUDE IN CLASS - 31.
Trade Marks Journal No: 1950 , 01/06/2020        Class 31

4461250    03/03/2020
KHAPRI NIMBHA NATURAL FOOD PRODUCER COMPANY LIMITED
SIDDHARTH ATHALEY, 301, VIJAY SHREE APT PLOT NO 139, MANEWADA RD, BALAJI NAGAR WEST NAGPUR M.H. -
440027, INDIA
Limited Company
Address for service in India/Attorney address:
AVINASH ANANDRAO AUTE
“SIGNAURA”, VIGNAHARTHA APARTMENT, OFFICE NO-4, KOTHRUD DEPOT, PAUD ROAD, KOTHRUD-411038, PUNE,
MAHARASHTRA
Proposed to be Used
MUMBAI
Agricultural and aquacultural crops, horticulture and forestry products
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
ARYANSH

4462499  04/03/2020
SH. DHANRAJ PROPRIETOR OF M/S SUDAN GENERAL STORE
RAJAL, TEHSIL NOWSHERA, DISTT. RAJOURI, JAMMU (J&K)
SOLE PROPRIETOR

Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :10/08/2019

DELHI

FEED FOR ANIMALS, CATTLE FEED, MIXED ANIMALS FEED, FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS 31
TUBER-G

4468579  11/03/2020
GRV JUNCTION AGRITECH PRIVATE LIMITED
F/501 AKSHARDHAM RESIDENCY, NR. MATRUBHUMI SOCIETY, OPP. VASANT VIHAR SOC, NAVA NIKOL, AHMEDABAD-382350
Agriculture, Vegetable and Fruits
Private Limited Company

Proposed to be Used

AHMEDABAD
FRESH VEGETABLES AND FRUITS, INCLUDING GROUND ROOTED VEGETABLES
**FarmerInCity**

**Proprietor**

VIKAS NARAYAN PABALE  
S/O- Vikas Narayan Pabale, Near Ashram Shala Kurund, Tal- Parner, Dist- Ahmednagar, Maharashtra - 414306

**Address for service in India/Attorney address:**

POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

**Proposed to be Used**

MUMBAI  
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
HAPPY BY THIRSTY

3436331  16/12/2016
THIRSTY ENTERPRISES PTE LTD
trading as ;THIRSTY ENTERPRISES PTE LTD
60, PAYA LEBAR ROAD #08-43, PAYA LEBAR SQUARE, SINGAPORE - 409051
MANUFACTURER AND TRADER
BODY CORPORATE
Address for service in India/Attorney address:
NAVEEN SHREE PANDEY
IPR Smith 709, 7th Floor, Vikram Tower, Rajendra Place, New Delhi - 110008
Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
ALINA

3512980  24/03/2017

AL AALI EXPORTS PVT. LTD.
trading as; AL AALI EXPORTS PVT. LTD.

IST FLOOR, 5 BAZAR LANE, BENGALI MARKET, NEW DELHI-110001
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
K & P ASSOCIATES. ADVOCATES
107, BHARAT CHAMBERS, 70, SCINDIA HOUSE, CONNAUGHT PLACE, NEW DELHI-110001

Used Since: 24/03/2017

DELHI

BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3577371    23/06/2017
PVR. LTD.
trading as ;PVR. LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI 110057, DELHI
SERVICE PROVIDERS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :27/03/2017
DELHI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS
AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
CENTRE FOR INNOVATION AND ENTREPRENEURSHIP
JAMIA MILLIA ISLAMIA UNIVERSITY, MAULANA MOHAMMAD ALI JAUHAR MARG, JAMIA NAGAR, NEW DELHI, 110025

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India. Mob: 9871127869

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
SYRUPPO

3764075    26/02/2018

MRS MINEET JAYWANT SINGH.
9 Friends Colony West New Delhi 110065
Manufacturers and Merchants

Address for service in India/Attorney address:

ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Used Since: 14/02/2018

DELHI

non-alcoholic beverages, carbonated beverages, carbonated fruit beverages, cola beverage, drinking and mineral water, club soda, ready to serve fruit beverages, pineapple juice beverages, apple juice beverages, flavoured carbonated beverages, fruit flavoured soft drinks, soft drinks, energy drinks, syrups and preparations for making beverages
4055224  13/01/2019
HUBEI YUNHONG ENERGY GROUP CO., LTD.
No. 01 Workshop, Building 16, Floor 1-4, 3.1 Qi, Wuhan Optics Valley International Biomedical Enterprise Accelerator, No. 388, Gaoxin 2nd Road, Donghu New Technology Development Zone, Wuhan, Hubei
as per china law

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
CHENNAI
non-alcoholic fruit juice beverages, fruit juice, waters [beverages], essences for making beverages, table waters, non-alcoholic beverages, vegetable juices [beverages], mineral water [beverages], beer, protein-enriched sports beverages
The mark should be used as a whole.

Transliteration : transliterated as YUN, HONG, KOU FU and YI DAO SU
4362969  29/11/2019
HELL ENERGY Magyarország Kft.
H-1075 Budapest, Karoly krt. 1, Hungary
A limited liability company organized and existing under the laws of Hungary

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :27/11/2017

DELHI
Energy drinks.
4451449  24/02/2020
K. KAMALAKANNAN
trading as ;AQUA TIDEL
DOOR NO:1492, KANNAGI NAGAR, OKKIUAM THORAIPAKKAM,CHENNAI-600097, TAMILNADU INDIA.
SOLO PROPRITOR
Address for service in India/Attorney address:
BS ASSOCIATES
PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI-600 096, TAMILNADU,
Used Since :22/09/2019
CHENNAI
PACKAGED DRINKING WATER.
EALKO

4458186  29/02/2020

DHRIUV KARAMSHIBHAI MANIYA PROP. OF NIMBARK ENTERPRISE
B-65, KALATHIYA IND - 1, KAMREJ, SURAT - 395006, GUJARAT

Proprietorship Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD

Flavoured water; drinking water; bottled water; waters [beverages]; table waters; mineral water [beverages]; nutritionally fortified water; vitamin enriched water [beverages].
4458548   29/02/2020
THE WATERSHED PROJECT MANAGEMENT UNIT UTTARAKHAND
WATERSHED MANAGEMENT DIRECTORATE, INDIRA NAGAR FOREST COLONY DEHRADUN UTTRAKHAND, 248001
SOCIETY
Address for service in India/Attorney address:
AASHISH NEGI
A-125, A-BLOCK, LANE NO. 14, NEW ASHOK NAGAR, DELHI-110096

Proposed to be Used
DELHI
BEVERAGES (NON-ALCOHOLIC), COCKTAILS (NON-ALCOHOLIC), AERATED DRINKS, ESSENCES FOR MAKING
BEVERAGES, FRUIT EXTRACTS (NON-ALCOHOLIC), FRUITS JUICE BEVERAGES (NON-ALCOHOLIC), FRUIT JUICES,
FRUITS NECTARS (NON-ALCOHOLIC), GINGER ALE, GINGER BEER, GRAPE MUST [UNFERMENTED], LEMONADES,
MALT BEER, MALT WORT, ORGET, POWDERS FOR EFFERVESCING BEVERAGES, SARSAPARILLA, SYRUPS, WATER
AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS-32

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
ARRIVA
4458854    29/02/2020
BARJINDER KAUR SOLE PROPRIETOR OF ARRIVA FOOD & BEVERAGES
630/10, SIKANDARI ROAD, KHUD MOHALA, LUDHIANA - 141001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Fruit drinks,Fruit beverages and fruit juices
ZORI

4460270  02/03/2020
MR. SHARAD RAJARAM MHASKE
PLOT NO. 310, SHANTANU VILLA, SECTOR 24, PRADHIKARAN, NIGDI, PUNE-411044
INDIVIDUAL

Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, KOTHURUD, PUNE - 411 038.
Used Since: 05/09/2019

MUMBAI
Beers; Non alcoholic beverages; Mineral and aerated water; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
BHUIMKA JAINISHKUMAR MAISURIA (PROPRIETOR) TRADING AS JWALA FRUITS & HERBS BEVERAGES
PLOT NO.-30, SHREE SATYANARAYAN INDUSTRIAL CO-OP SERVICE SOCIETY LTD, NR NAVJIVAN CIRCLE, UDHNA MAGDALLA ROAD, SURAT, SURAT - 395007, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
COPYHART, 11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
NON-ALCOHOLIC BEVERAGES, SYRUPS FOR BEVERAGES, MINERAL WATER [BEVERAGES], COLA BEVERAGES, SOFT DRINKS, FRUIT JUICES, ENERGY DRINKS, ISOTONIC BEVERAGES, SODA WATER, SELTZER WATER, ALOE VERA BEVERAGES, NON-ALCOHOLIC, FRUIT NECTARS, NON-ALCOHOLIC, VEGETABLE-BASED BEVERAGES, LEMONADE
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4461630  03/03/2020
BHUMIKA JAINISHKUMAR MAISURIA (PROPRIETOR) TRADING AS JWALA FRUITS & HERBS BEVERAGES
PLOT NO.-30, SHREE SATYANARAYAN INDUSTRIAL CO-OP SERVICE SOCIETY LTD, NR NAVJIVAN CIRCLE, UDHNA MAGDALLA ROAD, SURAT, SURAT - 395007, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
COPYHART, 11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD
NON-ALCOHOLIC BEVERAGES, SYRUPS FOR BEVERAGES, MINERAL WATER [BEVERAGES], COLA BEVERAGES, SOFT DRINKS, FRUIT JUICES, ENERGY DRINKS, ISOTONIC BEVERAGES, SODA WATER, SELTZER WATER, ALOE VERA BEVERAGES, NON-ALCOHOLIC, FRUIT NECTARS, NON-ALCOHOLIC, VEGETABLE-BASED BEVERAGES, LEMONADE

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
Trade Marks Journal No: 1950, 01/06/2020 Class 32

4462073 04/03/2020
ANGSHUMAN MANDAL
trading as; GULMOHAN GROUP OF COMPANIES
MADATI, DIST - DARJEELING, PIN-734426, WEST BENGAL, INDIA.
MANUFACTURER AND MERCHANT
Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER.
NEWNUVA

4463538  05/03/2020

ABUBAKKER M

NUVA VILLA, KARIMPузHA P.O, S.K PURAM -VIA, PALAKKAD, KERALA-679513

INDIVIDUAL

Address for service in India/Attorney address:

AMANDEEP SINGH

PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used

CHENNAI

Packaged drinking water; beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; soya-based beverages, other than milk substitutes; syrups for beverages; protein-enriched sports beverages; cocktails, non-alcoholic; essences for making beverages; syrups for lemonade; soft drinks; non-alcoholic beverages flavoured with coffee and tea; sherbets; soda water; table waters.
Trade Marks Journal No: 1950, 01/06/2020

Class 32

4464485  05/03/2020
R. LAKSHMI YOGANANDA W/O K.M YOGANANDA PROPRIETRIX OF SRI MOOKAMBIKA ENTERPRISES

#44/5, Chunchaghatta Main Road, Konanakunte Post, Kanakapura Main Road, Bangalore – 560 062.

Proprietary Firm

Address for service in India/Attorney address:
N SATISH REDDY

#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used

CHENNAI

Aerated Water, Mineral Water, Packaged Drinking Water, Non-Alcoholic fruit extracts, Fruit Juice Beverages, Fruit Juices, Preparations for making Mineral Water, Mineral Water beverages, Non-alcoholic beverages, Non-alcoholic fruit juice beverages, Sherbets beverages, Soda Water being included in Class 32.
4467171 09/03/2020

JAY NARAYAN MISHRA
S/O BINOD MISHRA, 70 VILLAGE- KUMARDIH, JAMUI, BIHAR-811305
INDIVIDUAL (SOLE PROPRIETORSHIP)

Address for service in India/Attorney address:
GOBIND RAM BATTA
Chamber No. 6037, 6th Floor, Lawyer's Chamber Complex, Part-II, Distt. Courts, Ludhiana

Proposed to be Used
KOLKATA
NON-ALCOHOLIC BEVERAGES AND PREPARATIONS FOR MAKING SUCH BEVERAGES.
CAVINKARE PRIVATE LIMITED
12, CENOTAPH ROAD, TEYNAMPET, CHENNAI 600018
A company incorporated under the Companies Act

Address for service in India/Attorney address:
R. SATHISH KUMAR
'SIVAM' 56, MYLAPPA STREET, AYANAVARAM, CHENNAI - 600 023.

Proposed to be Used

CHENNAI
mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; isotonic beverages, smoothies, vegetable juices
Gellycious
4467434  09/03/2020
CAVINKARE PRIVATE LIMITED
12, CENOTAPH ROAD, TEYNAMPET, CHENNAI 600 018
A Company incorporated under the Companies Act
Address for service in India/Attorney address:
R. SATISH KUMAR
'SIVAM' 56, MYLAPPA STREET, AYANAVARAM, CHENNAI - 600 023.
Proposed to be Used
CHENNAI
mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages, smoothies, vegetable juices
Jack-N-Jelly

4467435   09/03/2020

CAVINKARE PRIVATE LIMITED
12, CENOTAPH ROAD, TEYNAMPET, CHENNAI 600 018
A Company incorporated under the Companies Act

Address for service in India/Attorney address:
R. SATHISH KUMAR
'SIVAM' 56, MYLAPPA STREET, AYANAVARAM, CHENNAI - 600 023.

Proposed to be Used
CHENNAI
mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages, smoothies, vegetable juices
Gelly Joy
4467438  09/03/2020
CAVINKARE PRIVATE LIMITED
12, CENOTAPH ROAD, TEYNAMPET, CHENNAI 600 018
A Company incorporated under the Companies Act
Address for service in India/Attorney address:
R. SATISH KUMAR
'SIVAM' 56, MYLAPPA STREET, AYANAVARAM, CHENNAI - 600 023.
Proposed to be Used
CHENNAI
mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages, smoothies, vegetable juices
Jelly Joy
4467439  09/03/2020
CAVINKARE PRIVATE LIMITED
12, CENOTAPH ROAD, TEYNAMPET, CHENNAI 600 018
mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages, smoothies, vegetable juices
Address for service in India/Attorney address:
R. SATHISH KUMAR
'SIVAM' 56, MYLAPPA STREET, AYANAVARAM, CHENNAI - 600 023.
Proposed to be Used
CHENNAI
mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages, smoothies, vegetable juices
Brisip

4468991   11/03/2020
RAHUL SHARMA
G 506, Prateek wisteria, sec-77, Noida, Uttar Pradesh
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI
Bottled drinking water
MRS. POURNIMA RAM GORE TRADING AS : OM FOODS AND BEVERAGES
Gut No. 2309, Milkat No. 3803, Ambethan Road, Chakan, Tal – Khed, Dist – Pune – 410501, Maharashtra, India.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Packaged Drinking Water
4469142  11/03/2020
SALIM GANI NADAF TRADING AS : AYAN ENTERPRISES
A/P – MAYANI, TAL – KHATAV, DIST – SATARA – 415102, MAHARASHTRA, INDIA
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER
TOVA
4469291  11/03/2020
LAKSHMI SRINIVASAN
51/25, Rathna Avenue, Surya 2nd floor, Richmond Road, Bangalore 560025, Karnataka INDIA
Proprietership
Address for service in India/Attorney address:
BINDU SHARMA
ORIGIN IP SOLUTIONS LLP 213, SOBHA AQUAMARINE SARJAPUR OUTER RING ROAD BANGALORE - 560103
Proposed to be Used
CHENNAI
WATER, FLAVOURED WATER, INFUSED WATER, AERATED WATER, CARBONATED WATER, NON-ALCOHOLIC BEVERAGES, ALOE VERA DRINKS, NON-ALCOHOLIC, ENERGY DRINKS, FRUIT JUICES, FRUIT NECTARS, ISOTONIC BEVERAGES, LEMONADES, MINERAL WATER (BEVERAGES), NON-ALCOHOLIC BEVERAGES FLAVOURED WITH COFFEE, NON-ALCOHOLIC BEVERAGES FLAVOURED WITH TEA, NON-ALCOHOLIC DRIED FRUIT BEVERAGES, NON-ALCOHOLIC ESSENCES FOR MAKING BEVERAGES, NON-ALCOHOLIC FRUIT EXTRACTS, NON-ALCOHOLIC FRUIT JUICE BEVERAGES, NON-ALCOHOLIC HONEY-BASED BEVERAGES, PROTEIN-ENRICHED SPORTS BEVERAGES, SARSAPARILLA [NON-ALCOHOLIC BEVERAGE], SELLZTER WATER, SODA WATER, SOFT DRINKS, TABLE WATERS, TOMATO JUICE [BEVERAGE], VEGETABLE JUICES [BEVERAGES], WATERS [BEVERAGES], WHEY BEVERAGES.
4470205  12/03/2020
SHANKAR LAL GURJAR PROPRIOETOR OF DELTA HANK GROUP
65,G BLOCK, SUB CITY CENTER, RETI STAND UDAIPUR, RAJASTHAN,313001
Proprietorship firm

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
AHMEDABAD
Mineral water
LITT

4475725  17/03/2020

KATWA INDUSTRIES
Plot No#782, 7th Cross, Bhaganagar, Belagavi, Karnataka- 590006
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THRUMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI

Non alcoholic beverages
SUPER 555
1452468  22/05/2006
SUCHA SINGH RAI
trading as ; RAIPUR BOTTLING COMPANY
M-6, ANUPAM NAGAR, RAIPUR (CHHATISGARH).
INDIAN NATIONAL

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
MUMBAI
WHISKY, RUM, BRANDY & GIN.

Subject to no exclusive right over the mark "SUPER " & mark will be consider as a whole..
2985181    12/06/2015
IFB AGRO INDUSTRIES LIMITED
PLOT NO. IND-5, SECTOR – I, EAST KOLKATA TOWNSHIP, KOLKATA - 700 107, State of West Bengal
Manufacturers, traders and exporters
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :22/07/2014
To be associated with:
2660555, 2660674

KOLKATA
COUNTRY SPIRIT FOR SALE IN THE STATE OF WEST BENGAL ONLY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL OTHER
DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2660555,2660674.
ROYAL STATE

3644754  27/09/2017
GREENTECH BLENDERS AND DISTILLERS
SHOP NO. 3, FIRST FLOOR NEAR OBC BANK, BHADSON ROAD, PATIALA
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARINDER CINEMA JALANDHAR

Proposed to be Used
DELHI
Alcoholic beverages(except beers)
BKD AGRO CHEMICALS (P) LTD.
VILL.- DOHALIA, P.O.- KANDI, PIN- 742138, DIST- MURSHIDABAD, WEST BENGAL.
BODY INCORPORATED

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.

Used Since: 01/01/2020

KOLKATA
COUNTRY SPIRIT, ALCOHOLIC BEVERAGES, ALCOHOLIC ESSENCES, ALCOHOLIC EXTRACTS, LIQUEUR, BITTERS, BRANDY, COCKTAILS, GIN, RUM, VODKA, WHISKY, WINE BEING INCLUDED IN CLASS- 33.
ROYAL STREET

4459392  02/03/2020
M/S SENTINI BIOPRODUCTS PRIVATE LIMITED
Plot No. 1229, Road No. 60, Jublee Hills, Hyderabad-500034, Telangana State, India.
A Company registered under the companies Act 1956.
Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
CHENNAI
Alcoholic beverages; Alcoholic preparations for making beverages.
KINGS PREMIUM

4459395    02/03/2020

M/S SENTINI BIOPRODUCTS PRIVATE LIMITED
Plot No. 1229, Road No. 60, Jubilee Hills, Hyderabad-500034, Telangana State, India.
A Company registered under the companies Act 1956.

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
CHENNAI

Alcoholic beverages; Alcoholic preparations for making beverages
KETO

4460956  03/03/2020

UNITED BLENDERS DISTILLERS LLP

PLOT NUMBER 204, TOWER D, GLOBAL BUSINESS PARK, SECTOR 26, GURUDRONACHARYA, GURUGRAM-122002,
HARYANA, INDIA

MANUFACTURER & MERCHANT

Proposed to be Used

DELHI

VODKA
Fortress

4461642  03/03/2020

FULLARTON DISTILLERIES PVT. LTD.
Survey No. 71/0 & 72/1, Village Panchayat Khandepar, Vagurme Road, Khandepar, Ponda, Goa- 403406

Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI

ALCOHOLIC DRINKS, WINES, WHISKY, SPIRITS AND LIQUEURS INCLUDING RUM, GIN, WHISKY, BRANDY, VODKA INCLUDING INDIAN MADE AND FOREIGN MADE LIQUORS INCLUDED IN CLASS 33
MARLENGOLD

4464777  06/03/2020

SRIDEVE LOKESH BEVERAGES PRIVATE LIMITED
133-11-1341, 5 LANE, SRIRAM NAGAR, AMARAVATHI ROAD, GUNTUR - 522334, ANDHRA PRADESH, INDIA.

Private Limited Company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI

LIQUORS [ALCOHOLIC BEVERAGES]; WINE; WHISKY; RUM; BRANDY; GIN; VODKA.
OAKLAND RESERVE

4465055  06/03/2020
NEERAJ BATRA
HOUSE NO. 84, SECTOR 18-A, CHANDIGARH, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
SAHIL A. GARG NARWANA
B-6, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
LAMJINGBA
4478143    19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAL, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Alcoholic beverages; Alcoholic preparations for making beverages
3587776  08/07/2017
RUDRA VENTURES PVT. LTD.
VILLAGE SEERA, RAHON ROAD, LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2010
DELHI
Cigarettes; Tobacco; Chewing Tobacco & Smokers’ Articles.
MARK SHOULD BE READ AND USE AS A WHOLE.
3644336  26/09/2017
MOHD. ARIF
Precedence Villa-3, Near- Pipal Tree, Shivani Vihar, Kalyanpur, Lucknow-226022, India.
Individual
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Proposed to be Used
DELHI
Desi Gutkha, Gutkha, Khaini, Chewing Tobacco, Zaffrani Patti, Bidi, Pan Samagree (Zarda Mix)
No exclusive rights over the descriptive matters appearing on the label..
3667049 01/11/2017
V. SENTHILKUMAR
3/308, AYYAMPATTI, PERRYA GOLLA PATTI POST, SATTUR, VIRUDHUNAGAR - 626203
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Matches
RASHIKHAINI
4380275  17/12/2019
TANSEN ENTERPRISES.
SHYAM NAGRI, GANGA DARWAJA, KAIMGANJ, FARRUKHABAD-209502, UTTAR PRADESH.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
ARAWAT

4382154  18/12/2019
M/S MAHAKALESHWER INTERPRISES
505, TRIPATIDHAM KANNIPURA ROAD UJJAIN (M.P.)
PROPRIETOR NAME : MR. RAJENDRA PORWAL

Address for service in India/Attorney address:
ANURADHA AGRAWAL
LUCKY ASSOCIATES , 709/B, 7TH FLOOR, RAJANI BHAWAN, M.G. ROAD, INDORE - 452001 (M.P.)

Proposed to be Used
MUMBAI
TOBACCO RAW OR MANUFACTURED; CHEWING TOBACCO, TOBACCO LEAVES, HUKKA TOBACCO; QIWAM; BIDIES, CIGARETTES, CIGARS, GUDAKHU, GUTKHA, ZARDA, KHAINI; SNUFF, ZAFRANI, PATTI, SMOKERS' ARTICLES, SAFETY MATCHES
FILTER PLUS

4387483  24/12/2019

Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
Pooja Dodd
113, Uday Park, New Delhi-110049.

Proposed to be Used
DELHI
Cigarette Filters
4456848  28/02/2020
RAJESH GARG
H. NO. 991/12, GALI NO. 9, KALYAN NAGAR, THANESAR, KURUKSHETRA-136118, HARYANA, INDIA.
Active

Address for service in India/Attorney address:
LEGAL SHAFT
WZ 283/127B, MADDI STREET, VISHNU GARDEN, NEW DELHI - 110018, INDIA.

Proposed to be Used
DELHI
Tobacco; smokers' articles; matches.
108 Shreeneelkanth filter bidi

4459923  02/03/2020

VARUN KUMAR CHOUBEY
DHNWALHI,KATNL,KONDIA,MADHYA PRADESH-483440

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Leaf tobacco; Smoking tobacco; Herbs for smoking *; Hand rolling tobacco
4460744  03/03/2020

DIPAK PRAKASHBHAI JAIN

trading as ;SURAJ TOBACCO CO. AHMEDABAD
326, GOKUL NAGAR, B/S. JADESHWAR MAHADEV, NR. ADINATHNAGAR, ODHAV, AHMEDABAD.

Proposed to be Used

AHMEDABAD

TOBACCO, TOBACCO POWDER, CIGARETTE TOBACCO, RAW TOBACCO, POUCHES (TOBACCO -), TOBACCO PRODUCTS, TOBACCO AND TOBACCO SUBSTITUTES, MANUFACTURED TOBACCO, FLAVORED TOBACCO

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
NEWZENX

4462673   04/03/2020
AJAY KUMAR SHAH
205, S/F, VARDHMAN DIAMOND PLAZA, MOTIA KHAN, PAHARGANJ, DELHI-110055
INDIVIDUAL FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Used Since :08/08/2017
To be associated with:
3608198
DELHI
MANUFACTURER OF SMOKING PIPES INCLUDING GLASS SMOKING PIPE, WOODEN SMOKING PIPES, STONE SMOKING PIPES, SMOKING ACCESSORIES, HOOKAH, HERB GRINDER FOR SMOKING, PLASTIC AND ACRYLIC PIPES FOR HOOKAH. INCLUDED IN CLASS 34
HOLA

4462851  04/03/2020

RASHMIN M. MAJITHIA
21/A, NIRMOTRI, SANJEEV BAUGH, NEW SHARDA MANDIR ROAD, PALDI, AHMEDABAD. GUJARAT STATE, INDIA.
ADULT, AN INDIAN NATIONAL

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :03/01/2020

AHMEDABAD

TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES.
4462852  04/03/2020
RASHMIN M. MAJITHIA
21/A, NIRMOTRI, SANJEEV BAUGH, NEW SHARDA MANDIR ROAD, PALDI, AHMEDABAD. GUJARAT STATE, INDIA.
ADULT, AN INDIAN NATIONAL
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :03/01/2020
AHMEDABAD
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL
VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES.
4462853  04/03/2020  
RASHMIN M. MAJITHIA  
21/A, NIRMOTRI, SANJEEV BAUGH, NEW SHARDA MANDIR ROAD, PALDI, AHMEDABAD. GUJARAT STATE, INDIA.  
ADULT, AN INDIAN NATIONAL  
Address for service in India/Agents address:  
Y. J. TRIVEDI & CO.  
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015  
Used Since :03/01/2020  
To be associated with:  
4462851, 4462852  
AHMEDABAD  
TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS' ARTICLES; MATCHES.
LAKKAR CHAAP

4463089   04/03/2020
AJAY KUMAR PROPRIETOR OF GUPTA ZARDA FACTORY
#Gaushala Road ,Sirki Bazar ,Bathinda
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRAVIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Tobacco;Chewing tobacco;Tobacco pouches
4467156  09/03/2020
NAND KISHOR GUPTA
57 BAJAR MADHYA MOHANLAL GANJ GOSAI GANJ, GOSAINGANJ LUCKNOW 227125
PROP
PROPRIETOR
Proposed to be Used
DELHI
SAFETY MATCHES.
SUVIKALASHAR

4468366  11/03/2020
RAJESH JAIN, PROPRIETOR, NIRNIRA ENTERPRISES
LINE NO. 2, SUBHASH NAGAR, WARD NO. 29 VIDISHA (M.P.) 464001
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
TOBACCO, TOBACCO PRODUCTS AND BIDI
4474235   17/03/2020
MD. BADRUL HOQUE PROPRIETOR OF GANGA ENTERPRISES.
VILLAGE BABU PUR, P.O. TIN PAKURIA, P.S-SAMSHERGanj, DIST.-MURSHIDABAD, WEST BENGAL.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
KOLKATA
BIRI AND MATCH BOX.
2215715  05/10/2011

LALIT PITTIE
Mr. Dushyant Pittie

trading as : FURNISHING STUDIO
1070, RAMDOOT, SADASHIV PETH, PUNE-30
SERVICE PROVIDER
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202

Used Since : 28/09/2011

MUMBAI

RETAILLING OF BRANDED FURNISHINGS-NAMELY, BEDSHEET, CURTAIN CLOTH, SOFA CLOTH, CARPET, PILLOW COVERS TOWELS, NAPKINS, AND OTHER DECORATION GOODS FOR FURNISHINGS

Subject to no exclusive right over the mark " furnishing " separately & mark will be consider as a whole..
2804555  05/09/2014
MR. RAVINDER MIDHA
MR. MUNISH BAJAJ
trading as: UNITED HOUSE.
S C O 26-27, SECTOR-8 C, MADHYA MARG, CHANDIGARH.
SERVICE
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B 4 SUNRISE HOUSE GALI NO -9 KANSAI MARG HARSING VISHAR DELHI 110093
Used Since: 01/04/2010

DELHI
TRADING AND MARKETING OF COSMETICS, PARLOR ITEMS, STERLIZER, WAX HEATER, BLEACHING PREPARATION
POLISHING PREPARATIONS, COSMETICS, PERFUMERY, SOAPS. ESSENTIAL OILS. HAIR CONDITIONER, HENNA,
HENNA POWER, HERBAL HENNA, HAIR COLOUR, HAIR OILS, VARNISH, WAX. AFTER SHAVING LOTION, SHAVING
CREAM, FACE WASH, HAND WASH, FURNITURES AND PARLOR FURNITURE IN CLASS-35.
PEEKBIN

2883083   15/01/2015
SANMATI PACKAGING PVT. LTD.
SECTOR-A-3, PLOT NO. F-7, TRONICA CITY, LONI, GHAZIABAD, UP
SERVICES
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT ,1956

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/01/2015

DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT, ONLINE MARKETING, EXPORT & IMPORT, ACTIVITIES INCLUDING DISTRIBUTION MARKETING & TRADING SERVICES RELATING TO MULTI-LAYERED PACKAGING SOLUTIONS, PLASTICS IN EXTRUDED FORM FOR USE IN MANUFACTURE; PACKING, STOPPING & INSULATING MATERIALS. PLASTIC FILM FOR WRAPPING & PACKAGING; BOPP BAGS, LEATHER & IMITATIONS OF LEATHER & ARTICLES MADE FROM THESE MATERIALS. LEATHER BELTS, WALLETS & LADIES PURSES, BAGS, TRAVELLING BAGS, HANDBAGS, SCHOOL & COLLEGE BAGS, CARRY BAGS, PARTS AND ACCESSORIES THEREOF.
RSAFE
2966219  19/05/2015
BMS WELLNESS PVT. LTD.
275/2186, MOTILAL NAGAR NO.1,S.S.ROAD, GOREGAON (WEST), MUMBAI-400104
SERVICE PROVIDER
A REGISTERED INDIAN COMPANY REGISTERED UNDER INDIAN COMPANIES ACT, 1956
Used Since: 01/08/2010
MUMBAI
PROVIDING MARKETING, IMPORT EXPORT, WHOLESALE AND RETAIL SERVICES IN RELATION TO LIFE SAVING.
TEACHING APPARATUS & INSTRUMENTS FOR CONDUCTING SWITCHING, TRANSFORMING, ACCUMULATING,
REGULATING OR CONTROLLING ELECTRICITY, APPARATUS FOR RECORDING, TRANSMISSION IN CLASS 35
VIKRETA
3051720   09/09/2015
MR. ADITYA KAUSHIK
trading as ;M/S. PRABHA TRADERS
WZ-9 STREET NO. 13 SHADIPUR, NEW DELHI-110008
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :07/09/2015

DELHI
ADVERTISING, PUBLICITY, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS,
RETAIL,WHOLESALE, IMPORT/EXPORT SERVICES, FRANCHISING AND ONLINE TRADING OF ELECTRONICS ITEMS,
HEALTH AND BEAUTY CARE ITEMS, READYMADE GARMENTS,TEXTILE GOODS, JEWELLERY, HOME APPLIANCES,
SPORTING GOODS AND GIFT ITEMS, ONLINE TRADING SERVICES TO FACILITATE THE SALE OF GOODS AND
SERVICES BY OTHERS VIA COMPUTER NETWORK.
3212689  17/03/2016
MUFFADAL BALIWALA.
trading as ;BALI CORPORATION
131 E.R.ROAD, RAJ BUILDING, 3RD FLOOR, BHENDI BAZAR, MUMBAI-400003.
SERVICE PROVIDERS
A SOLE PROPRIETORSHIP CONCERN
Used Since :19/02/2016
MUMBAI
EXPORT, IMPORT, WHOLESAL E, RETAIL SHOPS AND OUTLETS, DISTRIBUTORSHIP AND ONLINE SELLING OF SOFT LUGGAGE, HARD LUGGAGE, FRAMED LUGGAGE, SHOULDER BAGS, SUIT CASES, GARMENT BAGS, BRIEFCASE, VANITY CASE, TOILET CASE, LUGGAGE, LUGGAGE STRAPS, LUGGAGE TAGS, TRAVELLING BAGS, DUFFLE BAGS, MONEY HOLDERS, WALLET S, WAIST PACKS AND OTHER TRAVEL RELATED ACCESSORIES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF GLOBE.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3227801  05/04/2016  
R.KARTHIK ALIAS KANNAN  
trading as ;FARM ASSOCIATES  
FLAT NO.A1, WINNER FLATS, NO.5069, RAM NAGAR 6TH STREET, MADIPAKKAM, CHENNAI - 600091  
SERVICE PROVIDER  
A PROPRIETOR FIRM  
Address for service in India/Attorney address:  
D.R.RAGHUNATH  
NO.323/157, 3RD FLOOR,LINGHI CHETTY STREET, CHENNAI-600001.  
Proposed to be Used  
CHENNAI  
Online business services relating to agriculture
3246413 28/04/2016
DOODLECOP COMMUNICATIONS LLP
B-91, Oakwood Estate, DLF Phase II, Gurgaon 122002, India
Service providers
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :08/04/2014
To be associated with:
3246412
DELHI
Marketing advisory services, product marketing, promotional marketing, production of sound recordings for marketing purposes, production of video recordings for marketing purposes, scriptwriting for advertising purposes, design of advertising materials, digital marketing
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3246412..
3283813  14/06/2016
VIAAN INDUSTRIES LIMITED
NEW ERA MILLS COMPOUND, MOGUL LANE, MATUNGA WEST, MUMBAI 400016
SERVICE PROVIDER
A LTD. CO. INCORPORATED UNDER INDIAN CO. ACT 1956
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Used Since :01/04/2016
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS (COMPUTER AND COMMUNICATIONS NETWORKS; RETAIL STORE AMI ONLINE RETAIL STORE SERVICES, RETAIL STORE SERVICES PROVIDED VIA THE INTERNET AND OTHER COMPUTER, ELECTRONIC AND COMMUNICATIONS NETWORKS RETAIL STORE SERVICES
DAPPER NATION

3290854 22/06/2016
AD VICTORIAM VENTURES PVT. LTD.
C-1/14 (BASEMENT) SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016
SERVICE PROVIDER
A COMPANY UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
ASCENTIALLS
G-1-5 FLAT NO-1 RING ROAD MODEL TOWN DELHI-110009
Used Since :01/03/2016

DELHI
Advertising; business management; retail services including online retail services, automated & computerized trading of goods and services over a global communication information network; sales promotion; business information services, including online business information services, namely analyzing an individual's preferences and providing product reviews and recommendations; providing a searchable database; dissemination of advertising; data storage and retrieval services for transmitting, displaying and storing transaction, identification and financial information.

THE TRADE MARK SHALL BE USED AS A WHOLE.
3464425  23/01/2017
PRABH INTERNATIONAL
TEJINDER SINGH KOCHER
BHUPINDER SINGH MANN
trading as ;M/S PRABH INTERNATIONAL
SCF-1, FIRST FLOOR, RAGHBIR MARG, NEAR PATIALA SURGICAL CENTRE, MODEL TOWN ROAD, PATIALA PUNJAB 147001
MERCHANT
PARTNERSHIP FIRM REGISTERED UNDER PARTNERSHIP ACT
Address for service in India/Attorney address:
ABHISHEK
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE ,H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B, PATIALA, PUNJAB 147001

Proposed to be Used
To be associated with:
3464424
DELHI
TRADING AND IMPORT EXPORT AND MARKETING OF READYMADE GARMENTS, FOOTWEAR, HEADGEAR AND OTHER PRODUCTS RELATED TO CLOTHING ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS, DEMONSTRATION OF GOODS THROUGH BY ONLINE SHOWROOM AND RETAILS AND WHOLESALE OUTLET.
3466239  26/01/2017
SHASHI GAUTAM,
trading as ;M/S. DULHANZ.
26, UNIQUE APARTMENT, SECTOR-13, PLOT-2, ROHINI, DELHI-110085.
SERVICYE
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :10/04/2014
DELHI
ADVTRTISING. BUSINTISS MANAGEMENT, BUSINESS ADMINISTRATION. OFKICE FUNCTIONS. SERVICES, SHOWROOMS, & MARKETING, WHOLE SALE, RETAILER OF CLOTHING, SUITS, SAREE, READY MADE GARMENTS,UNDER GARMENTS, FOOTWEARS
ALINA
3512981  24/03/2017
AL AALI EXPORTS PVT. LTD.
trading as ;AL AALI EXPORTS PVT. LTD.
IST FLOOR, 5 BAZAR LANE, BENGALI MARKET, NEW DELHI-110001
SERVICE PROVIDER
Address for service in India/Attorney address:
K & P ASSOCIATES. ADVOCATES
107, BHARAT CHAMBERS, 70, SCINDIA HOUSE, CONNAUGHT PLACE, NEW DELHI-110001
Used Since :24/03/2017
DELHI
RETAIL SHOP OF MEAT, MEAT PRODUCTS, FROZEN MEAT, MEAT EXTRACTS.
3565288 07/06/2017

VIKRAM JAIN
160, A-2, SECTOR-3, ROHINI, NEW DELHI-110085
INDIVIDUAL

Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031

Proposed to be Used

DELHI
Advertising, Marketing, Distribution, Wholesale and Retail services related to Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery.
Toiletry Kit

3565290  07/06/2017

VIKRAM JAIN
160, A-2, SECTOR-3, ROHINI, NEW DELHI-110085

INDIVIDUAL

Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI-110031

Proposed to be Used

To be associated with:
3565288

DELHI

Advertising, Marketing, Distribution, Wholesale and Retail services related to Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3565288.
THANQ
3580562   29/06/2017
KANUJ OBEROI
A-4,Street No-3,New Gupta Colony, Near Gurudwara Nanak Piao,Delhi-110009
Proprietor
Address for service in India/Attorney address:
MAYUR CHHABRA
GF, J6/41, RAJOURI GARDEN NEW DELHI 110027
Proposed to be Used
DELHI
Class 35 included Advertising, business management, business administration, office functions.
3582007   30/06/2017
SUSHMA KRISHAN TRADING AS PARADISE KNITS INC.
392/3, INDUSTRIAL AREA-A, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2017
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import & Exports relating to Computerized Flat Knitting Machines, Circular Knitting Machines & Parts thereof.
MARK SHOULD BE READ AND USE AS A WHOLE.
3586016   06/07/2017
RADHIKA SINGHAL
FLAT NO. 204 PLOT NO 145,GYAN KHAND -1 , INDIRAPURAM,GHAZIABAD-201014
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Book-keeping / accounting, professional business consultancy, tax filing services, tax preparation
MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE TERM "TAXCON" APPEARING WITH THE MARK ..
3587743  08/07/2017

KANSAR JAHAN TRADING AS DIF DEALS IN FASHION
1718 - Madarsa Meir Jumla Street , Lal Kuan, New Delhi - 110006

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

DELHI

Retail services connected with the sale of clothing and clothing accessories ; Online retail store services relating to clothing; Retail services or wholesale services for clothing; Retail services in relation to mobile phones; Wholesale services relating to wearable computers; Retail services relating to wearable computers; Online retail store services featuring wearable computers; Retail services provided by television stores; Retail services relating to art materials; Wholesale services relating to art materials; Online wholesale store services featuring art materials; On-line retail store services featuring art materials; Retail or wholesale services for electrical machinery and apparatus.
PROMINENCE MART

3588949   11/07/2017

RAJENDER KUMAR PROPRIETOR OF M/S. PROMINENCE MART
E-100/4, HARI NAGAR EXTENSION, BADARPUR, NEW DELHI-110044
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SECTOR-17, ROHINI, NEW DELHI-110089

Proposed to be Used

DELHI

ONLINE SHOPPING, WHOLESALE & RETAIL SHOPS, OUTLET, TRADING, MARKETING AND DISTRIBUTION IN RESPECT OF KITCHENWARE, COOK TOPS, UTENSILS, READYMADE GARMENTS, LEHENGA-CHUNNI FOR BRIDES, SHERWANI, BRIEF & VEST, BRA & LINGERIE, SOCKS, BLAZERS, HOSIERY, KURTIS, TUNICS & TOPS, LEGGINGS, GENTS & LADIES T-SHIRT, TRAVEL CASES, BRIEF CASES & LUGGAGE TROLLEY, COSMETIC ITEMS, PERFUME, SHAMPOO, HAIR OIL, SANITARY PADS, DOMESTIC ELECTRICAL APPLIANCES, A/C, REFRIGERATOR, OVEN, WASHING MACHINE, JUICER-MIXER-GRINDER, COMPUTER/LAPTOPS & PRINTERS, MOBILE PHONES, FURNITURE, OFFICE CHAIR, JEWELLERY & GOLD ORNAMENTS, PROJECTORS.
UNIBAEY

3591875   14/07/2017
SAMEER VOHRA TRADING AS S.V. OVERSEAS
1295/1, STREET NO-11, BRAHMPURI, CHOWK SAIDAN, NEAR PNB, LUDHIANA (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2005

DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import & Exports relating to Hosiery & Ready-made Clothing.
3613227    16/08/2017
RAKESH SHARMA
7/38, Tilak Nagar, New Delhi- 110018
Individual
Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
3614050 17/08/2017
SMT. MEGHA MODI
No. 3169 G, ESI Services Road, HAL 2nd Stage, Indiranagar, Bengaluru – 560008, Karnataka, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIK PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :03/08/2005

CHENNAI
Retailers, Wholesalers, distributors, import and exports, online selling of Natural plants and flowers, flower bulbs, flowers (wreaths of natural), flowers, dried for decoration, natural flower (Florist Shop), Events Décor & Flower School.

The mark should be used as a whole.
MiOTA

3616294 19/08/2017

REFEARN DIGITAL PRIVATE LIMITED.
159, 1st Floor Somdutt Chamber, Bhikaji Cama Place, New Delhi – 110066
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS RELATING TO
COMPUTER BROWSING SOFTWARE PROVIDED VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC
COMMUNICATION NETWORKS AND HANDHELD MOBILE DIGITAL ELECTRONIC DEVICES AND OTHER CONSUMER
ELECTRONICS
HENSEU

3616454  19/08/2017
PARAS SPECIAL MACHINE CO.
2713/B, ST. NO-2, SUNDER NAGAR, RAHON ROAD, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2011

DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import & Exports relating to Industrial & Domestic Sewing Machines & Parts thereof.
3618918  23/08/2017
CCL PRODUCTS (INDIA) LIMITED
trading as ;CCL PRODUCTS (INDIA) LIMITED
DUGGIRALA, GUNTUR, ANDHRA PRADESH - 522 330 INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RAJASEKHAR GOPALAJOSYULA
MURTY ASSOCIATES, ADVOCATES, # 7-1-24/2/D, 1ST FLOOR, GREENDALE, AMEERPET, HYDERABAD-500016, TELANGANA, INDIA
Proposed to be Used
To be associated with:
3618914, 3618915
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION OFFICE FUNCTIONS.

No exclusive right over STRONG BREW separately except as substantially shown in the representation of the mark.
VERMA KNITWEAR

3631602  10/09/2017

VIKUL VERMA (PROP OF), M/S VERMA KNITWEAR
9/1231, KALI CHARAN MARKET, PUSTA ROAD, SUBHASH ROAD, GANDHI NAGAR, DELHI-110031

PROPRIETERSHIP FIRM

Address for service in India/Attorney address:

SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used

DELHI

WHOLESALE AND RETAIL SERVICES OF CLOTHING, FOOTWEAR, FABRICS ITEMS, TEXTILE AND TEXTLE GOODS IN CLASS 35
3635403   14/09/2017
TRUPIC PRODUCTS & SERVICES PRIVATE LIMITED
583,FOODPARK,HSIIDC,RAI,SONEPAT,HARYANA,INDIA-131029
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
SIVO
3640039 21/09/2017
SYED ZARIK QADRI S/O SYED SHAFAT QADRI
R/O AL-FAZAL COLONY, PEER BAGH SRINagar KASHMIR (J&K)
Individual
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :24/08/2017
DELHI
Business management. Processing, marketing, distribution and retailing services. Import & export of all types of dry fruits, spices and handicrafts
3648370 03/10/2017
VEENA VADINI PURI
AG-279, SHALIMAR BAGH, NEW DELHI-110088.
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.

Proposed to be Used
DELHI
MANAGEMENT CONSULTING AND TECHNICAL CONSULTING IN RELATION TO -: CLIMATE CHANGE, ADAPTATION & MITIGATION, GHGS, MRV'S, ENVIRONMENT, NATURAL RESOURCES, DISASTER RISKS, SHEQ, MANAGEMENT SYSTEMS, ASSESSMENTS, POLICY, SCHEMES, PROGRAMS, CSR, SUSTAINABILITY AND OTHER RELATED AREAS, FOR BUSINESSES, GOVERNMENT, MULTILATERALS, ETC.
MINIMED PHARMA

3648673   04/10/2017

KIRAN
FLAT NO. 245, PARADISE APARTMENT, SUNNY ENCLAVE, KHARAR.
INDIVIDUAL AN INDIAN CITIZEN

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI

Advertising services relating to pharmaceutical products, Retail services or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Billing services in the field of healthcare, Business administration services in the field of healthcare.
J.B. OSWAL HOSIERY
3660773   21/10/2017
JIVAN KUMAR JAIN TRADING AS J.B. OSWAL HOSIERY
3538/4/A, ST. NO-15 1/2, NEW MADHOPURI, LUDHIANA-141007 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :30/04/1997
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Hosiery & Ready-made Clothing.
MARK SHOULD BE READ AND USE AS A WHOLE.
CARPEDIEM
3667953   01/11/2017
CARPEDIEM ADVISORS PRIVATE LIMITED
507A, Aralias, DLF Golf Links, Phase - V Gurgaon HR 122002, India
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :06/12/2013
DELHI
Advertising; business management; business administration; office functions.
3667955 01/11/2017
CARPEDEMI ADVISORS PRIVATE LIMITED
507A, Aralias, DLF Golf Links, Phase - V Gurgaon HR 122002, India
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Used Since :06/12/2013
DELHI
Advertising; business management; business administration; office functions.
No rights are being claimed in the word “Capital”.
3672477  08/11/2017
TARUN SHARMA
56 Vishnu Nagar, Bakshi Mohalla, Jagadhri Workshop, Yamunanagar, Haryana - 135002.
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Advertising of business websites.
SEMBHI PHARMACY
3710785  25/12/2017
DR JASBIR SINGH SEMBHI
Sembhi Hospital, Kohara Road, Machhiwara Ludhiana (Pb)
Individual
Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Proposed to be Used
DELHI
Sale Purchase of medicines, cosmetics and dietary feed supplements
RIDHI
3721185  07/01/2018
RAVI MAHAJAN
30 Mission Compound, Backside Corporation Bank, Hardochhani Road, Gurdaspur(Pb)
Individual
Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Proposed to be Used
DELHI
Sale Purchase manufacturing of ayurvedic medicines, cosmetics and dietary feed supplements
Happy Belly Bakes
3725920  12/01/2018

SHISHAM HINDUJA, Propreitorix, Happy Belly Bakes
No.15/1, Clarke Road, Richard Town, Bengaluru - 560005.
Individual

Address for service in India/Attorney address:
SANJAY H SETHIYA
Level One, No.25, NS Iyengar Street, Kumara Park West, Bengaluru - 560 020
Used Since :02/06/2010

CHENNAI
RETAIL, WHOLESALE, MARKETING, DISTRIBUTION AND FRANCHISE OF DESERT, GATEAUX, COOKIES, CUPCAKE, TEA CAKE, BROWNIES, SAVOURY, BREADS, CHOCOLATES, CHEESE CAKE, ICE-CREAM PARLOUR AND CONFECTIONERY.
Subject to association with application no:3274059.
3738035   27/01/2018
KRISH FOOD AND FUN(INDIA) PRIVATE LIMITED
D.NO;19-1-32/4, ABBANA REDDY STREET, MAIN ROAD, RAMACHANDRAPURAM-533255, ANDHRA PRADESH, INDIA
Service Providers
Body Corporate
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Providing Online Marketing services, Advertising.
The mark should be used as a whole.
3762122  23/02/2018
BIMAL KUMAR BHASIN
#20/46, AGGARWAL BHAWAN, NARINGARH ROAD, NEAR BALDEV NAGAR, AMBALA CITY- 134007
THE TRADEMARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
3762480    23/02/2018
ASHISH GARG
37, Ground Floor, Sectro - 16, Urban Estate, Karnal -132001, Haryana
Proprietor

Address for service in India/Attorney address:
ANJALI MOTA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu
Used Since :27/05/2016

DELHI
ADVERTISING, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
HELLO SURPRISE
3763546  24/02/2018
TANUJ CHHABRA
G-146, Vikas Puri, New Delhi- 110018
Sole proprietor
Address for service in India/Attorney address:
NAINA SETHI
GH- 5 & 7, Flat No. 542, Paschim Vihar , New Delhi - 110087
Proposed to be Used
DELHI
Retail services provided by gift shop, Retail services for toys, Online gift ordering services, Online retail services relating
to gifts, Online retail services relating to toys, Retail store services for featuring toys, Online retail store services featuring
toys.
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Household Goods, Electronic Goods including LED Televisions, LCD Televisions, Refrigerators, Microwaves & Ovens; Batteries, UPS & Inverters; Water Purifiers including R.O. Systems for sale in the State of Punjab only.
3820018  30/04/2018
LUXE FINALYZER INDIA PRIVATE LIMITED
RZ A 1 11 FIRST FLOOR OPP. VISHAL MEGAMART MAHAVIR ENCLAVE NEW DELHI 110045
BUSINESS CONSULTING & ADVISORY SERVICES
PRIVATE LIMITED COMPANY

Proposed to be Used

To be associated with:
3428196
DELHI
BUSINESS CONSULTING REGISTRATION & FILLING SERVICES
3851854  05/06/2018
DHEE COMPLIANCE PARTNERS
NO.195, 1st Floor, 11th Cross, Sampige Road, Malleswaram, Bangalore-56003
single firm
Address for service in India/Attorney address:
RAMA K
IBHA IP SOLUTIONS, # 165, 10th Cross, 1st Block, BEL Layout, Vidyaranyapura, Bangalore-560 097, Karnataka

Proposed to be Used
CHENNAI
Business Administration, Business management and Office functions
The mark should be used as a whole.
MORAKYL HEALTHCARE

3897810  25/07/2018

JAI SINGH PANDEY
C/10, BHAGYODAYA SOCIETY NR. CADILA BRIDGE GODASAR AHMEDABAD PIN 380050 INDIA
An Individual and Citizen of India

Address for service in India/Attorney address:

DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used

AHMEDABAD

ADVERTISING, LIASIONING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, BUSINESS MANAGEMENT AND ORGANISATION CONSULTANCY, WHOLESALE AND RETAIL OUTLETS AND SHOPS INCLUDING SERVICES RELATED TO TRADING, RETAILING, WHOLESALING, MARKETING, DISTRIBUTION, ADVERTISING, ONLINE RETAIL STORES SERVICES, PROVIDING OF PLATFORM FOR ONLINE MARKET AND E-COMMERCE: EXPORTING-IMPORTING AND RETAIL SERVICES IN RESPECT OF MEDICINAL AND PHARMACEUTICAL PREPARATIONS, MEDICINES, COSMETICS GOODS & COSMETICS ITEMS, DENTAL & VETERINARY PURPOSES, AYURVEDIC MEDICINES, UNANI MEDICINES, HOMEOPATHIC MEDICINES & FOOD SUPPLEMENT PRODUCTS, SURGICAL AND MEDICAL EQUIPMENTS AND APPARATUS IN CLASS 35

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3978208  19/10/2018
MAXPI TECHNOLOGIES PRIVATE LIMITED
# 102, 1st and 2nd Floor 17th Cross, 6th Sector HSR Layout Bangalore KA 560102 INDIA,
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MEGH LEX SERVICES PRIVATE LIMITED
204 'A' WING, MITTAL TOWERS 6, M G ROAD, BANGALORE-560001
Used Since: 10/09/2018

CHENNAI
ONLINE MARKETING, ADVERTISEMENT AND PLATFORM TO CONNECT USERS WITH SERVICE PROVIDERS WHO CAN
ASSIST THEM IN CARRYING THE BAGGAGE AND CYCLE HASSLE FREE.
SPEED HUNTER

4000069  16/11/2018
MEDICAL SENSORS INDIA PVT. LTD.
No.1, Sri Balaji HBCS Layout, Near Vidhyapeeta, BSK III Stage, Bangalore 560085.
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :15/02/2014
CHENNAI
Retail services of Speed measuring apparatus.
The Trademarks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions

The mark should be used as a whole.
4040508  28/12/2018

JIBIN SABU
MUTTETHAZHAM, AMALAGIRI, PERUVANTHANAM P.O, IDUKKI - KERALA-685532

THE TRADEMARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4047806   05/01/2019
SANJAY BISHWANATH AGARWAL TRADING AS SUPREME LORD BUSINESS GROUP
21/43 Vellala Street, Puruswalkam, Chennai-600084
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Wholesale and Retail Services of Grains, Dried fruit, Vegetables, Spices, Rice, clothing, jewellery, herbal preparations, beauty preparations.

No exclusive right over SUPREME or LORD separately except as substantially shown in the representation of the mark.
PIYARI JAN
trading as; PARVEEN TRADERS

NO. 264, KUMARAN ROAD, TIRUPUR - 1, TIRUPUR DIST, TAMILNADU.

Service Provider
SOLE PROPRIETOR

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since: 27/09/2017

CHENNAI

Wholesale and Retail Services in Hosiery and Readymade Garments, Online Sales, Marketing, Advertisement, Retail Outlets and Providing Assistance in the field of product commercialization within the framework of a franchise contract.

FOR SALES IN SOUTH INDIA ONLY.

Subject to restrict the area to South India only.
4053553   11/01/2019
ALANKAR SUPERMARKET PRIVATE LIMITED
trading as ;ALANKAR SUPERMARKET PRIVATE LIMITED
NO.19, SASTRI ROAD, RAMNAGAR, COIMBATORE-641 009
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
JURY BRIAN LAW OFFICES
25, III FLOOR, SRINIVASA RAO ROAD, MYLAPORE, CHENNAI 600 004
Used Since :06/12/2013
CHENNAI
RUNNING OF SUPERMARKETS, DEPARTMENTAL STORES, BUSINESS OF BUYING AND SELLING, DEALING,
IMPORTING, EXPORTING ALL TYPES OF CONSUMER ITEMS - DURABLE NON - DURABLE, HOUSEHOLD REQUISITES ,
FOOD ITEMS, GROCERIES, AGENCY BUSINESS, RUNNING OF HOTELS, MOTELS, RESTAURANTS WINE, BEER AND
SPIRIT MERCHANTS, CAKE SHOPS, BAKERY, COFFEE SHOP ETC.
Motosoul

4074200    01/02/2019

SUNDARAM-CLAYTON LIMITED
trading as ;SUNDARAM-CLAYTON LIMITED

JAYALAKSHMI ESTATES, NO.29, (OLD NO. 8), HADDOWS ROAD, CHENNAI-600 006, TAMILNADU INDIA
SERVICE PROVIDER
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used

CHENNAI

EXHIBITIONS OF VEHICLES FOR TRADE PURPOSES.
4102657    28/02/2019
RAJESH GALA (INDIAN NATIONAL, PROPRIETOR), TRADING AS MARK CREATION
315, Ashish Industries, Gokhale Road, Dadar (W), Mumbai - 400025, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale services related to clothing boys
INDIATHON

4116224  13/03/2019
NEERAJ GUPTA, UMAKANT SONI
LGCL Ashlar, Villa #50, Hosa Road, Opposite to KSRP Qtrs, Kasvanhallu Main Road, Bangalore - 560 099
Service Providers
Natural person

Address for service in India/Attorney address:
FORMULATEIP TECHNOLEGAL SOLUTIONS PRIVATE LIMITED
#758,3rd floor, 19th main, Dollar Scheme layout, HSR Layout 2nd Sector, Bangalore, India-560102
Used Since :08/02/2019

CHENNAI
Business consultancy and advisory services, Market research consultancy, Consultancy relating to the preparation of business statistics, Sponsorship search consultancy services, Providing business management start-up support for other businesses, Personnel consultancy, Marketing consultancy, business efficiency expert services.
I Got Skills

4205652   13/06/2019

MINDTREE LIMITED
Global Village Technology Park, RVCE Post, Mysore Road, Bangalore - 560059

Company

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since :18/11/2017

CHENNAI

Administrative services; Professional business consultancy services; Advisory and consultancy services for business management; Human resources management, consultation and recruitment services; Career Counselling.
Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions, marketing, on-line advertising on computer network, provision of an on-line marketplace for buyers and sellers of goods and services.
4307976   30/09/2019
PRIME FOODS AND CONFECTIONERY LLP
15, OLD BENGALIPURA STREET, MUMBAI-400003.
A LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLESALE AND RETAIL OUTLETS, ONLINE AND OFFLINE MARKETING, FRANCHISING, CHAIN OF RETAIL STORES, SERVICES RELATING TO IMPORT, EXPORT AND MARKETING OF FOOD PRODUCTS FOR HUMAN CONSUMPTION (READY-TO-EAT) AND SEMI-FINISHED (FROZEN), PRESERVED, DRIED & COOKED FRUITS & VEGETABLES, JAMS, JELLIES, MILK AND MILK PRODUCTS, DAIRY PRODUCTS, PUFF-PASTRIES, DANISH PASTRIES, COOKIES, BISCUITS, CAKES AND PASTRIES, CHOCOLATES, CONFECTIONERY, CANDIES, ICE-CREAMS, BREADS, PIZZA-BREADS, SANDWICH, PIZZAS, SALADS, VEG. AND NON-VEG. PREPARATIONS, SOUPS, BAKERY PRODUCTS, FAST FOOD ITEMS, NAMKEEN, BHUJIA, SNACKS, FARSAN, SWEETS AND SWEATMEATS, SAUCES, TEA, COFFEE, NON-ALCOHOLIC BEVERAGES, SOFT DRINKS, SYRUPS, MINERAL AND AERATED WATER INCLUDED IN CLASS 35.
4307977    30/09/2019
PRIME FOODS AND CONFECTIONERY LLP
15, OLD BENGALIPURA STREET, MUMBAI-400003.
A LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLESALE AND
RETAIL OUTLETS, ONLINE AND OFFLINE MARKETING, FRANCHISING, CHAIN OF RETAIL STORES, SERVICES
RELATING TO IMPORT, EXPORT AND MARKETING OF FOOD PRODUCTS FOR HUMAN CONSUMPTION (READY-TO-EAT)
AND SEMI-FINISHED (FROZEN), PRESERVED, DRIED & COOKED FRUITS & VEGETABLES, JAMS, JELLIES, MILK AND
MILK PRODUCTS, DAIRY PRODUCTS, PUFF-PASTRIES, DANISH PASTRIES, COOKIES, BISCUITS, CAKES AND
PASTRIES, CHOCOLATES, CONFECTIONERY, CANDIES, ICE-CREAMS, BREADS, PIZZA-BREADS, SANDWICH, PIZZAS,
SALADS, VEG. AND NON-VEG. PREPARATIONS, SOUPS, BAKERY PRODUCTS, FAST FOOD ITEMS, NAMKEEN, BHUJIA,
SNACKS, FARSAN, SWEETS AND SWEATMEATS, SAUCES, TEA, COFFEE, NON-ALCOHOLIC BEVERAGES, SOFT
DRINKS, SYRUPS, MINERAL AND AERATED WATER INCLUDED IN CLASS 35.
WRAPSANDTAGS

4364431  02/12/2019
SHRAOOGA NILESH SHAH
trading as ;M/s Occasions
209/5667, Anita kutir c, 90 feet road, Ghatkopar East, Mumbai-400075
Service provider
Single Firm
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :22/04/2019

MUMBAI

Advertising; business management; business administration; office functions; Retail services through websites as well as outlets including online services through retail outlets, retail services for gifts including gift hampers, wallets, cosmetics, hats chocolates, candles, stationary and decorating items, confectionary and cakes, bags, toys, mugs, crockery, footwear, lamps (please mention all the products in the gift hampers); computerized online ordering gift services, retail services provided by gift shops; online retail services relating to gifts, marketing information via website; promoting designs and others by means of providing online portfolios via website.
4370403    06/12/2019
SUHEL NAGPAL
123, CHANDER LOK ENCLAVE, PITAMPURA, SARASWATI VIHAR, DELHI
Individual
Address for service in India/Attorney address:
SHOBHIT TIBREWALA
Lex JMD LLP, B-313, STATESMAN HOUSE, 148, BARAKHAMBA ROAD, CONNAUGHT PLACE, NEW DELHI-110001

**Proposed to be Used**

**DELHI**
Advertising and promotional services; business administration; business administration in the field of transport and delivery; business management services in the field of transport and delivery; computerized on-line ordering services; on-line ordering service; office functions; on-line and offline retail store services; Price comparison services, operating on-line marketplaces for sellers to advertise and sell their goods; business management and consultation; market research; business marketing consulting services; business investigation; financial auditing and providing commercial and statistical information, systemization of information into computer database, compilation of information into computer databases, on-line advertising on a computer network

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
GULSHAN KUMAR TRADING AS GAUTAM SALES
SHOP NO. 18, SEO MARKET, BAGH KHAZANCHIAN, LUDHIANA-141008 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since: 03/11/2019

DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Hair Dressing Tools, Hair Combs, Hair Curler & Hair Straighteners.
4372001  09/12/2019
VIKRANT JAIN
B-1/191, Nirala Nagar, Lucknow -226020
Sole Proprietor

Address for service in India/Attorney address:
ATUL AWASTHI ADV.,
178/116 HAIDER MIRZA ROAD GOLAGANJ, LUCKNOW (NEAR DR. SAFIA HOSPITAL)

Proposed to be Used
DELHI
provide wholesale and retail services of all kinds of goods relating to the Shopping Centre, Shopping Mall, Family Bazar, Advertising and Business Management.
4375367  12/12/2019
AMAN GUPTA
1/9493, upper ground gali no.7 west rohtash nagar, shhadara-110032
INDIVIDUAL

Address for service in India/Attorney address:
BHAWNA PIPLANI
93, INDRA VIHAR, NEAR B.B.M. BUS DEPOT, MUKHERJEE NAGAR, NEW DELHI-110009

Proposed to be Used
DELHI

Description: Online retail and wholesale services for selling various kinds of goods (including cosmetics, clothing, luggage, handbags etc.) and online Marketing services.
4378345  16/12/2019
M/S.MANSI AGENCY.
No:3, Karuppusamy Street, No:8, K.K Pudur, Saibaba Colony, Coimbatore- 641 038, Tamilnadu, India.
Service Provider
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :27/04/2017

CHENNAI
Wholesale, Retailing, Marketing, Advertising, Import, Export, Online Sales and Display of Showroom in the field Ayurvedic Medicine, Natural Honey, Edible oils, Rice & Pyra - Vaasthu Articles.
4381571  18/12/2019
GRASSROOTS RESEARCH AND ADVOCACY MOVEMENT
No. 1492/1, Bapu Subbarao Road, Shivarampet, Mysuru - 570001

an Indian Trust

Address for service in India/Ageents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Used Since :30/11/2010

CHENNAI

public policy research services; providing information and consultancy in the field of public policy; development and implementation of policies, programs, and projects for furthering public and social causes; think-tank services in the field of public policy; management and consultancy services related to corporate social responsibility
4381895  18/12/2019
MUTHUVEL RAMALINGAMOORTHY
13, Muthuvelappan Street Gobichettipalayam Tamilnadu Erode - 638452
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :05/08/2019

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
4382620  19/12/2019
JAGDISH PRAKASH DUSANE
FLAT NO 405, 4TH FLOOR, MALHAR RESIDENCY, 45/6, MANAJI NAGAR, NEAR PARANJPE ABHIRUCHI PARISAR,
NARHE, PUNE CITY, PUNE-411041.
INDIVIDUAL
Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, FRANCHISE AND ALL
SERVICES COVERED UNDER CLASS-35
4383086  19/12/2019  
LATHIYA HIMMAT KARAMSHIBHAI  
321, GADHPUR TOWNSHIP, PASODRA, KAMREJ, SURAT, GUJARAT - 394185.  
Sole Proprietor  
Address for service in India/Attorney address:  
KUNAL KHANNA & CO.  
45/11, EAST PATEL NAGAR, NEW DELHI - 110008  
Proposed to be Used  
AHMEDABAD  
Online retail store service, Retail services, Wholesale services, Advertising; Business management; Business administration; Office functions included in class 35.
LOKESH MEDICAL STORE

4383164  19/12/2019
LOKESH KUMAR JAIN S/O. SH. PREM RATAN JAIN
TRADING AS M/s. LOKESH MEDICAL STORE AT- OPP. GOVT. VETERINARY HOSPITAL, KOTA ROAD, BARAN (RAJ.)-325205
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :25/05/1999
AHMEDABAD
Retail Shop, wholesale Related to Pharmaceuticals Products.
doux

4383289 19/12/2019

DOUX SURFACTANTS
Survey No – 74/4, 74/8 and 74/9, At Post / Village – Jasai, Tehsil - Uran, Dist – Raigad, Navi Mumbai 410206, Maharashtra

Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
TOWN BUY

4383764  20/12/2019

DINKESH RAKESH SHARMA
B/502, ANNIE APT, LEPORA STREET NEAR CROSS GARDEN BHAYANDER (WEST)

Service Provider
Proprietorship Firm

Proposed to be Used

MUMBAI

4384109  20/12/2019
DIPESH MOHANLAL JOBANPUTRA
trading as ;D DECOR PLY AND DECORATIVES
SHOP NO. 1, AARYA APPT., TAPOVAN ROAD, NEAR DEOLALI VYAPARI BANK, DWARKA, NASHIK-422011
Used Since :01/04/2019
MUMBAI
DISPLAY DISTRIBUTION AND SUPPLY OF PLYWOOD, LAMINATE, VENEER, BIDDING, ADHESIVE, FLUSH DOORS, EXCLUSIVE INTERIOR PRODUCTS.
4385157   21/12/2019
KAUSHAL KUMAR DUBEY, PROPRIETOR, BLUE MART (FASHION FOR YOU) LADIES & KIDS GARMENTS
162, Sulem Sarai, Prayagraj (U.P.)
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
RETAILING OF MEN’S WEAR, WOMEN’S WEAR and KID’S WEAR.

-  THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RAVI GANDHI
SCO- 270, B- 10, Sector- 14, Panchkula -134113, Haryana, India.
PROPRIETOR
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.
Used Since :16/04/2018
DELHI
Retail and wholesale services, retail or wholesale services for pharmaceutical , veterinary and sanitary preparations and medical supplies
SANMATI INDUSTRIES

4385992   22/12/2019
MR. RAKESH JAIN PROPRIETOR OF SANMATI INDUSTRIES.
2008/8, 1ST FLOOR, KATRA LACHHU SINGH, BHAGIRATH PALACE, DELHI-110006.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2010

DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF H.T. D.O FUSE ELEMENT, INSULATED COPPER WIRE, FUSE WIRE, WIRE & CABLE, ELECTRICAL ACCESSORIES, SWITCHES, HOLDER, SOCKET, PLUG, CONDENSER(CAPACITORS), CAPACITOR, MCB, MCB BOX, JUNCTION BOX, CHANGE OVER, STARTER ELECTROMAGNETS, THERMAL CUTOUTS, ELECTRIC BELL & BUZZER, ELECTRICAL CONDUITS; BATTERIES, UPS, STABILIZERS; INVERTER; CD/DVD PLAYERS, TV, LCD TV, LED TV, HOME THEATRE SYSTEM; SPEAKER, WOOFER, RADIO TRANSISTOR, APPARATUS & INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; MOBILE PHONE AND MOBILE PHONE ACCESSORIES; MOBILE PHONE COVERS; BATTERIES FOR PHONES; FLIP COVERS FOR CELLULAR PHONES; MOBILE PHONE CHARGERS; USB CABLE, HEAD PHONE; HANDS FREE DEVICES FOR MOBILE-PHONES; PROTECTIVE CASES FOR CELL PHONES; PROTECTIVE COVERS AND PROTECTIVE FILMS ADAPTED FOR SMARTPHONES; LIQUID CRYSTAL PROTECTIVE FILMS FOR SMARTPHONES.

No exclusive right to use the word “INDUSTRIES”. 
CURRENT GLOBAL

4386890    23/12/2019
CMGRP (INDIA) PRIVATE LIMITED
IndiQube The Leela Galleria, 6th Floor, 23, Old Airport Road, Kodihalli, Bengaluru, Karnataka 560008
A company incorporated under the laws of India

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :08/05/2019

CHENNAI
Public relation and consultancy services
GetConnected
4387800  24/12/2019
REMAN MILANKUMAR SETHIA
B/405, SALASAR BRIJ BHOMI COMPLEX, TEMBA ROAD, NEAR MAXUS MALL, BHAYANDER WEST, THANE - 401101
E-commerce trading
Proprietor
Proposed to be Used
MUMBAI
Online E-commerce Services.
4387975  24/12/2019
LARISON EXPORTS & CONSULTANCY SERVICES PRIVATE LIMITED
"VILLA GEO", VENNICODE TRIVANDRUM THIRUVANANTHAPURAM KL 695318 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business consultancy
MEENU MAHAJAN TRADING AS CUT & CREATE
178, AGAR NAGAR ENCLAVE, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2018
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online
Marketing; Import & Export relating to Stationery, Paper Stationery, Stationery Boxes, Stationery Stickers, Gift Stationery
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN
THE MARK.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4388519    24/12/2019
UMANG KUMAR KHATRI TRADING AS M/S. ALBA LIFESCIENCES
64-B-UA, JAWAHAR NAGAR, DELHI-110007
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
Advertising, marketing, wholesaling, distribution, retailing, import-export and online business service in respect of pharmaceutical preparation and medicines including health tonic, swasthva wardhak capsules, herbal, unani, allopathic, ayurvedic medicines & preparations; medicinal & pharmaceutical preparations including dietary, nutritional and vitamin food supplements; Non-medicated cosmetics and toiletry preparations; Non-medicated dentifrices; Perfumery, essential oils; Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations
- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
HARADIN
4389300   24/12/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :18/12/2018
CHENNAI
Retail or wholesale services for cereals; Retail or wholesale services for rice and cereals; Retail services or wholesale services for rice and cereals; Retail or wholesale services for rice; Wholesale services for teas; Retail services for teas; Online retail store services featuring teas; Retail or wholesale services for tea; Online wholesale store services featuring teas; Wholesale services for coffee; Retail services for coffee; Retail or wholesale services for coffee; Retail store services featuring coffee; Wholesale store services featuring coffee; Retail or wholesale services for tea, coffee and cocoa; Retail services or wholesale services for tea, coffee and cocoa; Retail services for chocolate; Online retail store services featuring chocolate; Online wholesale store services featuring chocolate; Wholesale store services featuring chocolate; Retail store services featuring chocolate; Wholesale services in relation to chocolate
4389498    26/12/2019
MR. KAMALUDDIN NURUDDIN SHAIKH
102, GROUND FLOOR, A BLOCK, JIJAMATA NAGAR, OFF. DR. E. MOSES ROAD, HUTATMA GANAPAT KOKATE MARG,
WORLI, MUMBAI – 400 018
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
RETAILING, WHOLESELLING, TRADING, MARKETING OF TRAVELLING BAGS, SCHOOL BAGS, HAND BAGS, SHOPPING
BAGS, LUGGAGE BAG, BRIEF CASES, SUIT CASES
4389524   26/12/2019
IN2US SERVICES (OPC) PRIVATE LIMITED
BLOCK-B, F1, SANTA LEA APARTMENTS, 157 AKKASAMY MADAM STREET, VAZHAIKULAM, PONDICHERRY
PONDICHERRY PY 605012 IN
OPC Private Limited Company incorporated under The Companies Act, 2013
Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA, NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.

Proposed to be Used
CHENNAI
Trading; import & export of Spices, meat, vegetables, flowers, seafood, Cutlery, Stationary, bags, shoes, clothes, toys, electronics and electrical goods (Generators, Motors, Kitchen Grinders, Shredders); Business management services relating to electronic commerce.
4389810    26/12/2019
NIRAV JANAKBHAI SONI
L-203 INDRAPRASTH TOWER, NR. HIMALAYA MALL, DRIVE IN ROAD, THALTEJ, AHMEDABAD- 380052
SERVICE PROVIDER
INDIVIDUAL
Used Since: 26/04/2019

AHMEDABAD

PROVIDING SERVICE OF BOOKEEPING, ACCOUNTING, PROFESSIONAL BUSINESS CONSULTANCY BUSINESS AUDITING, FINANCIAL AUDITING, PAYROLL PREPARATION, OUTSOURCING SERVICES, TAX PREPARATION, TAX FILING SERVICES, ASSISTANCE, ADVISORY SERVICES AND CONSULTANCY WITH REGARD TO BUSINESS PLANNING, BUSINESS ANALYSIS, BUSINESS MANAGEMENT, AND BUSINESS ORGANIZATION; AUDIT SUPPORT SERVICES, NAMELY, AUDIT, REVIEW AND COMPILATION AND ANALYSIS OF A COMPANY'S SALES, AS WELL AS THE PREPARATION, ORGANIZATION AND PRESENTATION OF THE DOCUMENTS AND DATA REQUESTED BY A GOVERNMENT BODY, AND ADVICE ON GOVERNMENT AUDIT PROCESSES, POLICIES AND STRATEGY; BOOKKEEPING; BUSINESS CONSULTING AND INFORMATION SERVICES; BUSINESS INFORMATION AND ACCOUNTING ADVISORY SERVICES; BUSINESS SUPPORT SERVICES, NAMELY, BUSINESS CONSULTING TO FREELANCERS, START-UPS, EXISTING BUSINESSES AND NON-PROFIT ORGANIZATIONS; COST ACCOUNTING; CONSULTING SERVICES, NAMELY, EXPERT ANALYSIS AND MANAGEMENT CONSULTING IN ECONOMICS AND ACCOUNTING; FINANCIAL RECORD-KEEPING FOR INSURANCE RISK MANAGEMENT; FINANCIAL RECORD-KEEPING FOR REGULATORY COMPLIANCE PURPOSES; FORENSIC ACCOUNTING SERVICES; TAX PREPARATION, COMPLIANCE AND CONSULTATION SERVICES; TAX AND TAXATION PLANNING, ADVICE, INFORMATION AND CONSULTANCY SERVICES; TAX FILING SERVICES; ACCOUNTING SERVICES; ACCOUNT AND BUSINESS AUDITING SERVICES; CONSULTING PERTAINING TO BUSINESS SALES, Mergers and Acquisitions.
RAJESH SOLANKI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SOLANKI CREATION
1st Floor, Above NDS Hospital, Kaba Chawal, Wadar Pada Road No. 2, Hanuman Nagar, Kandivali (E), Mumbai - 400101, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, wholesaling, retailing, sales promotion related to jewellery
4390098  26/12/2019
ROHIT RAMESH SARAF
S/o, Ramesh Saraf, #501,6th Block Skyline City Apartment near Chandra Layout Nagarabhavi Bangalore north,Karnataka- 560072
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4390101 26/12/2019
RAJENDRA PADMAKAR PATIL
Silver Park-1, D/202, Ambegaon-Pathar, Pune - 411046
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Computerized online retail store services.
FIRSTBORN ROYAL LIFE ONLINE MARKETING PRIVATE LIMITED
Mina Bose, D/o. Late Lal Mohan Sarkar, Rail Par, Haldar Rice Mill, Birbhum, RAMPURHAT, Birbhum, West Bengal, India, 731224

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Marketing, Advertising, Promoting the commercial and business interests of professionals of the healthcare industry provided by an association for its members
PROCARE CROP SCIENCE
Gat No. 1213, M. No. -4297, Near HP Petrol Pump, Sangli – Islampur Road, At Post – Kasabe Digraj, Taluka – Miraj, Sangli - 416305
Registered Partnership

Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune –411023

Used Since :25/11/2014

MUMBAI
Display, Supply And Distribution Of Fertilizer, Chemicals Used In Agriculture, Horticulture And Forestry, Organic Manure, Micronutrients, Plant Growth Promoter And Organic Plant Biostimulants

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THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SPACEWOOD OFFICE SOLUTIONS PRIVATE LIMITED
SZ-13, Butibori MIDC, Nagpur- 441122

Address for service in India/Attorney address:
GAWANDE SWAPNIL JAYANTRAO
R-9 HARSINH, EKNATHPURAM, NR. YOGAKSHEM COLONEY, AMRAVATI, MAH 444607

Used Since: 22/06/2017

MUMBAI

advertising, business management, administration, and office functions included in class 35
4394233   31/12/2019
MR. RITESH MODI TRADING AS ALISHAN
Nanga Putla Chowk, Gandhibag, Nagpur- 440 002 (Maharashtra)
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :20/04/1990

MUMBAI
Display, Distribution And Supply In The Respect of Garments And Readymade Garments, Clothing, JUTI, Shoes, Belt, Broach, Wallet, Mala, Safa, Pagdi, Talwar, Retail Chain Stores, Wholesale And Retail Outlets
4402470  08/01/2020

SARA
3/2488 Opp. Syndicate Samosa, Aram hospital, Salabatpura main road, Surat -395003

PARTNERSHIP

Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

Used Since :03/08/2019

AHMEDABAD
RETAIL SHOW ROOM OF GENTS, LADIS AND KIDS GARMENTS
KUMAR GOYAL MANAGEMENT CONSULTANCY PRIVATE LIMITED
trading as ;KUMAR GOYAL MANAGEMENT CONSULTANCY PRIVATE LIMITED
B-97, GROUND FLOOR, PHASE V, UDYOG VIHAR GURUGRAM, HARYANA 122016, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
FINANCIAL PROCESS OUTSOURCING.
4407302  13/01/2020
BREENS PRECISION
SURVEY NO.238,PLOT NO.A/2,OPP.NANDINI CHIKKI,RAKANPUR,TA.KALOL,DIST.GANDHINAGAR -382021
Partnership Firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :10/10/2019
AHMEDABAD
Advertising; Business management; Business administration; Office functions.
4412725   18/01/2020
NIKET POOJARA TRADING AS SMART LION
407/408, VRUNDAVAN ENCLAVE, 132 FT RING ROAD, A.E.C. CROSS ROADS, NARANPURA, AHMEDABAD-380013
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 07/04/2014
AHMEDABAD

Consultancy Services for Personnel Management and Personnel Recruitment included in class 35.
4441338 14/02/2020
AMARPAL SINGH KHURANA
A-349, MEERA BAGH, OUTER RING ROAD, NEW DELHI 110087
Individual
Address for service in India/Attorney address:
YATIN CHADHA
WZ-32N, SHARDA PURI, NEW DELHI 110015
Used Since: 12/10/1981
DELHI
EXHIBITION & WHOLESALE & RETAIL BUSINESS OF FLOWER POTS, FLOWER VASE, FLOWER POT HOLDERS, FLOWER POT COVERS, FLOWER POT STANDS, POTTERY; POTS; VASES; TRAYS; HAND-OPERATED AGRICULTURAL, GARDENING AND LANDSCAPING TOOLS; AGRICULTURE IMPLEMENTS; GARDEN TOOLS; AGRICULTURE SPRAYERS; GRAFTING TOOLS; WEEDING FORKS; TROWELS; TREE PRUNERS; SHOWEL; SICKLE; RAKES; PRUNING SCISSORS; PRUNING KNIFE; INSECTICIDE ATOMISER; HOES.
JYSUPER
4449903  21/02/2020

KETAN KUMAR K JAIN
No 40, 2nd stage, K.H.ranganath colony, Deependjali Nagar, Bengaluru, Karnataka - 560105

Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI

PRESENTATION OF GOODS ON COMMUNICATION MEDIA FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
Trade Marks Journal No: 1950, 01/06/2020 Class 35

**Collective mark u/s 63(1)**

4451520 24/02/2020

FEDERATION OF JHARKHAND CHAMBER OF COMMERCE & INDUSTRIES
CHAMBER BHAVAN, CHAMBER PATH, MAHATMA GANDHI MARG, RANCHI, JHARKHAND, 834001

Person as a body incorporate

Address for service in India/Attorney address:

SATYADEEP KUMAR SINGH
B- 78 (Shop Plot), Manasaram Park, Uttamnagar, New Delhi
Used Since :01/01/2003

KOLKATA

Business administration, office functions
PAKPAK

4451771  24/02/2020

GARGI SANGHAVI

5, Navyug Society, Anand Building, 3rd Floor, North South Road Number 5, JVPD Scheme, Mumbai 400056

Sole Proprietor

Address for service in India/Attorney address:

PRERAK HORA

105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used

MUMBAI

Business management consultancy; consultancy regarding public relations communications strategy; consultancy regarding advertising communications; marketing; public relations
4451906  24/02/2020
AVICARE TECHNOLOGIES (OPC) PVT LTD
Flat No 104, Walmiki Society, Erandwane, Patwardhan Baug, S. No. 15/H-4, Pune Maharashtra, India 411004
Private Limited Company

Address for service in India/Attorney address:
ROHIT NITIN DESHPANDE
Office No. 307, Business Guild, Law College Road, Erandwane, Pune 411004, Maharashtra, India

Proposed to be Used
MUMBAI
Retail and wholesale services in relation to physiotherapy equipment, exercise bands, braces, electrodes, gloves, and resistance bands
4452014  24/02/2020
ASHISH ANTHONY
JUST DOGS, 1ST FLOOR, SR HOUSE, NEAR KANCHANDEEP FLATS, OPP. MANEKBAUGH, NEHRUNAGAR, AHMEDABAD - 380015, GUJARAT
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MİTRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since : 01/01/2020

AHMEDABAD
Advertising; Business management; Business administration; Office functions.
INDOLIXA PHARMACEUTICALS

4453696  25/02/2020

TEJ KARAN SHARMA S/O. SH. KAILASH CHANDRA SHARMA M/S. INDOLIXA PHARMACEUTICALS
4/180, MALVIYA NAGAR, JAIPUR-302017, RAJASTHAN

Proprietorship Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD

WHOLESALE, RETAIL, DISTRIBUTION, EXPORT-IMPORT RELATING TO MEDICINES AND PHARMACEUTICALS, ADVERTISING, BUSINESS MANAGEMENT, OFFICE FUNCTION IN CLASS 35
4453910 26/02/2020
ENCENDER TECHNOLOGIES PRIVATE LIMITED
FLAT NO :- T/317,EVA SURBHI OPP AXARWADY TEM,WAGHAWADI ROAD BHAVNAGAR BHAVNAGAR GJ 364001 IN
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Goods import-export agency services, Retail services provided by online department stores, Computerized online ordering services, Online ordering services, Online wholesale store services featuring educational supplies, Online retail store services featuring educational supplies
4453921  26/02/2020
BHADANI SHILPABEN VIMALBHAI PROPRIETOR OF SHUBHAM
1ST FLOOR, SY.NO 460, PL. NO 48,R.NO 1, KESHAVPARK SOCIETY, VEDROAD, SURAT, GUJARAT - 395004

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Provision of information and advisory services relating to e-commerce; On-line retail store services featuring bags; On-line wholesale store services featuring bags; Retail services or wholesale services for bags and pouches; Retail services provided by fruit stands; Retail or wholesale services for electrical machinery and apparatus; On-line retail store services featuring kitchen knives; On-line retail store services featuring clothing; Online wholesale store services featuring clothing; On-line wholesale store services featuring cutlery; On-line retail store services featuring cutlery; On-line wholesale store services featuring water supply equipment; On-line retail store services featuring water supply equipment; Online retail store services featuring cosmetic and beauty products, clothing and accessories; On-line wholesale store services featuring toys; On-line retail store services featuring toys
Trade Marks Journal No: 1950, 01/06/2020 Class 35

4454836 26/02/2020
SANTOSH PAWAR
FLAT NO. 03, GROUND FLOOR, KRISHNA KUNJ CHS, THANE-401105
Single Firm

Address for service in India/Attorney address:
H.R. GUPTA & COMPANY
OPP. THE PATENT & TRADEMARK OFFICE, OFF. NO. 790, S.M. ROAD, ANTOP HILL, MUMBAI - 400037

Proposed to be Used
MUMBAI
ONLINE AND OFFLINE MARKETING DISTRIBUTION, ADVERTISING, EXCLUSIVE SHOWROOM, SALES PROMOTION
4454868 26/02/2020
MR. SAHIL MALIK SOLE PROPRIETOR OF M/S FLOOR STUDIO
G-2/2, SECOND FLOOR, RAJOURI GARDEN, NEW DELHI-110027, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
Wholesale Business, Retail And Retail Chain Store, Advertising, Business Administration, Marketing And Distribution In respect of Wooden Flooring; Laminate Flooring; Artificial wood flooring, Flooring materials(non-metallic), IPE wood, WPC board & Artificial grass
4455194  26/02/2020
GAURAV TYAGI
H.No. 4, Lower Ground Floor, Basement Floor, Narang Colony, Janakpuri, New Delhi-110058
INDIVIDUAL

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Proposed to be Used
DELHI
BUSINESS ADMINISTRATION, BUSINESS FUNCTIONS, OFFICE FUNCTIONS, BUSINESS MANAGEMENT,
ADVERTISEMENT, OFFICE COWORKING MANAGEMENT, MARKETING, BUSINESS CENTER, E-COMMERCE PLATFORM,
ONLINE MARKETING, ACCOUNTING AND BOOK KEEPING SERVICES, BUSINESS CONSULTANCY, BUSINESS ADVISORY
SERVICES.
DEAR LOTTERIES

4455307 27/02/2020
FUTURE GAMING AND HOTEL SERVICES PRIVATE LIMITED
No. 54, Mettupalayam Road, GN Mill Post, Coimbatore - 641029, Tamilnadu, INDIA
A company Incorporated under the laws of India

Address for service in India/Attorney address:
NAGAMANI C
Lex Manibus IP Attorneys & Legal Consultants, No. 59/8, Sesachalam Street, Saidapet, Chennai - 600015 TAMILNADU

Used Since :20/03/2000

CHENNAI
Advertising; business management; business administration; including rental of advertisement space; distribution and dissemination of advertising materials [leaflets, prospectuses, printed material, samples]; publication of printed matter for advertising purposes; marketing the goods and services of others by distributing coupons; online advertisements; presentation of goods on communication media, for retail purposes; promotional marketing services using audiovisual media; social media strategy and marketing consultancy; event marketing; organisation of events, exhibitions, fairs and shows for commercial, promotional and advertising purposes; conducting virtual trade show exhibitions on-line; organisation of fashion shows for promotional purposes; production and distribution of advertising matter and commercials
4455308  27/02/2020
FUTURE GAMING AND HOTEL SERVICES PRIVATE LIMITED
No. 54, Mettupalayam Road, GN Mill Post, Coimbatore - 641029, Tamilnadu, INDIA
A company Incorporated under the laws of India
Address for service in India/Attorney address:
NAGAMANI C
Lex Manibus IP Attorneys & Legal Consultants, No. 59/8, Sesachalam Street, Saidapet, Chennai - 600015 TAMILNADU
Used Since :20/03/2000

CHENNAI
Advertising; business management; business administration; including rental of advertisement space; distribution and dissemination of advertising materials [leaflets, prospectuses, printed material, samples]; publication of printed matter for advertising purposes; marketing the goods and services of others by distributing coupons; online advertisements; presentation of goods on communication media, for retail purposes; promotional marketing services using audiovisual media; social media strategy and marketing consultancy; event marketing; organisation of events, exhibitions, fairs and shows for commercial, promotional and advertising purposes; conducting virtual trade show exhibitions on-line; organisation of fashion shows for promotional purposes; production and distribution of advertising matter and commercials
4455316  27/02/2020
RUPALI MANISH KELSHIKAR, PROPRIETOR OF DSGN INC
301, Shristhi Plaza, Off Sakivihar Road, Chandivali, Andheri (East), Mumbai-400072
Manufacturer, Trader and Service Provider
A Proprietorship Firm
Proposed to be Used
MUMBAI
Retail services relating to bags; Retail store services featuring bags; Wholesale services relating to bags; Wholesale store
services featuring bags; Online retail store services featuring bags; Online wholesale store services featuring bags.
INORY BUSINESS MAGAZINE
Flat No. 202-B2, Prayeja City, Sinhagad Road, Dhayari, Pune – 411058, Maharashtra, India.

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Publicity Publication Services, Advertising Text Publication Services, Retail Services Relating To Downloadable Electronic Publication, Publication of Printed Matter For Advertising Purpose, Arranging Subscription to On-line Publication of Others.
4455333    26/02/2020
ANKIT KUSUMAKAR
PLOT NO. 1057, GAJANAN SOCIETY, NAV ADARSH COLONY, MR 4 ROAD, JABALPUR, MADHYA PRADESH - 482002
INDIVIDUAL

Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016, M.P.

Proposed to be Used
MUMBAI

Online and offline retail and wholesale trade services particularly for machines and machine tools, parts and accessories, electronics, hand tools and power tools, batteries, drill equipment, soldering equipment included in Class 35.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4455401    27/02/2020
ALIAS GEORGE
KORAVELIKUZHIYIL, PERUVA (PO), VAIKOM, KOTTAYAM DISTRICT, KERALA-686610
Proprietor

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4455775 27/02/2020
OMPRAKASH SHARMA
S/O Satya Narayan Sharma Balithal, Tonk- 304024 Rajasthan
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
HARPREETSINGH BANKER
'SATGURU HOUSE' Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007

Proposed to be Used
AHMEDABAD
Business management; Business administration;
4455972 27/02/2020
MR. NISHCHAL PRUTHI.
766, HSIIDC, RAI-131029, DISTT.-SONIPAT, HARYANA.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF HERBAL MEDICINES, HOMEOPATHIC MEDICINES, AYURVEDIC MEDICINES, MEDICINAL AND PHARMACEUTICAL PREPARATIONS.
4456193    27/02/2020
BIRENDRA KUMAR
GALI NO 3, VILL: CHHALERA, SECTOR 44, NOIDA 201301 LAND MARK: NEAR PRIMARY SCHOOL (PREMU KIRANA SHOP), UTTAR PRADESH
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :23/02/2020

DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
AWWAL BOUTIQUE

Flat 1706, C tower omkar alta monte Malad east, Mumbai -400097
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4456200 27/02/2020
GREECEANIA MYKONOS FARMERS CREAMARY PRIVATE LIMITED
134/1, Samata Co Op Soc, P19, Bhosale Nagar, Pune 411007
Private Limited Company
Address for service in India/Agents address:
ISHAN MILIND PADHYE
B4/14, SARITA VAIBHAV SOCIETY, PUNE-411030.
Used Since: 04/02/2019
MUMBAI
Advertising, business management, business administration and office functions covered under class 35
HEMAN VIJH
G-33, SHIVALIK NAGAR RANIPUR, BHEL HARIDWAR UTTARAKHAND-249403
Natural Beauty Products and General Items
Individual

Proposed to be Used
DELHI

MAINLY DEALING IN CHEMICAL FREE PRODUCTS AND ECO FRIENDLY PRODUCTS, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE SERVICES, SYSTEMATIZATION OF INFORMATION INTO COMPUTER DATABASES, AND ALL OTHER SERVICES INCLUDED IN CLASS 35.
4456593   27/02/2020
VIJAY KUMAR TRADING AS JLD GREEN PRODUCTS
GROUND FLOOR, SCO NO. 5, GITIKA VALLEY, VILLAGE SANGOWAL, LUDHIANA-141122 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Proposed to be Used
DELHI
Advertising, Business Administration, Office Functions, Wholesale and Retail Outlets; Trading, Marketing relating to Dried and Frozen Fruits.
4457410  28/02/2020
M. SANTHARAJ LASARES TRADING AS M/S.REHOBOTH ENTERPRISES
No.38/1, Door # 4, Venkadachalapathy Street, Shenoy Nagar, Chennai-600 030, Tamil Nadu.
Sole Proprietary Firm

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshimpuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used

CHENNAI

Business Networking Services, Business Promotion Services, Marketing services provided by means of digital networks, Digital marketing, Promoting the goods and services of others by means of a loyalty rewards card scheme, Providing business information directory services, via a global computer network, Online business networking services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4457441    28/02/2020
DASVANDH PRIVATE LIMITED
D-1, 111, Janakpuri, New Delhi, West Delhi - 110058, Delhi
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Retail services for fuels,Retail services for Natural gas
4457559  28/02/2020
HEOBRO OVERSEAS
1st floor, No-B-42, New No-B-72, Rishi Nagar Shakur Basti, New Delhi, North West Delhi, Delhi - 110034 India
Partnership
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since : 27/04/2019
DELHI
Advertising; business management; business administration; office functions
NIRAV R. TERAIIYA
Room No.4, Yogeshwardham Apt., Near Aditya Hall, Opp. Guru Gobindsingh College, Pathardi Phata Road, Indiranagar, Nasik- 422 009
Sole Proprietor
Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012(M.S.)

Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions, marketing and promotional services; providing commercial information for consumers; online advertising on computer network through websites, webpages, mobile applications and social media; providing information about products via telecommunication networks for advertising and sales purposes; operating on-line marketplaces for sellers and buyers of goods and/or services.
4457615 28/02/2020

ADITYA BIRLA FASHION AND RETAIL LIMITED
Piramal Agastya Corporate Park, Building 'A', 4th and 5th Floor, Unit No.401, 403, 501, 502, L.B.S. Road, Kurla, Mumbai - 400 070
Proprietor

Proposed to be Used
MUMBAI
Advertising, marketing, event management, business management, business administration, office functions, online as well as offline retail services in respect of bedding, bathing linen, mattress cover, cushion and furnishing goods, textiles and substitutes for textiles, household linen; curtains; carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings
4457735  28/02/2020
MR. ANIL KULKARNI
Raghukul, D-14/101, Chittaranjan Nagar CHS, Vidyavihar (E), Mumbai 400077
Indian National

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
MUMBAI
BUSINESS PROMOTION, PROMOTIONAL SERVICES, LOYALTY, INCENTIVE AND BONUS PROGRAM SERVICES,
DISTRIBUTION OF ADVERTISING, MARKETING AND PROMOTIONAL MATERIAL,; BUSINESS MANAGEMENT, BUSINESS
ADMINISTRATION, OFFICE FUNCTIONS
4457781  28/02/2020
HARISH BABU PROPRIETOR OF KAISER VITALS
2524, HUDSON LINE, IIND FLOOR, VIJAY NAGAR CHOWK DELHI-110009
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Used Since :24/05/2003
DELHI
ONLINE / OFFLINE RETAILING & WHOLESALING ONLINE RETAIL & ADVERTISEMENT OF KRATOS DISPENSERS,
KRATOS HAND DRYERS, KRATOS SOAP DISPENSER, KRATOS AIR CURTAIN, KRATOS MATTING, KRATOS AIR
FRESHENERS, KRATOS WASHROOM PRODUCTS, KRATOS BABY SEAT, GRAB BAR, RECESSED PANEL STAINLESS
STEEL, KRATOS PAPER TOWEL DISPENSER, IMPERO REFILL, IMPERO BIN, IMPERO TISSUE, IMPERO CLEANING
TOOLS, IMPERO , KRATOS , GLASS FILM, SIGNAGES, ACRYLIC, STAINLESS STEEL, MDF SUNBOARD, GRAPHICS,
VINYL, DIGITAL PRINTING, COLORED VINYL, SELF ADHESIVE SHEETING AND TAPES, KRATOS STEEL DISPENSER ,
REFLECTIVE FILMS, SUN CONTROL FILM AND SAFETY FILM INCLUDED IN CLASS 35
4457873  28/02/2020
MESKA MARKETING PRIVATE LIMITED
F-1/89, NEAR PUNEET GAS AGENCY, SECTOR-16, ROHINI, NEW DELHI, NORTH DELHI - 110089, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
advertising business management business administration office functions.
 Trade Marks Journal No: 1950 ,  01/06/2020           Class 35

gobiddsr

4457881   28/02/2020
RAKESH KUMAR
86 vill shekhpur gaddu ,behind thumsup factory najibabad,Bijnor, Uttar Pradesh,246763
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE ADVERTISING
ON A COMPUTER NETWORK , PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND
SERVICES
Proposed to be Used

AHMEDABAD

Retailership, Outlets and Stores for Food, Sweets, Milk Products, ready to eat and ready to serve food products, Bread, pastry and bakery products, confectionery, ice cream, candy, sweets, cereal based and rice based snack products, waffles and chips (cereal products).

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4457968 28/02/2020
SIRO CLINPHARM PVT. LTD.
63, 6th Floor, Lady Ratan Tata Medical and Research Centre, M. K. Marg, Mumbai- 400 021
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.
Used Since :07/06/2019
MUMBAI
ADVERTISING, MARKETING, BUSINESS MANAGEMENT AND PROMOTIONAL SERVICES NAMELY, PRELAUNCH, LAUNCH AND POST-LAUNCH CAMPAIGN ALL FOR PHARMACEUTICAL BRANDS, DATA MANAGEMENT, CLINICAL DATA MANAGEMENT, MEDICAL COMMUNICATION NAMELY PRE-LAUNCH, LAUNCH AND POST-LAUNCH COMMUNICATION CAMPAIGN FOR PHARMACEUTICAL BRANDS
4457981   28/02/2020
RANDHIR KUMAR SINGH TRADING AS MAXLEOHEALTHCARE
54/5, ELECTRONIC CITY, BOMMASANDRA BENGALURU, KARNATAKA - 560099.
Single Firm
Address for service in India/Attorney address:
TIRUPATI ASSOCIATES
S-551, FIRST FLOOR, ST. NO. 01 SCHOOL BLOCK-II SHAKARPUR DELHI-92
Proposed to be Used
CHENNAI
PROVIDING PHARMACEUTICAL PRODUCT’S MARKETING, ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO PHARMACEUTICAL PRODUCTS AS PER CLASS-35.
Trade Marks Journal No: 1950, 01/06/2020 Class 35

4458175 29/02/2020
KADIR ALI
RTF- 86, 1st Floor, Royal Tower Market, Shiprasuncity, Indirapuram, Ghaziabad (U.P.) 201014
Lawyer

Address for service in India/Attorney address:
KADIR ALI
RTF-86, 1st FLOOR, ROYAL TOWER MARKET, SHIPRASUNCITY, INDIRAPURAM, GHAZIABAD UP 201014

Proposed to be Used
DELHI
BUSINESS MANAGEMENT SERVICES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
Trade Marks Journal No: 1950, 01/06/2020 Class 35

4458453 29/02/2020
MR SUDHIR KUMAR GAUTAM
UNIT NO -620 TOWER A, IT SQUARE, PLOT NO 21,KNOWLEDGE PARK-III GREATER NOIDA -201308
INDIVIDUAL

Address for service in India/Agents address:
ADITYA JAISWAL
17/165, TOP FLOOR AMRIT PURI EAST OF KAILASH, NEAR ISCON TEMPLE, NEW DELHI-110065.

Proposed to be Used
DELHI
Advertising, business management, business administration, office functions.
4458535  29/02/2020
B.S GAUTAM
2/305, GF, SUBHASH NAGAR, TAGORE GARDEN, RAJOURI GARDEN WEST DELHI-110027 DELHI
PROPRIETOR
Address for service in India/Attorney address:
SATENDER ADVOCATE
37-38, PAWAN MEGA MALL, SUBHASH CHOWK SONIPAT-131001 HARYANA

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
4458538  29/02/2020
NATSGREEN
Door No. 13/381, Karalam Panchayat, Uralath Building, Vellani P.O., Thrissur District, Pincode 680701, Kerala, India
Partnership Firm

Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India
Used Since :10/01/2020

CHENNAI
Online, Retail & Wholesale outlets and shops including services relating to export, import, distribution, trading, marketing, sale and merchandise of Nutrition drink, Vitamin substitute tablets, Spices and Confectionery.
mamaearth

4458680   29/02/2020
HONASA CONSUMER PRIVATE LIMITED
Plot No. 63, 4th Floor, Sector 44, Gurgaon, Haryana-122003

Body Incorporate

Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016
Used Since :20/07/2016

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS BY WAY OF RETAILING OR WHOLESALE OR THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA AND WEBSITES
4458681  29/02/2020
HONASA CONSUMER PRIVATE LIMITED
Plot No. 63, 4th Floor, Sector 44, Gurgaon, Haryana-122003
Body Incorporate
Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016
Used Since : 20/07/2016
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS BY WAY OF RETAILING OR WHOLESALE OR THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA AND WEBSITES
INK BLINK PRINTS

4458843  29/02/2020
INK BLINK PRINTS
KHASRA NO.137/12 AND 137/13,2ND FLOOR,STREETNO.4 A-2 BLOCK WEST SANT NAGAR BURARI,NORTH DELHI-110084
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Computerized online gift ordering services;Retail services provided by on-line gift shops;Retail services provided by online gift shops;Wholesale ordering services
PROGENBIOLAB TECHNOLOGIES PRIVATE LIMITED
64-65 SATGURU RAM SINGH MARG KIRTI NAGAR INDUSTRIAL AREA NEW DELHI 110015

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamml Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Retail services relating to medical apparatus; Retail services relating to medical instruments; Wholesale services relating to medical instruments; Wholesale services relating to medical apparatus; Marketing; Marketing services; Promotional marketing; Online wholesale store services featuring medical instruments; Online retail store services featuring medical instruments
4458852  29/02/2020
CERXA LIFESCIENCES AND PHARMACEUTICALS PRIVATE LIMITED
E-36,SECOND FLOOR,SECTOR-8,,GAUTAM BUDDHA NAGAR,NOIDA, UP-201301
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Retail services provided by pharmacies; Business management of retail outlets; Mail order retail services for cosmetics; Online retail services relating to cosmetics; Retail or wholesale services for cosmetics; Online marketing
RSR INFRATECH

4458870    29/02/2020

RAHUL SURESH RAGIT
WARD NO 1, TUKUM, CHANDRAPUR, 442401

Single Firm

Address for service in India/Attorney address:
MAHENDRA SHRIVASTAVA
SR ASSOCIATES,CM 62 SHAHPURA BHOPAL-462039

Proposed to be Used
MUMBAI

Advertising, marketing and promotional services, Public relations services
4458917  29/02/2020
MAA BHAGWATI SHIKSHA SAMITI
GRAM POST JAGNER TEHSIL KHERAGAD AGRA
THROUGH ITS PRESIDENT MR.KULDEEP GARGH
Address for service in India/Agents address:
ANUJ ASHOK
41, JAIPUR HOUSE MARKET, AGRA-10.
Used Since :11/06/2018
DELHI
Advertising, business management, business administration, office functions.
D.D INTERNATIONAL SCHOOL

4458981  29/02/2020
MAA BHAGWATI SHIKSHA SAMITI
GRAM POST JAGNER TEHSIL KHERAGAD AGRA
THROUGH ITS PRESIDENT MR.KULDEEP GARGH

Address for service in India/Agents address:
ANUJ ASHOK
41, JAIPUR HOUSE MARKET, AGRA-10.
Used Since :11/06/2018

DELHI
Advertising, business management, business administration, office functions
SOHAN M RAIKAR TRADING AS CREADEAS - AN AD SHOOT COMPANY
H.No B3, Mantur Mansion, Near to BVB Backgate, Vidyanagar, Hubli - 580031
Sole Proprietorship

Address for service in India/Attorney address:
GIRIJA DESHPANDE
No. 7/1, 1st floor, 1st cross, C.R. Layout, Sarakki Main Road, JP Nagar 1st Phase, Opp. Rajalakshmi Multi specialty hospital, Bangalore - 560078

Proposed to be Used
CHENNAI
Advertising and marketing research services, advertising agency included in class 35.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4459825  02/03/2020
MR. RAUSHAN KUMAR SINGH (APPLICANT) TRADING AS “AKIEZ REMEDIES”
SANT NAGAR, BARAIPUR, KANDAWA, VARANASI-221106 (U.P.)
NEW
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :15/08/2019
DELHI
Business Management, Business Administration, Office Functions
HOMESUTRAA

4459922   02/03/2020

DEEPA SHUKLA
C-417, Saraswati Vihar, Delhi - 110034
Retail Business
Individual Person

Proposed to be Used
DELHI

The bringing together, for the benefit of others, of a variety of goods and services, enabling customers to conveniently view and purchase those goods and services from an Internet web site particularly specializing in the marketing of the sale of goods and services of others.
DIGERATIE

4460152    02/03/2020
GERALD ROCHE
No.701, Devine Paradise, IC Colony Road, IC Colony, Borivali- West, Mumbai, Maharashtra, India, Pincode - 400103
Individual
Address for service in India/Attorney address:
CHANAKYA LEGAL SOLUTIONS
No.102, Choudhary Nagar 11th Street, Valasaravakkam, Chennai - 600087
Used Since :06/09/2016
MUMBAI
Marketing in all Modes, Digital and Online Marketing
HERZLAG PHARMA PRIVATE LIMITED
81-B/1, SHOP NO: 4, S.N.HIGH ROAD, COORT RAJA COMPLEX,THIRUNELVELI, TAMIL NADU-627001

Private Limited Company

Address for service in India/Agents address:

C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI

of: Retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies.
NOVAPRIME PHARMA

4460483  02/03/2020
M/S. NOVAPRIME PHARMA
HARIRAMANI DISTRIBUTORS, MEDICAL COMPLEX, NEAR HOTEL AJIT, BILASPUR- 495001, CHHATISGARH, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
JEETEN KUMAR DHAL, ADVOCATE
ROOM NO.28,3RD FLOOR,40,WESTON STREET,KOLKATA 700 013,INDIA.

Proposed to be Used
MUMBAI
RETAILING, WHOLESALING, IMPORTING, EXPORTING & TRADING OF PHARMACEUTICAL AND MEDICINAL PREPARATIONS
MR. SUNIL NOTIYAL, PROPRIETOR OF M/S. VIZWA MARKETING SOLUTIONS
PLOT NO. 371/F-1, EXTN-01, SHALIMAR GARDEN, SAHIBABAD, PASONDA, GHAZIABAD, UTTAR PRADESH-201005

Address for service in India/Attorney address:
AKASH MISHRA
C-20 OFFICE-303 ARUNA PARK LAXMI NAGAR DELHI-110092

Proposed to be Used
DELHI
ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO COSMETICS PRODUCTS INCLUDED IN CLASS-35
SUKH CHAIN SINGH  
trading as : ZEBRIANS  
41A, RACE COURSE, OPPOSITE : MAA BABY FACTORY OUTLET DEHRADUN, UTTARAKHAND, INDIA  
SERVICE PROVIDER  
Proposed to be Used  
DELHI  
ADVERTISEMENT SERVICES
P5 INDIA

4461214   03/03/2020
PARASMAL PURANMAL JAIN TRADING AS M/S. P5 INDIA
410/A, 4TH MAIN, 16TH CROSS, VIDYARANYAPURAM, MYSURU 570 008
SOLE PROPRIETOR

Address for service in India/Agents address:
S LAKSHMI
9, II FLOOR, AMARAVATHY FLATS, SECOND MAON ROAD, CIT COLONY, MYLAPORE, CHENNAI-600004.

Used Since :01/08/2019

CHENNAI
SERVICES RELATED TO BANNER DESIGNING, ADVERTISEMENT CREATIVE, DISPLAYS, SIGNAGE BOARDS, NEON DISPLAYS, BRAND SOLUTIONS, BRAND SOLUTION CREATIVE AND ADVERTISEMENT SERVICES
4461215  03/03/2020
PARASMAL PURANMAL JAIN TRADING AS M/S. P5 INDIA
410/A, 4TH MAIN, 16TH CROSS, VIDYARANYAPURAM, MYSURU 570 008
SOLE PROPRIETOR
Address for service in India/Agents address:
S LAKSHMI
9, II FLOOR, AMARAVATHY FLATS, SECOND MAON ROAD, CIT COLONY, MYLAPORE, CHENNAI-600004.
Used Since :01/08/2019

CHENNAI
SERVICES RELATED TO BANNER DESIGNING, ADVERTISEMENET CREATIVE, DISPLAYS, SIGNAGE BOARDS, NEON DISPLAYS, BRAND SOLUTIONS, BRAND SOLUTION CREATIVE AND ADVERTISEMENET SERVICES
4462297    04/03/2020

S. ELANGO

trading as ;F CARE

NO.20, KAVETI LAYOUT, 5TH STREET, NEAR LITTLE FLOWER SCHOOL, SOWRIPALAYAM, COIMBATORE - 641 028

PARTNERSHIP FIRM

Proposed to be Used

CHENNAI

WHOLESALE AND RETAIL SALES OF FOUNDRY CHEMICALS AND FOUNDRY RELATED MACHINES.
Trade Marks Journal No: 1950, 01/06/2020 Class 35

4462331 04/03/2020
SHRUTTI SHAH
A-118, ANTOPHILL WAREHOUSING CO. LTD., VIDYALANKAR COLLEGE MARG, WADALA EAST, MUMBAI - 400037

Proposed to be Used
To be associated with:
3935777

MUMBAI
ADVERTISING, BUSINESS ADMINISTRATION AND MANAGEMENT ACTIVITIES, WHOLESALE AND RETAIL OUTLETS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF MEDICINAL AND PHARMACEUTICAL PREPARATIONS, AYURVEDIC AND HERBAL MEDICINES, SOAPS; PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS INCLUDED IN CLASS 35.
YAXRAJ CORPORATE PRIVATE LIMITED
KESHAV ARKED, KRISHNA D, AHMEDABAD ROAD, KATHLAL, KHEDA - 387630, GUJARAT, INDIA.
Used Since : 24/01/2020
AHMEDABAD
TO TRADING IN FMCG PRODUCTS
BAREER JAZIM K K
Nibras, Kadavathur, Thrippangottur, Kannur, Kadavathur, Kerala -670 676
Individual
Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT.TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.

Proposed to be Used

CHENNAI
Advertising, business management, business administration, office functions.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4463298  05/03/2020
TRIMURTI CONSULTANTS
Plot No.27, Trimurti, Krishnvihar Nagar, Temblaiwadi, Kolhapur-416005
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
ONLINE WEB PORTAL REGARDING REAL ESTATE SERVICES.
Proposed to be Used

To be associated with:

MUMBAI

ADVERTISING, MARKETING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, PROMOTION SERVICES,
BRINGING A VARIETY OF GOODS IN RELATION TO PETS RELATED PRODUCTS AND ENABLING CUSTOMERS TO
CONVENIENTLY VIEW AND PURCHASE THESE GOODS; RETAIL, E-COMMERCE AND ONLINE RETAIL STORE SERVICES
FEATURING A WIDE RANGE OF SERVICES IN RESPECT OF PET RELATED PRODUCTS, TO FACILITATE THE SALE OF
GOODS BY OTHERS VIA COMPUTER NETWORK AND PROVIDING EVALUATIVE FEEDBACK AND RATINGS OF SELLERS;
GOODS AND SERVICES, THE VALUE AND PRICES OF SELLERS; GOODS, BUYERS; AND SELLERS; PERFORMANCE,
DELIVERY, AND OVERALL TRADING EXPERIENCE IN CONNECTION THEREWITH
4463483  05/03/2020
MUNAWAR SYEDHUSAIN KADIRI
Majeri, Murud Janjira, Raipuri, Raigarh, Rajpuri- 4021101.
Individual
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used
MUMBAI
Retail services relating to food, Retail services relating to food preparation implements, Wholesale services in relation to toiletries, Retail services in relation to toiletries, Wholesale services in relation to food preparation implements
4463533  05/03/2020
APOHAN CORPORATE CONSULTANTS PRIVATE LIMITED
Fl. No. 302, Bldg- C, "Omega H D.S.K.Vishwa Rd, Dhayari, PUNE Pune - 411041, Maharashtra
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :09/11/2018
MUMBAI
Business acquisition consultation, Business mergers consultancy, Business advice relating to strategic marketing, Business management
Apohan

4463535  05/03/2020

APOHAN CORPORATE CONSULTANTS PRIVATE LIMITED
Fl. No. 302, Bldg- C, "Omega H D.S.K.Vishwa Rd, Dhayari, PUNE Pune - 411041, Maharashtra

Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :09/11/2018

MUMBAI

Business acquisition consultation, Business mergers consultancy, Business advice relating to strategic marketing, Business management.
Subclub

4463776   05/03/2020

DELICIOUS FOOD HOSPITALITY LLP
D-11, UDYOG NAGAR, ROHTAK ROAD (NH-10), NEW DELHI-110041, INDIA
SERVICE PROVIDER

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
4463950  05/03/2020
MANAV MANTRA INDIA PRIVATE LIMITED
SHOP NO A/4 SAI RAM APT LODHA MARG ACHOLE ROAD 2038 THANE -401209
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Marketing;Online ordering services;Online marketing;Business marketing;Business administration; On-line retail store services featuring footwear; On-line retail services relating to clothing; Online retail store services featuring toys; On-line retail services relating to cosmetics; On-line retail services relating to jewelry; Online retail store services featuring smartphones; Online retail store services featuring cookware; Online retail services relating to gifts;
4464148  05/03/2020
AMIT KUMAR PANDEY
S-25/7,A-2-S, Sarsauli Purana bhattha, Gautam Vihar colony , Varanasi, Uttar Pradesh 221002
an individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
DELHI
Retail, Wholesale, Trading and Online Selling of Manure for agriculture, Submersible pumps, Solar panels, Pump starters, Electric wire, Electrical cables, Starter pinions, Fuses, Fertilizers, Bio-fertilizer, Micronutrients for application to crops, Bottled drinking water, Solar lights, Panel meters, Capacitors, Unprocessed agricultural products.
MODERNVALE

4464163  05/03/2020
SMALLGIANT PVT. LTD.
HOUSE NO.- B 29, 2200/85, STREET NO. 3, NEW SUNDER NAGAR, NEAR DESH BHAGAT SCHOOL, LUDHIANA-141016 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Hosiery & Ready-made Clothing, Headgear, Footwear, Perfumeries, Jewellery & Jewellery Ornaments & Goggles.
4464767  06/03/2020
ANAND BHAILALBHAI PATEL
43, NIRANT PARK SOCIETY OPP. SUN N STEP CLUB, SOLA ROAD AHMEDABAD - 380061 GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
4465104  06/03/2020
BANWARI LAL SAINI S/O. SH. DHUD MAL SAINI PROPRIETOR OF M/S. SHRI VINAYAK AND COMPANY
42-B, RAJ HANS COLONY 2ND, NARSINGH MARG, BRAHMPURI, JAIPUR – 302002 (RAJASTHAN)
Proprietorship Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD

Advertising; Business Management; Business Administration; Office Functions, Provision of an on-line marketplace for buyers and sellers of goods and services, E-commerce, Online Ordering Services, On-Line Marketing, Export & Import, Wholesale, Retail Outlets, Shops & Showroom Related To Readymade Garments, Clothing, Footwear & Headwear in class 35.
Trade Marks Journal No: 1950, 01/06/2020           Class 35

GAYATRI CHHAGANLAL KHANDELWAL (TRADING AS KHANDELWAL FASHIONS)
C-3, ASAWARI APARTMENT, BEHIND VISHWARUP FUNCTION HALL, JYOTI NAGAR, NEW OSMANPURA, AURANGABAD, MAHARASHTRA-431001 IN

Address for service in India/Attorney address:
AMEET RATHI
OFFICE NO 7/8, J HARNAM PLAZA, OPP IDBI BANK, OSMANPURA, AURANGABAD 431005

Proposed to be Used
MUMBAI
WHOLESALE & RETAIL TRADING OF SAREE, BED SHEET, UNSTITCHED AND STITCHED DRESS MATERIAL, SHIRTS
RAVINDRA NARAIN M/S RIDHA'S CRAFT
S-2, PLOT NO. 73, INDRAPRASTHA RESIDENCY, INDRAPRASTHA COLONY, VAISHALI NAGAR, JAIPUR- 302021 (RAJ.)
single firm

Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR. (RAJ.)
Used Since :25/06/2019

AHMEDABAD
TRADING, MARKETING, WHOLESALE, RETAIL BUSINESS OF READYMADE GARMENT, HOSIERY, SAREE, LEHNGA AND WESTERN WEAR FOR LADIES WHICH ARE INCLUDED IN CLASS 35.
Trade Marks Journal No: 1950,  01/06/2020      Class 35

4466971  09/03/2020
TARAMANI DEVI CHANDAK
MARDA BHAWAN, NEAR BIHANI SHILP SHALA, GOVT KANYA SCHOOL, NOHAR, DIST. HANUMANGARH RAJASTHAN-335523
FOUNDATION

Address for service in India/Attorney address:
KAUSHAL KUMAR
MARDA BHAWAN, NEAR BIHANI SHILP SHALA, GOVT KANYA SCHOOL, NOHAR, DIST. HANUMANGARH RAJASTHAN-335523

Proposed to be Used
AHMEDABAD
Advertising, Business Administration & Business Management Activities, related Social programmes, arranging of or Conducting Exhibitions, Events, Shows including Services relating to Distribution, Management Services, Promotional Material and Advertising Services; Television, Radio and Outdoor Advertising included in class 35
STATUS SAVER

4467085  09/03/2020

APPSTANE TECHNOLOGIES
PLOT NO. 150, TIRUPATI SOCIETY-A, YOGI CHOWK, PUNE-SIMDA ROAD, PUNAGAM SURAT
PARTNERSHIP FIRM

Address for service in India/Attorney address:
AP ASSOCIATES
AP ASSOCIATES 105 Anmol Tower, Old Palasia, Indore, Madhya Pradesh - 452018
Used Since :21/02/2017

AHMEDABAD

Advertising; business management; business administration; office functions.
MR. SHURESH DHIRUBHAI KHENI PROPRIETOR OF RADHE FASHION JEWELLERY
NO. 67, 1ST FLOOR, SHERI NO. 15 GHANSHYAM NAGAR, L.H ROAD, OPP. SAKTI VIJAY SOCIETY SURAT
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
AP ASSOCIATES
AP ASSOCIATES 105 Anmol Tower, Old Palasia, Indore, Madhya Pradesh - 452018
Proposed to be Used
AHMEDABAD
Advertising, Business and Retail Services
MR. TONY THOMAS
M/S. ASHER ENTERPRISES, CHACKALACKAL COMPLEX, P.P. ROAD, PALA, KOTTAYAM-686575, KERALA, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since: 28/11/2015

CHENNAI
WHOLESALE, RETAIL, IMPORT, EXPORT, TRADING, MARKETING AND ONLINE SALE OF TISSUES PIECE GOODS; BED AND TABLE-COVERS; TEXTILE ARTICLES AND READYMADE GARMENTS.
4467927 09/03/2020

SHIROMANI R SHETTY

#84, 1st CROSS, SBM LAYOUT, CHUNCHGHATTA MAIN ROAD, KONANAKUNTE, BANGALORE -560062, KARNATAKA

Sole Proprietorship

Address for service in India/Attorney address:

PATENTOMARK

#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekkahalli, Bannerghatta Road, Bangalore, Karnataka-560076

Used Since: 05/12/2019

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES, ON-LINE RETAIL DEPARTMENT STORES, COMPUTERIZED ONLINE ORDERING FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO ALL KINDS OF HOME FURNITURE, STORAGE SHELVES, BAGS AND MATS BEING INCLUDED IN CLASS 35
4467928   09/03/2020
SHIROMANI R SHETTY
#84, 1st CROSS, SBM LAYOUT, CHUNCHGHATTA MAIN ROAD, KONANAKUNTE, BANGALORE -560062, KARNATAKA
Sole Proprietorship

Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekkahalli, Bannerghatta Road, Bangalore, Karnataka-560076

Used Since :05/12/2019

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES, ON-LINE RETAIL DEPARTMENT STORES, COMPUTERIZED ONLINE ORDERING FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO ALL KINDS OF HOME FURNITURE, STORAGE SHELVES, BAGS AND MATS BEING INCLUDED IN CLASS 35
4468216    11/03/2020
BALNEEDI SRINIVAS PROPRIETOR OF M/S. INGRESS GLOBAL
H.No.3-3-6, FLAT NO.105, SIDDARTH TOWERS, SUMITRA NAGAR, KUKATPALLY, HYDERABAD-500072, TELANGANA STATE.,
A Proprietorship Concern
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
Oscar Legal Services, 8-2-120/86/5/E, Sneha House, Road No.3, Banjara Hills, Hyderabad – 500034, Telangana State, 9052012121
Used Since :04/05/2019
CHENNAI
WHOLESALE AND RETAIL SERVICES RELATED TO MIRROR DOORS, GLASS DOORS, WOODEN DOORS, NON METAL DOORS, GARAGE DOORS, SHUTTER DOORS(NON METALLIC), FRAMES (NON - METALLIC) FOR DOORS, PVC ROOFING MEMBRANE, ADVERTISING BOARDS(NON - METALLIC HOARDINGS), ROADSIDE DISPLAY BOARDS(NON - METALLIC, NON - MECHANICAL, NON - LUMINOUS), DIVING BOARDS, NOT OF METAL, ROOFING BOARDS (OF WOOD), PVC ROOFING MEMBRANE, PLASTIC BUILDING BOARDS, BUILDING CARDBOARD, BUILDING FOAM PLASTIC FOR USE IN CONSTRUCTION, FOAM PLASTIC FOR USE IN BUILDING, WALL PANELS(NON METALLIC)
4468334    11/03/2020
HLR DAILMART PRIVATE LIMITED
Vaibhav niwas, besides Kalyan mandpam, Yashodhan Nagar, parbhani, Maharashtra, India pin code 431401
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions, Providing a searchable online advertising guide featuring the goods and services of online vendors
BRANDPIER SOFTWARE PRIVATE LIMITED
Plot 21, Park Avenue Colony, Dharam Karam Road, Ameerpet, HYDERABAD -500016, Telangana, INDIA
Private Limited Company

Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.
Used Since: 16/09/2015

CHENNAI
Search engine Optimization; Search engine Optimization Services; Search engine Marketing Services; marketing of AI/ML (Artificial Intelligence / Machine Learning) based Local Search engine.
STARFISH
4468370  11/03/2020
BRANDPIER SOFTWARE PRIVATE LIMITED
Plot 21, Park Avenue Colony, Dharam Karam Road, Ameerpet, HYDERABAD -500016, Telangana, INDIA
Private Limited Company
Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.
Used Since :16/09/2015
CHENNAI
Search engine Optimization; Search engine Optimization Services; Search engine Marketing Services; marketing of AI/ML (Artificial Intelligence / Machine Learning) based Local Search engine.
Ramari Retails
4468726   11/03/2020
AARNA VENTURES PRIVATE LIMITED
House No. 1584/113, Floor 2nd Shanti Nagar, Tri Nagar, DELHI North West Delhi-110035 India
An Indian company incorporated under Companies Act, 2013
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Wholesale ordering services; Selling of Merchandise in the field of a wide variety of Products and Services; On-line ordering services; Administrative processing of computerized purchase orders; Bringing together, for the benefit of others, of a variety of goods enabling customers to conveniently view and purchase goods; on-line and e-commerce trading services to facilitate the sale of goods by others via a computer network; Advertising, business management, business administration, office functions; Organization of exhibitions for commercial or advertising purposes; Commercial intermediation services; Providing business information via a web site; Sales promotion for others; computerized database and file management; Online wholesale and retail store services for general merchandise goods and services;
4468993  11/03/2020
MCW HEALTHCARE PVT. LTD.
286, Sector-E, Sanwer Road Industrial Area, Indore - 452 015, State of Madhya Pradesh, India.
An Indian Company Registered under the Indian Companies Act, 1956
Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.
Used Since :01/07/2015
MUMBAI
Services only for export of medicinal, pharmaceutical and ayurvedic preparation and substances
ADENCLAYN
4469117    11/03/2020
TUDOR INTERNATIONAL
E-10, 7571/1, NEW VEER NAGAR, BAHADUR KE ROAD, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Proposed to be Used
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online
Marketing; Import & Export relating to Textile Piece Goods, Blankets, Suiting, Shirting, Dress Material, Bed Sheets, Table
Covers, Pillow Covers, Cushion Covers, Curtain Cloth, Towels & Home Furnishing Goods (Textiles), Hosiery & Ready-
made Clothing, Sporting Articles, Gymnastic Apparatus & Articles, Fitness Machines & Apparatus, Games & Plaything.
4469119 11/03/2020
PARTH UNADKAT
C/O I GROWTH MEDIA,H-106, Titanium City Center 100 ft Ring Road, 100 Feet Anand Nagar Rd, Ahmedabad, Gujarat 380015
INDIVIDUAL
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.
Used Since: 26/11/2018
AHMEDABAD
MARKETING INCLUDED IN CLASS 35
VARVESH
4469155   11/03/2020
MANOJ AGARWAL
18, DHULESHWAR GARDEN, AJMER ROAD, JAIPUR - 302001 (RAJASTHAN)
MANOJ AGARWAL (SINGLE FIRM)
Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)
Used Since :01/07/2019
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ONLINE AND OFFLINE SELLING OF TEXTILE GOODS, CLOTHING, FOOTWEAR, JEWELLERY AND ACCESSORIES.
4470030  12/03/2020
MANJU YADAV
M3M WOODSHIRE, TOWER B12, FLAT NO. 303, SECTOR 107, GURGAON-122016
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Online ordering services; Computerized online gift ordering services; Online advertising; Online marketing; Retail services provided by gift shops; Computerized on-line gift ordering services
DreamRig

4470214  12/03/2020

SHENZHEN LEQI NETWORK TECHNOLOGY CO., LTD
Room 101, building 9, Asia industrial park, fengmen road, gangtou community, bantian street, longgang district, shenzhen, Guangdong CHINA

Company

Address for service in India/Attorney address:

INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used

CHENNAI

Demonstration of goods; dissemination of advertising matter; on-line advertising on computer networks; design of internet advertising; advertising planning; direct mail advertising services; marketing; sales promotion for others; on-line advertising on a computer network; search engine optimization for sales promotion; advertising; business management consultancy; business information; procurement services for others [purchasing goods and services for other businesses]; outdoor advertising; professional business research; marketing research; organization of exhibitions for commercial or advertising purposes; organization of trade fairs for commercial or advertising purposes; publication of publicity texts.
FRESIO HERBALS

4470216  12/03/2020
M/S FRESIO HERBALS PRIVATE LIMITED
PLOT NO-1782, MUKUT NAGAR, OPP. BOB VADODARA IN MANJUSAR VADODARA. GJ 391775 IN
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
RICHA GOYAL, FCS, LLB
302A, INTERNATIONAL TRADE CENTRE, MAJURA GATE, RING ROAD, SURAT - 395007
Used Since :13/11/2019

AHMEDABAD
RETAIL TRADING, WHOLESALE TRADING, ONLINE SALES, SUPPLYING, EXPORTING OF COSMETICS AND MEDICAL
AND HEALTH PRODUCTS UNDER CLASS 35
4470233  12/03/2020
WINBRI PHARMACEUTICALS LLP
Plot No. 532, Sector No. 21, Near Nana Nani Park, Yamuna Nagar, PCNTDA, Nigdi, Pune, Maharashtra - 411044
LIMITED LIABILITY PARTNERSHIP (BODY CORPORATE)
Address for service in India/Attorney address:
SANTOSH SARDHAPANDE
B-18, Agrawal Garden, Behind Vaibhav Cinema, Pune- Solapur Road, Hadapsar, Pune- 411028.

Proposed to be Used
MUMBAI
Retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies
HAPIRA
4470408  12/03/2020
KADIVALA MAHENDIALI GULAMRASUL
1-37-2, VAGHROL, TA.- SIDHPUR, DIST.- PATAN, GUJARAT- 384151
Individual
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Proposed to be Used
AHMEDABAD
Marketing, Wholesale & Retail Service relating to food and beverages
LACHIT BORPHUKAN

4470426   12/03/2020
MISS. PRABHILEEN SANDHU TRADING AS: ALMIGHTY MOTION PICTURE
B – 101/102, WOODSTOCK VILLA, J. P. ROAD, VERSOVA, ANDHERI (W), MUMBAI – 400061, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ADVERTISING, SALES PROMOTION, DISTRIBUTION, TRADING AND MARKETING OF AUDIO, VIDEO PRODUCTION, TELEVISION FILM, CORPORATE AND PROMOTIONAL FILMS, TV SERIALS, MOVIES
CMG HEALTHCARE
4471196   13/03/2020
CMG BIOTECH PVT. LTD.
410 PLOT NO. 4, DDA BUILDING, DISTRICT CENTRE, LAXMI NAGAR, NEW DELHI-110092.
SERVICE PROVIDER
Proposed to be Used
To be associated with:
2956645
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS PHARMACEUTICAL AND MEDICINAL PREPARATIONS.
SRIMART TRADING INDIA PRIVATE LIMITED
OFFICE NO.102, FIRST FLOOR, BUILDING NO. H-27 SHREE SHYAM COMPLEX, VIKAS MARG, LAXMI NAGAR NEW DELHI EAST DELHI - 110092, DELHI, INDIA
DOMESTIC COMPANY

Address for service in India/Attorney address:
ABHISHEKPALIWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092

Proposed to be Used
DELHI
Advertising, business management, business administration and office functions, on-line trading services to facilitate the sale of goods by others via a computer network and providing evaluative feedback and ratings of sellers' goods and services, the value and prices of sellers' goods, buyers' and sellers' performance, delivery, and overall trading experience in connection therewith;
EVOQUS

4472544  14/03/2020
MORADABAD FASHION PRIVATE LIMITED
2/1112 Bidhi Vihar, Moradabad-244001 U.P
Company
Address for service in India/Attorney address:
MOHIT KUMAR YADAV ADV.
73 NATIONAL PARK, LAJPAT NAGAR IV, NEW DELHI-24

Proposed to be Used
DELHI
Advertising, Business Management, Business Administration, Office Function
ARIGOLD

4472918  16/03/2020

AA ENTERPRISES
I-75, SOUTH CITY - 1, GURGRAM, HARYANA – 122001
Partnership Firm

Address for service in India/Attorney address:
NAGPAL & ASSOCIATES
A-5,SUNLIGHT COLONY-II,ASHRAM,NEW DELHI 110 014,INDIA

Used Since: 18/04/2016

DELHI

Advertising, marketing and promotional services; sales promotion, online advertising on a computer network; social media marketing; business management; business administration; E-Commerce Services; retail sale services provided by means of a global computer network; retail store services; retail department stores; automated and computerized trading services; On-line trading services
4473036  16/03/2020
KESHAV MUNJAL PROPRIETOR OF KELBY HUSTON
# 1093, BISHAN SAROUP COLONY, PANIPAT-132103, HARYANA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELI

Kadak Thadak

4473196  16/03/2020

CHOLAYIL PURE & NATURAL FOODS PRIVATE LIMITED
8, 'J' Block, 6th Avenue Anna Nagar (East), Chennai - 600102, Tamil Nadu, India
A body corporate registered under the Indian Companies Act,1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
4268262

CHENNAI
Wholesale and retail distribution of edible and consumable goods; retail store services; wholesale distribution services and discount store services; Providing consumer product information relating to food products; Import and Export edible and consumable goods; Online marketing of food products; Online advertising of food products
AHM LIFESTYLES – CREATIVE HOSPITALITY COMPANY LIMITED
230 Nguyen Van Huong Street, Thao Dien Ward, District 2, Ho Chi Minh City, Vietnam
a Company incorporated under the Laws of Vietnam

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA

Business management and organization consultancy; Business management consultancy; Organization of trade fairs for commercial or advertising purposes; Business management of hotels; Auctioneering.
DENTO-NUTS

4478532    19/03/2020

MILIND KATARIA
Flat No. 26, Aditya Avenue, Chandak Circle, Tidke Colony, Nashik - 422 002, State of Maharashtra, India.
A Proprietary Firm

Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

Proposed to be Used
MUMBAI
In respect of retail and wholesale outlets, online web store, import & export, distribution of goods; advertising, mail order & online distribution and sale of all types of pharmaceuticals, medical and ayurvedic preparation and substances; dietary supplements intended to supplement a normal diet or to have health benefits, dietetic food, beverages and substances adapted for medical use, health drinks, energy drinks, mineral food supplements in form of paste, cream, syrup, tablets or capsules.
ONGO
2874042  01/01/2015
AGS TRANSACT TECHNOLOGIES LTD.
601/2, TRADE WORLD, B-WING, KAMALA CITY, SENAPATI BAPAT MARG, LOWER PAREL (WEST), MUMBAI-400013

Service Providers
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Used Since: 01/07/2014

MUMBAI
FINANCIAL SERVICES; FINANCIAL AND CASH MANAGEMENT; ONLINE REAL-TIME TAX PAYMENT PROCESSING, TAX PAYMENT MANAGEMENT AND ANALYSIS SERVICES; CHEQUE ACCEPTANCE SERVICES; ELECTRONIC CHEQUE ACCEPTANCE SERVICES; COLLECTION AGENCIES; ORGANIZATION OF COLLECTION; BILL PAYMENT SERVICES; MERCHANT SERVICES(PAYMENT TRANSACTION PROCESSING SERVICES); PROCESSING ELECTRONIC PAYMENTS MADE THROUGH PREPAID CARDS; ARRANGING AND PROVISION OF CREDIT, LOANS, INSURANCE, CURRENCY EXCHANGE AND TRAVELLERS CHEQUES; FINANCIAL SERVICES (PROVIDING ELECTRONIC TRANSFER OF FUNDS AND VIRTUAL CURRENCY VIA A GLOBAL COMPUTER NETWORK); RENTAL OF CASH DISPENSERS OR AUTOMATED-TELLER MACHINES; LOAN FINANCING INSURANCE.
Priority claimed from 18/09/2017; Application No. : 1857966 ;Canada

LENDINGARCH FINANCIAL INC.  
Suite #213, 3553 31st Street NW, Calgary, Alberta, T2L 2K7, Canada
A Company duly organized and existing under the laws of Canada

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
To be associated with:
3682638, 3682639

DELHI
Online lending services, namely, arranging of loans via the Internet; credit and loan services; electronic transfer of funds; consumer loan services, namely consumer installment lending services; financial assistance services, namely, financing of loans; Corporate loan services; Equipment leasing and financing services; Consumer loan services, namely consumer revolver lending services
WORKNOMIC

4339014    05/11/2019

BAKED PIE LLP
D 42, Second Floor, South Extension, Part 1, New Delhi 110049
LLP

Address for service in India/Attorney address:
INTELLECT JURIS
604, VICTORIA-C, GRAND OMAXE, SECTOR 93 B, NOIDA-201301

Used Since: 20/05/2019

DELHI

Insurance; financial affairs; monetary affairs; real estate affairs.
4374597    11/12/2019
SRI RAGHAV PROJECTS AND BUILDERS PRIVATE LIMITED
3-3-93/1, Erraboda, Upperpally, Rajendranagar Rangareddy-500048, Telangana, India
MSME Registered Company

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :04/10/2019

CHENNAI
Real estate agency services relating to the purchase and sale of land, land leasing services, providing information relating to land management, real estate agencies, real estate marketing real estate agency services for the leasing of land, real estate valuations, real estate listing services for housing rentals and apartment rentals, real estate investment, real estate agency services relating to the purchase and sale of buildings, venture capital funding services for non-profit entities, venture capital funding services for commercial entities.
Proposed to be Used

DELHI

Real Estate services including consultancy, leasing, management, broking, investment, valuations, appraisals etc.; Real Estate agency services; Real Estate advisory services; Real Estate investment planning and advice included in Class 36
SIGNATUREGLOBAL (INDIA) PVT LTD
UNIT NO. 1304 AT 13TH FLOOR DR.GOPAL DAS BHAWAN BARAKHAMBA ROAD NEW DELHI Central Delhi DL 110001 IN

Address for service in India/Agents address:
SURBHI BANSAL
SURBHI BANSAL AND ASSOCIATES, B-3/46, 2ND FLOOR, PASCHIM VIHAR, DELHI-110063.

Used Since: 16/11/2019

DELHI
Insurance, financial affairs; monetary affairs, real estate affairs.
4406917    13/01/2020
P C FINANCIAL SERVICES PRIVATE LIMITED
trading as :P C FINANCIAL SERVICES PRIVATE LIMITED
PLOT NO.177, UDYOG VIHAR, PHASE-1, GURUGRAM-122016, HARYANA, INDIA.
SERVICE PROVIDER

Proposed to be Used
DELHI
FINANCIAL SERVICES; FINANCIAL AFFAIRS; MONETARY AFFAIRS; SERVICES RELATING TO PROCESSING OF
FINANCIAL TRANSACTIONS; FINANCIAL SERVICES SUCH AS PROVIDING LOANS, CREDIT FACILITY VIA MOBILE AND
WEB BASED APPLICATION / PLATFORM; BUY NOW PAY LATER SERVICES; PROVIDING / ISSUING CREDIT LINE / GIFT
CERTIFICATES OR VOUCHERS WHICH MAY THEN BE REDEEMED FOR GOODS OR SERVICES WITH AN OPTION TO
REPAY ON BULLET PAYMENT / EMI BASED MODEL OR ANY OTHER MECHANISM; PROCESSING PAYMENTS FOR THE
PURCHASE OF GOODS AND SERVICES VIA AN ELECTRONIC COMMUNICATION NETWORK; PROVIDING ELECTRONIC
SECURE COMMERCIAL TRANSACTIONS AND PAYMENT; PAYMENT COLLECTION SERVICES; FACILITATING PAYMENT
GATEWAY SERVICES TO CUSTOMERS; PAYMENT COLLECTION SERVICES; PREPAID CARD; CASH CARD; MOBILE
PREPAID CARD; MONEY TRANSFER SERVICES; PAYMENT COLLECTION; E-PAYMENT PROCESSING.
4445066  18/02/2020
V.SURIYAPRAKASH
1/878, 5TH STREET, BETHAL NAGAR, INJAMBAKKAM, CHENNAI- 600 115
SOLO PROPRIETOR
Address for service in India/Attorney address:
N.ALAGU NARAYANAN
47/97, ORIENTAL BUILDING, 3RD FLOOR, ARMENIAN STREET, PARRYS, CHENNAI-600020, TAMILNADU, INDIA.

Proposed to be Used
CHENNAI
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4451048  23/02/2020
PUSKKAR PAATIL
2 / JAI SUNDARAM SOCIETY, SHIVMANDIR ROAD, RAMNAGAR, DOMBIVALI (EAST) - 421201
INDIVIDUAL
Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203

Proposed to be Used
MUMBAI
FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS, INSURANCE.
4452396   24/02/2020
N.MANIKANDAN
NO.93 C CHEKKATI STREET WARD NO 17 PERAMBALUR TAMIL NAU-621212
proprietorship
Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :15/01/2020
CHENNAI
Insurance, financial affairs; monetary affairs; real estate affairs
4455311  27/02/2020
RUPALI MANISH KELSHIKAR, PROPRIETOR OF DSGN INC
301, Shristhi Plaza, Off Sakivihar Road, Chandivali, Andheri (East), Mumbai-400072
Manufacturer, Trader and Service Provider
A Proprietorship Firm

**Proposed to be Used**

**MUMBAI**

Financial and monetary transaction services; Charge card services; Payment card services; Cash card services; Store card transaction processing services; Issuance of prepaid credit cards; Issuance of prepaid gift cards; Issuance of prepaid payment cards; Issuance of stored value cards; Processing of electronic credit card transactions; Issuance of prepaid cards and tokens of value; Issuance of electronic payment cards in connection with bonus and reward schemes.
PAYANSH

4457355  28/02/2020
FINAVRIO TECHNOLOGY PRIVATE LIMITED
H.No 217/8, Hansi Road, Braham Nagar, Karnal, Haryana – 132001
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS
SSCONS Private Limited

4457414    28/02/2020
SS SS CONSTRUCTIONS PRIVATE LIMITED
trading as ;SS SS CONSTRUCTIONS PRIVATE LIMITED
1001(A), 10TH FLOOR, JMD REGENT SQUARE, M G ROAD, BLOCK K, DLF CITY PHASE-2, GURUGRAM, HARYANA-122002, INDIA.
SERVICE PROVIDER
Used Since :24/01/2008
DELHI
REAL ESTATE AFFAIRS, MONETARY AFFAIRS, INSURANCE, FINANCIAL AFFAIRS
4457906  28/02/2020
VICKY GHANSHYAM SUKHWANI
office No. 203, Sukhwani Boulevard Commerz, Above Domino's Pizza, SUS Pashan Road, SUS, Pune, Maharashtra-411021
Individual
Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058
Proposed to be Used
MUMBAI
real estate
4458135  28/02/2020

MR. NITIN ANANT KUNKOLENKER
R1 & R2, Satt-adhar, Basilio's 7 Heights Complex, Above Basilio's Gym, St. Inez, Panjim - Goa - 403001
Proprietorship

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080

Proposed to be Used
MUMBAI
financial evaluation [insurance, banking, real estate], real estate affairs, real estate agency services, real estate appraisal, real estate brokerage, real estate management
LOKESH VERMA
319-D, Devpuri Colony, Gujarkheda, Mhow, Indore (M.P.)-453441
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
PROPERTY (REAL ESTATE) BROKERAGE SERVICES, REAL ESTATE AFFAIRS, FINANCIAL AFFAIRS, MONETARY AFFAIRS, REAL ESTATE MANAGEMENT OF RENTAL PROPERTIES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4460824    03/03/2020
SATISH SHIVLAL KOKATE
FL No. M/ 404, Gravilea Building- M Magarpatta City Hadapsar Pune 411028, Maharashtra India.
PROPRIETOR
Address for service in India/Attorney address:
PRAMODKUMAR LADDA
2nd Floor, OM Apartment, SR. No. 496/B, Near KCC Classes, Opp Kasba Peth Post office, Kasba Peth, Pune 411011
Used Since :02/09/2012
MUMBAI
Description: Real Estate Affairs, Acquisition and Provision of Land For Residential, Commercial, Industrial and Other Purposes, Land Sale, Land Management And Administration Services, Real Estate, Investment Advice Services & other services pertain Class 36.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4463534  05/03/2020
APOHAN CORPORATE CONSULTANTS PRIVATE LIMITED
Fl. No. 302, Bldg- C, "Omega H D.S.K.Vishwa Rd, Dhayari, PUNE Pune - 411041, Maharashtra
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :09/11/2018
MUMBAI
Strategic financial advisory services, Investment banking services, Merchant banking services, Investment advisory services
WITmakers

4464489  05/03/2020
GEETHA KANNAN
512, Vars Fantasy Apartment, 1st Main Road, HAL 2nd Stage, Kodihalli, Indira Nagar, Bangalore- 560008
Individual

Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekananda Road, HBR Layout ,1 Stage, 2nd Block, Bangalore, 560043

Proposed to be Used

CHENNAI
financial and monetary affairs
GKKedia
4464782  06/03/2020
GOPAL KUMAR KEDIA
trading as ; GOPAL KUMAR KEDIA
812 NAURANG HOUSE, 21 KASTURBA GANDHI MARG, CONNAUGHT PLACE, NEW DELHI-110001, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
FINANCIAL AFFAIRS; MONETARY AFFAIRS
ROBUX
4468809  11/03/2020
ROBLOX CORPORATION
970 Park Place, San Mateo, California 94403 U.S.A.
A corporation organized and existing under the laws of the State of Delaware, U.S.A.
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Proposed to be Used
DELHI
virtual currency services, virtual currency exchange, trading in virtual currency, virtual currency transfer services, trading
in virtual currency, financial exchange of virtual currency, financial service relating to virtual currency swaps.
MOIRA
4468943   11/03/2020
JAIDEEP ISPAT & ALLOYS PVT. LTD.
103, Laxmi Tower, 576, MG Road, Indore - 452001, Madhya Pradesh
A Private Limited Company Registered under The Companies Act 1956
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :07/06/1985
To be associated with:
2540553
MUMBAI
Insurance; financial affairs; monetary affairs; real estate affairs
4469830   12/03/2020
NIYAM SAMAY VORA
trading as ;DARKHORSESTOCKS
2, PARIMITI APARTMENT, NEAR ANJALI CROSS ROAD, NEAR BANSIDHER GARDEN, BANSIDHER SOCIETY,
AHMEDABAD - 380007

Proposed to be Used
AHMEDABAD
MONETARY AFFAIRS; FINANCIAL AFFAIRS.
4470143  12/03/2020
VARUN AGGARWAL
# 31, SECTOR-3, NEAR O.P. JINDAL CHOWNK, KURUKSHETRA, HARYANA-136118
PROPRIETORSHIP
Address for service in India/Attorney address:
BHANVI LAMBA
SCO 54, SECOND FLOOR, SECTOR 11, PANCHKULA, 134109, HARYANA.

Proposed to be Used
DELHI
INSURANCE, FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS.
4470144   12/03/2020
VARUN AGGARWAL
# 31, SECTOR-3, NEAR O.P. JINDAL CHOWNK, KURUKSHETRA, HARYANA-136118
PROPRIETORSHIP
Address for service in India/Attorney address:
BHANVI LAMBA
SCO 54, SECOND FLOOR, SECTOR 11, PANCHKULA, 134109, HARYANA.
Proposed to be Used
DELHI
INSURANCE, FINANCIAL AFFAIRS, MONETARY AFFAIRS, REAL ESTATE AFFAIRS.
GILLCO INDUSTRIAL PARK

4479720    20/03/2020
GILLCO DEVELOPERS & BUILDERS PVT. LTD.
SCF NO. 23-24, MORINDA ROAD, OPP. SAS ACADEMY, ROPAR-140001 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/01/2014

To be associated with:
3615225, 3616436

DELHI
Real Estate Affairs; Real Estate Services, Financial Affairs; Monetary Affairs; Brokerage, Administration, Consultation, Evaluation, Financing & Investment; Brokerage, Financial & Monetary Services.
1926387  23/02/2010
GAGAN ASSOCIATES
Mr. Ghanshyam Gangaram Agarwal
Mr. Vishal Ghanshyam Agarwal
trading as ;Gagan Associates
288/B, Rasta Peth, Pune - 411011
Service provider
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202
Used Since :09/02/2006
MUMBAI
CONSTRUCTION MAINTAINANCE AND REPAIR FOR THE STATE OF MAHARASHTRA.
3017659  26/07/2015  
J GOPALAKRISHNAN  
trading as ;SRI SAI CONSTRUCTIONS  
NO. 50/12, INDHRA NAGAR WEST, K K PUDUR (PO), KAVUNDAMPALAYAM, COIMBATORE 641030  
SERVICE PROVIDER  
SOLE PROPRIETOR  
Address for service in India/Attorney address:  
RAGHURAM CHADALAVADA  
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBukkan, CHENNAI-600 024.  
Used Since :01/04/2015  
CHENNAI  
BUILDING CONSTRUCTIONS, BUILDING REPAIRS AND INSTALLATIONS
RENEW

3633617  12/09/2017

RENEW EXCELLENCE SOLUTIONS PRIVATE LIMITED
House No. 233, Ashoka Enclave – 1, Sector – 34, Faridabad – 121003, Haryana, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Repair; installation services.
ORYX

3669089  02/11/2017
MR. SADASHIV SAKHARAM KESARKAR
Office No. 20, 2nd Floor, City Pride Hotel Building, Behind Ambedkar Garden, Pimpri Chauk, Pune - 411 018
Proprietor

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI
Installation, Maintenance and Repair of Solar Installations for Generating Power, Solar Collectors and Photovoltaic Modules, Inverters, Batteries and Electrical Connection Apparatus for Solar Energy System
3726114 12/01/2018
EPS INTER GLOBE PRIVATE LIMITED
E-43/1, Okhla Phase II Okhla Phase-II New Delhi-110020, India.
Body Incorporate
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :05/01/2018
DELHI
Building construction; Repair; Installation services
3998750 15/11/2018
MR. MAYANK TIWARI TRADING AS M/S TIWARI BUILDCON,
BHAGWATI MARBLE ,RING ROAD NO.1,SANTOSHI NAGAR WARD NO-53,DURGA MANDIR ,RAIPUR (C. G)
Indian National
Address for service in India/Agents address:
SOURAV P. GHOSH

Proposed to be Used
MUMBAI
Building, construction and demolition , Development of land [construction] , Land excavating , Construction of residential properties, Residential and commercial building construction , Building maintenance and repair , Interior and exterior cleaning of buildings
4390285    26/12/2019

COMFORT TECHNO SERVICES PVT. LTD.  
R-16 B KURAL KAMGAR NAGAR, S. G. BARVE MARG, KURLA, MUMBAI- 400024, MAHARASHTRA, INDIA 

Body- incorporate including Private Limited  

Address for service in India/Attorney address:

SAI ANAND SERVICE  
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.  

Used Since :01/04/2018  

MUMBAI  

REPAIR, MAINTENANCE AND INSTALLATION OF CLOSED CIRCUIT TELEVISION SYSTEMS (CCTV), AUDIO- VIDEO & PHOTOGRAPHY DEVICES, SIGNAL CABLES
4390295   26/12/2019
SANJAY SONI
40, NAIK NAGAR BEHIND SAGAR HOTEL LBS MARG, SION (WEST), MUMBAI - 400022 , MAHARASHTRA, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
INSTALLATION, MAINTENANCE AND REPAIR SERVICES PROVIDED BY A HANDYMAN, SERVICES OF ELECTRICIANS, PLUMBING SERVICES, PEST CONTROL SERVICES INCLUDED IN CLASS 37
4391049  27/12/2019
PENNAR INDUSTRIES LIMITED
3rd Floor, DHFLVC Silicon Towers, Kondapur, Hyderabad - 500084, Telangana, India.

BODY INCORPORATE

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since : 08/08/1975

CHENNAI

services rendered by contractors or subcontractors in the construction or making of permanent buildings, as well as services rendered by persons or organizations engaged in the restoration of objects to their original condition or in their preservation without altering their physical or chemical properties.
4391470   27/12/2019
CONTRIVATION LABS PRIVATE LIMITED
No.1323, 13th Cross, 2nd Stage, Indiranagar, Bengaluru - 560038
Private Limited
Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080
Used Since :25/12/2019
CHENNAI
machinery installation, maintenance and repair, motor vehicle maintenance and repair, rebuilding machines that have been worn or partially destroyed, rustproofing, vehicle breakdown repair services, vehicle maintenance, various repair services such as those in the fields of electricity, furniture, instruments, tools, etc.;
Trade Marks Journal No: 1950, 01/06/2020 Class 37

JOYVILLE SHAPOORJI HOUSING PRIVATE LIMITED
S P CENTRE 41/44 MINOO DESAI MARG COLABA MUMBAI-400005

Proposed to be Used
To be associated with:
3075441, 3093165, 3093166

MUMBAI
BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES AND ALL OTHER ITEMS, INCLUDED IN CLASS 37
4419463    25/01/2020
SWASTIK ALUGLAZE PRIVATE LIMITED
Plot No 238/A1, Pramukh Industrial Estate, Opp Future Toughened Glass, Beside Saraspur Nagarik Bank Lane, Sola Science City Santej Road, Rakanpur, Tal.: KALOL, Dist.: GANDHINAGAR 382721
Alluminium Door-Window-Partition,UPVC Door-Window-Partition, Glass Facade-Railing-Door-Partition, Aluminium Composite Panel Work, Stone Cladding,Aluminium Architectural Product
DIRECTOR

Proposed to be Used
AHMEDABAD
Advisory services relating to the alteration of buildings Advisory services relating to the installation of fixings Advisory services relating to the repair of buildings Advisory services relating to the maintenance of fixings Advisory services relating to the construction of buildings and other structures Advisory services relating to the construction of buildings Alarm, lock and safe installation, maintenance and repair Assembling [installation] of building framework Building and construction services Building, construction and demolition Building construction Building construction advisory services Building construction and demolition services Building construction and repair Building construction consultancy Building maintenance and repair Building maintenance Building insulation Building maintenance and repair services provided by a handyman Building construction services Building construction supervision Building consultancy Building consultancy services Building sealing Ceiling installation Ceiling lining installation Ceiling cleaning services Cleaning and care of fabric, textile, leather, fur and goods made thereof Ceiling repair Cleaning of building exteriors Cleaning of building facades Cleaning of building exterior surfaces Cleaning of building interiors Cleaning of building sites Cleaning of buildings [exterior surface] Cleaning of buildings Cleaning of buildings [interior] Cleaning of exterior surfaces of buildings Cleaning of facades Cleaning of windows Doors and windows (Installation of -) Double glazing
installation Facade cleaning Fumigation Glazing [glasswork] Glazing, installation, maintenance and repair of glass, windows and blinds Glazing of windows Glazing services Glazing services for buildings Installation of door openers and closers Installation of door fittings Installation of door closers Installation of doors Installation of doors and windows Installation of door openers Installation of secondary glazing Installation of window fittings Installation of window frames Installation of windows Installation of window films Interior and exterior cleaning of buildings Interior and exterior window cleaning services Maintenance and repair of hardware Maintenance of buildings Painting of window frames Providing information relating to the construction, repair and maintenance of buildings Renovation of glazing Repair of door frames Repair of window blinds Repairs to buildings Replacement of window frames Replacement of windows Scaffold Window blind installation and repair Window cleaning Window installation Window maintenance Window repair Window replacement Windows (Installation of doors and -)

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SHRINATH

4457805   28/02/2020

SHRINATH TOURISM PRIVATE LIMITED
T.P. 14, 422-2, 58 SAHAJANAND PARK SHAHIBAUG, AHMEDABAD - 380004, GUJARAT, INDIA

Body- Incorporate

Address for service in India/Attorney address:
NITIN SURENDRA BHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
BUILDING CONSTRUCTION
SHOSHA

4458304   29/02/2020
TOUCHWOOD ENTERTAINMENT LIMITED
PLOT NO. 645, NEAR EPT BLOCK SAROJINI NAGAR, NEW DELHI-110023
A company incorporated

Address for service in India/Attorney address:
SUMIT SINHA, ADVOCATE
CHAMBER NO 378 LAWYERS CHAMBER BLOCK II HIGH COURT DELHI SHERSHAHSURI ROAD NEW DELHI 110003

Proposed to be Used
DELHI

Repair of Shoes and bags, Construction services; installation and repair services.
4458427 29/02/2020

ARVIND NOEL X L
No 3, Mandapam Cross Road, 2nd Floor, Chennai - 600010
Proprietor

Address for service in India/Attorney address:
LEONARD LAW OFFICE
49, VELMURUGAN NAGAR, FIRST AVENUE, KOLATHUR, CHENNAI - 600 099, TAMIL NADU, INDIA.

Proposed to be Used

CHENNAI
Construction services; installation and repair services; mining extraction, oil and gas drilling.
GAXTRA

4458428    29/02/2020
ARVIND NOEL X L
No 3, Mandapam Cross Road, 2nd Floor, Chennai - 600010

Proprietor

Address for service in India/Attorney address:
LEONARD LAW OFFICE
49, VELMURUGAN NAGAR, FIRST AVENUE, KOLATHUR, CHENNAI - 600 099, TAMIL NADU, INDIA.

Proposed to be Used
CHENNAI

Construction services; installation and repair services; mining extraction, oil and gas drilling.
4458450  29/02/2020
LOKESH VERMA
319-D, Devpuri Colony, Gujarkheda, Mhow, Indore (M.P.)-453441
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Proposed to be Used
MUMBAI
CONSTRUCTION SERVICES; INSTALLATION AND REPAIR SERVICES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4458717    29/02/2020
VISOL RENEWABLE ENERGY SOLUTIONS LLP
A - 409,4th Floor, H Wing, CTS No.1/7, Veer Savarkar, Road, Park Site, Kailas Industrial, Vikhroli West, Mumbai 400079
To install, construct and repair and acquire of solar renewable units, Electronic power generation, installation, transmission and
distribution of power, Repair and maintenance of solar systems
Limited Liability Partnership
Used Since : 14/12/2015

Mumbai
Installation and commissioning of Solar Panel, repair and maintenance, electric appliance installation of solar energy
appliances
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
MARKS MARINE RADIO PRIVATE LIMITED
609/610, SHOP ZONE, M.G ROAD, GHATKOPAR (W), MUMBAI-400086, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Used Since: 14/07/1999

MUMBAI
INSTALLATION SERVICES RELATED TO MARINE EQUIPMENT'S, MAINTENANCE AND REPAIR OF ELECTRONIC NAVIGATIONAL AND POSITIONING APPARATUS AND INSTRUMENTS REPAIR OF AERIAL NAVIGATION EQUIPMENT.
4460823 03/03/2020
SATISH SHIVLAL KOKATE
FL No. M/ 404, Gravilea Building- M Magarpatta City Hadapsar Pune 411028, Maharashtra India.
PROPRIETOR
Address for service in India/Attorney address:
PRAMODKUMAR LADDA
2nd Floor, OM Apartment, SR. No. 496/B, Near KCC Classes, Opp Kasba Peth Post office, Kasba Peth, Pune 411011
Used Since: 02/09/2012
MUMBAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4462490  04/03/2020
MOHAMMED AFSAL K
Ramlas, Pappinissery P O, Kannur, Kerala 670561
Individual

Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT.TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.

Proposed to be Used
CHENNAI
Building construction; repair; installation services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4463097  04/03/2020
SANDEEP BABAN GAIKWAD
Niwara Sadan At Umbarni Gaon, Ambedkar Chowk, Thane - 421102, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
CONSTRUCTION SERVICES; INSTALLATION AND REPAIR SERVICES; MINING EXTRACTION, OIL AND GAS DRILLING
Aquaguard Select

4465119    06/03/2020
EUREKA FORBES LIMITED
B1/B2, 701, MARATHON INNOVA, OFF. GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI-400013
LIMITED COMPANY GOVERNED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
To be associated with:
2306558, 2306568, 2306573, 2545361, 4018265, 4018267, 4018275

MUMBAI
REPAIR, INSTALLATION AND MAINTENANCE SERVICES OF WATER PURIFIER (INCLUDING R.O. SYSTEM), ELECTRIC WATER FILTERS, ELECTRIC WATER HEATER (GEYSERS) AIR PURIFIERS AND AIR CONDITIONER, WATER TREATMENT APPARATUS & ELECTRIC HOME APPL IANCES IN CLASS 37.
4467351  09/03/2020
HARSHIT GAURI PROPRIETOR OF BLUE LADDER CONSTRUCTION
# 136 R, MODEL TOWN, NEAR RAM LAL CHOWK, PANIPAT-132103, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
BUILDING CONSTRUCTION, REPAIR, INSTALLATION SERVICES, BRICKLAYING, BUILDING OF FAIR STALLS AND SHOPS, BUILDING SEALING, DAMP-PROOFING OF BUILDINGS, BUILDING INSULATING, BUILDING CONSTRUCTION SUPERVISION, CONSTRUCTION CONSULTATION, CONSTRUCTION INFORMATION, DEMOLITION OF BUILDINGS, FACTORY CONSTRUCTION, CONSTRUCTIONS, DRILLING OF WELLS, INSTALLATION OF DOORS AND WINDOWS, IRRIGATION DEVICES INSTALLATION AND REPAIR, KITCHEN EQUIPMENT INSTALLATION, MASONRY, PAINTING, INTERIOR AND EXTERIOR, PAPER HANGING, WALLPAPERING, PLASTERING, PLUMBING, ROOFING SERVICES, RUST PROOFING, SAFE MAINTENANCE AND REPAIR, STRONG-ROOM MAINTENANCE AND REPAIR, SWIMMING-POOL MAINTENANCE, UNDERWATER CONSTRUCTION, WAREHOUSE CONSTRUCTION AND REPAIR INCLUDED IN CLASS 37.
RAJPAL CONSTRUCTION

4473190   16/03/2020

KESHRI SINGH RAJPAL, PROPRIETOR, RAJPAL CONSTRUCTION
Ward No. 1, Main Road, Yadunandan Nagar, Tifra, Bilaspur – 495001, Chhattisgarh.

Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI

Building construction, Real estate development [building and construction services]; Installation and repair services.
Veena Samrajya

4478116    19/03/2020
VEENA DEVELOPERS
A - 901, Kaledonia, Sahar Road, Andheri (East) Mumbai - 400069

Service Provider

Address for service in India/Attorney address:
AJAY JAIN
D-703, Veena Dyansty, Evershine City Road Last Stop, Vasai (E)- 401209
Used Since :09/11/2000

MUMBAI
building construction, repair and installation of services
3395821  25/10/2016

101 DIGITAL SERVICES INDIA PVT. LTD.
26. LOBO COTTAGE, DR. PETER DIAS ROAD, BEHIND MOUNT MARY AND PETER APARTMENT, BANDRA (WEST)
MUMBAI-400050
SERVICE PROVIDER
A REGISTERED COMPANY UNDER COMPANIES ACT 1956
Used Since :07/04/2015
To be associated with:
3212082, 3212089

MUMBAI
SERVICE PROVIDER OF TELECOMMUNICATIONS, TELECOMMUNICATION PORTAL SERVICES, DIGITAL COMMUNICATION SERVICES, ON-LINE COMMUNICATION SERVICES, COMMUNICATION BY ON-LINE BLOGS
3747619  08/02/2018
MAXY GEORGE KONOTH
Survey No. 39, Mathe Nagar, Lane no. 5, Vadgaosheri, Pune 411014
proprietor

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
MUMBAI
MEDIA SERVICES, NEWS BROADCASTING, ESTABLISHMENT OF TV CHANNEL.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2886171.
4340673  07/11/2019
MRS. RUPALI MANISH KELSHIKAR
trading as : DSGN INC
109/B WING, HARMONY, RAHEJA VIHAR, CHANDIWALI, ANDHERI (EAST) MUMBAI 400072 MAHARASHTRA INDIA

Proposed to be Used
MUMBAI
SENDING OF MESSAGES VIA WEBSITE, TRANSMISSION OF INFORMATION ONLINE.
BHIMASHI TALAWAR
S/O. MARUTI TALAWAR, DESHPANDE PLOT MUDALAGI, MUDALGI (RURAL), MUDALGI, BELGAUM, KARNATAKA - 591312

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Television broadcasting, Cable television broadcasting, News agency services, Broadcast of cable television programs, Radio, television and cable broadcasting services, Broadcasting of radio and television programs via cable or wireless networks

No exclusive right to use the word “NEWS”.
4385237  21/12/2019
TINAZ DHUNJISHA BILLIMORIA
DEEPANJALI B-17, SHAHAJI RAJE MARG, VILE PARLE (EAST), MUMBAI-400057
SINGLE FIRM

Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates® 1st Floor, Maxheal House, Near Aiyappa Temple, Off. Link Road, Bangur Nagar Goregaon - West, Mumbai- 400104
Used Since :01/04/2007

MUMBAI
Data transmission services, consultancy services relating to data communication, providing access to electronic communications network and electronic databases, providing access to databases, providing access to online computer databases
Saccus

4452486  25/02/2020

VIMAL JAIN

KALPATHUR AURA, BUILDING NO. 3/F, FLAT NO. 103, LBS MARG, OPP. R CITY MALL, GHAJKOPAR (WEST) MUMBAI-400086.

Proprietor

Address for service in India/Agents address:

H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.

Proposed to be Used

To be associated with:

2806836

MUMBAI
TELECOMMUNICATIONS
SCRIBINK

4456049   27/02/2020

ROMIL PARAS BHANDARI
B-301, Sunrise View CHS, Off Aarey Road, Goregaon (E), Mumbai-400063, Mumbai - 400063, Maharashtra
A Joint Applicant

TUSHAR PARAS BHANDARI
B-301, Sunrise View CHS, Off Aarey Road, Goregaon (E), Mumbai-400063, Mumbai, Maharashtra- 400063
Joint Applicant

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Computer aided transmission of text and images
4458063  28/02/2020
OREVENTO COMMUNICATIONS PRIVATE LIMITED
TOWER-A-FFL-04, AATMIYA HEIGHTS, MAKARPURA VADODARA-390010, GUJARAT,INDIA
Telecommunications
PRIVATE LIMITED
Used Since :01/01/2020
AHMEDABAD
Telecommunications
OREVENTO COMMUNICATIONS PRIVATE LIMITED
TOWER-A-FFL-04, AATMIYA HEIGHTS, MAKARPURA VADODARA-390010, GUJARAT,INDIA
Telecommunications
PRIVATE LIMITED
Used Since :01/01/2020

AHMEDABAD
Telecommunications
4458065  28/02/2020
OREVENTO COMMUNICATIONS PRIVATE LIMITED
TOWER-A-FFL-04, AATMIYA HEIGHTS, MAKARPURA VADODARA-390010, GUJARAT,INDIA
Telecommunications
PRIVATE LIMITED
Used Since :01/01/2020
AHMEDABAD
Telecommunications
Trade Marks Journal No: 1950, 01/06/2020 Class 38

SHEMAROO ENTERTAINMENT LTD.
SHEMAROO HOUSE, PLOT NO. 18, MAROL CO-OP. INDUSTRIAL ESTATE, ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI - 400 059.

BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used

To be associated with:
1404482, 1404521

MUMBAI

Television Broadcasting, Cable Television Broadcasting, Telecommunications; Television Broadcasting Services via Cable, Satellite and other means and all incidental and ancillary services thereto; Wireless Mobile Phone Telecommunication and all types of Mobile Phone Services; Sending and Receiving Voice and Text Message, Internet Services; Audio, Video and Multimedia Broadcasting, Streaming, Downloading, Webcasting Services Providing Linear or on Demand and Home Video Entertainment Audio-Visual Content; Subscription Television Broadcasting; Transmission and Diffusion of Entertainment Content Including Songs, Films and Programmes Through Telecommunication Platforms; Communications by Fiber Optic Networks; Computer Aided Transmission of Messages, Images and Sounds; Computer Terminals (Communications Services); News Agencies; Providing Telecommunication Channels for Teleshopping Services; Providing Telecommunications Connections to a Global Computer Network; Television and Radio Broadcasting; Rental of Telecommunication Equipment; Telecommunications Routing and Junction Services; Transmission of Messages and Images
SHEMAROO ENTERTAINMENT LTD.
SHEMAROO HOUSE, PLOT NO. 18, MAROL CO-OP. INDUSTRIAL ESTATE, ANDHERI-KURLA ROAD, ANDHERI (E), MUMBAI - 400 059.

BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

4461487  03/03/2020

Proposed to be Used

To be associated with:
1404482, 1404521

MUMBAI

Television Broadcasting, Cable Television Broadcasting, Telecommunications; Television Broadcasting Services via Cable, Satellite and other means and all incidental and ancillary services thereto; Wireless Mobile Phone Telecommunication and all types of Mobile Phone Services; Sending and Receiving Voice and Text Message, Internet Services; Audio, Video and Multimedia Broadcasting, Streaming, Downloading, Webcasting Services Providing Linear or on Demand and Home Video Entertainment Audio-Visual Content; Subscription Television Broadcasting; Transmission and Diffusion of Entertainment Content Including Songs, Films and Programmes Through Telecommunication Platforms; Communications by Fiber Optic Networks; Computer Aided Transmission of Messages, Images and Sounds; Computer Terminals (Communications Services); News Agencies; Providing Telecommunication Channels for Teleshopping Services; Providing Telecommunications Connections to a Global Computer Network; Television and Radio Broadcasting; Rental of Telecommunication Equipment; Telecommunications Routing and Junction Services; Transmission of Messages and Images
SURAJ YADAV S/O SITARAM YADAV
66, CHIPYANA KHURD, TIGRI, NOIDA, GAUTAM BUDDHA NAGAR - 201301 UTTAR PRADESH
INDIVIDUAL

Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052

Proposed to be Used

DELHI

audio, video and multimedia broadcasting via the Internet and other communications networks.
WWW.MOIRASARIYA.COM

4468937   11/03/2020
JAIDEEP ISPAT & ALLOYS PVT. LTD.
103, Laxmi Tower, 576, MG Road, Indore - 452001, Madhya Pradesh
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :13/05/2010

MUMBAI

Computer aided transmission of text and images
INDIA CITY WALKS

2665635 24/01/2014
SACHIN BANSAL
HOUSE NO 545 SEC-31 GURGAON 122002
SERVICE PROVIDER

Address for service in India/Attorney address:
AUXILIUM PARTNERS
LEVEL 4, RECTANGLE ONE, D-4 COMMERCIAL COMPLEX, SAKET, NEW DELHI 110017

Used Since: 01/08/2013

DELHI
TRAVEL SERVICES; TRAVEL AGENCY AND TOURIST SERVICES; ARRANGING OF TOURS AND EXCURSIONS;
ARRANGING OF CRUISES, AIR TRANSPORT, ROAD AND RAIL TRANSPORT, BOAT AND SHIP TRANSPORT; ESCORT
SERVICES; ADVISORY AND INFORMATION SERVICES RELATING TO TRAVEL AND TOURISM; MEET AND GREET
SERVICES; RENTAL OF CARS, AIRPLANES, SHIPS AND BOATS; BOOKING AND TRAVEL ADVISORY SERVICES ONLINE
VIA INTERNET.

No claim is made to the exclusive right to use “INDIA”, apart from the mark as shown in the label. Mark should be used as
whole.

Accepted with disclaimer as no claim is made to the exclusive right to use “INDIA”, apart from the mark as shown in the
label as the said word is commonly used and cannot be monopolized by individual. Mark should be used as whole.
Trademark application Accepted..
3443847   28/12/2016
SH. VIJAY KUMAR AGARWAL.
trading as ;VIJAY CHEMICAL WORKS.
5/19, GANGA NAGAR COLONY, RAGHUVEER PURI, ALIGARH-202001, U.P., INDIA.
Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :21/10/1976

DELHI
PACKAGING AND STORAGE OF JELLY (PETROLEUM) FOR COSMETIC PURPOSES, BRILLANTINE, JASMINE, AMLA
HAIR OIL & LOTIONS, BEAUTY SOPAS, TALCUM POWDER, NAIL POLISH, CREAMS, POMADES FOR COSMETICS,
AROMATICS, PERFUMERY & PERFUMES.
3597375  22/07/2017
WHIZZBLINK TRAVEL INDIA PRIVATE LIMITED
C1-53, Mangal Apartments, Vasundhara Enclave, Delhi - 110096
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Travel booking agency services.

THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS travelIndia.
Priority claimed from 21/08/2017; Application No. : 1867272 ;Australia
3622925  29/08/2017
SKYDIVE HOLDINGS PTY LTD
LEVEL 1, 51 MONTAGUE STREET NORTH WOLLONGONG New South Wales 2500, Australia.
Australian Proprietary Company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Air travel services; Arrangement of passenger transport; Arrangement of sightseeing tours; Arranging of excursions; Arranging of expeditions; Arranging of sightseeing tours; Arranging of travel tours; Bicycle tours; Booking agency services for sightseeing tours; Booking agency services for travel; Booking of tickets for travel; Conducting sightseeing tours; Holiday travel reservation services; Hot air ballooning services being sightseeing tours; Information services relating to travel; Operating of tours; Organisation of excursions; Organisation of sightseeing tours; Organisation of travel; Organising the transportation of people; Organising tours; Passenger transport; Personal tour guide services; Pleasure boat transport; Provision of information relating to tourism; Provision of information relating to transport; Provision of information relating to travel; Provision of sightseeing tours (transport); Provision of sightseeing tours via hot air balloon; Provision of tourist travel information; Provision of tours; Reservation services for tours; Reservation services for travel; River transport; Sea transport services; Services for the arranging of tours; Services for the arranging of travel; Services for the booking of travel; Sightseeing (tourism); Ticket booking services for travel; Tour operating; Tour operator services; Tour organising; Tour reservation services; Tourist guide services; Tourist travel reservation services; Transport by air; Transport by sea; Transport by ship; Transport by water; Transport of persons; Transportation by air; Transportation by sea; Transportation of people; Travel advisory services; Travel arrangement; Travel consultancy; Travel guide services; Travel ticket reservation services; Travel tours and cruises; Water transport services.
SBS ASSOCIATES
3768330    02/03/2018
JOSEPH SIBI
trading as ;SBS ASSOCIATES
VP 2/1367, JOJOS AYURKONAM ROAD PEROORKADA POST TRIVANDRUM-695 005 KERALA, SOUTH INDIA
SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
THE BUSINESS CATALYST
POST BOX NO.18 NANDANAM ERA-38 NAER MENAMKULAM GOVT. LPS KAZHAKUTTOM POST TRIVANDRUM-695582 KERALA, SOUTH INDIA
Used Since :01/01/2018

CHENNAI
SERVICES NECESSARILY CONNECTED WITH TOURS AND TRAVELS AND AS WELL AS SERVICES RELATING THE GUARDING AND TOURIST INFORMATION ABOUT JOURNEYS AND TOURIST AGENCIES AND INFORMATION RELATING TO ITINERARY.
GOLDY IMMIGRATION CONSULTANTS

4380455  17/12/2019
SH. GOLDY PROPRIETOR OF M/S GOLDY IMMIGRATION CONSULTANTS
618, SIRSAMA (362), BIR MATHANA, KURUKSHETRA-136131, HARYANA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/12/2019

DELHI
TRAVEL CONSULTANCY SERVICES, ARRANGING TOURS, TRAVEL ARRANGEMENTS, ARRANGING FOR TRAVEL VISAS, PASSPORTS AND TRAVEL DOCUMENTS FOR PERSONS TRAVELING ABROAD, ARRANGING OF TRAVEL FOR STUDY, LANGUAGE AND EDUCATIONAL TRIPS, AIR TICKET BOOKING SERVICES, AIRLINE TICKET RESERVATION SERVICES AND TRAVEL SERVICES.
TCPL

4394597  31/12/2019
TCPL PACKAGING LIMITED
Empire Mills Complex, 414, Senapati Bapat Marg, Lower Parel, Mumbai 400013
Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :10/09/2008

MUMBAI
Packaging and storage of goods
4451398  24/02/2020
MAB AVIATION PRIVATE LIMITED
3RD FLOOR, 115 PLOT NO. 233, KAKAD INDUSTRIAL ESTATE, SITARAM KEER MARG, OFF L.J. ROAD, MAHIM, MUMBAI-400016

Proposed to be Used
MUMBAI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT ALL BEING GOODS INCLUDED IN CLASS 39
4451875  24/02/2020
KABADIWALLA CONNECT PRIVATE LIMITED
No. 65, Uthamar Gandhi Salai, Nungambakkam, Chennai - 600 034, Tamil Nadu
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
COLLECTION OF RECYCLABLE GOODS [TRANSPORT]; PROVIDING INFORMATION RELATING TO STORAGE SERVICES; RENTAL; OF STORAGE CONTAINERS; STORAGE / WAREHOUSING; STORAGE OF GOODS; TRANSPORT; TRANSPORT AND STORAGE OF; WASTE / TRANSPORT AND STORAGE OF TRASH; TRANSPORTATION LOGISTICS
4451877  24/02/2020
KABADIWALLA CONNECT PRIVATE LIMITED
No. 65, Uthamar Gandhi Salai, Nungambakkam, Chennai - 600 034, Tamil Nadu
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :13/07/2018

CHENNAI
COLLECTION OF RECYCLABLE GOODS [TRANSPORT]; PROVIDING INFORMATION RELATING TO STORAGE SERVICES; RENTAL; OF STORAGE CONTAINERS; STORAGE / WAREHOUSING; STORAGE OF GOODS; TRANSPORT; TRANSPORT AND STORAGE OF; WASTE / TRANSPORT AND STORAGE OF TRASH; TRANSPORTATION LOGISTICS
4455400   27/02/2020
ALIAS GEORGE
KORAVELIKUZHIYIL, PERUVA (PO), VAIKOM, KOTTAYAM DISTRICT, KERALA-686610
Proprietor
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Transport; Packaging and storage of goods; Travel arrangement
4456617  27/02/2020
GURPREET SINGH TRADING AS AUJLA EASY WAY SOLUTION
SCO 37, 1ST FLOOR, ABOVE ORRA DIAMOND, FEROZE GANDHI MARKET, BHAI BALA CHOWK, LUDHIANA-141001 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since : 20/02/2020

DELHI
Provision of Services for Reservation & Booking of Travel, Transportation, International & Domestic Air Tickets,
Arranging of Cruise & Group Tours, Arranging of Travel Visa, Worldwide Immigration, Work Permit, Visitor Visa, Study Visa, Student Visa, Travel Agency Services.
4457684  28/02/2020  
MOHIT GUPTA
D-30, SANJAY ENCLAVE, UTTAM NAGAR, WEST DELHI-110059
PROPRIETOR

Address for service in India/Attorney address:
MEENU VERMA
J-178 B VISHNU GARDEN, NEAR SHAKTI MANDIR, NEW DELHI-110018.
Used Since :21/02/2020

DELHI
Transport; packaging and storage of goods; travel arrangement.
4457969    28/02/2020
SIRO CLINPHARM PVT. LTD.
63, 6th Floor, Lady Ratan Tata Medical and Research Centre, M.K.Marg, Mumbai- 400 021
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.
Used Since :29/05/2019
MUMBAI
PACKAGING AND STORAGE OF GOODS, CLINICAL TRIAL SUPPLY MANAGEMENT
4458851  29/02/2020
3PL LOGISTICS INDIA PRIVATE LIMITED
B-15, GURU RAM DASS NAGAR LAXMI NAGAR DELHI EAST DELHI DL 110092 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Transportation logistics, Logistics services consisting of the transport, packaging, and storage of goods, Supply chain logistics and reverse logistics services consisting of the storage, transportation and delivery of goods for others by air, rail, ship or lorry
CONEKSTA

4460277   02/03/2020
CONEKSTA LOGISTICS PRIVATE LIMITED
SCF-44 Sector-8 Panchkula Haryana-134109
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
JAI KISHAN
A-177, Kamaruddin Nagar, Near Shiv Mandir, Nangloi, Delhi-110041.

Proposed to be Used
DELHI
TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT.
4460847   03/03/2020
TUSHAR VASANT SANGAMNERKAR
Office no 221, 2nd floor, East Wing, Aurora Towers, MG road, Pune, Maharashtra, India 411001
Proprietorship firm "Crossover Expeditions"
Address for service in India/Attorney address:
ROHIT NITIN DESHPANDE
Inventillect Consultants, Office No. 307, Business Guild Condominium, Apex Colony, ILS Law College Road, Erandwane, Pune, Maharashtra, India 411004

Proposed to be Used
MUMBAI
Arranging and conducting of expeditions and jungle safaris; Sightseeing, tourism and excursion services
VIVEK KUMAR SINGH  
Wz-338 Naraina Village New Delhi-110028  
proprietor

Address for service in India/Attorney address:  
RASHMI JOSHI  
A-48 GALI NO-9 FIRST FLOOR WEST VINOD NAGAR NEW DELHI-110092  

Proposed to be Used  
DELHI  
transport; packaging and storage of goods; travel arrangement
4466109  07/03/2020
M/S. TRAVEL PARKZ (MYSORE)
AIRCINES HOTEL COMPLEX, JAYALAKSHIMIVILAS ROAD, CHAMARAJAPURAM, MYSORE - 570 005.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S LAKSHMI
9, II FLOOR, AMARAVATHY FLATS, SECOND MAON ROAD, CIT COLONY, MYLAPORE, CHENNAI-600004.
Used Since :18/07/2008

CHENNAI
TRAVEL AND TOURS AGENCY, AIR TICKET BOOKING, TRAVEL AGENTS, FLEET OWNERS, HOLIDAY PACKAGE TOURS, INTERNATIONAL TOURS, PASSPORT ASSISTANCE, BUS AND RAIL TICKET ASSISTANCE, TAXI AND OTHER VEHICLES HIRING.
4467081    09/03/2020
KALAVATI PANNALAL JAISWAL (PROPRIETOR OF JPK TRAVELS)
6/A, GROUND FLOOR, BHADRESHWAR SOCIETY, B/H. H.B. KAPADIA SCHOOL, O/S. DELHI GATE, MADHUPURA,
AHMEDABAD - 380004, GUJARAT, INDIA

INDIVIDUAL

Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD -
380004, GUJARAT, INDIA

Used Since :16/09/2019

AHMEDABAD

Travel reservation, Travel organisation, Travel arrangement, Travel booking agencies, Travel agents services for
arranging travel, Ticket reservation services, Travel and passenger transportation, Sightseeing, tour guide and excursion
services
SCINNTC SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED

4467529   09/03/2020
SCINNTC SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED
NEW NO.97 OLD NO.47, LINGHI CHETTY STREET, CHENNAI, TAMILNADU-600001.
A COMPANY INCORPORATED IN INDIA COMPANIES ACT 1956
Address for service in India/Attorney address:
J & M LEGAL (RAJ JHABKAH,PREETI MOHAN,PAVITRA)
NEW NO.97 OLD NO.47, LINGHI CHETTY STREET, CHENNAI,TAMILNADU-600001.
Used Since :09/01/2019
CHENNAI
WAREHOUSE SERVICES, INCLUDING LOGISTICS AND TRANSPORTATION SERVICES.
MDS COATINGS

4468934  11/03/2020
MDS COATINGS INDIA PVT. LTD.
8, B-1, Industrial Area No.1, A B Road, Dewas - 455001, Madhya Pradesh
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :24/04/2012

MUMBAI
Transportation Services
LAMJINGBA

4478148    19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIFHAL, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Transport; Packaging and storage of goods; Travel arrangement
SURENDRRA SINGH JAIN
M/S AMAN PRAKASHAN ,42/43,TOTAL KA TAL COLONY, LOHA MANDLAGRA.
PROPREITOR

Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA

Used Since :01/04/1996

DELHI

4339195    06/11/2019
NTPC LIMITED
trading as ;NTPC LIMITED
NTPC LIMITED ENGINEERING OFFICE COMPLEX, PLOT NO-A-8A, SECTOR-24, NOIDA, U.P. PIN-201301, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
KESHARI & ASSOCIATES
A-15, MOONLIGHT APARTMENTS, 70 I.P. EXTENSION, DELHI-110092, INDIA
Proposed to be Used
DELHI
DEVELOPMENT & PRODUCTION OF ENERGY / ELECTRICITY BY THERMAL, HYDRO AND NUCLEAR POWER THROUGH NON CONVENTIONAL/RENEWABLE ENERGY.
4389576  26/12/2019

LAMICOAT INTERNATIONAL PRIVATE LIMITED
03, J. M. Rd Subhash Nagar, Nr- Sardar Furniture, Ghatkopar West, Mumbai- 400084
A company registered under the Companies Act, 1956

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Laminating; Laminating of board; Laminating of paper; Laminating of wood; Laminating of wood substitutes; Laminating of plastic sheets; Laminating of card; Laminating of fabrics; Laminating of textiles; Rental of machines and apparatus for veneering;
Trade Marks Journal No: 1950, 01/06/2020 Class 40

4423968  29/01/2020
YASH AVINASH TARWADI, SOLE PROPRIETOR OF SOLNCE ENERGY
40, NUTAN ROW HOUSE, BH. VIDHYAKUNJ SCHOOL, PAL GAM ROAD, SURAT – 394510, GUJARAT, INDIA
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since : 26/09/2019

AHMEDABAD
TREATMENT OF MATERIALS.
4451774   24/02/2020
G. DEVI
MG NAIDU TAILOR, NO.4 & 5, DOOR NO.30, DNS PLAZA, NAGESWARA ROAD, PANANGAL PARK, T.NAGAR, CHENNAI - 600017

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since :01/04/2017

CHENNAI

Tailoring services, Tailoring or dressmaking, Providing information relating to tailoring
KAAIROS

4456077  27/02/2020

SANDEEP GOPAL AILSINGHANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS KITCHEN STUDIO
Shop No.04, Ramchandra Patil Lane, Opp. Runwal Green Link Road, Mulund (W), Mumbai - 400080, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Treatment of materials
4457438  28/02/2020
DASVANDH PRIVATE LIMITED
D-1, 111, Janakpuri, New Delhi, West Delhi - 110058, Delhi
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Energy generation services, Production of electrical energy from renewable sources, Waste treatment, Animal waste treatment, Sewage treatment
TEKMAN INDIA PRIVATE LIMITED
OFFICE NO. 29, 1ST FLOOR, OM ANAND INDUSTRIAL ESTATE, RAGHUNATH NAGAR, M. S. ROAD, THANE (W) - 400604, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
TREATMENT OF MATERIALS; RECYCLING OF WASTE AND TRASH; AIR PURIFICATION AND TREATEMENT OF WATER; PRINTING SERVICES; FOOD AND DRINK PRESERVATION.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
RAJ RAJESHWARI ART
11-12, PUJAN EMBROPARK-2, OPP VIDHATA INDUSTRIES, HARIPURA, KADODARA, SURAT- 394327, GUJARAT
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :11/12/2017
AHMEDABAD
TREATMENT OF MATERIALS, TREATMENT OF CLOTH, APPLYING FINISHES TO TEXTILES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4462857 04/03/2020
RASHMIN M. MAJITHIA
21/A, NIRMOTRI, SANJEEV BAUGH, NEW SHARDA MANDIR ROAD, PALDI, AHMEDABAD. GUJARAT STATE, INDIA.
ADULT, AN INDIAN NATIONAL
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/04/2019

AHMEDABAD
PRINTING SERVICES; CUSTOMIZED PRINTING OF COMPANY NAMES AND LOGOS FOR PROMOTIONAL AND ADVERTISING PURPOSES ON THE GOODS OF OTHERS; PRINTING, LITHOGRAPHIC PRINTING, SCREEN PRINTING AND DIGITAL PRINTING SERVICES
SOLECRAFT

4468997  11/03/2020

ATUL AJEET SINGH MEHTA
184,2ND POLO,PAOTA,JODHPUR,RAJASTHAN-342001
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/01/2018

AHMEDABAD

Treatment of materials; Recycling of waste and trash; Air purification and treatement of water; Printing services; Food and drink preservation.
ADENCLAYN
4469151  11/03/2020
TUDOR INTERNATIONAL
E-10, 7571/1, NEW VEER NAGAR, BAHADUR KE ROAD, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
BRAKES INDIA PRIVATE LIMITED
No 21 Patullos road, Chennai 600002
a company incorporated under the Companies Act, 1956, Indian National

DYNACAST HOLDINGS LIMITED
No 1 Fisher Road, Offas Dyke Business Park, Welshpool, Powys, Sy2 8JF
a limited company registered under the UK Companies Act 1948

Address for service in India/Attorney address:
JUS MAXIMA LAW OFFICES
762, PH ROAD, KILPAUK, CHENNAI - 600010
Used Since :15/09/1993

CHENNAI
providing die casting and mould services to order; treatment of materials; custom manufacture for others of parts or products; custom manufacture, for others, of construction of devices and tools; manufacture of casting and forming tools, for others; model building and modelling services, rapid prototyping; material treatment, namely millworking, drilling, soldering, turning, injection moulding; material treatment, namely, plating and surface finishing; surface finishing of metal products, namely, tumbling, polishing, shot blasting, de-burring, plating, and powder coating; consultancy relating to die cast materials, die cast process and finishes; information, advisory and consultancy services relating to the aforesaid, all included in Class 40
BUILDING BUSINESS ACUMEN

2851741 27/11/2014
ACUMEN LEARNING, LLC
226 North Orem Boulevard, Orem, Utah 84057 USA
Traders and Service Providers
A Utah limited liability company
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 07/08/2006
DELHI
Conducting workshops, seminars, and coaching; providing e-learning, web-based training, online electronic newsletters, podcasts and webcasts, online journals and blogs, websites, online publications and e-books; providing conferences, symposiums and speeches; providing training, education and the certification of individuals; providing training, coaching, assessment, workshops, classes and seminars in the fields of business, finances, understanding financial statements and the impact of financial factors in business planning and activities.
BRAINS-Bangalore Regenerative advanced Institute for Neuro Sciences

3105117  20/11/2015

DR. N K VENKATARAMANA
#560, “Bhargavi”, 1st Flr 9th ‘A’ Main Road Indiranagar, Bangalore – 560038
Service Provider
Individual

Address for service in India/Attorney address:
FORMULATEIP TECHNOLEGAL SOLUTIONS PRIVATE LIMITED
#758,3rd floor, 19th main, Dollar Scheme layout, HSR Layout 2nd Sector, Bangalore, India-560102
Used Since :01/11/2014

CHENNAI
Medical Education, providing of training and conducting workshops
*The mark should be used as a whole.*
WORD WORLD

3224467    31/03/2016
FOUNDING YEARS LEARNING SOLUTIONS PRIVATE LIMITED
No. 31/1, Seetaramapalya Village, Mahadevpura, K R Puram, Bangalore 560048
Manufacturers and Service Providers
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since :01/10/2008
DELHI
Education; providing of training; entertainment; sporting and cultural activities
3362699   14/09/2016
AMIT SINGH
C-43/291, FAIZ ROAD, NEAR DURGA MANDIR KAROL BAGH CENTRAL DELHI-110005
SERVICE PROVIDER
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :12/09/2016
DELHI
MAKING & RELEASING HINDI, BHOJPURI, PUNJABI & HARYANVI ALBUM FILM
As Kids See It

3558185  26/05/2017

MEGHA SHARMA
Flat No: 356, 1st Floor, INDRAPRASTHA COLONY, Sector-30-33, Faridabad-121003, Haryana.

Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :14/03/2016

DELHI

Arranging and conducting of workshops [training], Theatre productions, teaching / educational services / instruction services, Recreation information, presentation of live performances, publication of books, on-line publication of electronic books and journals, party planning [entertainment], organization of competitions [education or entertainment], organization of exhibitions for cultural or educational purposes, Holiday camp services, educational services provided by schools

IN USE.
3577358  23/06/2017
PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI 110057, DELHI
SERVICE PROVIDERS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :27/03/2017
DELHI
ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES AT BLUO CENTERS.
3589076  11/07/2017
EDUCATOR EXTRAORDINAIRE LTD.
B-7/3, 2ND FLOOR, VASANT VIHAR NEW DELHI-110057
SERVICE PROVIDER
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
SANDEEP JAIN
trading as ;HANDMADE MOTION PICTURES LLP
A-403, SAMARTH AISHWARYA, ABOVE MARKS AND SPENCERS, LOKANDWALA, ANDHERI (WEST) MUMBAI-400022
SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP
Used Since :31/05/2017
MUMBAI
ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS, EXHIBITIONS AND SYMPOSIA; HOSTING OF
AWARDS; ORGANIZATION OF COMPETITION AND AWARDS; ORGANIZATION OF QUIZZES. ELECTRONIC PUBLICATION,
PUBLICATION OF ELECTRONIC BOOKS, MAGAZINES AND JOURNALS ON-LINE; ENTERTAINMENT; SPORTING AND
CULTURAL ACTIVITIES, INTERACTIVE, MUSICAL TELEVISION AND RADIO ENTERTAINMENT. THEATRE CINEMA AND
LIVE ENTERTAINMENT, AUDIO VISUAL ENTERTAINMENT
3600335 27/07/2017
DREAM ARTS & TELEFILMS PVT. LTD.
E-129, GREATER KAILASH, PART-3, NEW DELHI-110048
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 02/07/2017
DELHI
EDUCATION, PROVIDING TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
3600377  27/07/2017
EAST WEST SPORTS FZ LLC
Executive Office No. 42, Floor 8, Al Thuraya Tower No. 2, Dubai, United Arab Emirates
SERVICE
A Limited liability corporation incorporated under the laws of United Arab Emirates

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :07/07/2017

DELHI
Provision of training and organizing boxing events and activities; conducting entertainment, sporting activities including boxing leagues, gym activity classes; providing health club services, gymnasium services relating to body building and weight lifting, gymnastic instructions and recreation facilities, health and fitness club services, namely providing facilities, instruction, and equipment in the field of physical exercise and fitness; providing training for boxing, body building, fitness and cardio vascular exercises; personal trainer services related to fitness training and boxing, sporting activities; instructions and consultations regarding physical fitness; fitness training; boxing, aerobic and dance facilities excluding football leagues.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
MARK SHOULD BE READ AND USE AS A WHOLE.
3605864  03/08/2017
PRATEEK CHAUHAN
N-565, SEC - 23,SANJAY NAGAR,GHAZIABAD-201001
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Education; Providing of training; Entertainment; Sporting and cultural activities
3619522  24/08/2017
BHAVNEET PAL SINGH BAKSHI
H.NO. 2151 PHASE 10 MOAHLI,SAS NAGAR ,PB.-160062
Individual an Indian Citizen.
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since :01/04/2015
DELHI
GYMNASIUM SERVICES, GYMNASIUM CLUB SERVICES,GYMNASIUM ,GYMNASIUMS
MAJOR S.D. SINGH AYURVEDIC PHARMACY COLLEGE

3627881   05/09/2017

MAJOR S.D. SINGH AYURVEDIC MEDICAL COLLEGE & HOSPITAL SAMITI
A-1, Doctors Colony Medical College Campus, Bewar Road, Fatehgarh District- Farrukhabad (U.P.)

PROPRIETOR

Address for service in India/Attorney address:
SHIVNATH KUMAR ADVOCATE
719-A, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054.
Used Since :05/11/2016

To be associated with:
3627783, 3627869

DELHI

Education; providing of training; entertainment; sporting and cultural activities

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3627783.
MAJOR S. D. SINGH COLLEGE OF PHARMACY

3627946  05/09/2017
KRISHNA DEVI DR ANITA RANJAN NURSING HOME PRIVATE LIMITED
5 A/C-10, Lohiapuram, Avas Vikas, Farrukhabad, (U.P.)
PROPRIETOR

Address for service in India/Attorney address:
SHIVNATH KUMAR ADVOCATE
719-A, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054.
Used Since :16/11/2015

DELHI
Education; providing of training; entertainment; sporting and cultural activities

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3627783.
3628200  06/09/2017
PUNEET JAISWAL
25/23 BASEMENT, EAST PATEL NAGAR NEW DELHI-110008
SERVICE PROVIDER
Address for service in India/Attorney address:
RAGHAV AWASTHI
E-17, MASJID MOTH, GK-3, DELHI-110048
Used Since :01/04/2012
DELHI
SPORTS ACADEMY, TRAINING COURSES, CONDUCTING WORKSHOP, SEMINAR AND TOURNAMENT, EVENTS FOR CHESS
3705537  18/12/2017
SALIM BABU
THAIKKOOTTATHIL HOUSE, SOOPPY BAZAR, PARAPPUR, PARAPPUR PO, MALAPPURAM, KERELA
SINGLE FIRM

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used
CHENNAI

CONDUCTING, ORGANISING AND MANAGING EVENTS, ARRANGING FOR SPONSORSHIP OF EVENTS, PROMOTION AND ORGANIZATION OF THEATRICAL, MUSICAL, CULTURAL AND RECREATIONAL EVENTS; ENTERTAINMENT SERVICES; MANAGING AND CONDUCTING OF EXHIBITIONS OF PRODUCTS AND SERVICES; CONDUCTING AND PRESENTATION OF WORKSHOPS; LIVE PERFORMANCES AND SPORTING EVENTS; TICKETING SERVICES; ARRANGING AND CONDUCTING OF SEMINARS, EVENT MANAGEMENT SERVICES; ORGANISATION OF COMPETITIONS; PHOTOGRAPHY; PHOTO EDITING; AERIAL PHOTOGRAPHY; PHOTOGRAPHY INSTRUCTION; PHOTOGRAPHY SERVICES; PHOTOGRAPHER SERVICES; PHOTOGRAPHIC REPORTING; FILM EDITING (PHOTOGRAPHIC -); PHOTOGRAPHIC LIBRARY SERVICES; RENTAL OF PHOTOGRAPHIC REPRODUCTIONS; AUDIO, VIDEO AND MULTIMEDIA PRODUCTION, AND PHOTOGRAPHY; EDUCATION SERVICES RELATING TO PHOTOGRAPHIC DEVELOPING; ON-LINE LIBRARY SERVICES, NAMELY, PROVIDING ELECTRONIC LIBRARY SERVICES WHICH FEATURE NEWSPAPERS, MAGAZINES, PHOTOGRAPHS AND PICTURES VIA AN ON-LINE COMPUTER NETWORK; EDUCATION; ALL INCLUDED IN CLASS 41
AIMS MEDIA PRIVATE LIMITED
E-284, E - BLOCK, EAST VINOD NAGAR, DELHI - 110091

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Education; Providing of training; Entertainment; Sporting and cultural activities

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Descriptive matter appearing in label.
3762794  23/02/2018
TOB GANG PRIVATE LIMITED
E-261, Phase 8B, Mohali, Punjab
Indian Private Limited Company

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Used Since :07/08/2017

DELHI
Production of shows, production of radio and television programmes, television entertainment, theatre productions; Audio and video production, dubbing, film production, other than advertising films, microfilming, production of music, recording studio services, videotape film production, videotape editing, videotaping; Organisation of entertainment events, cultural events, entertainment and cultural activities
3763666  25/02/2018
GTECH LEARN PRIVATE LIMITED
POLE NO. 72, BHARTHAL, NEW DELHI 110061
(A Company Registered under Companies Act)
Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
ASIA TAXZONE PVT. LTD., A-105, 4th Floor, Chaudhry Complex, Chander Vihar, I.P Ext., Delhi - 110092
Proposed to be Used
DELHI
EDUCATION AND EDUCATION TRAINING
3853615  06/06/2018
KAPOOR SINGH KHATRI
FL NO G 501 SR NO 136 MARVAL DIVA MAGARPATTA RD PUNE-411028
individual
Address for service in India/Agents address:
DURGAPRASAD ULHAS GOHAD
Flat No.10, Parvati Park Society, Sinhagad Road, Opp. Parvati Water Work, Pune-411030. Maharashtra.

Proposed to be Used
Mumbai
Providing academic and vocational education, manage and run school, included in Class 41.
The mark shall be limited to the colours as shown in the representation on the form of the application.
This is condition of registration that both/all labels shall be used together.
4045338  03/01/2019
KALIMUDDIN YUNUS JAMADAR
Row House No 1 B C1, Konark Puram, Kondhwa Khurd
Individual
Address for service in India/Agents address:
JAMIR NAZIR SHAIKH
FLAT NO.103, SAI SHREE SOCIETY(SHELKE"S ACADEMY BUILDING), 937, SHUKRAWAR PETH, NEAR MAMLEDAR KACHERI, PUNE-411002.

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
7EVENTS.IN EVENT MANAGEMENT STUDIO PRIVATE LIMITED
110, ARJUN AURA APARTMENTS, VIJAYA BANK COLONY, BILEKAHALLI, BANNERGHATTA ROAD, BANGALORE-560076, KARNATAKA
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since : 18/07/2013

CHENNAI
CONDUCTING ENTERTAINMENT EVENTS, CULTURAL EVENTS, LIVE SPORTS EVENTS, EDUCATIONAL EVENTS, AND ENTERTAINMENT AND CULTURAL ACTIVITIES; ARRANGING OF FILM EVENTS, MUSICAL EVENTS, CULTURAL AND SPORTING EVENTS AND LIVE ENTERTAINMENT EVENTS; ORGANISATION AND PRESENTATION OF SHOWS, COMPETITIONS, GAMES, CONCERTS AND ENTERTAINMENT EVENTS; ORGANISATION OF EDUCATIONAL, ENTERTAINMENT, SPORTING AND CULTURAL EVENTS; ORGANISATION, PRODUCTION, PRESENTATION AND CONDUCTING OF MUSIC CONCERTS, FESTIVALS, TOURS AND OTHER MUSICAL AND CULTURAL PERFORMANCES, EVENTS AND ACTIVITIES
STICK POOL CLUB

4149916   17/04/2019
STICK POOL PRIVATE LIMITED
A-4, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD
PRIVATE COMPANY
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005
Used Since: 25/10/2017
DELHI
ENTERTAINMENT
4212810  21/06/2019
SHRUTI LAKHANPAL TANDON
A-2, Sector 26, (Near DM Chowk), NOIDA- 201301
Individual
Address for service in India/Attorney address:
GYANESHWAR
OS-2, II Floor, The Next Door, Sector 76, Faridabad, 121004, Haryana

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities.
Trade Marks Journal No: 1950 , 01/06/2020 Class 41

4315328 09/10/2019
PATOLLA RAGHAVENDER REDDY
H.NO-12-91/1,SRI SAI SHIVA SCHOOL, III FLOOR, PATANCHERU, TELANGANA
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKAJAIN
LegalRaastaTechnologiesPvt.Ltd,B-300SaraswatiViharPitampuraDelhi -110034
Used Since :16/09/2017

CHENNAI
School services
4343551  11/11/2019
KULDEEP SINGH, GOPAL KUMAR
trading as ;M/S. EQUALITY MISSION OF INDIA
VILL. SALIYAR, ROORKEE, HARIDWAR UTTRAKHAND-247667, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
VERMA CONSULTANT
7/512 MOH. DINANATH (SAHARANPUR)

Proposed to be Used

DELHI
EDUCATIONAL MUSIC TRAINING
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
MARUMAMULA RUKMINI
29-105/4/1, SRIRAMA SIDDHANTHI BHAVANAM NERED MET, RYTHU BAZAR ROAD, NEW VIDYA NAGAR HYDERABAD,
ANDHRA PRADESH-500056
THE TRADE MARK ACTS 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Publication of magazines, Publishing of books, magazines
Proposed to be Used

CHENNAI

Educational services; Educational testing services; Educational examination services; Instructional and educational services; Teaching and educational services; Educational and instruction services; Entertainment and educational services; Educational and teaching services; Teaching services; Teaching and training services in the fields of business, industry and information technology; Teaching at elementary schools; Academic mentoring of school age children; Educational services provided by business correspondence schools; Educational services provided by senior high schools; Providing courses of instruction at high school level; Providing school supplies to needy children for charitable purposes; Academies [education]; Educational services provided by academies; Educational services provided by colleges; Teaching at junior high schools; Educational services provided by schools; Nursery schools
4376080  12/12/2019
DR. GAUTAM BANERJEE
ANO-805, ASTRA TOWERS, NEW TOWN, WEST BENGAL, KOLKATA-700161
INDIVIDUAL
Address for service in India/Agents address:
SANJEEV KUMAR
225, Friends Enclave, S.P. Road, Nangloi, Delhi-110086.

Proposed to be Used
KOLKATA
Hosting [organising ] awards, organising of beauty pageants, organising competitions as being included in class 41
4385213  21/12/2019
ACUMEN EDUVENTURES PRIVATE LIMITED
1-3-137, RAJA MODILYAR STREET SECUNDERABAD HYDERABAD 500003
PRIVATE COMPANY
Address for service in India/Attorney address:
PRERNA HEDA
C-903, Jal vayu Towers, lower tank bund, hyderabad - 500029
Used Since :29/01/2016

CHENNAI

* THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RAVICHANDRAN, M, PROPRIETOR OF M/S. DOVEMAN GROUP
NO.5/A, 2ND FLOOR, 1ST STREET, BETWEEN 15TH & 16TH CROSS, BEHIND ISHA DIAGNOSTICS, MALLESHWARAM,
BANGALORE – 560003, KARNATAKA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
BUSINESS TRAINING, BUSINESS TRAINING CONSULTANCY SERVICES, PROVIDING ONLINE TRAINING, ARRANGING
AND CONDUCTING OF TRAINING WORKSHOPS, ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS AND
SYMPOSIUMS, ARRANGING AND CONDUCTING OF CONCERTS, ARRANGING AND CONDUCTING OF CONGRESSES,
ARRANGING AND CONDUCTING OF TRAINING COURSES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS APPEARING IN
THE MARK.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4394178  31/12/2019
PAVITHRAN M
3/234 Goundar Street Adhiyamankottai Dharmapuri Tamilnadu – 636807
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
ASHIRWAD ACADEMY
4394443     31/12/2019
SONIA RANI
WARD NO.11,NEAR P.N.B.,BARAWALA
Individual
Address for service in India/Attorney address:
PAWAN KUMAR PAWAN
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since :01/04/2019
DELHI
Educational Services
VIT Schools Hyderabad

4451271  24/02/2020
VELLORE EDUCATIONAL AND CHARITABLE TRUST
NO. 14, 10- DOWNING, KANNAMANGALA, BANGALORE, KARNATAKA, PIN- 560067

Trust

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
To be associated with:
2310969

CHENNAI
Education, Providing of Training, Entertainment, Sporting and Cultural Activities.
4453327  25/02/2020
PRET INTERPRET CLOTHING PVT. LTD
#301, SANJANA APARTMENTS, 14/1, 9TH CROSS, 11TH MAIN, MALLESWARAM, BANGALORE – 560003, KARNATAKA
PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
THOMAS AND KRISHNASWAMI LAW ASSOCIATES
NEW NO.12, OLD NO.21, GROUND FLOOR, CUZCUTAIN BEACH ROAD, SANTHOME, CHENNAI - 600 004
Proposed to be Used
CHENNAI
PROVIDING TRAINING PROGRAMMES TO WOMEN FOR DESIGNING FASHION AND LIFESTYLE PRODUCTS
4455549  27/02/2020

T. MUTHURAJ
186, MGY BABU STREET, JANAKI NAGAR, VALASARAVAKKAM, CHENNAI-600087
Single Firm

Address for service in India/Attorney address:
BISWAL & BISWAL
B-7, B BLOCK, BREEZE AVENUE, MAHALAKSHMI NAGAR, 1ST MAIN ROAD, VARDHARAJAPURAM, MUDICHUR,
TAMBARAM WEST, CHENNAI - 600 048, TAMIL NADU.

Proposed to be Used

To be associated with:
4428375

CHENNAI
ENTERTAINMENT SERVICES IN THE NATURE OF LIVE ACTION, COMEDY, DRAMA AND OR ANIMATED TELEVISION
SERVICES, PRODUCTION OF LIVE ACTION, COMEDY DRAMA AND/OR ANIMATED MOTION PICTURE THEATRICAL
FILMS, PRODUCTION OF LIVE ACTION, COMEDY, DRAMA AND ANIMATED MOTION PICTURE THEATRICAL FILMS,
THEATRICAL PERFORMANCE BOTH ANIMATED AND LIVE ACTION, INTERNET SERVICE PROVIDING INFORMATION VIA
AN ELECTRONIC GLOBAL COMPUTER NETWORK IN THE FIELD OF ENTERTAINMENT RELATING SPECIFICALLY TO
MUSIC, MOVIES, AND TELEVISION, ENTERTAINMENT AND EDUCATIONAL INFORMATION VIA A GLOBAL COMPUTER
NETWORK, AND PROVIDING INFORMATION FOR AND/OR ACTUAL ENTERTAINMENT VIA ELECTRONIC GLOBAL
COMMUNICATIONS NETWORK IN THE NATURE OF LIVE ACTION, COMEDY, DRAMA AND ANIMATED PROGRAMS AND
PRODUCTION OF LIVE ACTION COMEDY, ACTION AND/OR ANIMATED MOTION FILMS FOR DISTRIBUTION VIA A
GLOBAL COMPUTER NETWORK
Trade Marks Journal No: 1950, 01/06/2020 Class 41

4456349 27/02/2020
PRAVEEN AGRAHARI
T8-1001, LA RESIDENTIA, TECHZONE-4, GR. NOIDA (W)-201306 (UP)
INDIVIDUAL FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
DELHI

EDUCATION; PROVIDING OF TRAINING; PUBLICATION, PRINTED, PUBLICATION, INFORMATION SERVICES, PRODUCTION, FILM PROJECTORS, THEATER FACILITIES ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES. INCLUDED IN CLASS 41
4456521  27/02/2020
MANI. A
No.491, A.R road B.S English School Cross Kammanahalli, Bangalore – 560084
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :11/02/2020

CHENNAI
ARRANGING AND CONDUCTING OF CONCERTS, PARTY PLANNING [ENTERTAINMENT], DISCOTHEQUE SERVICES,
NIGHTCLUB SERVICES [ENTERTAINMENT], DISC JOCKEY SERVICES, ENTERTAINMENT SERVICES
4456591    27/02/2020
RAHULKUMAR YADURI
Rahulkumar E001, skyline ambrosia, Dwaraka nagar, Banashankari 3rd stage, Bangalore 560085
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
YASHAS U PROPRIETOR OF TENNIS360
TENNIS360 Academy, GKV K Road, Sonappa Layout, Vignana Kendra, Tindlu V.R Pura Post Bangalore-560065
Proprietor

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
CHENNAI
Tennis instruction, Providing tennis courts, Providing tennis court facilities, Organisation of tennis tournaments, Entertainment in the nature of tennis tournaments
MANGO RESORT @ SRI CITY

4458022  28/02/2020

SRICITY HOLDINGS INDIA PRIVATE LIMITED
NO.85, KUTCHERY ROAD, MYlapore, CHENNAI-600 004, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; DISCOTHEQUE SERVICES; HEALTH CLUB SERVICES [HEALTH AND FITNESS TRAINING]; HOLIDAY CAMP SERVICES [ENTERTAINMENT]; PRESENTATION OF LIVE PERFORMANCES; PARTY PLANNING [ENTERTAINMENT]

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4458317  29/02/2020
RAJA MUKHERJEE PROPRIETOR OF ROYAL MEDIA ENTERTAINMENT
G1 - 1008, SAROVA, SAMTA NAGAR, KANDIVALI EAST, MUMBAI - 400101
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Education services, Entertainment services
4458329  29/02/2020

RUACH EDUTAINMENT PRIVATE LIMITED
602, 6TH FLOOR, DAMODAR APT, BEHIND ASHOK TALKIES, STATION ROAD, THANE, MAHARASHTRA- 400602

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhamamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

To be associated with:

4025887

MUMBAI

Entertainment; Entertainment services; Dance instruction for children; Providing play facilities for children; Providing educational entertainment services for children; Provision of play facilities for children; Provision of children's playgrounds at service stations; Providing recreational areas in the nature of play areas for children; Education; Education services
EBRAHIM KONDKAR PROPRIETOR OF MUSC PUNE
803, JASMINE, KONDIHWA, PUNE - 411048 MAHARASHTRA
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Sports training; Sports coaching; Sports activities; Providing sports facilities; Sports instruction services; Sports coaching services; Organisation of sports competitions
ANANDKUMAR SAMSUDIN BATADA
28 Satyam Park Bh Kiran Society Dudhrej Road SURENDRANAGAR, Gujarat, India
Individual

Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used
AHMEDABAD
FILM STUDIOS, FILM PRODUCTION, FILM SHOWINGS, FILM DISTRIBUTION INCLUDED IN CLASS-41
RISALA
4458725    29/02/2020
FOREST FRIENDLY CAMPS PRIVATE LIMITED
1, Sri Aurobindo Marg Hauz Khas, New Delhi 110016
A company incorporated under the Companies Act 1956
Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Proposed to be Used
DELHI
Entertainment; training; sporting and cultural activities.
ETPRIME WOMEN LEADERSHIP AWARDS

4458735    29/02/2020
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :02/01/2019
DELHI
Publication of printed matter; publication of printed matter in electronic form; publication of printed matter, other than publicity texts; electronic publication; publication of newsletters; special event planning consultation; organising of recreational events; organising community cultural events; providing information on congress events; ticket reservation for cultural events; hosting [organising] awards; hosting [organising] awards; organisation of seminars.
Trade Marks Journal No: 1950, 01/06/2020 Class 41

ASHISH VERMA
S/O MAHAVIR PRASAD VERMA, 444/355 BARAF KAHANA, MISHRI KA BAGH, THAKUR GANJ, LUCKNOW, UTTRA PRADESH 226003

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Gym services, Providing gymnasium facilities
D.D INTERNATIONAL SCHOOL

4458940    29/02/2020

MAA BHAGWATI SHIKSHA SAMITI
GRAM POST JAGNER TEHSIL KHERAGAD AGRA
THROUGH ITS PRESIDENT MR.KULDEEP GARGH

Address for service in India/Agents address:
ANUJ ASHOK
41, JAIPUR HOUSE MARKET, AGRA-10.

Used Since :11/06/2018

DELHI

Education; providing of training; entertainment; sporting and cultural activities.
4458973  29/02/2020
MAA BHAGWATI SHIKSHA SAMITI
GRAM POST JAGNER TEHSIL KHERAGAD AGRA
THROUGH ITS PRESIDENT MR.KULDEEP GARGH

Address for service in India/Agents address:
ANUJ ASHOK
41, JAIPUR HOUSE MARKET, AGRA-10.
Used Since :11/06/2018

DELHI
Education; providing of training; entertainment; sporting and cultural activities.
BRIDEANGLE

4459713  02/03/2020

LILAVANTI RAMESH GAJRA
Tower No - 9 / 1001, Sea Breeze Society, PalmBeach Road, Sector - 16, Nerul, Navi Mumbai - 400706, Maharashtra
A Indian National Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Event management and exhibition
SATURN COMMUNICATIONS

4459800  02/03/2020
GAGAN KUMAR, PROPRIETOR TRADING AS SATURN COMMUNICATIONS
NO.8, NEW NO.15, AGRAHARAM STREET, CHINDARIPET, CHENNAI – 600002, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :01/01/2020

CHENNAI
ARRANGING OF EXHIBITIONS, SEMINARS AND CONFERENCES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4459869 02/03/2020
MR. JASIKIRAT SINGH GUJRAL
trading as ;FINANCIAL ADDA
7965, KHHARIYA MOHALLA, ROSHANARA ROAD DELHI-7
SERVICE PROVIDER
Address for service in India/Agents address:
THAPAR TRADE MARK CO.
JG III 200-C VIKAS PURI NEW DELHI 110018.
Used Since :23/04/2018
DELHI
SERVICE PROVIDING OF CHANNELS, ENTERTAINMENT CHANNELS CULTURAL ACTIVITIES, CHANNELS, NEW EDUCATIONAL, PROVIDING OF TRAINING THROUGH CHANNEL, ELECTRONIC MEDIA PRINT MEDIA AND FILM INCLUDING IN CLASS -41
4460026  02/03/2020
MADHURI MATTA
B-136, KIRAN GARDEN, UTTAM NAGAR, WEST DELHI-110059
INDIVIDUAL
Address for service in India/Agents address:
VIVEK GUPTA
B-29B, STREET NO.3, KANTI NAGAR EXTN., DELHI-110051
Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities. Gym, healthcare and wellness services
Including in this class only
CROSSHAMMER

4460050  02/03/2020
CROSSHAMMER LLP
H.No: 2-74, Erukala Basthi, Machabollaram, Hyderabad-500010, Telangana, India
Limited Liability Partnership Firm.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.
Used Since :21/09/2019

CHENNAI
Gym, fitness training services, conducting fitness classes, fitness club services, physical fitness centres, sports and
fitness, fitness and exercise instruction, personal fitness training services, physical fitness centre services, exercise and
fitness classes, health and fitness training, sports and fitness services, health club [fitness] services, physical fitness
instruction for adults and children, gymnasiums and gymnasium services.
WILD SPADES
4460450  02/03/2020
WILD SPADES ENTERTAINMENT PRIVATE LIMITED
268, Prestige Ozone, Magnolia Drive, Whitefield Main Road, Bangalore, Karnataka-560066
Incorporated Company
Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Used Since :17/10/2019
CHENNAI
Entertainment Services
4460526  02/03/2020
NEETA PRAFUL MEHTA
trading as ;PURPLE FOX MEDIA
at B wing , 12th Floor , Building no. 16/1204, Mount BLANC TILAK VALIBHAV CHS Tilak nagar chembur Mumbai 400089
Service provider
SINGLE FIRM
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092
Proposed to be Used
MUMBAI
CONDUCTING, ORGANISING AND MANAGING EVENTS; ARRANGING FOR SPONSORSHIP OF EVENTS; PROMOTION AND ORGANIZATION OF THEATRICAL, MUSICAL, CULTURAL AND RECREATIONAL EVENTS; ENTERTAINMENT SERVICES; FOOD AND WINE TASTING EVENTS; MUSIC EVENTS; ORGANISING, MANAGING AND CONDUCTING OF EXHIBITIONS OF PRODUCTS AND SERVICES; CONDUCTING AND PRESENTATION OF WORKSHOPS; LIVE PERFORMANCES AND SPORTING EVENTS; TICKETING SERVICES; ARRANGING AND CONDUCTING OF SEMINARS, EVENT MANAGEMENT SERVICES; ORGANISATION OF COMPETITIONS ; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES ; ENTERTAINMENT; LIVE ENTERTAINMENT; ENTERTAINMENT INFORMATION; AUDIO ENTERTAINMENT SERVICES; PARTY PLANNING [ENTERTAINMENT]; NIGHTCLUB SERVICES [ENTERTAINMENT]; PROVISION OF LIVE ENTERTAINMENT; CLUB SERVICES [ENTERTAINMENT]; MUSICAL ENTERTAINMENT; HOSPITALITY SERVICES (ENTERTAINMENT); GAMING MACHINE ENTERTAINMENT SERVICES; CASINOS; CASINO FACILITIES ALL INCLUDED IN CLASS 41
MR. SIVA PRASAD TATA  
G-110, 1ST FLOOR, APARNA KANOPY TULIP, NEAR APPARIAL PARK, GUNDLAPOCHAMPALLE, MEDCHAL MANDAL,  
K.V. RANGAREDDY, HYDERABAD - 500014, TELANGANA.  
Individual  
Address for service in India/Attorney address:  
PUVVULA VINAY KUMAR  
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana  
Proposed to be Used  
CHENNAI  
EDUCATION SERVICES; PROVIDING TRAINING; CULTURAL ACTIVITIES.
4461323  03/03/2020
NIRAV KANSARA
S/O PANKAJ KUMAR KANSARA, 6/1461, KANSARA SHERI, MAHIDHARPURA, SURAT, GUJARAT - 395003
NET GROW
INDIVIDUAL

Proposed to be Used

AHMEDABAD

EDUCATION, COMPUTER, VOCATIONAL, SPORTS, PHYSICAL, ENTERTAINMENT, HUMAN RESOURCE TRAINING, SKILL DEVELOPMENT, DEVELOPING LEARNING TOOLS, CONSULTANCY ON PRODUCT, TECHNOLOGY, TRAINING EMPLOYEES, WORKSHOPS TO IMPART EDUCATION, EVENTS AND PROFESSIONAL STUDY, PRACTICAL TRAININGS AND EDUCATION THROUGH E-LEARNING SOLUTIONS.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4461700 03/03/2020
Pooja Bindal
6, Bhama Shah Marg, Opposite Kripal Bagh Ashram, Near Model Town Metro Station, Delhi - 110009
Individual
Address for service in India/Attorney address:
Kamal Garg & Associates
B-26 Adarsh Apartments Sector 9 Rohini Delhi-85

Proposed to be Used
Delhi
Entertainment; sporting and cultural activities, amusement, theme sports and entertainment, audio visual electronic gaming, sporting and arcade services, audio visual entertainment, gaming, sporting and entertainment facility, music program parties and culture events, audio visual walk throughs; education and providing of training included in class 41
4461965  04/03/2020

BHAVIN H. GADHVI
58/59, Kamdhenu society-2, Anjar, Kachchh, 370110
Individual

Address for service in India/Agents address:
YADAV ARVIND KUMAR
AKY & CO.,304-3rd floor, 21st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002

Proposed to be Used

AHMEDABAD

Providing of training; entertainment; sporting and cultural activities, Fitness training services, Physical fitness tuition, Conducting fitness classes, Physical fitness consultation, Fitness club services, Physical fitness instruction, Physical fitness centers, Sports and fitness, Physical fitness training services, Exercise [fitness] training services, Tuition in physical fitness, Gymnasium services relating to body building, Exercise and fitness classes, Physical fitness education services, Fitness and exercise instruction, Physical fitness centre services, Exercise [fitness] advisory services, Personal fitness training services, Health club [fitness] services, Sports and fitness services, Health and fitness training, Training services relating to fitness, Fitness and exercise training services, Providing fitness and exercise facilities, Physical fitness centers (Operation of -), Personal trainer services [fitness training], Health and fitness club services, Conducting physical fitness conditioning classes, Educational services relating to physical fitness, Instruction courses relating to physical fitness, Consultancy relating to physical fitness training, Provision of educational health and fitness information, Physical fitness instruction for adults and children, Health club services [health and fitness training], Conducting training sessions on physical fitness online, Provision of information on fitness training via an online portal in Class 41
4462747   04/03/2020
ENGLIVE ACADEMY PRIVATE LIMITED
12 A SURYODAY EAST COLONY CHANDPUR BICHPURI BAREILLY BAREILLY UP 243006 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Education, Educational services, Educational examination
ABREAST

4462861   04/03/2020

DR. KUNCHUR GURUPRASAD, TRADING AS M/S ABREAST
Plot No.14/A, Sitaramnagar, Saiflguda, Hyderabad-500056

PROPRIETOR

Address for service in India/Attorney address:
SUBHAJIT DEY
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasba, Kolkata, West Bengal 700107

Proposed to be Used
CHENNAI

Providing Education, Training and Consultancy services in Bioinformatics, Computational Biology & IT skills.
4462908    04/03/2020
KANHIYA LAL JANGID S/O. SH. MOHAN LAL M/S. K. S. MUSIC SECURITIES
1/609, MALVIYA NAGAR, JAIPUR-302017 RAJASTHAN
Proprietorship Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD

Music production services, Music performances, Musical entertainment, Music recording services, Composition of music, Music festival services, Live music concerts, Music publishing and music recording services, Instruction in music, Music mixing services, Providing musical entertainment, Live musical performances, Musical instruction services, Multimedia publishing of music services in class 41.
Trade Marks Journal No: 1950, 01/06/2020

Proposed to be Used
MUMBAI
PROVIDING OF TRAINING
4463605  05/03/2020
MADHUSUDAN SINGH DEVAL S/O GHANSHYAM SINGH DEVAL
150 KRISHNA MARG, GOVIND NAGAR EAST, AMER ROAD JAIPUR - 302002, RAJASTHAN, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
education providing of training entertainment sporting and cultural activities
KNOW THE PULSE

4463884   05/03/2020
RAVI RANJAN KUMAR
D 803 SUNCITY AVENUE SECTOR 102 GURUGRAM HARYANA 122001 INDIA
SERVICE PROVIDER
Used Since :10/10/2019
DELHI
EDUCATION OF STOCK TRADING - BOTH OFFLINE AND ONLINE, CONDUCTING SEMINAR AND WORKSHOPS ON STOCK TRADING, COACHING SERVICES RELATED TO STOCK TRADING
AAYUSH INTERNATIONAL MEDICAL ASSOCIATION

4464156  05/03/2020

DR. SATISH PARSARAMJI KARALE
Plot no -48 balaji nager near Bhagwan nager Nagpur (M.S.) pin-440027.

an individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
MUMBAI

Medical education services, Providing continuing medical education courses, Educational services provided by colleges, School services, Educational services in the healthcare sector
ULTRAHUMAN PROGRAM

4464439  05/03/2020
ULTRAHUMAN HEALTHCARE PRIVATE LIMITED
1ST FLOOR, GOPALA KRISHNA COMPLEX, NO.45/3, RESIDENCY ROAD, BENGALURU 560025
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
VIJAY & RAJ ASSOCIATES
NO. 15 (OLD NO. 8), PALLAVAN STREET, NESAPAKKAM, CHENNAI - 600 078.

Proposed to be Used

CHENNAI
Providing a website offering entertainment services in the nature of the development, creation, production and post-production services of multimedia entertainment content; featuring information, advice, non-downloadable articles, texts, messages, images, quotations; providing on-line publications; organizing, arranging, and conducting seminars, tutoring, workshops, and classes; providing voice overs for recorded media; providing online non-downloadable pre-recorded audio, visual and other multimedia works in the field of wellness, lifestyle, spirituality, mindfulness, yoga; providing non-downloadable on-line and mobile application video classes.
ULTRAHUMAN RECOVERY

4464445    05/03/2020

ULTRAHUMAN HEALTHCARE PRIVATE LIMITED
1ST FLOOR, GOPALA KRISHNA COMPLEX, NO.45/3, RESIDENCY ROAD, BENGALURU 560025
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
VIJAY & RAJ ASSOCIATES
NO. 15 (OLD NO. 8), PALLAVAN STREET, NESAPAKKAM, CHENNAI - 600 078.

Proposed to be Used
CHENNAI

Providing a website offering entertainment services in the nature of the development, creation, production and post-production services of multimedia entertainment content; featuring information, advice, non-downloadable articles, texts, messages, images, quotations; providing on-line publications; organizing, arranging, and conducting seminars, tutoring, workshops, and classes; providing voice overs for recorded media; providing online non-downloadable pre-recorded audio, visual and other multimedia works in the field of wellness, lifestyle, spirituality, mindfulness, yoga; providing non-downloadable on-line and mobile application video classes.
4464487    05/03/2020

HARISH NAGARAJU
#45, 13th Cross, 7th Main, Near Ambedkar Stadium, A D Halli, Bengaluru North, Basaveshwaranagar, Bengaluru-560079,
Individual Indian Resident

Address for service in India/Attorney address:
NARAYAN BABU.D.N
No.82, Shankar Mutt Kurubarahalli Main Road, (Near, Kurubarahalli Bus stand) Bangalore 560086
Used Since :12/03/2019

CHENNAI
PROVIDING OF TRAINING AND IN PARTICULAR TRAINING FOR BODY BUILDING, POWER LIFTING, GENERAL FITNESS,
CARDIO VASCULAR EXERCISES; ESTABLISHMENT OF FITNESS CENTRE, GYMNASTIC CENTER; PROVIDING
GYMNASTIC INSTRUCTIONS, PROVISION OF HEALTH CLUB SERVICES, RECREATION FACILITIES; CONDUCTING
WORKSHOP AND PRACTICAL TRAINING, ENTERTAINMENT SPORTING AND CULTURAL ACTIVITIES.
WITmakers

GEETHA KANNAN
512, Vars Fantasy Apartment, 1st Main Road, HAL 2nd Stage, Kodihalli, Indira Nagar, Bangalore- 560008
Individual

Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekandanda Road, HBR Layout, 1 Stage, 2nd Block, Bangalore, 560043

Proposed to be Used
CHENNAI
Services consisting of all forms of education of persons and presentation of works of visual art or literature to the public for educational purposes.
4464776  06/03/2020
KARMA LAKELANDS PRIVATE LIMITED
5 Green Avenue, Vasant Kunj, New Delhi-110070
Private Company

Address for service in India/Attorney address:
DHARUV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001
Used Since :15/06/2015

To be associated with:
4440989

DELHI
Entertainment, sporting and cultural activities
4465109    06/03/2020
SHOBHIT SHARMA PROPRIETOR OF SARVPRATHAM PAATHSHALA.
T-229, T-BLOCK, UTTAM NAGAR, NEW DELHI-110059.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
SCHOOL, PRE-SCHOOL AND COACHING CENTER.
4465292 06/03/2020
MR. ALPESH RAMJIBHAI JETHWA
1ST FLOOR, SIDDHARTH COMPLEX, FF-4, RAJUDIGITAL STUDIO, UNIVERSITY ROAD, RAJKOT-360005 (GUJARAT-INDIA)
single firm
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007
Proposed to be Used
AHMEDABAD
PHOTOGRAPHY, VIDEO GRAPHY, AUDIO, VIDEO AND MULTI MEDIA PRODUCTOIN SERVICES - INCLUDING IN CLASS-41
4467337  09/03/2020
INSPIRE ONE CONSULTANTS PVT. LTD.
E-12, First Floor, Saket, New Delhi-110017.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/06/2008
DELHI
Education and Providing of training.
4468338  11/03/2020
SANDEEP
Manappetty house Po perinchery Puthur Ponnukkara, Thrissur Kerala - 680306
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
CHENNAI
Training services, Training in martial arts, Karate instruction, Fitness club services
4468718  11/03/2020
AAKASH EDUCATIONAL SERVICES LIMITED
AAKASH TOWER, PLOT NO 8, PUSA ROAD, NEW DELHI-110005
An Indian Company
An Indian Company

Proposed to be Used
DELHI

PROVIDING OF EDUCATION & TRAINING; EDUCATIONAL, TEACHING & COACHING INSTITUTE; ARRANGING & CONDUCTING OF SEMINARS, COLLOQUIUMS, CONFERENCES, SYMPOSIUMS, WORKSHOPS, COMPETITIONS; EDUCATIONAL INFORMATION; VOCATIONAL GUIDANCE; PUBLICATION OF STUDY MATERIAL, BOOKS, ELECTRONIC BOOKS, JOURNALS & TEXTS; ONLINE ELECTRONIC PUBLICATIONS; ORGANIZATION OF EXHIBITIONS FOR EDUCATIONAL PURPOSES
4469460  12/03/2020
ADITYA BIRLA NEW AGE PVT LTD
213, 2ND FLOOR, TV INDUSTRIAL ESTATE 52, S.K. AHIRE MARG, WORLI, MUMBAI, 400030
Proposed to be Used
MUMBAI
ENTERTAINMENT, SPORTING AND CULTURAL SERVICES
JESSY AND NESSY

4469470  12/03/2020  AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, United States of America
A Nevada Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
Entertainment in the nature of an ongoing children’s television series; entertainment services, namely, an ongoing children’s series provided through television, cable, the Internet and wireless communications networks; providing online non-downloadable comic books and graphic novels; providing a website featuring blogs and non-downloadable publications in the nature of books, graphic novels, comics and screenplays in the field of entertainment; providing a website featuring entertainment information, audio, video and prose presentations, and online-non-downloadable publications in the nature of fiction and non-fiction books, graphic novels and comics all in the field of entertainment; entertainment services, namely, arranging and conducting contests; providing current event news and information in the field of entertainment relating to contests, video, audio and prose presentations and publications all in the field of entertainment; providing on-line reviews of television shows and movies; providing a video-on-demand website featuring non-downloadable movies and films; providing a website featuring non-downloadable videos in the field of movies, television shows, and film trailers on a variety of topics; providing a searchable on-line entertainment database featuring on-line non-downloadable music, movies, television shows, multimedia presentations in the field of entertainment, audio files featuring music, comic books, and publications in the nature of entertainment; and providing information on entertainment, movies and television shows via social networks.
4469909  12/03/2020
MADHVAN UPADHAYAY
353/18, PREMNAGAR SHANTI KUNJ, D M COLONY ROAD
Individual
Address for service in India/Attorney address:
TARIN RAWAT
S-13/12 (FS-12), Ist Floor, Shoe Market, Sanjay Place, Agra-282002
Proposed to be Used
DELHI
Organization of Fashion Shows, Production of Shows, Modelling for Artists, Arranging of Beauty Contests, Arranging and Conducting of Workshops, Booking of Seats for Shows, Cinema Presentations, Arranging and Conducting of Concerts, Entertainment Services, Organization of Competitions, Presentation of Variety Shows.
LACHIT BORPHUKAN

4470427   12/03/2020
MISS. PRABHLEEN SANDHU TRADING AS: ALMIGHTY MOTION PICTURE
B – 101/102, WOODSTOCK VILLA, J. P. ROAD, VERSOVA, ANDHERI (W), MUMBAI – 400061, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
ENTERTAINMENT SERVICES, AUDIO, VIDEO AND MULTIMEDIA PRODUCTION AND PHOTOGRAPHY SERVICES
Trade Marks Journal No: 1950, 01/06/2020 Class 41

4472161  14/03/2020
MANALISHA DAS SAHARIA
HOUSE NO. 06, NIZARAPAR ROAD, OPPOSITE PENSIONER BHAWAN, CHANDMARI COLONY, GUWAHATI, ASSAM-781003
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities.
RAJNIGANDHA MAESTRO EVENINGS

4475539  17/03/2020

DHARAMPAL SATYAPAL LIMITED
98, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI -110 020
A company incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :10/03/2018

DELHI
educational and entertainment services; production of programs for television, cable television, radio, on-line broadcasting and interactive services; production, presentation, distribution, syndication and rental of audio, video, still and moving images and data whether in compressed or uncompressed form; publishing, organization production and presentation of shows, contests, concerts and events; information and advisory services for aforesaid services
RAJNIGANDHA MASTER ART

4475546   17/03/2020
DHARAMPAL SATYAPAL LIMITED
98, OKHLA INDUSTRIAL ESTATE PHASE-III, NEW DELHI - 110 020
A company incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since :08/03/2018

DELHI

educational and entertainment services; production of programs for television, cable television, radio, on-line broadcasting and interactive services; production, presentation, distribution, syndication and rental of audio, video, still and moving images and data whether in compressed or uncompressed form; publishing, organization production and presentation of shows, contests, concerts and events; information and advisory services for aforesaid services
RAJNIYANDHA ACHIEVER STORIES

4475551   17/03/2020
DHARAMPAL SATYAPAL LIMITED
98, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI - 110 020
A company incorporated under the Indian Companies Act.

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :21/01/2016

DELHI
educational and entertainment services; production of programs for television, cable television, radio, on-line broadcasting and interactive services; production, presentation, distribution, syndication and rental of audio, video, still and moving images and data whether in compressed or uncompressed form; publishing, organization production and presentation of shows, contests, concerts and events; information and advisory services for aforesaid services
RAJNI GANDHA MUSIC MAESTRO
4475554  17/03/2020
DHARAMPAL SATYAPAL LIMITED
98, OKHLA INDUSTRIAL ESTATE PHASE-III, NEW DELHI - 110 020
A company incorporated under the Indian Companies Act
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :10/03/2018
DELHI
educational and entertainment services; production of programs for television, cable television, radio, on-line broadcasting and interactive services; production, presentation, distribution, syndication and rental of audio, video, still and moving images and data whether in compressed or uncompressed form; publishing, organization production and presentation of shows, contests, concerts and events; information and advisory services for aforesaid services
RASAM
4478525  19/03/2020
ANJALI BHATT
Ward No 2 Near MIT Gangotri Vihar Dhalwala
Proprietorship
Address for service in India/Attorney address:
ANKIT RAWAL
6, IT Park Sahastradhara Road Dehradun Uttarkhand
Proposed to be Used
DELHI
entertainment; sporting, cultural activities, event management, arranging and conducting of concerts, arranging and conducting of conferences, cinema presentations / movie theatre presentations, film production, other than advertising films, rental of movie projectors and accessories, movie studios, production of shows, recording studio services, rental of sound recordings, rental of video cameras/camcorders and photography
2824743  10/10/2014
RAJESH KUMAR BOHRA S/O. SHRI INDER CHAND BOHRA
trading as ;M/S MOBILE RAKSHA SOLUTIONS
110-111, MODI ARCADE, CHOPASNI ROAD, JODHPUR
SERVICE PROVIDER
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :11/09/2011
AHMEDABAD
DEVELOPMENT OF WEBSITE APPLICATION, MOBILE APPLICATION, SOFTWARE.
3248944  03/05/2016
CURVES DESIGN
trading as ;CURVES DESIGN
G--38, JAINA SATYAM TOWER, PASCHIM VIHAR, NEW DELHI-110063.
SERVICE PROVIDER
Address for service in India/Attorney address:
SUNIL GOYAL
C/O RELIABLE TRADE MARK COMPANY, 3C/36, FIRST FLOOR, NEW ROHTAK ROAD, NEW 110005
Used Since :10/12/2012
DELHI
DESIGNING SERVICES, DESIGNING OF GRAPHICS RELATING TO BOOK COVERS, ETC.
NIKHIL ASHOK JUNNARKAR
A 904 Fantasia, Raheja Gardens, Lbs Road, Thane West-400604
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :15/08/2017
MUMBAI
Software Development, Programming of educational software, Information technology [IT] consultancy services.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3968196  09/10/2018
DATASCRIBE INFOTECH PVT LTD
No 58, Arihant Chambers, 1st Main Road, Seshadripuram, Bangalore -560020
Service Providers
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :18/01/2001
CHENNAI
Information technology consultancy services, Software development, Development of computer software application solutions, IT programming services.
*The mark should be used as a whole.*
INSTABID

4347209   14/11/2019

SHIRAM AUTOMALL INDIA LIMITED
3RD FLOOR, MOOKAMBIKA COMPLEX, NO. 4 LADY DESIKA ROAD, MYLAPORE, CHENNAI - 600004

ADDRESS

SUNIL CHOPRA
FLAT NO. 8, TRIVENI APPARTMENT, WEST ENCLAVE, PITAMPUTA, DELHI

Used Since :11/02/2010

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4383785 20/12/2019
KIRLOSKAR PROPRIETARY LTD
13A, KARVE ROAD, KOTHURUD, PUNE-411038.
a company incorporated under the Companies Act 1956

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
MUMBAI
Scientific and technological services and research and development relating thereto, Industrial Design, Processing of oil, Bacteriological research, Biological research, consulting services in the field of alternative energy generation.
4391052    27/12/2019
PENNAR INDUSTRIES LIMITED
3rd Floor, DHFLVC Silicon Towers, Kondapur, Hyderabad - 500084, Telangana, India.
BODY INCORPORATE

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :08/08/1975

CHENNAI
Engineering services, scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
NEONICHE
4438864  12/02/2020
NEONICHE INTEGRATED SOLUTIONS PRIVATE LIMITED
Avan Abad Building, 2nd Floor, 6, Walton Road. Off Colaba Causeway. Mumbai - 400039
Active
Address for service in India/Attorney address:
LEGASIS PARTNERS
38A/B, JOLLY MAKER CHAMBERS II, 3RD FLOOR, 225, NARIMAN POINT, MUMBAI - 400 021
Used Since :07/04/2011
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4451041  23/02/2020
JUPITICE GLOBAL ODR PRIVATE LIMITED
Plot No.-14, Rajiv Gandhi Chandigarh Technology Park, Chandigarh 160101, India
Private limited company

Address for service in India/Attorney address:
S K SHARMA & ASSOCIATES
A-9/1, ACHARYA NIKETAN, 1ST FLOOR, MAYUR VIHAR-I, DELHI-91

Proposed to be Used
DELHI
Hosting online facilities for conducting interactive sessions; interactive hosting services which allow the users to publish and share their content and images online; Providing online non-downloadable software for database management; Providing online non-downloadable software for the management of information
VARUN CHANDRA
D-197, GALI NO.-8, LAXMI NAGAR, GANDHI NAGAR, DELHI-110092
INDIVIDUAL
Address for service in India/Attorney address:
UDIT JAIN
H-34/151, Sector 3, Rohini, Delhi 110085

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
BEING INCLUDED IN CLASS 42
4452015  24/02/2020
ASHISH ANTHONY
JUST DOGS, 1ST FLOOR, SR HOUSE, NEAR KANCHARDEEP FLATS, OPP. MANEKBAUGH, NEHRUNAGAR, AHMEDABAD - 380015, GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/01/2020

AHMEDABAD
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
BIZBUK

4454854    26/02/2020

ABHIJIT PRABHAKAR BAGUL
Room No. 2086, MHB Colony, Samata Nagar, Satpur Colony, Ashok Nagar, Nashik 422012, Maharashtra

RESIDENT INDIVIDUAL

Address for service in India/Attorney address:
ABHISHEKPALIJWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092

Proposed to be Used

To be associated with:
4163288

MUMBAI

IT services; Software development, programming and implementation, creating and maintaining web sites for others, Hosting services and software as a service and rental of software, hosting computer sites [web sites], providing search engines for the internet, rental of computer software, rental of web servers, server hosting, software as a service [SaaS; IT consultancy, advisory and information services; Data duplication, conversion, coding services; Design services and all included in class 42.
Diabcura

4454862   26/02/2020

DR. MUDIT SABHARWAL
B-6, Greater Kailash, Enclave-2, New Delhi-110048
Individual

Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017

Proposed to be Used
DELHI

Services Design and development of computer software and applications for use in medical services, clinic management, management and regulation of requests and reporting among doctors, patients, laboratories and chemists
4454864  26/02/2020
DR. MUDIT SABHARWAL
B-6, Greater Kailash, Enclave-2, New Delhi-110048
Individual
Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Proposed to be Used
DELHI
Services Design and development of computer software and applications for use in medical services, clinic management, management and regulation of requests and reporting among doctors, patients, laboratories and chemists
4457905  28/02/2020
HARMAN DHAWAN
2nd Floor, C-86, Pannu Tower, Phase 7, Industrial Area, Sahibzada Ajit Singh Nagar, Punjab 160055
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/04/2005
DELHI
Information technology [IT] engineering, Information technology [IT] consultancy services
Trade Marks Journal No: 1950, 01/06/2020 Class 42

4457970 28/02/2020
SIRO CLINPHARM PVT. LTD.
63, 6th Floor, Lady Ratan Tata Medical and Research Centre, M.K.Marg, Mumbai- 400 021
BODY INCORPORATE
Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.
Used Since :05/06/2019
To be associated with:
4158074
MUMBAI
SCIENTIFIC AND MEDICAL RESEARCH INCLUDING SCIENTIFIC AND MEDICAL WRITING, CLINICAL TRIAL, MEDICAL WRITING, MEDICAL RESEARCH, CLINICAL TRIAL FEASIBILITY, CLINICAL PROJECT MANAGEMENT, MEDICAL MONITORING, CLINICAL DOCUMENTATION
RYNOW INFOTECH

4458013  28/02/2020
PANKAJ KUMAR PROPRIETOR OF RYNOW INFOTECH
C-146, 6, WEST VINOD NAGAR, East Delhi, Delhi, 110092
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
INFORMATION TECHNOLOGY SERVICES
PROSTOO
4459063  01/03/2020
VIJAYALAKSHMI D S TRADING AS RANPRO INC
17/1, Tank Street, Near Food Choice Bakery, Hosur
Sole proprietorship firm
Address for service in India/Attorney address:
ALETHIEAA LEGAL
GH-6, 2B, Orchid Garden, Sun City, Gurgaon Sector 54, 122002
Proposed to be Used
CHENNAI
Design and development of computer hardware and software.
MEDIOLOGY

4460590  03/03/2020
MEDIOLOGY SOFTWARE PRIVATE LIMITED
Plot No. 724, Udyog Vihar, Phase V
Company incorporated under the provisions of the Indian Companies Act

Address for service in India/Attorney address:
MR. RACHIT KOHLI ADV.,
BLOCK C-2, H.NO. 1000 A, G.F. PALAM VIHAR, GURGAON, HARYANA 122001

Used Since :30/09/2009

DELHI
SOFTWARE AS A SERVICE [SaaS]; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE FOR PUBLISHING SOLUTIONS; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE FOR USE IN CONJUNCTION WITH COMPUTERS, WIRELESS HANDHELD DEVICES, SMART PHONES, MOBILE PHONES AND OTHER DEVICES FOR DIGITIZING, DISTRIBUTING AND MONETIZING PUBLISHING CONTENT; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE FOR MONITORING THE WEBSITES OF OTHERS TO IMPROVE THE SCALABILITY AND PERFORMANCE OF THE WEBSITES OF OTHERS; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE FOR TRACKING WEBSITE ACTIVITY AND MANAGING, MONITORING, TRACKING AND OPTIMIZING THE PERFORMANCE AND EFFECTIVENESS OF WEBSITES, ONLINE MARKETING CAMPAIGNS AND KEYWORD SEARCH PERFORMANCE.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
SIDDAPURA MALLESH DARSHAN
Behind Govt. General Hostel, Shop No. 116/3, Madhura Nagar, 2nd Stage Varthur, Bangalore Urban, Karnataka, 560087 IN

Address for service in India/Agents address:

PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used

CHENNAI
Interior design, Architectural design for interior decoration, Consultation services relating to interior design, Advisory services relating to interior design
ABIMANYU BHARGAVA
No.28, DAYANAND MARG, NEAR JAGRITI HOSPITAL, CIVIL LINES,Allahabad, Uttar Pradesh- 211001, Allahabad, Uttar Pradesh- 211001
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
DELHI
Development of new technology for others
4461329  03/03/2020
NEBUTech Analytics LLP
#21, Ananya Lyt, White Field, Hoskote Rd Seegahalli Bangalore Bangalore - 560067, Karnataka
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
Nadar Venila
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Software development, Biotechnological research services, Medical and pharmacological research services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
7 Up Down

4461442  03/03/2020

VIKASH JAISWAL
B-1002, SHELTON SAPPHIRE, PLOT NO. 18 & 19, SECTOR-15, CBD BELAPUR, NAVI MUMBAI-400614

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Software development, Smartphone software design, Development of video game software, Design and development of software in the field of mobile applications, Hosting of mobile applications
4461906  04/03/2020
E-BLOCK TECHNOLOGIES PRIVATE LIMITED
SHUBH A AUGUSTA FLAT NO. 402, OPP. MIO PALAZZO, KHRADI, PUNE, MAHARASHTRA - 411014.

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software included in class 42.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4462350  04/03/2020
ARUNAGIRINATHAN,S
trading as ;MENPORUL
103/2, S S KOVIL STREET, NEAR PKD NURSING HOME, POLLACHI - 642001, TAMIL NADU, INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ANU PRIYA G
NO. 35, 1ST STREET PS SIVASAMY SALAI, MYLAPORE CHENNAI- 600004

Proposed to be Used

CHENNAI
INFORMATION TECHNOLOGY SERVICES; INFORMATION TECHNOLOGY CONSULTANCY; SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION; IT CONSULTANCY, ADVISORY AND INFORMATION SERVICES; SCIENCE AND TECHNOLOGY SERVICES; PROVIDING SCIENCE TECHNOLOGY INFORMATION; DEVELOPMENT OF SOFTWARE FOR AUTOMATED BUSINESS PROCESS DISCOVERY ABPD; PROGRAMMING OF SOFTWARE FOR MARKET RESEARCH PURPOSES; INFORMATION TECHNOLOGY IT CONSULTANCY, DATABASE DEVELOPMENT SERVICES.
4462746    04/03/2020
MUNKAR SOFTWARE SOLUTION
C/O. DASHARATH PATEL, JAMALIYA MARIAHU JAUNPUR UP 222161 IN
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Software development; Website development; Creating and maintaining websites for others; Design and development of software in the field of mobile applications; Website design
4462750 04/03/2020
HERALD ENERGY PRIVATE LIMITED
8, ZEHIRA COLONY NEAR BARAF KHANA, LUCKNOW, UTTAR PRADESH- 226003
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Consultancy services in the fields of science, engineering and information technology; Engineering consultancy; Engineering research; Engineering services; Engineering consultancy services; Conducting engineering surveys
4463609  05/03/2020
SHIVOM KOHLI S/O SUBHASH KOHLI
HANUMANGARH ROAD, SHRI JAGDAMBA ANDH VIDHALAYA, SRI GANGANAGAR, RAJASTHAN - 335001, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
scientific and technological services and research and design relating thereto industrial analysis and research services
design and development of computer hardware and software
WITmakers

4464491  05/03/2020
GEETHA KANNAN
512, Vars Fantasy Apartment, 1st Main Road, HAL 2nd Stage, Kodihalli, Indira Nagar, Bangalore- 560008
Individual

Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekananda Road, HBR Layout ,1 Stage, 2nd Block, Bangalore, 560043

Proposed to be Used
CHENNAI
Service of an Engineer who is undertaking evaluations, estimates, research and reports in the scientific and technological fields, including technological consultancy;
4464987  06/03/2020
ABHISHEK NELSON
Pallimonkattil, Chenkulam Po, Oyoor, Kollam, Kerala - 691510
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
STATUS DOWNLOADER

4467088    09/03/2020
APPSTANE TECHNOLOGIES
PLOT NO. 150, TIRUPATI SOCIETY-A, YOGI CHOWK, PUNE-SIMDA ROAD, PUNAGAM SURAT
PARTNERSHIP FIRM

Address for service in India/Attorney address:
AP ASSOCIATES
AP ASSOCIATES 105 Anmol Tower, Old Palasia, Indore, Madhya Pradesh - 452018
Used Since : 21/07/2018

AHMEDABAD

Design and Development of software in the field of mobile applications, Hosting of mobile websites, Hosting of mobile applications, Creating and Maintaining websites for mobile phones as per class-42
4467929 09/03/2020
DINESMART HOSPITALITY SERVICES PRIVATE LIMITED
QHUB, ROAD NUMBER 36 JUBILEE HILLS, HYDERABAD TELANGANA 500033
BODY INCORPORATE
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
CHENNAI
Design and development of computer software, including Software as a Service (SaaS).
ROBUX
Priority claimed from 11/09/2019; Application No. : 40970467 ;China
4468808 11/03/2020
ROBLOX CORPORATION
970 Park Place, San Mateo, California 94403 U.S.A.
A corporation organized under the laws of the State of Delaware, U.S.A.
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Proposed to be Used
DELHI
Technical project studies; rental of computer software; platform as a Service (PaaS); software as a Service (SaaS); consultancy on computer software; consultancy on computer programming; consultancy on website design.
QUIKSERV

4468837  11/03/2020

ORAREGA TECHNOLOGIES (OPC) PRIVATE LIMITED
Sr No. 3 / 10, Dhawade Patil R, Kondave Dhwade, Nr More Was, Pune - 411023, Maharashtra

Private Limited (OPC)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Information technology [IT] consultancy services.
4469033  11/03/2020
ROHIT KHATRI
36, B, ROHAN VIHAR-1, NAJAFGARH, NEW DELHI - 110043
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
IT programming services; Information technology [IT] consultancy services; Installation, maintenance and updating of software; Computer software and hardware testing services; Development and testing of computer software; Software design and development services; Website development; Website design; Hosting of websites; Creating, maintaining and hosting the websites of others; Software consultancy; Design and development of operating software for accessing and using a cloud computing network; Programming of web pages; Programming of telecommunications software; Computer programming; Research, design and development services relating to software application solutions
ADENCLAYN

4469152  11/03/2020
TUDOR INTERNATIONAL
E-10, 7571/1, NEW VEER NAGAR, BAHADUR KE ROAD, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Fashion Design Services, Design of Fashion Accessories & Dress Designing, Graphic Designing & Website Re-Designing, Web Designing & Web Development.
4470227   12/03/2020
CTL INFOCOM PVT. LTD.
5C, OXFORD BUSINESS CENTER, SREEKANDATH ROAD, RAVIPURAM, ERNAKULAM – 682 016
Body Incorporate
Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA
Proposed to be Used
CHENNAI
COMPUTER NETWORK SERVICES; COMPUTER NETWORK CONFIGURATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4472921  16/03/2020
DELTRON TECHNOLOGIES PRIVATE LIMITED
B-19, Basement, Sector-2, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301
Company incorporated under Companies Act, 2013
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :26/09/2019
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
tractor gyan

4473752   16/03/2020

RAJAT KUMAR
44 New Daudpur Azad nagar Rajasthan Alwar - 301001

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :28/02/2015

AHMEDABAD

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
TrackIQ

4473766  16/03/2020

BLUSENSE TECHNOLOGIES PRIVATE LIMITED
No. 10, Basement Nav Jeevan Vihar, Geetanjali Enclave, New Delhi, South Delhi, Delhi, 110017

Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
LAMJINGBA

4478150   19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIPHAI, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and
industrial design services; Quality control and authentication services; Design and development of computer hardware
and software
KAKA DEV

3142083   30/12/2015
AVINASH CHANDRA
6/227 E, VIPUL KHAND-6, GOMTI NAGAR, LUCKNOW-226010(U.P.)
SERVICE PROVIDERS

Address for service in India/Attorney address:
ESHADE IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since : 25/04/2014

DELHI
PROVIDING OF FOOD AND DRINK.
MARK SHOULD BE READ AND USE AS A WHOLE.
3404789  04/11/2016
ANMOL RAMPAL
House No U-26/2, Ground Floor, White Town House, DLF Phase-3, Nathupur, Gurgaon, Haryana - 122002
Service Provider
Address for service in India/Attorney address:
MEGHA AGGARWAL
268, FIRST FLOOR, BUSINESS INDIA COMPLEX, UDAY PARK, ADJACENT TO AUGUST KRANTI MARG, NEW DELHI-110049
Used Since :20/10/2016
DELHI
Services for providing food and drink; temporary accommodation
MARK SHOULD BE READ AND USE AS A WHOLE.
K CAFE
3520596  06/04/2017
DEEPAK KUMAR
H. NO. E.P. 85, RAM GALLI, SAIDAN GATE, JALANDHAR, PUNJAB - 144001
INDIVIDUAL
Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARIINDER CINEMA JALANDHAR
Proposed to be Used
DELHI
CAFE AND CAFETERIA SERVICES
WANGCHUK’S LADAKHI KITCHEN

3580347    28/06/2017
LADAKH HIMALAYAS HOSPITALITY PRIVATE LIMITED
G-31,2ND FLOOR,TULIP GARDEN, SECTOR-56, SUSHANT LOK-II, GURGAON - 122002, HARYANA
DIRECTOR

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
RESTAURANT SERVICES.
THE KAFENEIO

3596844  21/07/2017

ROBIN GARG
THE KAFENEIO, KHBANDA COMPLEX,CENTRAL MARKET,SURAJMAL VIHAR,DELHI-110092
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Restaurant services,Cafeteria services
Trade Marks Journal No: 1950 , 01/06/2020 Class 43

3597376  22/07/2017
SUPRIYA CHOPRA
C-46, Greater Kailash -I, New Delhi - 110048
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/07/2017

DELHI
Hotel, restaurant and catering services, Preparation of food and beverages.
THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS SALAD.
3617692  22/08/2017
FOODNOLOGY INDIA PRIVATE LIMITED
536, JMD Megapolis, Sector-48, Sonha Road, Gurgaon - 122018
Body incorporate
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :01/07/2016
To be associated with:
3617691
DELHI
Restaurant Services
3619870  24/08/2017
ERFOLGE FOODS PRIVATE LIMITED
46’ West, Guru Angad Nagar, Guru Dwara Road, Laxminagar, Delhi - 110092
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Restaurant, bar and cocktail lounge services, Cafés.
IWOK

3621857  28/08/2017

JITESH LAKHWANI
A 57/3 OKHLA INDUSTRIAL AREA PHASE 2 NEW DELHI 110020

PROPRIETORSHIP

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS; SELFSERVICE RESTAURANTS; SNACK-BARS; CAFÉS; CAFETERIAS; CANTEENS; FOOD AND DRINK CATERING SERVICES; SETTING UP FOOD AND DRINK KIOSKS; TEMPORARY ACCOMMODATION

THE MARK SHOULD BE READ AND CONSTRUED AS A WHOLE.
3642374  23/09/2017
ANUJ AGARWAL
HOUSE NO.-7, GALI NO.-1, NEAR GURUDWARA, ADARSH NAGAR, MODINAGAR, GHAZIABAD, UTTAR PRADESH- 201204.
INDIVIDUAL
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation, Providing restaurant services.
ANUPAM RESORTS

3657394  14/10/2017
MRS. SANGEETA KUMARI W/O LATE C.D. CHOPRA
89 ANUPAM RESORTS NADDI DIST. KANGRA P.O DAL UPPER DHARAMSHALA HIMACHAL PRADESH-176216

An Indian Proprietorship Firm

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used

DELI

SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATIONS, HOTELS, HOTELS, MOTELS, RESTAURANTS, CAFETERIA, TEA-ROOM, LODGING AND BAR SERVICES, FAST FOOD AND OUTDOOR CATERING AND SERIES, COFFEE SHOP, PUB, CATERING SVC., CANTEENS, FOOD COURT, SELF-SERVICE RESTAURANTS, ANY SUCH SERVICES RELATED THIS INDUSTRY AND THAT CANNOT BE CLASSIFIED IN OTHER CLASSES
DUSK TO DAWN
3663105  25/10/2017
MR. GAGANDEEP SINGH PROPRIETOR OF M/S USTAT FOODS & BEVERAGES
494-L, Model Town, Ludhiana. (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :24/10/2017
DELHI
Restaurants featuring Home Delivery, Providing Food & Beverages, Self Service Restaurants, Catering in Fast-food Cafeterias, Takeaway Food and Drinks, Providing Banquet and Social function facilities for special occasions, Café & Snack-bar Services, Ice Cream Parlours Services
THE RICH PEOPLE

3682879    20/11/2017

RARE FOODS
2E-3E, Second Floor, Malhar Road, Opposite Malhar Cinema, Ludhiana
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Restaurants; Catering Bar; Snack Bar; Fast Food Outlets For Food & Drinks; Café; Take Away Restaurant services;
Cafeterias; Coffee Shops; Catering; Bar Services
3721281  08/01/2018
PRAMOD M.
UNI Square building, K.K. Road, kaloor, Ernakulam-682017
Nil

Address for service in India/Attorney address:
LAZARUS WAY
LAZARUS WAY, 2nd FLOOR, ROMEL MAHAL, N, CHITTOOR ROAD, ERNAKULAM, KERALA, INDIA-682018

Used Since: 11/08/2014

CHENNAI
Providing food and beverages; Restaurant services.

The mark should be used as a whole.
3726276  12/01/2018
M/s. KTC HOSPITALITY
D-118, Ground Floor, Area measuring 150 sq. ft. Fateh Nagar, Jail Road, New Delhi-110018
(A Partnership Firm)

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used
DELHI

Services for providing food and drink; Restaurant services; Self-Service Restaurant services; Snack-bar services included in Class 43.
3734181   22/01/2018
M/S. HOTEL DELITE GRAND
A5-B, NEHRU GROUND, NEELAM BATA ROAD, NIT, FARIDABAD-121001
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Used Since :02/04/2013

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
SURENDRA KUMAR NAHAR
trading as; JAIPURYA (THE DESI GOURMET)
NO.1/1, HUNTERS LANE, HUNTERS ROAD, CHENNAI 600 007. TAMILNADU INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
NATHAN AND ASSOCIATES ADVOCATES
OLD NO.41/NEW NO.83, ARMENIAN STREET, MUBARAK MANZIL II FLOOR, PARRYS, CHENNAI-600001

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK
Cottage Nirvana
3761827  23/02/2018
ADITYA AMAR
trading as ; COTTAGE NIRVANA
B-47, ASHOKA NIKETAN, DELHI-110092
SERVICE PROVIDER
Address for service in India/Attorney address:
LEGAL DISCUSS LLP
CHAMBER NO.9, DISTT. & SESSIONS COURT NARNAUL-123001
Used Since : 11/10/2011
DELHI
RESORT HOTEL SERVICES
3762032  23/02/2018
ANURAG GWARI
S/O MADHU SUDAN GWARI, ADARSH NAGAR, LANE NO.4, UPPER JOLLY GRANT, JOLLY GRANT, DEHRADUN, UTTRAKHAND, 248140
PROPRIETOR
Address for service in India/Attorney address:
BHANVI LAMBA
SCO 833, SECOND FLOOR, NAC MANIMAJRA, CHANDIGARH

Proposed to be Used
DELHI
A COMPLETE FAST FOOD RESTAURANT AND HOME DELIVERY SERVICES FOR PROVIDING FOOD AND DRINK INCLUDED IN CLASS 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD NEW AND OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
4074586    01/02/2019
BONNE FOOD
701,9/C, NEELAM NAGAR, GAVAPADA ROAD, MULUND (EAST), MUMBAI-400081
Partnership Firm

Address for service in India/Agents address:
JIGARKUMAR NAVINCHANDRA GANDHI
S.NO.2, RAM NIWAS, RACHOD DAS ROAD, DAHISAR(WEST),
Used Since :29/08/2018

MUMBAI
Services for providing food and drink; temporary accommodation.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.....
4077141 05/02/2019
AKBER CHANNANATH
PROPRIETOR, M/s CHOCO(B), PERUMPADAPPU P O, NEAR PERUMPADAPPU POLICE STATION, MALAPPURAM DISTRICT, KERALA STATE, PIN-679580,INDIA
Single Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Used Since :04/12/2015
CHENNAI
REFRESHMENT PARLOUR CAFE, CAFETERIA, ICE CREAM PARLOUR , HOTEL, MOTEL, RESTAURANT, RESTAURANT CHAINS,TAKEAWAY OUTLETS,FAST FOOD OUTLETS, LOUNGE, TEA- ROOM,SELF-SERVICES, SNACK-BARS, BANQUETING AND CATERING SERVICES, RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, SEMINARS AND MEETINGS, AND SERVICE PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION BEING INCLUDED IN CLASS 43
4133371 30/03/2019
SHAH JAMEEL MERCHANT
5 KOTHARI COMPOUND, KHERANI ROAD SAKINAKA, MUMBAI 400072
SERVICES PROVIDER
Address for service in India/Agents address:
RAJENDRAKUMAR U. TIWARI
M/S. ADTRADE ENTERPRISE, D/2, MUGDUM NIWAS, MOHILI VILLAGE, NEAR LAXMINARAYAN MANDIR, SAKINAKA, MUMBAI-400 072.

Proposed to be Used
MUMBAI
HOTEL, RESTAURANT, SELF SERVICE RESTAURANT, and PROVIDING FOODS AND DRINKS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.POWAI.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4211306   19/06/2019
PADHEYAM12TO3 CATERING SERVICES PRIVATE LIMITED
trading as :PADHEYAM12TO3 CATERING SERVICES PRIVATE LIMITED
PAZHAVELIL HOUSE THIRUMOOLAPURAM PO THIRUVALLA PATHANAMTHITTA KERALA 689115 KERALA, INDIA.
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK
4307978  30/09/2019
PRIME FOODS AND CONFECTIONERY LLP
15, OLD BENGALIPURA STREET, MUMBAI-400003.
A LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
SERVICES OF PROVIDING OF FOOD AND DRINKS, TEMPORARY ACCOMMODATION, INCLUDING SERVICES RELATING
TO HOTELS, MOTELS, RESTAURANTS, BARS, PUBS, OUTDOOR CATERING SERVICES, SELF SERVICE RESTAURANTS
AND SNACKS BARS, LOUNGE SERVICES, HOOKAH BAR SERVICES, CAFES, CAFETERIAS, TEA ROOMS, TEA BAR
SERVICES, CAKE SHOPS, BAKERY CAFES, ICE CREAM PARLOURS, CANTEENS, RESTAURANTS FEATURING HOME
DELIVERY, TAKE-OUT RESTAURANT SERVICES, HOTELS AND HOTEL RESERVATION, BANQUETTING SERVICES,
INCLUDED IN CLASS 43.
PRIME FOODS AND CONFECTIONERY LLP
15, OLD BENGALIPURA STREET, MUMBAI-400003.
A LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
SERVICES OF PROVIDING OF FOOD AND DRINKS, TEMPORARY ACCOMMODATION, INCLUDING SERVICES RELATING TO HOTELS, MOTELS, RESTAURANTS, BARS, PUBS, OUTDOOR CATERING SERVICES, SELF SERVICE RESTAURANTS AND SNACKS BARS, LOUNGE SERVICES, HOOKAH BAR SERVICES, CAFES, CAFETERIAS, TEA ROOMS, TEA BAR SERVICES, CAKE SHOPS, BAKERY CAFES, ICE CREAM PARLOURS, CANTEENS, RESTAURANTS FEATURING HOME DELIVERY, TAKE-OUT RESTAURANT SERVICES, HOTELS AND HOTEL RESERVATION, BANQUETING SERVICES, INCLUDED IN CLASS 43.
4375569  12/12/2019
VIRENDRA KUMAR BHATIA SOLE PROPRIETOR OF THE ONE HOTEL
PLOT NO.271, UDYOOG VIHAR PHASE-II GURUGRAM 122016
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Temporary accommodation services
Trade Marks Journal No: 1950 , 01/06/2020 Class 43

4383584  19/12/2019
M/S. JAP REFRESHMENTS PRIVATE LIMITED
KGM PL2, METRO STATION KASHMIRI GATE, NEW DELHI
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP

Used Since : 02/12/2018

DELHI
SERVICES FOR PROVIDING FOOD & DRINKS; TEMPORARY ACCOMMODATION, HOTELS, BANQUET HALLS, RESTAURANTS, CATERING SERVICES, BAR, RESORT, PROVIDING FOOD (VEGETARIAN AND NON VEGETARIAN), COLD DRINK, BEVERAGES, SELF SERVICE RESTAURANT, SNACK BAR, CAFÉ AND COCKTAIL LOUNGE.
4388032  24/12/2019
ETAXWAY SERVICES LIMITED
TAXWAY BUILDING JEEVAN JYOTI DANMAL MATHUR COLONY GULAB BARI
Public limited company
Address for service in India/Attorney address:
CHIRAG DUA
997/37, PREM NIWAS, MEHRA GALLAlWAR GATE,AJMER,RAJASTHAN,305001
Proposed to be Used
AHMEDABAD
RESTAURANT, HOTEL, RESORT & PROVIDING OF FOOD AND DRINK, BANQUET & CONVENTION CENTRE TEMPORARY ACCOMMODATION IN CLASS 43.
4390099  26/12/2019
3SQR MEALS PRIVATE LIMITED
B-20 Arcade, Plot No. 60 Sector 17 Vashi Navi Mumbai, Thane - 400705
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/03/2015

MUMBAI
Food preparation, Restaurant services.
LOKTAK VIEW RESORT
4391110  27/12/2019
LYS INDUSTRIES PRIVATE LIMITED
Kwakeithel Makha Thokchom Leikai, Tiddim Road, Imphal West - 795001, Manipur
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Services for providing food and drink, temporary accommodation.
4392044 28/12/2019
MANISH RATANLAL SHAH
Plot no. 1/494/1.2, M. J. chauk, Prabhat colony, Jalgaon 425001, Dist. Jalgaon, Maharashtra, India
INDIAN NATIONAL SOLE PROPRIETOR OF VANSHIKAS KHANDESHI AMRUTTULYA

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
SERVICES PROVIDING FOOD AND DRINKS, TEA SHOP.
ApurvAI

4453195   25/02/2020

UchiRuchi Foods Private Limited.
602, 9th Floor, Shimmering Heights, Bhagoji Keer Marg, Mahim West, Mumbai - 400 016.

Body Incorporate

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
MUMBAI

“Services for providing food and drink; temporary accommodation.”
Royal Berry
4453679  25/02/2020
NAVARA ESWARA RAO
Shop No 3 SY, No 132 D, No 4-36 Yendada Villege, Sagarnagar, Visakhapatnam, Andhra pradesh - 530045
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :03/05/2019
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4455591  27/02/2020
SURESH GOPILAL AGRAWAL
BAHUCHAR NAGAR SOCIETY, RAMCHOWK, NR. SUDAMA CHOWK, MOTA VARACHHA, SURAT.
PROPRIETOR
Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006
Proposed to be Used
AHMEDABAD
PROVIDING SERVICES RELATING TO FOOD AND DRINK.
Trade Marks Journal No: 1950 , 01/06/2020 Class 43

4456171  27/02/2020
SANDREE HOMES SERVICES PRIVATE LIMITED
AL/1/B/1 Street no 15, Near Water Tank No.3, Newtown, Kolkata - 700156
Private Limited Company
Address for service in India/Attorney address:
ANKITA THAKUR
37, FIRST FLOOR,DEFENCE ENCLAVE,OPPO. PREET VIHAR PETROL PUMP,NEW DELHI-110092
Proposed to be Used
KOLKATA
Paying Guest accommodation
4456910  28/02/2020
SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai 400 053
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :18/08/2019
To be associated with:
1495974
MUMBAI
Services for providing Food And Drink; Temporary Accommodation; Restaurants; Restaurants (Self-Services); Bars; Snack-Bars; Lounge Services; Hotels; Cafes; Cafeterias; Canteens; Caterings; Takeaway Outlets; Banquet Hall; Food Courts
MANGO RESORT @ SRI CITY

4458021 28/02/2020

SRICITY HOLDINGS INDIA PRIVATE LIMITED
NO.85, KUTCHERY ROAD, MYLAPORE, CHENNAI - 600 004, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; HOTEL, RESTAURANT, CAFÉ-
RESTAURANT AND BAR SERVICES; CAFÉ AND CAFETERIA SERVICES; FOOD AND DRINK CATERING; HOTEL
RESERVATIONS; HOLIDAY CAMP SERVICES [LODGING]; TEMPORARY ACCOMMODATION RESERVATIONS; MAKING
ARRANGEMENTS FOR LODGING OR MEALS WHILE TRAVELLING; RESORT HOTEL SERVICES; RESORT LODGING
SERVICES

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4458058   28/02/2020
NRIPENDRA KUMAR RAI S/O. VINOD RAI
PIPRA JAWAHAR, KUSHINAGAR, UTTAR PRADESH-274305
Individual
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
DELHI
Hospitality Services [Accommodation], Provision Of Food And Drink As Part Of Hospitality Services, Services for providing Food and Drinks in class 43.
4458313  29/02/2020
M/S.MAHARANA GROUP
12 ANAND NIWAS, BANDREKAR WADI, NEAR SWAMI SAMARTH SCHOOL, JOGESHWARI EAST, MUMBAI SUBURBAN, 400060
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Restaurant and hotel services
4458330  29/02/2020
RUACH EDUTAINMENT PRIVATE LIMITED
602, 6TH FLOOR, DAMODAR APT, BEHIND ASHOK TALKIES, STATION ROAD, THANE, MAHARASHTRA- 400602
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4203102
MUMBAI
Cafe services; Cafe-restaurant and cafeteria services; Cafe and snack-bar services; Cafeteria and canteen services;
Serving food and drink in Internet cafes; Mobile cafe services for providing food and drink
Trade Marks Journal No: 1950 , 01/06/2020 Class 43

RAJENDRA VASUDEO SADHALE
GARDEN, MULUND EAST, MUMBAI, MAHARASHTRA
Sole Proprietor

Address for service in India/Agents address:
MANDAKINI RAJARAM JADHAV
15A, Prabha CHS, Tukaram Nagar, Near Ravi Patil Ground, Dombivali East, Thane-421201.

Proposed to be Used
MUMBAI
FOR PROVIDING FOOD AND DRINK; RESTAURANT, CAFE, COFFEE SHOP, COFFEE BAR, TEA ROOM, BAKERY, CAFETERIA, CANTEEN, FAST FOOD, SNACK BAR, SELF-SERVICE RESTAURANT, CARRYOUT RESTAURANT, DRIVETHROUGH RESTAURANT SERVICES; CATERING SERVICES; FOOD AND BEVERAGE PREPARATION SERVICES; OFFICE AND INSTITUTIONAL COFFEE SUPPLY SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTELS, RESTAURANTS, BARS AND CATERING SERVICES

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
Trade Marks Journal No: 1950, 01/06/2020  Class 43

4458451  29/02/2020
LOKESH VERMA
319-D, Devpuri Colony, Gujarkheda, Mhow, Indore (M.P.)-453441
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
RESORT HOTEL SERVICES, HOTEL, RESTAURANT, CAFE, CATERING SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
RAJENDRA VASUDEO SADHALE
33/B PALM ACRES, M.P. ROAD, NEAR DESHMUKH GARDEN, MULUND EAST, MUMBAI, MAHARASHTRA-400081

Sole Proprietor

Address for service in India/Agents address:
MANDAKINI RAJARAM JADHAV
15A, Prabha CHS, Tukaram Nagar, Near Ravi Patil Ground, Dombivali East, Thane-421201.

Proposed to be Used
MUMBAI
SERVICES RELATING TO BARS, SNACK BARS, FAST FOOD OUTLETS, SERVICES RELATING TO PROCUREMENT AND SALE OF FOOD AND DRINKS, RESTAURANTS, RESTAURANT CHAINS, TAKEAWAY OUTLETS, SERVICES RELATING TO CATERING CAFES, CAFETERIAS, CANTEENS, HOTELS
MR. RANVIJAY SINGH (APPLICANT) TRADING AS “ONE PLACE GROUP”
S-7/656, ONE PLACE TOWER, VARUNA VIHAR COLONY, SHIVPUR, VARANASI-221002 (U.P.)

NEW

Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101

Proposed to be Used
DELHI

Services For Providing Food And Drink (Hotel, Restaurants, Banquet Hall)
Bhookisthaan

4460069  02/03/2020

ABHIJEET PATEL PROPRIETOR OF M/S. V CARE SUPPORT
FLAT NO. 213/1, 1st FLOOR, BLOCK D-12, SECTOR-7, ROHINI, NEW DELHI-110085
An Indian Proprietorship Firm

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
DELHI
Temporary Accommodation, Providing Food and Drink, Cafes, Cafeterias, Snack Bars, Hotels, Motels, Resorts, Potato Chips, Snacks Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlors and Catering Services in class 43
ZORI

4460271  02/03/2020
MR. SHARAD RAJARAM MHASKE
PLOT NO. 310, SHANTANU VILLA, SECTOR 24, PRADHIKARAN, NIGDI, PUNE-411044
INDIVIDUAL

Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD,
KOTHrud, PUNE - 411 038.
Used Since: 05/09/2019

MUMBAI
Services for providing food and drink; Temporary accommodation.
ALKA SINGH W/O ANUPAM KUMAR SINGH
4TH FLOOR, WYNN PLAZA, C2, ACHARYA NIKETEN, MAYUR VIHAR PHASE 1, NEW DELHI
INDIVIDUAL
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD - 121 001.
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; CAFETERIAS, CANTEENS, CATERING OF FOOD AND DRINK, RESTAURANTS, SELF SERVICE RESTAURANTS AND TEMPORARY ACCOMMODATION
4461316  03/03/2020
NITYANANDA MAITY
BALIARA, NARAYAN PALLY, FRESERGANJ COASTAL, BARIARA-743357
Sole Proprietorship
Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD, KOLKATA -700099
Proposed to be Used
KOLKATA
Services for providing food and drink, temporary accommodations
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4462076  04/03/2020
BISWAJIT SAHA
trading as ;PAKGHAR
WARD NO.40, NORTH EKTIASAL, P.O. SEVOKE ROAD, DIST - JALPAIGURI, PIN- 734001
SERVICE
Proposed to be Used
KOLKATA
HOTEL AND RESTAURANT.
4462346  04/03/2020
ARUNRAJ K
KOTHAKURUSSI, ANANGANADI, PALAKKAD, PANAMANNA, KERALA - 679501
SOLE PROPRIETOR
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Proposed to be Used
CHENNAI
PROVIDING FOOD AND DRINKS; SERVICES OF CAFE, FOOD COURT, COFFEE SHOP AND COOLBAR; SERVICES OF HOTELS, RESTAURANTS AND FOOD CATERING.
4464242   05/03/2020
DANIEL ARULRAJ
NO: 21/1 SHANTHI NAGAR S.M NAGAR POST, CHENNAI - 600 062
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
4467082    09/03/2020
S R A FOODIES GROUP
HOUSENO.166/1/1,GAJANANMANDIRAJAWAL, GAJANANNAGAR,FURSUNGI,FURSUNGI, HAVELI,PUNE,412308
FIRM
Proposed to be Used
MUMBAI
Services for providing food and drink
4469025 11/03/2020
MR. GAURAV MARUTI KHAPARE TRADING AS G K DA RESTAURANT.
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Providing Food And Drink; Temporary Accommodation.
Roostel

4469412    12/03/2020
MR. ANKIT GUPTA
trading as ;MR. ANKIT GUPTA
F-14/15A, MODEL TOWN, NEW DELHI-110009, INDIA
SERVICE PROVIDER

Proposed to be Used
To be associated with:
4237419, 4400145
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4469463  12/03/2020
ADITYA BIRLA NEW AGE PRIVATE LIMITED
213, 2ND FLOOR, TV INDUSTRIAL ESTATE 52, S.K. AHIRE MARG, WORLI, MUMBAI 400030
Proposed to be Used
MUMBAI
RESTAURANT SERVICES
4469714   12/03/2020
Shishi Tongyun Technology (Beijing) Co., Ltd.
Room 808, 8th Floor, No.7 Xueyuan Road, Haidian District, Beijing, CHINA
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
hotel services; retirement home services; Boarding for animals; rental of chairs, tables, table linen, glassware; café services; day-nursery [crèche] services; accommodation bureau services [hotels, boarding houses]; Providing campground facilities; restaurant services; canteen services.
VARADA LUXURY EVENTS & EXPERIENCES

4473357  16/03/2020

ANKITA CHUGH
301 SAFAL PRIDE SION TROMBAY ROAD OPP SARAS BAUG PINJAB WADI GOVANDI (EAST) MUMBAI-400088

Used Since :01/03/2020

MUMBAI

SERVICES FOR EVENTS, MARRIAGES, FUNCTIONS AND ENTERTAINMENTS AND IN PROVIDING FOOD AND CATERING AT THE FESTIVALS, CORPORATE EVENTS, EXHIBITIONS AND TRADE SHOWS.
TINGO

4473728  16/03/2020

NIHAD ALI

19/578, BAITHUL MARYAM, POKOZHICODE, CHALAPPURAM, CALICUT, KERALA, INDIA

single proprietor

Address for service in India/Attorney address:

ABIN MATHEW JOHN

# KNERA 23, ILLIPARAMBU LINE, ASHOKA, KALOOR 682017, COCHIN, KERALA, INDIA

Proposed to be Used

CHENNAI

Takeaway food services; Fast-food restaurant services; Services for providing food; Food service apparatus (Rental of -); Rental of food service equipment; Consultancy services relating to food; Hospitality services [food and drink]; Food and drink preparation services; Consultancy services relating to food preparation; Room booking; Booking services for hotels; Hotel room booking services; Booking of restaurant seats; Booking of temporary accommodation; Booking services for accommodation; Booking of hotel rooms for travellers; Accommodation booking agency services [time share]; Tourist agency services for booking accommodation; Reservation and booking services for restaurants and meals; Booking of temporary accommodation via the Internet; Providing travel lodging information services and travel lodging booking agency services for travelers; Restaurant information services; Bar information services; Providing information about bar services; Electronic information services relating to hotels; Providing information about temporary accommodation services; Information, advice and reservation services for the provision of food and drink, Providing online information relating to hotel reservations,
Trade Marks Journal No: 1950, 01/06/2020  Class 43

4474244  17/03/2020
ABDULLA SHABEER K
KORALIYADAN HOUSE, PUTHALAM, AREEKODE PO, PIN:673639
INDIVIDUAL

Address for service in India/Agents address:
RIYAS BABU ARANHIKKAL
ARANHIKKAL HOUSE, KUNDUTHODE, ERANHIKKODE P.O., MALAPPURAM, KERALA-676541.

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
Trade Marks Journal No: 1950, 01/06/2020 Class 43

AHM LIFESTYLES – CREATIVE HOSPITALITY COMPANY LIMITED
230 Nguyen Van Huong Street, Thao Dien Ward, District 2, Ho Chi Minh City, Vietnam
A Company incorporated under the Laws of Vietnam

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Restaurant services; Bar services; Catering; Hotel services; Rental of temporary accommodation; Rental of meeting rooms.
2812478   19/09/2014
ANILKUMAR BARNWAL
trading as ;SHIVAM HOSPITAL
SHIVAM HOSPITAL, PLOT NO.57, C.R.W. CHS, NEAR MIDC, WATER TANK, KALYAN ROAD, DOMBIVLI(EAST)-421201,
DISTRICT THANE
SERVICE PROVIDER
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
UMESH GHANSHAM PARULKAR
FLAT NO.4, SEETA SADAN, SENAPATI BAPAT MARG, DADAR, MUMBAI-400 028.
Used Since :16/03/2001
MUMBAI
INDOOR AND OUTDOOR MULTI-SPECIALITY MEDICAL SERVICES
3609515  09/08/2017
MEDIGLOBALINDIA
42 BANK VIHAR PITAMPURA, SARASWATI VIHAR, DELHI-110034
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Health Centre Services / Health Center Services
Dr. Sultania's The Skin & Hair Clinic

3612767    14/08/2017

DR. ALOK SULTANIA
S-557, HEERA COMPLEX, 3RD FLOOR, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
SINGLE FIRM

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557, 3RD FLOOR, OFFICE-10, HEERA COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
MEDICAL SERVICES, CLINIC, HOSPITAL
Proposed to be Used

**MUMBAI**

Eye testing services, medical assistance in relation to testing of eyes and suitability of eye glasses, optical lenses, contact lenses, sun glasses and preparation of medical reports relating to eye testing.

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
4375959    12/12/2019
HONEY SHARMA
6, SOUTH ENCLAVE, NEAR JALANDHAR HEIGHTS-1, PHOLRIWAL, JALANDHAR-144022
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
HEALTHCARE AND REJUVENATION SERVICES; BEAUTY CARE SERVICES, PHYSICAL THERAPY, PROVIDING HYGIENIC CARE FOR HUMAN BEINGS, MASSAGE & SPA SERVICE, ACCUPRESSURE THERAPY PANCHKARMA (AYURVEDIC TREATMENT) SERVICES, AROMATHERAPY; PSYCHOTHERAPY; NUTRITION & DIETETIC CONSULTANCY; ALTERNATIVE MEDICINE SERVICES, ACUPUNCTURE, HOLISTIC PSYCHOLOGY & OCCUPATIONAL THERAPY
AASHIRWAD ADVANCED HEART LUNG & CRITICAL CARE CENTRE
18/356, Char Chaman, Karnal-132001
Partnership Firm
Address for service in India/Attorney address:
VIKRANT GUPTA
H. No.-9, Old Ramesh Nagar, Karnal (Haryana)-132001
Used Since :01/12/2019
DELHI
Multi Specialty Hospital particularly for Heart, Lung, & Other Critical Cases includes in class 44
4390278  26/12/2019
AGRISENCE
Site No. 7, Hosahalli Dhakle Ganigarapalya Opposite to Sadhana Public School, Talaghattapura Post Bangalore 560062 Karnataka India
PARTNERSHIP FIRM
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
CHENNAI
AGRICULTURE SERVICES
F52

4390470  27/12/2019

F.M. COSMETICS (INDIA) LLP
21, Partap Colony, Model Gram, Ludhiana
A Limited Liability Partnership

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Proposed to be Used

DELHI
Beauty and hair care services; beauty consultancy; beauty treatment services; consultancy in the field of body and beauty care; consultancy in the field of cosmetics; cosmetician services; make-up consultation and application services; on-line make-up consultation services; beauty care services and advice, information and consultancy relating to these services
4391765   28/12/2019
SAGARIKA PAUL TRADING AS LIONS DIAGNOSTICS CENTRE
Babupara, PO- Moynaguri, Dist - Jalpaiguri - 735224, West Bengal
Proprietorship firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :03/03/2017
KOLKATA
Pathology services relating to the treatment of persons, Laboratory analysis services relating to the treatment of persons, Medical diagnostic services.
4391774   28/12/2019
PRADEEP SHRIRANG KADAM
Shriratna, Near Helipad, Naldurga Road, Tuljapur, Dist - Osmanabad - 413601, Maharashtra
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :22/05/2019
MUMBAI
Agriculture, horticulture and forestry services.
4393467  30/12/2019
KANDIMALLA VARALAKSHMI TRADING AS S.HE HAIR & BEAUTY CLINIC
First Floor, 50-92-4, Santhipuram, Visakhapatnam, Visakhapatnam, Andhra Pradesh - 530016
Proprietorship firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Beauty salon services
4403672  09/01/2020
ASHWANI KUMAR
SHOP NO. 11, ANAND AVENUE MARKET, OPPOSITE MANAV PUBLIC SCHOOL, AMRITSAR-143001
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH CHANDRA
SCO 32-35, FIRST FLOOR, SECTOR 8-C, CHANDIGARH
Proposed to be Used
DELHI
Hairdressing And Beauty Salon Services, Barbering Services, Spa Services and Services Relating To Health Care, Skin Care, Hygienic And Beauty Care
VRINDAM
4438320  12/02/2020
VIJANDER KUMAR
H. NO. 285, 2ND FLOOR, POCKET-18, NEAR SOVERIGN SCHOOL, SECTOR 24, ROHINI, RITHALA, NORTH WEST DELHI, DELHI-110085
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
Therapy services, Stress reduction therapy, Respiratory therapy services, Acupressure therapy, Mental health therapy services, Meditation services, Reiki healing services, Hypnotherapy, Hypnotherapy services for medical or psychological purposes, Neuromuscular dentistry, Information in the field of parenting concerning the health of children, Medical and healthcare services.
CANDOR

4451704    24/02/2020

JAYDEV VITTHALBHAI DHAMELIYA
NEAR GEB POWER HOUSE, OPP. JALARAM STEEL FURNITURE, KAPODARA CHAR RASTA, VARACHHA MAIN ROAD,
SURAT, GUJARAT-395006
An Individual

Address for service in India/Attorney address:
CHANDNI JINDAL
B-603, MANGLAM HEIGHTS, BESIDE RAJHANS SYNFONIA NEAR ABHVA CHOWKDI, VESU, SURAT, GUJARAT-394230

Used Since :16/02/2020

AHMEDABAD

Gynecology services, Medical and healthcare services, Health care consultancy services [medical], Human healthcare services, in vitro fertilisation services, Medical advisory services, Provision of health care services
Saccus
4452487  25/02/2020

VIMAL JAIN
KALPATHUR AURA, BUILDING NO. 3/F, FLAT NO. 103, LBS MARG, OPP. R CITY MALL, GHATKOPAR (WEST) MUMBAI-400086.
Proprietor

Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.

Proposed to be Used
To be associated with:
2806835

MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
HEXA

4454839  26/02/2020

NARESH KUMAR
20, New Street, Pavazha Nagar, Pondicherry - 605005

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 30/01/2018

To be associated with:
3936497

CHENNAI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, HEALTH CARE, HEALTH CENTRE SERVICES / HEALTH CENTER SERVICES
4455960    27/02/2020
MR. CHITTAJALLU KALYANA KAMAL
DOOR NO 4-10, SUNDAR NAGAR, NEAR OLD DAIRY FARM, VISAKHAPATNAM-530040, ANDHRA PRADESH, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Consulting services relating to health care, Counselling in the field of mental health and wellness, Providing information in the fields of health and wellness included in class 44.
4456168  27/02/2020
DR. NARAWADE'S MEDIPOINT HOSPITAL LLP
PLOT NO. 38, SR. NO. 49/2, OFF PUNE NAGAR ROAD, SHIVAJI CHOWK, NEAR BHAJI MARKET, CHANDAN NAGAR, PUNE - 411014
Partnership Firm
Address for service in India/Attorney address:
ASHWINI CHANDRAMOULI
KL5/1/9, SECTOR 3E, CIDCO COLONY KALAMBOLI - 410218
Used Since :17/01/2010
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services all included in class 44
4457091   28/02/2020
BIGLEAF
Flat No.405, Blue Bell Building No.3, G Wing, Vrindavan Flora, Rasayani Gardens, Village Chambharli, Taluka Khalapur, Dist.
Raigad, Panvel, Maharashtra-410222
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :28/11/2019

MUMBAI
Beauty salon services.
Trade Marks Journal No: 1950, 01/06/2020 Class 44

4457777 28/02/2020
BLU OCEAN STUDIOS PVT. LTD. TRADING AS GLAMEURA
27, FIRST FLOOR, DEV PARK COLONY, BAGHPAT ROAD, MEERUT, UTTAR PRADESH 250002
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
DEEPIKA SINGH
R-13-74 Rajnagar Ghaziabad U.P., 201002

Proposed to be Used

DELHI
BEAUTY THERAPY; BEAUTY CONSULTANCY; BEAUTY TREATMENT; BEAUTY SALON SERVICES; BEAUTY CARE SERVICES; HEALTH AND BEAUTY CARE; PROVIDING INFORMATION ABOUT BEAUTY; BEAUTY CARE SERVICES PROVIDED BY A HEALTH SPA; PROVISION OF SAUNA, BEAUTY SALON, HAIRDRESSING AND MASSAGE SERVICES; PROVISION OF INFORMATION RELATING TO HAIRDRESSING AND BEAUTY SALON SERVICES; RENTAL OF MACHINES AND APPARATUS FOR USE IN BEAUTY SALONS OR BARBERS' SHOPS; CONSULTANCY PROVIDED VIA THE INTERNET IN THE FIELD OF BODY AND BEAUTY CARE; PROVIDING INFORMATION RELATING TO THE RENTAL OF MACHINES AND APPARATUS FOR USE IN BEAUTY SALONS OR BARBERS' SHOPS.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
ANIKET UTTAM BIRANJE
D-403 POONAM PARK VIEW, CHIKHAL DONGARI ROAD YAZOO PARK, NEAR CLUB ONE HOTEL, GLOBAL CITY VIRAR WEST, VIRAR(WEST), PALGHAR, MAHARASHTRA - 401303

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Hairdressing and beauty salon services; Hair salon services; Hairdressing salon services; Hairdressing salon services for men; Hairdressing salon services for women; Hair salon services for men; Hair salon services for women
SAFALFASAL

4459122    01/03/2020
CRYSTAL CROP PROTECTION LIMITED
B-95, WAZIRPUR INDUSTRIAL AREA, WAZIRPUR, DELHI - 110052
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :01/01/2019

DELHI
AQUACULTURE, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES; TREE PLANTING, LANDSCAPE DESIGN, PLANT CARE SERVICE; CONSULTANCY RELATING TO THE CULTIVATION OF PLANTS, APPROPRIATE QUALITY OF SEEDS AND IMPLEMENTATION OF THE USE OF PESTICIDES, INSECTICIDES, FERTILIZERS, MANURES AND PLANT GROWTH STIMULANTS THEREOF
Prunus Pharmaceuticals and Chemicals Private Limited

4460196  02/03/2020

PRUNUS PHARMACEUTICALS AND CHEMICALS PRIVATE LIMITED

Plot No. 319, 320, 5th Floor, Sy. No. 11, East Avenue, Ayyappa Society, Madhapur, Hyderabad, Telangana - 500081.

Body incorporate

Address for service in India/Attorney address:

MANISH KUMAR

H. No. 1-9-85/7, First Floor, Near Rajiv Gandhi Statue, Golnaka, Temple Alwal, Secunderabad - 500010, Telangana, India

Used Since :22/02/2017

CHENNAI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4460850 03/03/2020
JASMIT SINGH
43/6, SARABHA NAGAR, PATHANKOT ROAD, OPPOSITE CAPITOL HOSPITAL, JALANDHAR
PROPRIETORSHIP FIRM, TRADING AS SARABHA HEALTH CARE
Address for service in India/Attorney address:
ADV MOHIT CHITKARA
2841/31 NASEEB ENCLAVE, AZAD GAS ROAD, HAIBOWAL KALAN, LUDHIANA, PUNJAB
Proposed to be Used
DELHI
Healthcare & Medical Diagnostics Services
DYNOCARDIA

4461029  03/03/2020

DYNOCARDIA, INC.
110 CANAL STREET LOWELL, MA 01852
A COMPANY EXISTING UNDER THE LAWS OF DELAWARE

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

HEALTH SCREENING SERVICES IN THE FIELD OF BLOOD PRESSURE MONITORING; MEDICAL SERVICES; PROVIDING
HEALTH INFORMATION; PROVIDING INFORMATION IN THE FIELD OF HEALTHCARE; HEALTH CARE SERVICES;
PROVIDING HEALTH CARE INFORMATION AND HEALTH SCREENING INFORMATION; HEALTH SCREENINGS IN THE
FIELD OF GENERAL HEALTH AND BLOOD PRESSURE; PROVIDING AN INTERNET WEBSITE FEATURING INFORMATION
IN THE FIELD OF HEALTHCARE; PROVIDING AN INTERNET WEBSITE FOR MEDICAL PATIENTS FEATURING MEDICAL
INFORMATION FROM REMOTE LOCATIONS VIA DEVICES THAT FEED INFORMATION TO THE WEBSITE THAT IS
PROCESSED, EXCHANGED AND ACCESSED IN REAL-TIME BY USERS; HEALTH CLINIC SERVICES; HEALTH CARE
SERVICES, NAMELY, CHRONIC DISEASE MANAGEMENT PROGRAMS AND MONITORING OF INFECTIOUS DISEASES
AND EPIDEMICS; MEDICAL SERVICES, NAMELY EMERGENCY CARE AND TRAUMA CARE.
ULTRAHUMAN KIDS
4464384 05/03/2020
ULTRAHUMAN HEALTHCARE PRIVATE LIMITED
1ST FLOOR, GOPALA KRISHNA COMPLEX, NO.45/3, RESIDENCY ROAD, BENGALURU 560025
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
VIJAY & RAJ ASSOCIATES
NO. 15 (OLD NO. 8), PALLAVAN STREET, NESAPAKKAM, CHENNAI - 600 078.
Proposed to be Used
CHENNAI
Providing a website featuring wellness information about mindfulness, sleep, focus and relaxation; Meditation, Wellness, Spirituality, mindfulness, and yoga training services being alternative medicine services; provision of meditation and wellness services online, namely, providing information about alternative medicine online to consumers; provision of meditation and wellness services online by means of a mobile phone application, namely, providing information about alternative medicine online via mobile computer software applications to consumers.
4467637    09/03/2020

DR. G. RAJASEKAR

Old no. 6, New no. 34, First Floor, 57th Street, Korattur, Chennai - 600 080

Proprietor

Address for service in India/Attorney address:

POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :26/04/2019

CHENNAI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
Trade Marks Journal No: 1950 , 01/06/2020  Class 44

4469288  11/03/2020
PAPIER CREATIONS
No: 36, 37, 38, 47, 48, 49, Kariobanahalli, tigalarapalya Main Road, Peenya 2nd Stage, Bangalore - 560 058, Karnataka, India
Partnership Firm
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since :15/06/2015

CHENNAI
Service rendered in the field of Hygienic Care Products
4470691    13/03/2020
JAWED HABIB HAIR & BEAUTY LTD.
Nimbus Center, First Floor, Oberoi Complex, Off. New Link Road, Andheri (West), Mumbai-400053
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
To be associated with:
4393992
MUMBAI
Beautycare services, Body Waxing Services For Hair Removal In Humans, Hair Salon Services, Namely, Hair Cutting, Styling, Coloring.
LAMJINGBA

4478152   19/03/2020
SANASAM JACKY SINGH
THOUBAL KIYAM SIFHAI, BABU BAZAR, THOUBAL SUB-DIVISION, THOUBAL - 795138, MANIPUR

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
3472456 02/02/2017
MR. A. MUHAMMAD IDREES S/O LATE S. ABDUL AHAD
trading as ;- 
C/O 114/61, NAYAGAON WEST, AMINABAD, LUCKNOW-226018.
SERVICE PROVIDER
INDIVIDUAL
Address for service in India/Attorney address: 
SANDEEP BABAN PANDE
PLOT NO. 79, MAHAKALI NAGAR, BADRINATH LAYOUT, MANEWADA RING ROAD, NAGPUR -440034

Proposed to be Used
DELHI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES;
RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
NIL.
ASK by SHEROES

3610835  11/08/2017

APPLIED LIFE PRIVATE LIMITED
4054 B 5 and 6, Vasant Kunj, New Delhi-110070
Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Used Since :01/03/2017

To be associated with:
3610833

DELHI

Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
MRS. SHEFFALI DUGGAL
trading as ;INTERNATIONAL CONFERENCE ON CYBERLAW, CYBERCRIME & CYBERSECURITY
S-307, LOWER GROUND FLOOR, GREATER KAILASH, NEW DELHI-110048, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
PAVAN DUGGAL ASSOCIATES
S-307, LOWER GROUND FLOOR, GREATER KAILASH-1, NEW DELHI-110048, INDIA
Used Since :01/01/2014

DELHI
LEGAL SERVICES: SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
SERVOCARE SERVICES

4385039 21/12/2019

JAGGARI SRAVANTHI
1-9-295/24, NEAR VEERABRAHMENDRA SWAMY TEMPLE, ACHYUTH REDDY MARG, VIDYA NAGAR-500044
SERVICE PROVIDER
INDIVIDUAL

Proposed to be Used

CHENNAI

ADVERTISING, BUSINESS MANAGEMENT SERVICES, EXPORT SERVICES AND ALL OTHER SERVICES RELATED TO BUSINESS SERVICES.
4451042 23/02/2020
JUPITICE GLOBAL ODR PRIVATE LIMITED
Plot No.-14, Rajiv Gandhi Chandigarh Technology Park, Chandigarh 160101, India
Private limited company
Address for service in India/Attorney address:
S K SHARMA & ASSOCIATES
A-9/1, ACHARYA NIKETAN, 1ST FLOOR, MAYUR VIHAR-I, DELHI-91
Proposed to be Used
DELHI
Legal Services; Arbitration, mediation and dispute resolution services; compilation of legal information; Providing of judicial information
www.steembo.com

4457560  28/02/2020

STEEMBO E-COMMERCE INDIA

Sharda Cinema Road, Opp Krishna Hospital, Near Kabir Ashram, JAM Kambhaliya, 361305, Dist: DEVBHOOMI DWARKA,
Gujarat, INDIA

Partnership Firm

Address for service in India/Attorney address:

AGNIHOTRI & JHA ASSOCIATES

Agnihotri & Jha Associates® 1st Floor, Maxheal House, Near Aiyappa Temple, Off. Link Road, Bangur Nagar Goregaon - West,
Mumbai-400104

Proposed to be Used

AHMEDABAD

Domain services
4457666  28/02/2020
BASU RAI INITIATIVE FOUNDATION
H.No. B-4396, KH. No. 117/13, Block B, Gali No. 112, Sant Ngr, Burari, North Delhi- 110084
PRIVATE LIMITED COMPANY (SECTION 8)
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI
SOCIAL AND COMMUNITY SERVICES, CHARITABLE SERVICES FOR UPLIFTING OR EMPOWERMENT OF WEAKER
SECTIONS OF SOCIETY, NGO SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF
INDIVIDUALS, SOCIAL WELFARE ACTIVITIES, SANITATION AND SAFETY AWARENESS AND UNDERTAKING ACTIVITIES
FOR THE UPLIFTMENT OF POOR AND SOCIALLY BACKWARD SECTORS
Trade Marks Journal No: 1950, 01/06/2020  Class 45

4459237  02/03/2020
SUJIT KUMAR DAS
146, Ankur Appartment, I.P. Extension, East Delhi-110092, Delhi
Individual

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals Under Class "45"
4460658   03/03/2020
GYAN BAHDUR SINCHURY UNITED FOUNDATION PVT. LTD.
A-2, FIRST FLOOR, 705/J-3, WORD NO.6, MEHRAULI, DELHI -30
Body Incorporate(Pvt. Ltd)

Address for service in India/Attorney address:
BERYL INDIA
F-43, SECTOR-11, NOIDA, U.P. 201301

Proposed to be Used
DELHI

Legal services; personal and social services rendered by others to meet the needs of individuals.
4461813   03/03/2020
SHREYA SHRISHRIMAL
D-298, SECTOR 5, TAGORE NAGAR, RAIPUR, CHATTISGARH-492001
INDIVIDUAL

Address for service in India/Agents address:
GURMINDER SINGH DHAMI
B-8/89, UPPER GROUND FLOOR, SECTOR-5, ROHINI, DELHI-110085.
Used Since : 27/11/2019

MUMBAI
Planning & Arranging Wedding Ceremonies.
WITmakers

4464492  05/03/2020

GEETHA KANNAN
512, Vars Fantasy Apartment, 1st Main Road, HAL 2nd Stage, Kodihalli, Indira Nagar, Bangalore- 560008

Individual

Address for service in India/Attorney address:

SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekananda Road, HBR Layout ,1 Stage, 2nd Block, Bangalore, 560043

Proposed to be Used
CHENNAI

Services provided to individuals in relation with social events.
NABFOUNDATION

4464949    06/03/2020

NABFOUNDATION
NABARD House, 2nd Floor 'B'Wing, Plot No.C-24, G-Block, Bandra Kurla Complex, Bandra East, Mumbai 400051
Not for profit Company under section 8 of the Company’s Act 2013

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
To be associated with:
4441113

MUMBAI
Personal and social services rendered by others to meet the needs of individuals
SECOND KNOT
4482082  25/03/2020

DR. ESHA ROY
S-262, Second Floor, Greater Kailash-I, New Delhi-110048
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
MEHAK SHARMA
Gh-5&7/341, Meera Bagh, Paschim Vihar, New Delhi-110087

Proposed to be Used
DELHI
LEGAL SERVICES
Arcstar UCaaS

Arcstar UCaaS
2449480 26/12/2012

NTT COMMUNICATIONS KABUSHIKI KAISHA (NTT COMMUNICATIONS CORPORATION)
1-6 Uchisaiwai-cho I-chome Chiyoda-ku Tokyo, Japan
Manufacturer, Merchant and Service Provider

a company organized and existing under the laws of Japan

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9; Telephone apparatus; Wire communication machines and apparatus; Transmission machines and apparatus for telecommunication; Radio communication machines and apparatus; Computer programs downloadable; Computer software, downloadable; Computer hardware; Computer networking software, downloadable; Computer networking hardware; Networking operating software, downloadable; Server management software, downloadable; Computer network servers; Computer hardware for VPN (virtual private network); Computer operating software for VPN (virtual private network); Computers; Modems; Routers; Computer software for the creation of firewalls; Computer terminals; Data processing equipment; Computer software to facilitate data exchange and manipulation across multiple devices, namely, computers, Smartphone and other hand-held or fixed data processing systems.

Cl.38; Telecommunications other than broadcasting; Communications by computer terminals using computer communication networks; Rental of telecommunication equipment, apparatus and instruments; Provision of information relating to telecommunication (other than broadcasting) and telephone numbers (telephone directory information); Computer aided transmission of messages and images; Communications by telephone, facsimile, computers and computer terminals; Mobile telephone services; Electronic mail services; Satellite communication services; Consultancy in the field of telecommunication (other than broadcasting), telecommunication networks and broadband communication; Research services for others relating to telecommunication and telecommunication networks; Providing utilization rights of telecommunication networks; Broadband telecommunication services; Wireless broadband services; Electronic bulletin board services [telecommunication services]; Providing telecommunication connections to a global computer network; Rental of access time to global computer networks; Providing access to databases; Rental of access time to databases; Telecommunication networks; Telecommunications routing and junction services; Transmission of digital files; Voice mail services; Teleconferencing services; Providing internet chatrooms; Voice conferencing; Web conferencing; Instant messaging services; Management of communications services; Telecommunication of data using the Internet or cellular telephones and other communication means, and providing information relating thereto; Providing access to communication networks using the Internet or cellular telephones and other communication means, and providing information relating thereto; Providing value-added network and providing information relating thereto.

Cl.42; Services in the field of science and technology, such as research and development related thereto; Industrial analysis and research services; Computer system and networks integration; Computer software design, computer programming, maintenance of computer software; Computer system data back-up processing; Computer and computer program configuration, installation and integration, expansion and addition of its functions; Encryption of electronic data; Authentication of users accessing to computer networks; Consultancy and testing relating to measures for computer communication network security; Design and development of computer hardware and software; Rental of memory areas of servers for communication networks; Rental of computer software and computer servers; Rental of computers; Research and development for others in the field of computer hardware and software; Updating of computer software; Providing computer programs; Consultancy in the field of computer software and computers; Maintenance of computer software for broadband, wireless and network applications; Data conversion of computer programs and data; Reconstruction of database for others; Providing on-line non-downloadable operating software; Consulting in the field of cloud computing networks and applications; VPN (virtual private network) services; Computer services, namely, integration of private and public cloud computing environments; Consulting services in the field of cloud computing; Cloud computing services; Data migration services; Hosting computer sites (web sites); Creating and maintaining web sites for others; Providing search engines for the Internet; Computer security services; Remote monitoring of computer systems; Computer virus protection services; Computer program fault diagnosis and virus checking; Providing anti-virus software for computer viruses; Verification of connection between computers; Quality control.
3576392  22/06/2017

POLYTEC GMBH
Polytec-Platz 1 - 7, 76337 Waldbronn, Germany
A company organised and existing under the laws of Germany.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.1; Adhesives for industrial purposes, in particular conductive adhesives, high temperature adhesives, optical adhesives and silicones.

Cl.9; Scientific, industrial, electric, electronic, optic and optoelectronic apparatus and instruments (as far as included in class 9), in particular lasers and parts thereof, laser apparatus, laser diagnostic apparatus, apparatus for the measurement of optical radiation, optoelectronic measuring and evaluation apparatus, optoelectronic apparatus and instruments for sensory analysis, optoelectronic analysis apparatus, optoelectronic apparatus and instruments for analysis, optic, optoelectronic and electronic test apparatus particularly for semiconductor technology, and vibrometers, in particular laser vibrometers; components of the above listed goods (as far as included in class 9), in particular power measuring instruments and energy measuring instruments, modulators, rotators, cameras, detector arrays and IR-visual apparatus (for laser diagnostic systems); radiometers, photometers, light measuring instruments, dosimeters, spectroradiometers, colour-measuring instruments, VIS- and IR cameras, solar simulators, power supplies, monochromators, spectrographs, black body radiators and collimators (for the measurement of optical radiation); laser-vibrometers, interferometers, laser velocimeters, IR-cameras, temperature-measuring instruments by fiber optics and sensors for measuring the field intensity of microwaves by fiber optics (for sensory analysis); spectrometers, photometers and spectrophotometers (for analysis); photodetectors, IR-detectors, detector array apparatus, stroboscopes, sticks of fibers and swan necks, ring lights by fiber optics, line lights and illuminating areas; beam waveguides, laser diode modules, transmitting-receiving-components for beam waveguides, splicing apparatus for beam waveguides (as far as included in class 9), data link systems by beam waveguides; electronic control systems for lamps; electronic image-analyzing systems and components for image-detecting equipment (as far as included in class 9); software, in particular for detecting of defects by noise analysis.

Cl.10; Optoelectronic apparatus and instruments for medical purposes, as far as included in class 10.

Cl.11; Cold light sources; illuminating systems and lamps, as far as included in class 11.

Cl.42; Technical consulting related to services included in this class; services of a physicist; services of an engineer; services of a software engineer.
3577474  23/06/2017
MEDICOVER HOLDING (CYPRUS) LIMITED
Arch. Makariou III, 197, Gala Tower, Flat/Office 301, 3030, Limassol, Cyprus.
A company organised and existing under the laws of Cyprus.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.35; Providing business management start-up support for other businesses.
Cl.36; Venture capital funding services to emerging and start-up companies; providing financing to emerging and start-up companies.
Cl.42; Scientific services; scientific research and development; product research and development; biochemical research and development; design and development of medical technology; development of new technology for others; design and development of medical diagnostic apparatus; services for the development of methods of testing; research and development in the pharmaceutical and biotechnology fields; research and development in the field of diagnostic preparations; design and development of computer software for use with medical technology; design services; consultancy relating to research and development in the field of therapeutics; medical research; medical research laboratory services; medical laboratories; scientific investigations for medical purposes; computer programming in the medical field; biological research, clinical research and medical research; scientific research in the field of social medicine; scientific research for medical purposes in the area of cancerous diseases; providing scientific information in the field of medical disorders and their treatment; providing medical and scientific research information in the field of pharmaceuticals and clinical trials.
MARRY GOLD

3602456   29/07/2017

KANWAR PAL
C-7/26, Yamuna Vihar, Delhi 110053

Individual

Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, 1ST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092

Used Since :01/04/2016

DELHI

Cl.7; COOLER PUMPS AND MOTORS
Cl.9; CAPACITORS, CIRCUIT BREAKERS AND METERS
Cl.11; HEATING ELEMENTS, IMMERSION ROD, GEYSERS AND IRON
CONFERENZA
3606405  04/08/2017
CONFERENZA PRIVATE LIMITED
"Chartered Square", 2nd floor, Opp. Padole Corner, Siraspeth, Samrat Ashok Chowk, Nagpur- 440009, Maharashtra
A company registered under the Companies Act, 2013
Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010
Used Since :31/08/2016
MUMBAI
Cl.16;Printed Matter; Stationery; Computer Printouts; Data Sheets; Manuals; catalogues; manuals and handbooks; placards of paper and cardboards; posters; printed matter and publication; tracing paper and patterns; instructional and teaching material.
Cl.41;Teaching & Coaching Institute & Publication of Study Material & Educational Institute; Education related services; internet services, namely, providing information via an electronic global computer network; providing information in the field of electronic publishing in all forms, via a global computer information network.
3671001  06/11/2017
RMR MARMO (P) LIMITED
D 11, Ring Road, Rajouri Garden, Delhi – 110027
An Indian company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 18/08/2002
To be associated with:
3670999, 3671000
DELHI
Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.
Cl.40; Treatment of materials.
TECHNIFOR

3761073  22/02/2018

GRAVOTECH MARKING
466 rue des Mercières, Zone Industrielle Perica, 69140 RILLIEUX-LA-PAPE (FRANCE)
A French "Société par actions simplifiée"

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP, PLOT NO.11 & 12,SALT LAKE,SECTOR V,KOLKATA 700 091, WEST BENGAL,INDIA

Used Since :29/09/1995

KOLKATA

Cl.7; Machines and machine tools, namely machines for marking; machines, apparatus and instruments for marking, especially engraving, printing and stamping process; engraving and marking machines, and portable engraving machines; Marking, engraving and cutting machines using, inter alia, laser, micro percussion and rifling technology; marking tools being parts of machines; Milling cutters and inserts being parts of engraving machines; parts and components of all aforementioned goods. Machines for 3D printing namely of resin, metal, steel, polymers, glass; Machines for processing plastics; 3D printers.

Cl.8; Hand-operated hand tools and implements, namely, engravers.
WOMO

4178570 17/05/2019

WOMO S.R.L.
VIA GIORGIO E GUIDO PAGLIA, 1/D, 24122 BERGAMO, ITALY

a limited liability company organized and existing under the laws of Italy

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.8; Scissors, nail files, tweezers; manicure and pedicure cases, razors, electric razors, knives

Cl.21; Cosmetic brushes, shaving brushes, toiletry sponges; make-up stick applicators, nail brushes, eyebrow brushes, toiletry brushes, combs, perfume vaporizers, soap dishes, soap distributors, cases for cosmetic products, cosmetic holders, cosmetic tins

Cl.35; Retail services, rendered also on-line, featuring soaps, perfumery, essential oils, cosmetics, preparations for the hair, dentifrices, personal deodorants, candles, smoke-eating candles and scented candles, scissors, nail files, tweezers, manicure sets and pedicure sets, razors, electric razors, knives, spectacles, containers and chains for spectacles, spectacle frames, lenses, helmets for motorcyclists, protective helmets for sport, electronic goods including telephones, mobile telephones, MP3/MP4 players, USB sticks, CD/DVD players and cases therefor, cases for computers and tablet computers, amusement apparatus for use with televisions only, electronic games, namely hand-held systems for games for use with television sets and self-contained hand-held video games for use with televisions, camcorders, cameras, electronic personal organisers, calculators, digital photograph frames, precious metals and their alloys and goods in precious metals or coated therewith, jewellery, precious stones, horological and chronometric instruments, paper, cardboard and goods made from the aforesaid materials, printed matter, photographs, stationery, adhesives for stationery or household use, artists' materials, paint brushes, office requisites (except furniture), diaries, pens, leather and imitations of leather, and goods made of these materials, trunks and travelling bags, bags, small purses, pocket wallets, briefcases, umbrellas, parasols and walking sticks, whips, harness and saddlery, brushes for cosmetics, shaving brushes, toilet sponges, applicator sticks for make-up, nail brushes, eyebrow brushes, toilet brushes, combs, perfume sprayers, soap holders, soap dispensers, cases for cosmetic articles, containers for cosmetics, storage canisters, clothing, footwear, headgear, belts, exercise equipment, gymnastic and sporting articles, games, playthings, tobacco, smokers' articles, matches

Cl.44; Wellness centers, spas, hygiene and beauty for human beings
VEB SOLUTIONS
Priority claimed from 13/06/2019; Application No. : 88472177 ;United States of America
4375766   12/12/2019
VEB Solutions, Inc.
5055 Addison Circle, PH430, Addison, Texas 75001, United States of America
a Texas Corporation
Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Used Since :22/06/2014
DELHI
Cl.35;Digital consulting enablement services for domestic and international businesses by aligning business, finance and technology to provide business process, program and project management, business advice, inquiries, or information; information in business matters; business assistance, management and information services; client experiences, providing assistance to customers when they have a business problem or concern in the field of digital enablement, cyber security, Internet of Things (IoT) devices, Infrastructure as a Service (IaaS), Platform as a Service (PaaS), Software as a Service (SaaS), Backup as a Service (BaaS), cloud computing, cloud hosting, managed hosting, server hosting and managed server hosting; and business assistance, advisory, management and consulting services, namely, helping businesses and organizations solve business problems and make business decisions in the field of digital enablement, cloud computing, cloud hosting, managed hosting, cyber security, server hosting and managed server hosting.
Cl.38;Digital connectivity enablement services; providing businesses digital network bandwidth to enable edge devices, private computing and cloud computing access to Internet of Things (IoT) devices, Infrastructure as a Service (IaaS), Platform as a Service (PaaS), Software as a Service (SaaS), Backup as a Service (BaaS), computing software, E-mail, Internet websites, Internet web software applications, electronic databases, digital content, and business computer software applications of others that are accessible via the Internet.
Cl.42;Cloud advisory consulting; Consulting in the field of digital technology, information security, and information technology; IT cloud consulting services; Digital technology enablement services delivering industrial cyber security, Internet of Things (IoT) devices, Infrastructure as a Service (IaaS), Platform as a Service (PaaS), Software as a Service (SaaS), Backup as a Service (BaaS), artificial intelligence (AI), machine learning (ML) and automation technologies; rental of space in a computer co-location facility for containerized data centers of others; computer disaster recovery planning; design of computer networks for others; providing planning and engineering services in the field of digital, information, and communications networks; Technical consulting services in the fields of datacenter architecture, public and private cloud computing solutions; technical support services, namely, remote and on-site infrastructure management services for monitoring, administration and management of public and private cloud computing IT and application systems.
Proposed to be Used

Ci.9: Scientific, nautical, surveying, photographic, cinematographic, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software and computer programs (downloadable/recorded computer software); computer operating programs, recorded; computer hardware and software (recorded and/or downloadable) for facilitating and administering payment, banking, credit card, debit card, payment card, automatic teller machine, stored value, electronic funds transfer, electronic payments, electronic processing and transmission of bill payment data, cash disbursement, transaction authentication, routing, authorization and settlement services, fraud detection and control, disaster recovery and encryption services; telecommunication and electrical apparatus and instruments, namely, apparatus for the recording, transmission and reproduction of data including sound and images; accounting machines; apparatus for tracking, management and analysis of financial accounts via a global computer network; computer hardware and software, namely, for the development, maintenance and use of local and wide area computer networks; systems for reading memory cards and systems for reading data in memories, namely, integrated circuit memories and banking card memories; downloadable electronic publications; printing apparatus including printing apparatus for data processing systems and financial transaction systems; encoders and decoders; modems; computer hardware and software for facilitating
payment transactions by electronic means over wireless networks, global computer networks and/or mobile telecommunications devices; computer hardware and encryption software, encryption keys, digital certificates, digital signatures, software for secure data storage and retrieval and transmission of confidential customer information used by individuals, banking and financial institutions; computer software and hardware that facilitates the identification and authentication of near field communication (NFC) devices and radio frequency identification (RFID) devices; computer hardware and software comprising a digital wallet that allows customer account information to access coupons, vouchers, voucher codes and rebates at retailers and to obtain loyalty or monetary rewards that can be credited to their accounts; downloadable computer programs and application software for mobile phones and other digital devices comprising a digital wallet that allow users to access price-comparison information, product reviews, links to the retail websites of others, and discount information; software application for use in connection with contactless payment terminals for the purpose of allowing merchants to accept contactless mobile commerce transactions, contactless presentation of loyalty credentials, and contactless redemption of coupons, rebates, discounts, vouchers and special offers; software application that allows merchants to deliver coupons, rebates, discounts, vouchers and special offers directly to the mobile telecommunications devices of consumers delivered by contactless RFID or NFC communications; software application that allows merchants to deploy smart posters in retail and wholesale in-store locations that consumers can tap with their mobile telecommunications devices to access coupons, rebates, discounts, vouchers and special offers delivered by contactless RFID or NFC communications; integrated circuit chips for use in mobile phones and NFC and RFID devices; magnetic encoded cards and cards containing an integrated circuit chip (‘smart cards’); security encoded cards; cards encoded with security features for authentication purposes; cards encoded with security features for identification purposes; hologram impregnated cards (encoded); charge cards, bank cards, credit cards, debit cards, chip cards, stored value cards, electronic data carrier cards, payment cards and payment cards all encoded; banking cards, namely, magnetically encoded banking cards and banking cards using magnetic memories and integrated circuit memories; payment card readers; magnetic coded card readers, electronic data carrier card readers, electronic endorsement computer hardware and computer software for use in the financial services, banking and telecommunications industries; computer software designed to enable smart cards to interact with terminals and readers; computer chips embedded in telephones and other communication devices; telecommunications equipment; point of sale transaction terminals and computer software for transmitting, displaying and storing transaction, identification and financial information for use in the financial services, banking and telecommunications industries; radio frequency identification devices (transponders); electronic verification apparatus for verifying authentication of charge cards, bank cards, credit cards, debit cards and payment cards; cash dispensing machines; computer peripheral devices and electronic goods, namely, calculating machines, electronic organizers, electronic note pads, pocket planners, mobile telephones, mobile telephone handsets, tablet computers, digital readers and personal digital assistants (PDAs) and alarms; mouse pads; fire-extinguishing apparatus; parts and fittings for all the aforesaid goods.

Cl.35;Advertising; business management; business administration; office functions; business advisory services; business investigations; commercial information agencies; presentation of goods on communication media for retail purposes; services connected with the provision of information for commercial or advertising purposes; marketing consulting services; market research services; tracking, analyzing, forecasting and reporting cardholder purchase behavior; promoting the sale of the goods and services of others by means of rewards and incentives generated in connection with the use of credit, debit and payment cards; business administration of loyalty and rewards programs; commercial, industrial and business management assistance; business appraisals; advisory services for business management; marketing studies; statistical information (business); preparation of statements of accounts; book-keeping; business research; public relations; publication of publicity texts; issuing of publicity leaflets; retail services provided through mobile telecommunications means in connection with the provision of credit cards and debit cards; retail services connected with the provision of credit cards and debit cards; computer database management; promoting concerts and cultural events of others, organization of expositions having commercial or advertising purposes; advertising for transport, travel, hotels, lodging, food and meals, sports, entertainment and sightseeing; providing information regarding purchase of goods and services on-line via the Internet and other computer networks; financial records management; information, advisory and consultancy services related to all the aforesaid services.

Cl.36;Insurance; financial affairs; monetary affairs; real estate affairs; financial consultancy; financial information; financial sponsorship; financial services, namely, banking, credit card services, debit card services, charge card services, pre-paid card services offered through cards with stored value, electronic credit and debit transactions, bill payment and presentment services, cash disbursement, check verification, check cashing, deposit access and automated teller machine services, transaction authorization and settlement services, transaction reconciliation, cash management, consolidated funds settlement, consolidated dispute processing, financial information with respect to data repository and client profile information services, and related switching, gateway, settlement/reconciliation, and funds movement services in the field of payment cards, electronic payment processing services, payment transaction authentication and verification services, value exchange services, namely, secure electronic cash transactions and electronic cash transmissions, over public computer networks to facilitate electronic commerce, providing financial information, namely credit and debit card data and reports, electronic funds transfer and currency exchange services, financial assessment and risk management services for others, organization of expositions having commercial or advertising purposes; dissemination of financial information via a global computer network, financial information rendered by computer by means of a secure information computer network and advisory services regarding all of the foregoing services; the provision of financial services for the support of client services provided through mobile telecommunications means, namely, payment services through wireless devices; the provision of financial services for the support of retail services provided on-line, through electronic networks; financial analysis and consultation; banking and credit services; banking, payment, credit, debit, charge, cash disbursement, stored valued deposit access services; cheque verification; processing of financial transactions both on-line via a computer database or via telecommunications and at point of sale; processing services for financial transactions by card holders via automatic teller machines; the provision of balance details, deposits and withdrawals of money to card holders via automatic teller machines; financial settlement and financial authorization services in connection with the processing of financial payment transactions; travel insurance services; issuing and redemption of
1965
travelers cheques and travel vouchers; payer authentication services; verification of financial information; maintenance of
financial records; remote payment services; stored value electronic purse services, electronic payments services and
transaction authorization and settlement services; provision of debit and credit services by means of radio frequency
identification devices (transponders); provision of debit and credit services by means of communication and
telecommunication devices; the provision of financial services for the support of retail services provided through mobile
telecommunications means, including payment services through wireless devices; processing of credit and debit
transactions by telephone and telecommunication link; the provision of financial services for the support of retail services
provided on-line, through networks or other electronic means using electronically digitized information; value exchange
services, namely, the secure exchange of value, including electronic cash, over computer networks accessible by means of
smartcards; bill payment services provided through a website; on-line banking; financial services provided over the
telephone and by means of a global computer network or the Internet; financial services, namely, the provision of
contactless mobile payments through merchants at retail, online and wholesale locations; financial services, namely,
providing a cloud-based digital wallet that stores customer account information to access coupons, vouchers, voucher
codes and rebates at retailers and to obtain loyalty or monetary rewards that can be credited to their accounts via a cash-
back system; real estate property services; real estate valuations; real estate investment management; real estate
investment services; real estate insurance services; insurance for property owners; insurance services relating to
property; real estate financing; real estate brokerage; real estate appraisals; real estate agency services; evaluation of
real estate; real estate administration; administration of financial affairs relating to real estate; provision of real estate
loans; financing services relating to real estate development; financial brokerage services for real estate; financial
services relating to real estate property and buildings; financial services for the purchase of real estate; arranging of loan
agreements secured on real estate; arranging of shared ownership of real estate; arranging the provision of finance for
real estate purchase; assisting in the acquisition of and interests in real estate; capital investment in real estate;
commercial property investment services; financial services relating to the acquisition of property; financial services
relating to real estate property; financial valuation of real estate property; financial valuation of leasehold property;
arranging letting of real estate; arranging of leases of real estate; leasing of property; leasing of real estate property;
leasing of freehold property; estate management services relating to transactions in real property; valuation of property;
property portfolio management; management of property; advisory services relating to real estate ownership; advisory
services relating to real estate valuations; corporate real estate advisory services; computerized information services
relating to real estate; consultation services relating to real estate; provision of information relating to real estate
property; provision of information relating to the property market; research services relating to real estate acquisition;
transaction services relating to real estate; property management; mortgage financing and asset securitization; consulting services
regarding payment solutions, banking, credit card, debit card and payment card; information, advisory and consultancy
services relating to all the aforesaid services.

Cl.38;Telecommunications; mobile telecommunication services; Internet based telecommunication services; data
communication services; electronic data transmission over a global remote data processing network, including the
In-transit storage for the transmission or retransmission of information from a computer to another computer via the
Internet in the field of financial services; transmission of data through the use of electronic image processing by mobile
telephone link; electronic mail, message sending and receiving services; television, radio and Internet broadcasting
services; providing multi-user access to a secure computerized information network for the transfer and dissemination of
a range of information in the field of financial services; prepaid telephone calling card services; information, advisory and
consultancy services relating to all the aforesaid services.

Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and research
services; design and development of computer hardware and software; conversion of data or documents from physical to
electronic media; computer hardware and software consulting services; computer programming; support and
consultation services for managing computer systems, databases and applications; providing temporary use of non-
downloadable software and applications for managing, locating, activating and revoking authentication and digital
credentials of near field communication (NFC) devices; design, development, maintenance and update of computer
hardware and application software for mobile digital devices; design, development, maintenance and update of
downloadable computer programs and application software for mobile phones and other digital devices that allows users
to access coupons, vouchers, voucher codes, rebates, price-comparison information, product reviews, links to the retail
websites of others, and discount information; design, development, maintenance and update of downloadable computer
programs and application software that allows users to access sales promotion offers and obtain monetary rewards that
can be credited to their accounts via a cash-back system; application software provider (ASP) featuring software for
receiving, transmitting and displaying vouchers, coupons, voucher codes, special offers, reviews, product information,
price comparison information, links to websites, and receiving and transmitting data for the purchase of goods and
services; application service provider featuring software for providing consumers with information regarding discounts,
vouchers and special offers for the goods and services of others; application service provider services concerning social
networking software; graphic design for the compilation of web pages on the Internet; information relating to computer
hardware or software provided on-line from a global computer network or the Internet; creating and maintaining web-
sites; hosting the web-sites of others; creation of web pages; the design, creation and hosting of merchant websites; the
designing, creation and hosting of bill payment websites; computer and Internet related services, namely, providing on-
line electronic databases via a global computer network in the field of identity authentication and verification; data
encryption and decryption of financial information; digital signature authentication services for authentication of others,
namely, data encryption and data integrity; providing for others encrypted and digitally signed and authenticated data for
use in issuance, and validation of digital certificates in the field of document authentication; digital certificate verification,
authentication, issuance, distribution and management; technical consultation services in the fields of computer
programming, financial computer networks, data processing, secure communications, data encryption and decryption
and local area network security; dissemination of information over a global computer network in the fields of computer
software, computer hardware, financial computer networks and local area networks; data processing and data verification
services; data storage and retrieval services; data repository and client profile information services; leasing access time to
a computer database; information, advisory and consultancy services relating to all the aforesaid services.
Trade Marks Journal No: 1950, 01/06/2020 Class 99

4389931 26/12/2019
XIAOMI INC.

Floor 13, Rainbow City Shopping Mall II of China Resources, No. 68, Qinghe Middle Street, Haidian District, Beijing, China
a corporation organized and existing under the laws of China

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

Cl.9; Computer software applications, downloadable; Mobile software applications, downloadable; Computer peripheral devices; Notebook computers; Pedometers; Apparatus to check franking; Automated teller machines [ATM]; Mechanisms for coin-operated apparatus; Dictating machines; Holograms; Hemline markers; Voting machines; Lottery ticket dispensing apparatus; Electronic terminals for generating lottery tickets; Point-of-sale [POS] terminals; Point of Sale [POS] systems; Facial recognition device; phototelegraphy apparatus; Electronic weighing scale; Measures; digital signs; Cellular phones; Wearable video display monitors; headphones; video projectors; measuring apparatus; optical lenses; Materials for electricity mains [wires, cables]; Semi-conductors; chips [integrated circuits]; rheostats; electric plugs; Sensors; video screens; Remote control apparatus; Optical fibers [light conducting filaments]; Heat regulating apparatus; Lightning rods; Electrolyser; Fire extinguishing apparatus; X-ray equipment, not for medical purposes; Protective helmets; Theft prevention installations, electric; Sunglasses; Batteries, electric; Animated cartoons; sports whistles; Egg-candlers; Dog whistles; Decorative magnets; Electrified fences; Electronic collars to train animals; Refrigerator magnet; Portable remote controls for kick-up block; Magnetic coded debit card; computer terminals for Banks use; Electronic and magnetic identification cards used for payment services; Smartwatches (data processing); calculating machine; data processing equipment; Magnetic identification card; Computer software, recorded; Encoded identification bracelets, magnetic; Security token (encryption device); telepresence robot; Credit card coding machine (computer peripheral); Coded magnetic card; storage card; chip card; Credit card reader; Electronic machine for reading credit cards; computer hardware

Cl.35; Advertising; providing business information through the website; Presentation of goods on communication media, for retail purposes; Business information; Business management and organization consultancy; Commercial evaluation; economic forecasting; Commercial intermediary services; Commercial intermediary services that match potential investors to businesses in need of capital; Providing business information and advice to consumers (consumer advice agency); Provision of an online marketplace for buyers and sellers of goods and services; Sales promotion for others; marketing; auction; Personnel management consultancy; Relocation services for businesses; Compilation of information into computer databases; Book-keeping; Business auditing; Rental of vending machines; Sponsorship search; Rental of sales stands; Retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies; Direct mail advertising; Business reputation management and improvement services

Cl.36; Insurance information; financial management; providing financial information via a website; Banking; online banking; Financial loan; processing of credit card payments; electronic fund transfer; foundation investment; credit card payment processing; debit card payment processing; jewelry appraisal; real estate agency services; financial customs brokerage services; surety services; charitable fund raising; trusteeship; lending against security; Insurance brokerage; insurance underwriting; accident insurer; underwriting; health insurance underwriting; life insurance underwriting; insurance consulting; Insurance agent services; Insurance consultation services; Insurance agencies; Insurance claim processing; Accounts payable debit services; bill payment services; financial management of pension; payment process namely process of compensation payment for others; the management of investment funds; mutual funds; capital investment; Exchanging money; financial clearing; financing services; financial evaluation (insurance, banking, real estate); financial consultation; Issuance of credit cards; remittance service; Artwork appraisal; brokerage; Trust
management; Deposits of valuables; appraisal of intellectual property; valuation services in the nature of business secret evaluation

Cl.38; Broadcasting programs over the Internet; Wireless broadcasting; television broadcasting; Providing service of telecommunications connectivity to the global computer network; streaming of data; information transmission; mobile phone communication; computer aided transmission of messages and images; providing user access to global computer networks; providing access to databases; providing internet chatrooms; providing online forums; video-on-demand transmission; news transmission

Cl.42; Research and development of new products for others; quality control; surveying; cosmetic research; biological research; meteorological information; vehicle roadworthiness testing; industrial design; design of interior décor; dress designing; computer software design; computer programming; data encryption services; cloud computing; authenticating works of art; graphic arts design; cloud seeding; handwriting analysis [graphology]; cartography services; Weigh the goods for others; Providing set design services for theater companies; Graphic design of promotional materials; Chart update service; Graphic design; Development of computer platforms; platform as a service [PaaS]; monitoring of computer systems by remote access; electronic data storage; electronic monitoring of credit card activity to detect fraud via the internet; electronic monitoring of personally identifying information to detect identity theft via the internet; monitoring of computer systems for detecting unauthorized access or data breach; off-site data backup; data encryption and decoding services; Computer program development for electronic cash register system; Design and development of mobile application software
LINKEDIN SOCIAL IMPACT

4424395  29/01/2020

LINKEDIN CORPORATION
1000 W. Maude Avenue, Sunnyvale, CALIFORNIA - 94085, UNITED STATES OF AMERICA
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 14/12/2018

To be associated with:
1805710, 1805711, 1869601

DELHI

Cl.35; Charitable services, namely, promoting public awareness about charitable, philanthropic, volunteer, public and community service and humanitarian activities.

Cl.42; Hosting an online community website featuring shared communications between community members interested in self-improvement, self-fulfillment, charitable, philanthropic, volunteer, public and community service, and humanitarian activities all via global communication networks.

Cl.45; Providing social networking services via global communication networks; providing information in the field of personal development, namely, self-improvement and self-fulfillment; providing information in the field of connecting with charitable, philanthropic, volunteer, humanitarian, and public and community service organizations and opportunities through online social networking.
www.pehchaanlo.ai
4451270  24/02/2020
SSB DIGITAL PRIVATE LIMITED
308, HERITAGE PLAZA, OPP. GURUKUL DRIVE-IN ROAD AHMEDABAD Ahmedabad GJ 380052 IN
Ecommerce
PRIVATE LIMITED COMPANY -HAVING LIMITED LIABILITY BY SHARE

Proposed to be Used
AHMEDABAD

Cl.35;Service providing through website in public relation by analysis of the data with the information collected from the personnel with help of descriptive data analysis system. Which include the sub classification activity as per nice classification of class 35 as under:- 350142 competitive intelligence services 350090 psychological testing for the selection of personnel 350106 marketing 350042 Public Relations

Cl.45;Service providing through website in public relation with marriage related activity with help of data analysis through a descriptive data analysis system. Which include the sub classification activity as per nice classification of class 45 as under:- 450112 marriage agency services 450146 horoscope casting 450199 personal background investigations 450210 legal research
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001
An Indian Company incorporated under the Companies Act,1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :11/02/1903

DELHI

Cl.35;Retail and wholesale services; advertising; business management; business administration; office functions.
Cl.41;Education; providing of training; entertainment; sporting and cultural activities.
FedLearner

4454849  26/02/2020

BYTEDANCE LTD.
P.O. Box 31119 Grand Pavilion, Hibiscus Way, 802 West Bay Road, Grand Cayman, KY1-1205, Cayman Islands
A company incorporated under the laws of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI

Cl.9; Computer and mobile software (downloadable); Computer and mobile software (downloadable) for implementing a programming language, and software development tools, for use in the fields of artificial intelligence, deep learning, high performance computing, distributed computing, virtualization and machine learning; (downloadable) computer and mobile software libraries for use in general purpose computation, manipulation of collections of data, data transformation, input/output, communications, graphics display, modeling and testing for use in the fields of artificial intelligence, deep learning, high performance computing, distributed computing, virtualization and machine learning; Downloadable Computer and mobile software for use as an application programming interface (API) for use in the fields of artificial intelligence, deep learning, high performance computing, distributed computing, virtualization and machine learning.

Cl.42; Providing non-downloadable computer and mobile software, namely, computer and mobile software for implementing a programming language, computer and mobile software development tools; Computer and mobile software libraries for use in general purpose computation, manipulation of collections of data, data transformation, input/output, communications, graphics display, modeling, and testing for use in the fields of artificial intelligence, deep learning, high performance computing, distributed computing, virtualization and machine learning; Providing non-downloadable computer and mobile software for use as an application programming interface (API) for use in the fields of artificial intelligence, deep learning, high performance computing, distributed computing, virtualization and machine learning; development of computer hardware and software.
FLEXCO ELEVATE

Priority claimed from 08/11/2019; Application No. : 88/685,814 ;United States of America

4455942 27/02/2020

Flexible Steel Lacing Company
2525 Wisconsin Avenue, Downers Grove, Illinois 60515, United States of America

A company incorporated under the laws of the State of Illinois, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

MUMBAI

Cl.9; Downloadable cloud-based computer software platform that uses the integration of the internet of things (IoT) and technology equipped machines to connect customers to data and information that allows them to maximize job-site efficiency and production, reduce costs and improve safety for belt conveyor systems

Cl.35; Business consultation services, namely, business process improvement in the nature of using, collecting, and managing data and information from technology-equipped machines to maximize job-site efficiency and production, reduce costs and improve safety for belt conveyor systems

Cl.42; Technological consulting in the field of machinery, namely, using, collecting and managing data and information from technology-equipped machines to maximize job-site efficiency and production, reduce costs and improve safety for belt conveyor systems; platform as a service (PAAS) featuring a cloud-based computer software platform that uses the integration of the internet of things (IoT) and technology equipped machines to connect customers to data and information that allows them to maximize job-site efficiency and production, reduce costs and improve safety for belt conveyor systems
WITARC

4456162    27/02/2020
KABUSHIKI KAISHA KOBE SEIKO SHO TRADING ALSO AS KOBE STEEL, LTD.
2-4, Wakinohama-Kaigandori 2-chome, Chuo-ku, Kobe-shi, Hyogo, Japan
A Company incorporated under the Laws of Japan.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA

Cl.6; Metal welding rods; metal welding wires; rods of metal for brazing and welding; wires of metal for brazing and welding; brass wires; non-electric wires of common metal.
Cl.7; Welding electrodes.
homepecked - transforming construction

HOMEPECKED E-MARKETPLACE SERVICES PRIVATE LIMITED
1M-223, 3rd Cross, East of NGEF Layout, Kasturinagar, Bengaluru – 560043
Company Incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
T S SURESH
King and Partridge
Used Since :02/11/2016
CHENNAI

Cl.36; Providing Financial technology & Lending technology services or financing through a technology platform by itself and/or third-party partners.

Cl.42; Providing scientific and technological services; industrial analysis; design and development of computer hardware and software; and other services that cannot be classified in other classes, namely, aggregation services, providing an online platform or application for the posting, promotion, sale and resale of building and other materials via global computer network, and for the collection and dissemination of statistical, quantitative and qualitative information regarding the sale and resale of items via a global computer network; Drone technology solutions for the construction industry – work progress monitoring, estimation; Saas (Software as a Service) tools – Material Estimation, Budgeting, Preparation of BOQ/BOM, Scheduling, 3D Visualization of Structures, Resource Planning & Allocation, Procurement Management, Quantity take-off, Rate Analysis, Resource Planning & allocation, Procurement Management, Cash Flow, Budgeting, Cost Control, Programme monitoring; Voice Enabled E-Commerce – Voice activated procurement management service; Proximity Algorithm – demand aggregation based on adjacency logic; Services marketplace – contractor discovery, equipment discovery, design discovery, land discovery
BITMOJI

4457674  28/02/2020

SNAP INC.
2772 Donald Douglas Loop North, Santa Monica, CA 90405, U.S.A.
A Corporation incorporated in Delaware

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Used Since :29/10/2014

To be associated with:
3491164, 3995543

DELHI

Cl.38; Telecommunications services, namely, electronic transmission of data, messages, graphics, animations, images, videos, multimedia content, and information in the field of entertainment; providing access to computer, electronic and online databases; broadcasting services over computer or other communication networks, namely, uploading, posting, displaying, tagging, and electronically transmitting data, information, messages, graphics, animations, videos, multimedia content, and images; broadcasting, webcasting, streaming, and transmission of audio, video, television shows and animated vignettes with user created avatars, graphic icons, symbols, images representing individuals, fanciful designs, comics, comic series, phrases, and graphical depictions of people, places and things via the internet and electronic communications networks; television broadcasting to mobile devices, namely, mobile phones, tablets, and personal computers

Cl.41; Mobile media and entertainment services in the nature of animated and non-animated content preparation, namely, creation and production of multimedia entertainment content in the form of avatars, graphic icons, symbols, images representing individuals, fanciful designs, comics, comic series, phrases, and graphical depictions of people, places and things; Entertainment services, namely, providing non-downloadable movies, television shows, webcasts, audiovisual, and multimedia works in the fields of music, sports, art, fashion, current events, recreational activities and general interest via the internet; Entertainment services in the nature of development, creation, production, distribution, and post-production of television shows, webcasts, audiovisual, and multimedia entertainment content; production and distribution of television shows; Animation production services; providing graphics in the nature of avatars, graphic icons, symbols, images representing individuals, fanciful designs, comics, comic series, phrases, and graphical depictions of people, places and things that end users can transmit and receive by means of the Internet or other computer or telecommunication networks, wireless communications networks, or by using computers, laptops, mobile equipment, and handheld digital electronic devices
4458016  28/02/2020
QPLEXUS PVT LTD
114, First Floor, Mangolpur Khurd, (Near Vishal Mega Mart), New Delhi-110083
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agoents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

**SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION**

Cl.25; Clothing, footwear, headgear.

Cl.35; Advertising; business management; business administration; office functions; retail store services, department store retail services.
4459854  02/03/2020
SARVAAY SOLUTIONS LLP
S. NO. 148/1A/2A/1, KRISHNA KAMAL, PASHAN SUS ROAD, PASHAN, PUNE-411 021. MAHARASHTRA INDIA
Proposed to be Used
MUMBAI
Cl.11; ROASTERS, DRYERS, SOLAR THERMAL COLLECTORS FOR HEATING, COOKING APPARATUS AND INSTALLATIONS
Cl.29; DRIED AND PRESERVED FRUITS AND VEGETABLES DRIED AND COOKED VEGETABLES/FRUITS
certoplast
4460023 02/03/2020
certoplast Technische Klebebänder GmbH
Müngstener Straße 10, 42285 Wuppertal, Germany
A company incorporated under the laws of Germany
Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091
Used Since :31/10/2003
KOLKATA
Cl.1; Synthetic resin adhesives for industrial purposes; Adherent substances for adhesive tapes.
Cl.16; Adhesive tapes for stationery or hosehold purposes.
Cl.17; Adhesive tapes, strips, bands and films; Adhesive tapes, for technical purposes; Sealing and insulating materials; Insulating materials for electrical purposes; Insulating bands; Hook and loop fasteners for industrial purposes.
4460408  02/03/2020
VISHALKUMAR SATISHKUMAR RAJPUROHIT
103, SOMNATHPARK, SARGASAN, GANDHINAGAR, Gandhinagar, Gujarat, 382421
VISHALKUMAR SATISHKUMAR RAJPUROHIT
Proprietorship
Proposed to be Used
AHMEDABAD
Cl.41; Class Includes Education, Providing of Training, Entertainment and Cultural Activities.
Cl.42; Class Includes Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
ThinkErgo

4461334   03/03/2020

YANG VINCENT FAN
THINKERGO-P.O. BOX 2184 LIVERMORE, CA 94551, UNITED STATES

Single Firm

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used

DELHI

Cl.20; FURNITURE; DESKS; WRITING DESKS; SHELVES FOR STORAGE; TRESTLES [FURNITURE]; SHOWCASES [FURNITURE]; LEGS FOR FURNITURE; CHAIRS [SEATS]; BEDS; FURNITURE FITTINGS, NOT OF METAL

Cl.27; CARPETS; MATS; FLOOR COVERINGS; FLOOR MATS; GYMNASTIC MATS; AUTOMOBILE CARPETs; NON-SLIP MATS; WALLPAPER; DECORATIVE WALL HANGINGS, NOT OF TEXTILE; ARTIFICIAL TURF
4467158  09/03/2020
MURTHY V R PULUGURTHA
Lilium 1404, Sudarshan Sky Garden, Anand Nagar, GB Road, Thane 400615
eCommerce Platform
Individual

Proposed to be Used

MUMBAI

Cl.3; After Shave Lotions, Almond Oil, Almond Soap, Air Fragrance Preparations, Aloe Vera preparations for Cosmetics, Aromatics and Essential Oils, Beauty Masks, Cosmetic Creams, Cosmetic Care for Bath, Essential Oils, Hair Conditioners, Oils for Cosmetic Purpose, Perfumes, Shampoos, Rose Oil, Scented Wood, Cotton Wool, Cosmetic Pencils, Soaps, Creams, Face Wash

Cl.16; Gifts, Gift Boxes, Gift Stationary, Gift Wrap, Stationary, Paper Gift Boxes, Cardboard Gift Boxes, Gift Books, Gift Vouchers, Drawing Instruments, Greeting Cards, Notebooks, Paint Brushes, Paint Boxes, Pens, Writing Materials, Writing Instruments

Cl.21; Baskets, Bottles, Candle Jars, China Ornaments, Coasters, Coffee Grinders, Cookie Jars, Cooking Utensils, Cooking Pots, Cups, Drinking Glasses, Cosmetic Utensils, Combs, Earthenware, Crockery, Glass Jars, Spoons, Painted Glassware, Porcelainware, Saucers, Shaving Brushes, Sugar Bowls, Percolators, Tea Infusers, Trays, Tea Pots, Spice Sets, Pottery, Glass Bowls, Flower Ports, Home Decor

Cl.30; Chocolates, Confectionery, Biscuit Gift Hampers, Almond Confectionery, Biscuits, Cookies, Coffee, Garden Herbs, Ketchup, Pasta, Sauces, Tea, Turmeric, Waffles, Honey, Fruit Jellies, Spices, Cloves, Cinnamon

Cl.35; Computerized online gift ordering services, Retail services provided by gift shops, Online retail services relating to gifts
CSL BEHRING

Priority claimed from 10/09/2019; Application No. : 2036139 ;Australia

4467440 09/03/2020

CSL BEHRING LLC
1020 1st Avenue, King of Prussia, Pennsylvania, 19406, U.S.A.
A Pennsylvania. U.S.A. corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.5; Pharmaceutical preparations and substances; blood plasma; blood products in this class; products derived from blood and products derived from recombinant DNA technology; vaccines; serums; antibodies; monoclonal antibodies; reagent red blood cells; test kits in this class; diagnostic products in this class.

Cl.10; Surgical and medical apparatus and instruments; implantable medical devices; analysis apparatus and instruments in this class; medical apparatus and instruments in this class; test kits in this class.

Cl.42; Scientific and technological services; research and development services, including scientific, medical, pharmaceutical and blood products research and development services; industrial analysis; clinical trials; conducting clinical trials; provision of testing facilities; rental of research facilities; laboratory analysis and research; management of scientific research projects; preparation of technical studies, technical reports, scientific reports; management of scientific research projects, preparation of scientific and medical research projects, preparation of statistics or reports relating to scientific and medical research; provision of research services and facilities, provision of research results, information and outcomes; provision of information relating to the aforementioned services; advisory and consultancy services relating to the aforementioned services; dissemination of information relating to the aforementioned services over a global computer network; medical laboratory services, namely, scientific testing and screening services, namely, testing of human blood plasma for safety and quality; medical laboratory services regarding human blood plasma.

Cl.44; Medical services; medical information services; health care services; health care information services; medical diagnostic services; patient support services; medical, pharmaceutical and blood products advice and consultancy services; medical advisory services; information services concerning pharmaceuticals, medical products and blood products; dissemination of information regarding the aforementioned services over a global computer network; blood bank services; operating blood and plasma collection centres; medical services; medical testing and screening services; medical testing of human blood plasma; collection, processing and testing of human blood and plasma.
Zomato Originals

4467654  09/03/2020
ZOMATO MEDIA PRIVATE LIMITE
GF-12A, 94, Meghdoot, Nehru Place, New Delhi- 110019.
A private limited company incorporated under the Companies Act 1956.

Address for service in India/Attorney address:
K & S PARTNERS
515 - B, Platinum Tower, 5th Floor, Sohna Road, Sector - 47, Gurgaon - 122002, National Capital Region, India

Used Since :13/09/2019

To be associated with:
2397231

DELHI

Cl.9;software for streaming audiovisual and multimedia content via the internet and global communications networks; software for streaming audiovisual and multimedia content to mobile digital electronic devices; software for searching, organizing, and recommending multimedia content; software development tools for creating software and mobile applications.

Cl.38;video-on-demand transmission services; video broadcasting; transmission of voice, data, images, signals, messages and information.

Cl.41;Providing non-downloadable content via video-on-demand transmission services; entertainment services; providing online non-downloadable video clips and other multimedia digital content containing audio, video, artwork, and text; providing video-on-demand transmission services.
NIIF
4468344 11/03/2020
NATIONAL INVESTMENT AND INFRASTRUCTURE FUND TRUSTEE LIMITED
Room No. 64, North Block, New Delhi - 110001.
Company registered under The Companies Act, 2013
Address for service in India/Attorney address:
KAUSTUBH JAYWANT JAVLE
Flat No.8, 3rd Floor, Sadashiv Smruti, Golibar 4th Lane, Santacruz (East), Mumbai - 400055.
Used Since: 07/10/2015
DELHI
Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, all in class 16.
Cl.35; Advertising; business management; business administration; office functions, all in class 35.
Cl.36; Insurance, Financial Affairs, Monetary Affairs, Real Estate Affairs, All In Class 36.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities, all in class 41.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, all in class 42.
Priority claimed from 26/09/2019; Application No. : 018129396 ;European Union

TECHNOLOGY INNOVATION INSTITUTE - SOLE PROPRIETORSHIP LLC

Aldar HQ Bldg, Al Raha Beach Area, Abu Dhabi, United Arab Emirates

Limited Liability Company

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELI

Cl.9; computer hardware; computer software; artificial intelligence and machine learning software; cryptography software; security software; computers for autonomous-driving vehicles; computer programs for use in autonomous control and navigation of vehicles and drones; vehicle autonomous driving systems featuring interactive displays; humanoid robots with artificial intelligence; virtual reality [VR] motion simulators; virtual and augmented reality software; electronic publications, downloadable; lasers; communication hubs

Cl.38; telecommunication services; provision of wireless application protocol services including those utilising a secure communications channel; secured data, sound and image transmission services; providing users with secure remote access via the internet to private computer networks

Cl.42; research and development services; science and technology services; research relating to technology; design and development of new technology for others; design and development of computer hardware; design and development of computer software; software as a service; engineering services relating to robotics; research in the field of materials science; development of vehicles; safety technology services relating to vehicles; development of software for secure network operations
TWA

4468819   11/03/2020

AMERICAN AIRLINES, INC.
MD 88503, 1 Skyview Drive, Fort Worth, Texas 76155, UNITED STATES OF AMERICA
A company incorporated under the laws of United States of America

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
DELI

Cl.41; Providing fitness and exercise facilities; Providing physical fitness and exercise services, namely, indoor cycling and yoga instruction; personal fitness training services.

Cl.43; Hotel accommodation services; Providing online reservations and bookings for temporary lodging and accommodations; Providing temporary accommodations; Reservation of temporary accommodations; Bar services; Cocktail lounge services; Providing of food and drink; Provision of conference, exhibition and meeting facilities; Rental of rooms for social functions; Rental of meeting rooms; Restaurant reservation services; Restaurant and hotel services.
OPPO Kash

4470033   12/03/2020

Guangdong OPPO Mobile Telecommunications Corp., Ltd.
No.18 Haibin Road, Wusha, Chang'an, Dongguan, Guangdong, China
A corporation/company organized and existing under the laws of China

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used

DELHI

Cl.9; Computer programmes, computer software, downloadable software; Software applications for use with mobile devices; Software and applications for mobile devices; Downloadable applications for use with mobile devices.

Cl.36; Financial management, financial affairs; monetary affairs; Financing services; Electronic funds transfer; Financial services by way of mobile banking wallet and electronic payment services; Financial services offered over mobile and electronic media.
Xcellentia

4471820   13/03/2020

L&T TECHNOLOGY SERVICES LIMITED
L&T House, Ballard Estate, Mumbai - 400 001

A company incorporated under the laws of India

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI

Cl.9; Computer Software; Computer software for use in automating and managing business processes

Cl.42; Programming of software for database management; Creation of control programs for automated measurement, assembly, adjustment and related visualization; design and development of software for database management; providing temporary use of on-line non-downloadable software for use in database management
International Registration designating India
Trade Marks Journal No: 1950, 01/06/2020 Class 1

PECEVIS

4473277  27/01/2020

[International Registration No. : 1519379]

Construction Research & Technology GmbH
Dr. Albert-Frank-Str. 32 83308 Trostberg Germany

Proposed to be Used

IR DIVISION

Chemical products for the building and construction industry in the nature of quality improving additives for cement, lime, gypsum; chemical products for industrial purposes, namely stabilization agent of aqueous suspensions.
atony skincare system the fame

Priority claimed from 08/01/2020; Application No. :
4020200003272 ;Republic of Korea

4457497  21/01/2020

[International Registration No. : 1515895]

ATOMY CO., LTD.
2148-21, Baekjemunhwa-ro, Gongju-si Chungcheongnam-do Republic of Korea

Proposed to be Used

IR DIVISION

Cosmetics; cosmetic preparations for skin care; toners for cosmetic use; eyebrow cosmetics; lipsticks; make-up; cosmetic preparations for baths; badian essence; cosmetic preparations against sunburn; eye liner; eye shadow; perfume; hair gel; nail varnish for cosmetic purposes.
POETICMOVEMENT

4465328  21/01/2020
[International Registration No. : 1517051]

KIM JI YOUNG
2206-201, 45, Misagangbyeonseo-ro Hanam-si, Gyeonggi-do Republic of Korea

Proposed to be Used
IR DIVISION

Functional cosmetics; nail enamel; make-up; cosmetic preparations for the hair and scalp; shampoos; cosmetic preparations for skin care; facial essences; essential oils; soaps for personal use; facial cleansers; make-up for the face and body; skin cleansing foams; hand cream; perfume; beauty masks; mask pack for cosmetic purposes; cotton wool and cotton tip sticks for cosmetic purposes; cosmetic facial masks; make-up removing milk, gels, lotions and creams; cosmetics.
HANSOH INTERNATIONAL

4452517  21/11/2019
[International Registration No. : 1515591]
JIANGSU HANSOH PHARMACEUTICAL GROUP CO., LTD.
9 Dongjin Road, Economic & Technical Development Zone, Lianyungang 222069 Jiangsu China

Proposed to be Used

IR DIVISION

Gases for medical purposes; medicines for human purposes; dietetic substances adapted for medical use; depuratives; medicines for veterinary purposes; pesticides; babies' diapers; porcelain for dental prostheses; diapers for pets; chemico-pharmaceutical preparations.
Trade Marks Journal No: 1950, 01/06/2020  Class 5

Priority claimed from 06/11/2019; Application No. : 018148239 ;European Union
4473512  13/01/2020
[International Registration No. : 1519310]

Bayer Aktiengesellschaft
Kaiser-Wilhelm-Allee 51373 Leverkusen Germany

Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
Priority claimed from 06/11/2019; Application No. : 018148243 ;European Union
4474107  13/01/2020
[International Registration No. : 1517847]

Bayer Aktiengesellschaft
Kaiser-Wilhelm-Allee 51373 Leverkusen Germany

Proposed to be Used

IR DIVISION

Pharmaceutical preparations.
bella perfecta slim

Priority claimed from 17/10/2019; Application No. : Z.505734 ;Poland
4477141  15/01/2020

[International Registration No. : 1519413]

Torunskie Zaklady Materialów Opatrunkowych, Spółka Akcyjna
Zółkiewskiego 20/26 PL-87-100 Torun Poland

Proposed to be Used

IR DIVISION

Sanitary towels, panty liners.
Trade Marks Journal No: 1950 , 01/06/2020           Class 6

Priority claimed from 15/08/2019; Application No. : 88580109 ;United States of America

4462005  22/01/2020

[International Registration No. : 1517493]

Research Engineering & Manufacturing, Inc.
55 Hammarlund Way, Tech II Middletown RI 02842 United States of America

Proposed to be Used

IR DIVISION

Metal threaded fasteners.
MEGA NSHYPER BEAM

Priority claimed from 14/01/2020; Application No. : 2020-003729 ;Japan
4474152      16/01/2020
[International Registration No. : 1519881]

NIPPON STEEL CORPORATION
6-1, Marunouchi 2-chome, Chiyoda-ku Tokyo 100-8071 Japan

Proposed to be Used

IR DIVISION

H-beams of metal; beams of metal; angle irons of metal; structural steels; steel, unwrought or semi-wrought; joists of metal; props of metal; reinforcing materials of metal for building.
JOBON

4465217  22/01/2020
[International Registration No. : 1517497]
Qingdao Zhongbang Technology Development CO., LTD.
NO. 18 Jinshan Road, Laixi Economic and Technological Development Zone, Qingdao City Shandong Province China

Proposed to be Used
IR DIVISION
Electrostatic industrial equipment; electronic industry equipment; electrostatic generator; automatic electrostatic painting machine; automatic ejectors for electrostatic spraying; electromechanical machines for chemical industry; whitewashing machines; elevating apparatus; lifting apparatus; glue guns, electric.
Proposed to be Used

IR DIVISION

Metalworking machines and tools; cutting tools [machine tools]; taps [machine tools]; drill bits [machine tools]; thread milling cutters [machine tools]; turning point tools [machine tools]; milling cutters [machine tools]; reamers [machine tools]; end mills; cemented carbide tools; cemented carbide cutting tools [machine tools]; anti-abrasive cemented carbide tools; cemented carbide tips; diamond tools [machine tools]; diamond-pointed metal-cutting tools [machine tools]; wear-resistant diamond-pointed metal-cutting tools [machine tools]; rolling dies [parts of machines].
Trade Marks Journal No: 1950 , 01/06/2020

Class 7

4475043  13/01/2020

[International Registration No. : 1518843]

YANTAI YIGAO PRECISION MACHINERY CO., LTD.
No.96, Huagong Road, Zhifu District, Yantai City 264001 Shandong Province China

Proposed to be Used

IR DIVISION

Earth moving machines; excavators; diggers; concrete mixers (machines).
Priority claimed from 10/12/2019; Application No. : 88722074 ;United States of America
4476223   24/12/2019
[International Registration No. : 1519271]
Wanner Engineering, Incorporated
1204 Chestnut Avenue Minneapolis MN 55403 United States of America
Proposed to be Used
IR DIVISION
Hydraulically balanced diaphragm pumps for use in industrial processes and equipment.
4464811   21/01/2020
[International Registration No. : 1517458]
ZHEJIANG MOORGEN INTELLIGENT TECHNOLOGY CO., LTD.
No.181 Changluo Road, Luotuo Street, Zhenhai District, Ningbo 315200 Zhejiang China

Proposed to be Used
IR DIVISION
Smart cards [integrated circuit cards]; chronographs [time recording apparatus]; scales; signal lanterns; cabinets for loudspeakers; sound transmitting apparatus; portable media players; electronic book readers; baby monitors; cables, electric; wires, electric; distribution boxes [electricity]; switches, electric; electric plugs; electric sockets; time switches, automatic; light regulators [dimmers], electric; light dimmers [regulators], electric; stage lighting regulators; lighting ballasts; video screens; remote control apparatus; alarms; theft prevention installations, electric; smoke detectors; electronic access control systems for interlocking doors; anti-intrusion alarms; locks, electronic; electronic buzzers; anti-theft warning apparatus; battery boxes; chargers for electric batteries; solar batteries; monitoring apparatus, other than for medical purposes; digital door locks; USB cables; fingerprint door locks; radio-frequency controlled locks; electric locks for vehicles; fire detectors; gas alarms.
Priority claimed from 27/11/2019; Application No. : 2019-149309 ;Japan 4473446  27/12/2019
[International Registration No. : 1519065]

Panasonic Corporation
1006, Oaza Kadoma, Kadoma-shi 571-8501 Osaka Japan

Proposed to be Used
IR DIVISION
Batteries; dry cells; alkaline dry batteries; carbon zinc batteries; lithium batteries; rechargeable batteries; battery chargers; battery testers.
Priority claimed from 13/12/2019; Application No. : 2019-156338 ;Japan
4473489   27/12/2019
[International Registration No. : 1518827]
Panasonic Corporation
1006 Oaza Kadoma, Kadoma-shi Osaka 571-8501 Japan

Proposed to be Used
IR DIVISION
Batteries; dry cells; alkaline dry batteries; carbon zinc batteries; lithium batteries; rechargeable batteries; battery chargers; battery testers.
Priority claimed from 29/07/2019; Application No. : 88546495 ;United States of America

4474129    27/01/2020

[International Registration No. : 1519793]

Jelly Button Games Ltd.
8 Hachoshlim St, 4672408 Herzliya Pituach Israel

Proposed to be Used

IR DIVISION

Downloadable and recorded computer game software; downloadable video game programs; downloadable and recorded computer software platforms for social networking; downloadable and recorded interactive video game programs; downloadable electronic game programs and downloadable computer software platforms for social networking that may be accessed via the internet, computers and wireless devices; downloadable and recorded computer software to enable uploading, posting, showing, displaying, tagging, blogging, sharing or otherwise providing electronic media or information in the fields of virtual communities, electronic gaming, entertainment, and general interest via the internet or other communications networks with third parties; downloadable electronic game software for cellular telephones; downloadable electronic game software for wireless devices; and downloadable electronic game software for use with social networking applications and on social networking websites.
OZTIGER PTY. LTD.
36 Romney Rd, St Ives Chase NSW 2075 Australia

Proposed to be Used

IR DIVISION

Body massagers; cases fitted for medical instruments; containers especially adapted for the disposal of medical instruments, syringes and other contaminated medical waste; electrically operated massagers; medical instruments; foot massagers; love dolls (sex dolls); sex aids; sex toys; clamps for surgical use; compressors (surgical); cutlery (surgical); drills for surgical use; elastic stockings for surgical purposes; saws for surgical purposes; surgical sutures; artificial eyes.
IR DIVISION

Massage apparatus; esthetic massage apparatus; vibromassage apparatus; physical exercise apparatus for medical purposes; dental apparatus, electric; physiotherapy apparatus.
SF Venox

4474679  24/12/2019

[International Registration No. : 1519645]

SF Medical Products GmbH
Alexander-Meißner-Str. 58 12526 Berlin Germany

Proposed to be Used

IR DIVISION

Acupuncture needles; medical analytical apparatus for medical purposes; bracelets for medical purposes; sphygmotensiometers; blood testing apparatus; surgical apparatus and instruments; suture needles; surgical cutlery; defibrillators; diagnostic apparatus for medical purposes; drainage tubes for medical purposes; dialyzers; plaster bandages for orthopaedic purposes; belts for medical purposes; mittens for medical use; syringes for injections; injectors for medical purposes; cannulae; catgut; catheters; lancets; compression garments; contraceptives, non-chemical; needles for medical purposes; medical apparatus and instruments; clothing especially for operating rooms; surgical drapes; orthopedic articles; condoms; slings [supporting bandages]; scalpels; probes for medical purposes; syringes for medical purposes; sterile sheets, surgical; stethoscopes; boots for medical purposes; traction apparatus for medical purposes; elastic stockings for surgical purposes; hypodermic syringes; incontinence sheets; vaginal syringes; urological apparatus and instruments; veterinary apparatus and instruments; containers especially made for medical waste; dental apparatus and instruments; thermometers for medical purposes; knives for surgical purposes; cases fitted for medical instruments; bandages, elastic; arch supports for footwear; masks for use by medical personnel.
4474915   17/12/2019
[International Registration No. : 1518801]
Lianyungang Tianming Equipment Co., Ltd
No.108, Qufeng Road, Haizhou Development Zone, Lianyungang City 222000 Jiangsu Province China

Proposed to be Used
IR DIVISION

Caravans; mine cars; vans [vehicles]; military vehicles for transport; cars; bodies for vehicles.
NOOYAH

4472062  21/01/2020

[International Registration No. : 1517517]

Quanzhou Nooyah Sports Product Limited
No.610, 3rd Block, 5th Area, Ximen Community, Qingyuan Street, Fengze District Quanzhou China

Proposed to be Used

IR DIVISION

Travelling trunks; rucksacks; travelling bags; trunks [luggage]; bags; gladstone bags; pouch baby carriers; handbags; umbrellas; walking sticks.
4477135 26/12/2019

[International Registration No. : 1519303]

Foshan Nanhai Lishuiqihui Luggage Products Co., Ltd.
NO.3, Paoloujiao, Jiangbian Villagers Group, He Village, Lishui Town, Nanhai District, Foshan City Guangdong Province China

Proposed to be Used

IR DIVISION

Umbrellas; bags; canvas suitcases; suitcases; walking sticks; fur-skins; leather suitcases; leather cord; cases of leather or leatherboard; trunks [luggage].
4473233    24/01/2020
[International Registration No. : 1519875]
Green Code GmbH
The Squaire 15, Am Flughafen 60549 Frankfurt am Main Germany
Proposed to be Used
IR DIVISION
Building materials and buildings, not of metal, in particular for low-energy and passive houses, and in particular thermally insulated and/or sound-insulated finished parts of concrete and glass fibre, for ceilings, floors, walls, staircases, cisterns.
Poly and Bark

Priority claimed from 23/07/2019; Application No. : 88529084 ;United States of America
4462655    23/01/2020
[International Registration No. : 1516979]
ARKVIEW, LLC
c/o Incorp Services, Inc. 919 North Market Street, Suite 950 Wilmington DE 19801 United States of America

Proposed to be Used
IR DIVISION
Chairs; furniture; living room furniture; metal furniture; office chairs; office furniture; seats; tables.
Proposed to be Used

IR DIVISION

Cotton thread and yarn; darning thread and yarn; stretch yarn [for textile use]; polyethylene monofilament [for textile use]; threads of plastic materials for textile use; nylon thread; woollen thread and yarn; elastic thread and yarn for textile use; fiberglass thread for textile use; spun thread and yarn.
Board of Regents of the University of Nebraska
3835 Holdrege Street Suite 201 Lincoln NE 68588 United States of America

Proposed to be Used
IR DIVISION
Clothing, namely, caps, jackets, shirts, sweat pants and sweatshirts, T-shirts, boxer shorts and infant wear.
Trade Marks Journal No: 1950 , 01/06/2020 Class 28

MIURAS

4473262 20/12/2019
[International Registration No. : 1519390]
Maurizio Carini
Via Ziribega 54/1 I-40053 Valsamoggia fraz. Monteveglio (BO) Italy

Proposed to be Used
IR DIVISION
Fish hooks; fishing leaders; gut for fishing; lines for fishing; fishing sinkers; decoys for hunting or fishing; artificial baits for fishing; floats for fishing; scent lures for hunting or fishing; fishing lure boxes.
4477269   03/01/2020

[International Registration No. : 1520062]

Bangkok Inter Food Co., Ltd.
383 Ladya Road, Somdejchaophaya Sub-District 10600 Klongsan District, Bangkok Thailand

Proposed to be Used

IR DIVISION

Foi Thong (Thai dessert); Thong Yord (Thai dessert); icing sugar for dessert coating; sugar; Kanom Piak Poon (coconut sweet pudding); Khanom Mor Kaeng (Thai custard); Kow Niew Dam Piak (sweet black sticky rice paste); powdered sugar; instant udon noodles; instant ramen noodles; pounded rice cakes (mochi); Daifuku desserts; pasta; rice noodles; vermicelli (Japanese vermicelli); spaghetti; instant mixed flour for culinary purpose; flour for making Thai desserts; noodles; rice based snack foods; ready mixed flour for making dessert (wheat flour); potato starch for culinary purposes; crispy flour; flour for culinary purpose; sago (tapioca flour); tapioca flour; corn flour; wheat flour; glutinous rice flour; rice flour.
**WEE BEASTIE**

Priority claimed from 30/07/2019; Application No.: UK00003417459; United Kingdom

4476130  10/01/2020

[International Registration No.: 1518989]

Macdonald & Muir Limited
The Cube, 45 Leith Street Edinburgh EH1 3AT United Kingdom

Proposed to be Used

IR DIVISION

Whisky; wines, spirits and liqueurs; but in so far as whisky and whisky-based liqueurs are concerned, only Scotch Whisky and Scotch Whisky-based liqueurs produced in Scotland.
DIGITOLFACTION

Priority claimed from 19/07/2019; Application No. : 741167 ; Switzerland 4474141 13/01/2020
[International Registration No. : 1519882]
FIRMENICH SA
7, rue de la Bergère CH-1242 Satigny Switzerland

Proposed to be Used
IR DIVISION
Advertising, distribution of samples, distribution of advertising materials, namely, leaflets, prospectuses, printed matter, advertising presentations, demonstration of goods for advertising purposes; marketing research, market studies.
Proposed to be Used

IR DIVISION

Demonstration of goods; advertising; advertising by mail order; outsourcing services [business assistance]; import-
export agency services; auctioneering; sales promotion for others; procurement services for others [purchasing goods
and services for other businesses]; compilation of information into computer databases; presentation of goods on
communication media, for retail purposes.
SYNEXIS

4475917  03/01/2020
[International Registration No. : 1321396]
SYNEXIS LLC
11711 W. 79th St. Lenexa KS 66214 United States of America
Proposed to be Used
IR DIVISION
Disinfecting.
4448942    22/01/2020

[International Registration No. : 1482787]
China Deppon Logistics Co., Ltd.
1st Building of No. 316 Xuxiang Road, Xujing Town, Qingpu District Shanghai China

Proposed to be Used

IR DIVISION

Vehicle rental; storage of goods; parcel delivery; delivery of goods; message delivery; delivery of goods by mail order; courier services; wrapping of goods; transportation logistics; marine transport; car transport; railway transport; air transport.
4475975  17/12/2019
[International Registration No. : 1518951]
Warton Printing Co., Limited
No. 90/91/108, Sanjiang Industry Park, Hengli Town, Dongguan City Guangdong Province China

Proposed to be Used
IR DIVISION
Electroplating; dyeing services; paper treating; leather staining; pattern printing; printing; lithographic printing; silkscreen printing; framing of works of art; engraving.
Trade Marks Journal No: 1950, 01/06/2020  Class 41

International Registration No. : 1519421

ROBOCUP (SINGAPORE) ASSOCIATION
1010 Dover Road, 01-70V Singapore 139658 Singapore

Proposed to be Used
IR DIVISION

Education; providing of training; entertainment; sporting and cultural activities.
ALPEMA

Priority claimed from 30/07/2019; Application No. : 018100953 ;European Union

4476238  13/01/2020

[International Registration No. : 1519332]

Linde AG
Klosterhofstr. 1 80331 München Germany

Proposed to be Used
IR DIVISION

Publication of technical information for heat exchangers and heat exchanger technology; publication of standardisation information and teaching materials on heat exchangers and heat exchange technology; publication of safety-related documents and data sheets on heat exchangers and on heat exchange technology; training and continuing education in relation to heat exchangers and heat exchange technology.
4473425    17/12/2019
[International Registration No. : 1519640]
Jiangsu Qixintian Chain Restaurant Management Co.,Ltd.
Room 1411-1412, Building B, Xinshang Plaza, 168 Xiangcheng Avenue, Yuanhe street, Xiangcheng District, Suzhou City 215000 Jiangsu Province China

Proposed to be Used
IR DIVISION
Café services; canteen services; hotel services; restaurant services; cafeteria services; snack-bar services; food and drink catering.
4448939    22/01/2020

[International Registration No. : 1332741]

Sports Travel & Hospitality Limited
1 Southampton Row London WC1B 5HA United Kingdom

Proposed to be Used

IR DIVISION

Cl.39: Arranging tours, tourism and travel arrangements, travel reservations, escorting travellers and providing transport; services of a travel agency; information, advisory and consultancy services relating to the aforesaid.

Cl.41: Ticketing and event booking services; booking of seats for shows, entertainment and sports events; ticket reservation and supply services for sporting events; information and ticket purchasing agency services for venues and sporting events rendered on-line, through phone orders and through ticket outlets; information, advisory and consultancy services relating to the aforesaid.

Cl.43: Catering and bar services; the provision of food and drink; restaurant, cafe and snack bar services; hotel reservations; the provision of temporary accommodation, tents and marquees; information, advisory and consultancy services relating to the aforesaid.
Trade Marks Journal No: 1950, 01/06/2020  Class 99

CatBoost

Priority claimed from 21/08/2019; Application No.: 2019741424; Russian Federation

4464576 23/01/2020

[International Registration No.: 1517103]

YANDEX LLC
Lva Tolstogo st., 16 RU-119021 Moscow Russian Federation

Proposed to be Used

IR DIVISION

Cl.9; Ticket dispensers; coin-operated musical automata [juke boxes]; monitoring apparatus, other than for medical purposes; sound recording apparatus; global positioning system [gps] apparatus; telephone apparatus; electronic tags for goods; mechanical signs; signs, luminous; loudspeakers; dictating machines; electronic numeric displays; electronic interactive whiteboards; electronic notice boards; electronic book readers; audio interfaces; simulators for the steering and control of vehicles; measuring instruments; interfaces for computers; identity cards, magnetic; encoded magnetic cards; protective helmets; encoded key cards; electronic agendas; computers; laptop computers; tablet computers; notebook computers; wearable computers; microtomes; modems; monitors [computer hardware]; monitors [computer programs]; speakers; sound recording carriers; magnetic data media; optical data media; electronic sheet music, downloadable; computer software, recorded; computer hardware; selfie lenses; signalling panels, mechanical; electronic pocket transmitters; transmitters [telecommunication]; telephone transmitters; transmitters of electronic signals; computer software platforms, recorded or downloadable; wafers for integrated circuits; electronic digital assistants [pdas]; distance measuring apparatus; speed checking apparatus for vehicles; teaching apparatus; time recording apparatus; weighing apparatus and instruments; navigational instruments; measuring apparatus; measuring devices, electric; observation instruments; navigation apparatus for vehicles [on-board computers]; satellite navigational apparatus; regulating apparatus, electric; telecommunication apparatus in the form of jewellery; audio- and video-receivers; computer software applications, downloadable; computer programs, recorded; computer game software; computer programs [downloadable software]; computer operating programs, recorded; computer screen saver software, recorded or downloadable; processors [central processing units]; electronic publications, downloadable; control panels [electricity]; radar apparatus; vehicle radios; walkie-talkies; voltage regulators for vehicles; security surveillance robots; laboratory robots; teaching robots; humanoid robots with artificial intelligence; optical fibers [light conducting filaments]; traffic-light apparatus [signalling devices]; signals, luminous or mechanical; electronic access control systems for interlocking doors; scanners [data processing equipment]; integrated circuit cards [smart cards]; smartglasses; smartphones; smartwatches; speed indicators; audiovisual teaching apparatus; charging stations for electric vehicles; integrated circuits; parking meters; kilometer recorders for vehicles; taximeters; cellular phones; mobile telephones; interactive touch screen terminals; thermostats for vehicles; vehicle breakdown warning triangles; gauges; steering apparatus, automatic, for vehicles; video recorders; sound reproduction apparatus; invoicing machines; data processing apparatus; optical character readers; sound alarms; anti-theft warning apparatus; computer peripheral devices; acoustic couplers; whistle alarms; downloadable ring tones for mobile phones; downloadable image files; downloadable music files; animated cartoons; usb flash drives; cases for smartphones; covers for personal digital assistants [pdas]; covers for tablet computers; covers for smartphones; fire blankets; chips [integrated circuits]; virtual reality headsets; downloadable graphics for mobile phones; eyeglasses; sunglasses; security tokens [encryption devices]; speed measuring apparatus [photography]; wearable activity trackers; bar code readers.

Cl.35; Commercial information agencies; advertising agencies; rental of advertising space; employment agencies; computerized file management; accounting; invoicing; demonstration of goods; opinion polling; market studies; business information; commercial information and advice for consumers in the choice of products and services; business research; marketing research; personnel recruitment; business management and organization consultancy; business organization consultancy; business management consultancy; personnel management consultancy; professional business consultancy; consultancy regarding public relations communication strategies; consultancy regarding
advertising communication strategies; layout services for advertising purposes; marketing; marketing in the framework of software publishing; targeted marketing; updating and maintenance of data in computer databases; online retail services for downloadable and pre-recorded music and movies; online retail services for downloadable ring tones; online retail services for downloadable digital music; organization of exhibitions for commercial or advertising purposes; payroll preparation; data search in computer files for others; sponsorship search; commercial intermediation services; providing business information via a web site; provision of commercial and business contact information; provision of an on-line marketplace for buyers and sellers of goods and services; web indexing for commercial or advertising purposes; presentation of goods on communication media, for retail purposes; economic forecasting; auctioneering; sales promotion for others; promotion of goods and services through sponsorship of sports events; production of advertising films; rental of advertising time on communication media; publicity material rental; rental of billboards [advertising boards]; rental of vending machines; rental of sales stands; publication of publicity texts; radio advertising; dissemination of advertising matter; direct mail advertising; registration of written communications and data; advertising; on-line advertising on a computer network; outdoor advertising; advertising by mail order; television advertising; compilation of statistics; compilation of information into computer databases; business inquiries; systemization of information into computer databases; advisory services for business management; compiling indexes of information for commercial or advertising purposes; tax preparation; drawing up of statements of accounts; telemarketing services; administration of consumer loyalty programs; administration of frequent flyer programs; administrative processing of purchase orders; public relations; market intelligence services; web site traffic optimisation; tax filing services; search engine optimisation for sales promotion; price comparison services; pay per click advertising; procurement services for others [purchasing goods and services for other businesses]; word processing; outsourcing services [business assistance].

Cl.38: Electronic bulletin board services; information about telecommunication; providing access to databases; providing internet chatrooms; video-on-demand transmission; transmission of greeting cards online; message sending; computer-assisted transmission of messages and images; transmission of telegrams; transmission of digital files; providing online forums; videoconferencing services; rental of message sending apparatus; rental of modems; rental of telecommunication equipment; rental of telephones; transmission of electronic mail; paging services [radio, telephone or other means of electronic communication]; voice mail services; telecommunications routing and junction services; streaming of data.

Cl.39: Motor coach rental; boat rental; garage rental; rental of vehicle roof racks; aircraft rental; parking place rental; rental of warehouses; booking of seats for travel; travel reservation; transport reservation; towing; vehicle breakdown towing services; delivery of newspapers; message delivery; parcel delivery; delivery of goods; delivery of goods by mail order; flower delivery; traffic information; transportation information; storage information; transportation logistics; arranging of cruises; arranging of transportation for travel tours; armored-car transport; hauling; carting; transporting furniture; removal services; transport of travellers; guarded transport of valuables; bus transport; car transport; boat transport; passenger transport; portage; transport brokerage; freight brokerage; providing driving directions for travel purposes; car rental; rental of motor racing cars; vehicle rental; stevedoring; unloading cargo; packaging of goods; escorting of travellers; wrapping of goods; car parking; chauffeur services; pleasure boat transport; car sharing services; courier services [messages or merchandise]; taxi transport; transport; transport services for sightseeing tours; physical storage of electronically stored data or documents; storage of goods; warehousing; freight forwarding.

Cl.41: Academies [education]; publication of books; education information; recreation information; entertainment information; layout services, other than for advertising purposes; microfilming; videotape editing; production of radio and television programmes; providing online electronic publications, not downloadable; game services provided online from a computer network; correspondence courses; practical training [demonstration]; training services provided via simulators; providing recreation facilities; arranging and conducting of colloquiaums; arranging and conducting of congresses; arranging and conducting of conferences; arranging and conducting of workshops [training]; arranging and conducting of in-person educational forums; arranging and conducting of seminars; organization of competitions [education or entertainment]; vocational guidance [education or training advice]; television entertainment; mobile library services; vocational retraining; providing online videos, not downloadable; providing online music, not downloadable; providing television programs, not downloadable, via video-on-demand services; providing films, not downloadable, via video-on-demand services; educational examination; educational examination for users to qualify to pilot drones; electronic desktop publishing; online publication of electronic books and journals; publication of texts, other than publicity texts; entertainment services; news reporters services; tutoring; teaching; educational services provided by schools; coaching [training]; nursery schools.

Cl.42: Computer systems analysis; recovery of computer data; computer virus protection services; installation of computer software; mechanical research; scientific research; technological research; web site design consultancy; computer security consultancy; information technology [IT] consultancy; consultancy in the design and development of computer hardware; internet security consultancy; computer software consultancy; data security consultancy; technological consultancy; quality control; vehicle roadworthiness testing; updating of computer software; monitoring of computer systems to detect breakdowns; monitoring of computer systems for detecting unauthorized access or data breach; monitoring of computer systems by remote access; software as a service [SaaS]; maintenance of computer software; conversion of data or documents from physical to electronic media; providing information on computer technology and programming via a web site; providing search engines for the internet; conversion of computer programs and data; other computer-related services; conducting technical project studies; computer system design; rental of web servers; computer rental; rental of computer software; hosting computer sites [web sites]; server hosting; computer software design; creating and designing website-based indexes of information for others [information technology services]; creating and maintaining web sites for others; computer programming; technical writing; copying of computer programs; cloud computing; outsource service providers in the field of information technology; off-site data backup;
computer technology consultancy; telecommunications technology consultancy; cartography services; data encryption services; electronic data storage; surveying; electronic monitoring of credit card activity to detect fraud via the internet; electronic monitoring of personally identifying information to detect identity theft via the internet.
LOLAVIE

Priority claimed from 31/07/2019; Application No. : 88551858 ; United States of America
4469685 21/01/2020
[International Registration No. : 1517826]

Ethos Brands LLC
200 S. Andrews Ave., Suite 600, C/o PBYA Corporate Services, LLC Ft. Lauderdale FL 33301 United States of America

Proposed to be Used

IR DIVISION

Cl.3; Hair care preparations; lotions for face and body; non-medicated soaps for face and body; non-medicated preparations for the care of the skin, hair, nails and body; bath gel; shower gel; deodorants for personal use.

Cl.4; Candles.
NAVXTRA

Priority claimed from 19/11/2019; Application No. : 018155451 ;European Union
4473055  08/01/2020
[International Registration No. : 1520025]
The Bank of New York Mellon
240 Greenwich Street New York NY 10286 United States of America

Proposed to be Used

IR DIVISION

Cl.36; Financial services, namely providing independent and contingent fund net asset value calculations, reconciliation, and management services.

Cl.42; Providing an online, non-downloadable information delivery, management and reporting software platform via a global computer network to maintain and disseminate independent and contingent fund NAV calculations.
nexoya

Priority claimed from 25/11/2019; Application No. : 740391 ;Switzerland
4473211  18/12/2019
[International Registration No. : 1519517]
nexoya AG
Hafnerstrasse 31 CH-8005 Zürich Switzerland

Proposed to be Used

IR DIVISION

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; downloadable or recorded media, software, blank digital or analog recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating device; computers and computer peripherals; diving suits, diving masks, earplugs for diving, nose clips for divers and swimmers, diving gloves, breathing apparatus for underwater swimming; fire extinguishers.

Cl.35; Advertising; commercial business management; commercial administration; office functions.

Cl.41; Education; training; entertainment; sporting and cultural activities.

Cl.42; Scientific and technological services as well as research and design services relating thereto; industrial analysis services and industrial research services; design and development of computers and software.
Trade Marks Journal No: 1950, 01/06/2020 Class 99

NUFOLIUM

Priority claimed from 10/06/2019; Application No.: 2015074; Australia
4473268 27/11/2019
[International Registration No.: 1519285]

Nanollose Limited
'CPC' Se5, 145 Stirling Hwy Nedlands WA 6009 Australia

Proposed to be Used

IR DIVISION

Cl.3: Baby wipes impregnated with cleaning preparations; beauty care products; beauty face packs; beauty masks; cellulose wadding for cosmetic purposes; cellulose wipes for cosmetic purposes; cellulose wool for cosmetic use; cleaning masks for the face; cleansing facial masks; cleansing masks; cleansing masks for the face; cleansing pads (impregnated with cleansing agents); cleansing products for removing make-up; cloths impregnated with a detergent for cleaning; cosmetic goods for care of the skin; cosmetic masks; cosmetic products for skin care; cosmetic skin care products; cosmetics; exfoliants; exfoliants for the care of the skin; exfoliants for the cleansing of the skin; eye make-up remover; eye masks (cosmetic); eye pads for cosmetic use; facial care products (cosmetic); facial masks (cosmetic); facial packs (cosmetic); facial packs for cosmetic purposes; facial packs for toilet purposes; facial wipes impregnated with cosmetics; impregnated cloths (not medicated) for toilet use; impregnated cloths for cosmetic use; impregnated pads containing cosmetic preparations; impregnated pads for removing make-up; impregnated paper for removing make-up; impregnated tissues for toilet purposes (non-medicatd); make-up removing preparations; masks for the face (cosmetic); paper hand towels impregnated with a cosmetic preparation; paper hand towels impregnated with a toilet preparation; paper hand towels impregnated with cleaning agents; paper hand towels impregnated with cosmetics; paper hand towels impregnated with toilet preparations; paper tissues impregnated with cosmetic preparations; paper tissues impregnated with toilet preparations; paper towels impregnated with cosmetic preparations; paper towels impregnated with toilet preparations; paper wipes impregnated with cosmetic preparations; paper wipes impregnated with toilet preparations; paper wiping cloths impregnated with toilet preparations; preparations for removing make-up; products for beauty care; products for removing the make-up; skin care products (cosmetic); textile pads impregnated with cosmetics; textile pads impregnated with soap for toilet cleansing purposes; textile pads impregnated with toilet preparations; tissues impregnated with cosmetic lotions; tissues impregnated with cosmetics; tissues impregnated with make-up removing preparations; tissues impregnated with non-medicatd cleaning preparations for personal use; tissues impregnated with perfumed preparations; tissues impregnated with preparations for cleaning; tissues impregnated with toilet preparations; toilet napkins of cellulose impregnated with cosmetics; toilet napkins of cellulose impregnated with toilet preparations; toilet napkins of cellulose wadding impregnated with cosmetics; toilet napkins of cellulose wadding impregnated with toilet preparations; toilet napkins of paper impregnated with cosmetics; toilet napkins of paper impregnated with toilet preparations; towels (paper) impregnated with cleaning preparations; towels (textile) impregnated with cosmetic preparations; towels (textile) impregnated with cleaning or polishing preparations; wipes (tissues) impregnated with cosmetic preparations; wipes (tissues) impregnated with cosmetic preparations; wipes incorporating cleaning preparations; wiping cloth impregnated with a cleaning preparation for cleaning eye glasses.

Cl.5: Absorbent articles for medical use; absorbent articles for use in menstruation; absorbent dressings; absorbent materials for bandaging; absorbent nappies of cellulose for babies; absorbent pads for medical purposes; absorbent sanitary articles; absorbent sheet material for sanitary use; absorbent wadding; adhesive bandages (dressings); adhesive dressing strips; adhesive dressings; articles for feminine hygiene; articles of paper for sanitary purposes; bandages for dressings; bandaging materials (dressings); cellulose for pharmaceutical purposes; cellulose wadding for medical purposes; cellulose wipes for medical purposes; cleaning cloths impregnated with disinfectant for hygiene purposes; diapers; disinfectant swabs; disposable sanitary napkins; dressing materials for wounds; dressings (medical); fabrics for dressings; feminine hygiene products; impregnated antiseptic wipes; impregnated medicated pads; impregnated medicated swabs; impregnated medicated wipes; impregnated napkins (wipes) of cellulose containing medicated preparations; impregnated pads containing medicated preparations; impregnated paper articles for disinfecting; impregnated paper articles for sterilising; impregnated tissues for cleaning (medicated); impregnated towels containing...
disinfectant preparations; impregnated towels containing sterilizing preparations; materials for bandaging (hygienic); materials for dressings; medical dressings; medicated swabs; menstruation pads; menstruation tampons; non-medicated surgical dressings; pads for feminine protection; pads for use with sanitary napkins; panty liners (sanitary); paper tissues impregnated with medicated preparations; paper towels impregnated with medicated preparations; paper wipes impregnated with medicated preparations; paper wiping cloths impregnated with medicated preparations; products for feminine hygiene; absorbent sanitary articles for babies; absorbent sanitary articles for use in menstrual hygiene; sanitary napkins; sanitary pads; sanitary tampons; sanitising wipes; sticking plasters; surgical bandages; surgical cloth; surgical dressings; swabs for medical use; swabs impregnated with germicidal preparations for medical use; tampons (sanitary); textile nappies (diapers); tissues for medical use; tissues for surgical use; tissues impregnated medicated preparations; towels (paper) impregnated with medicated preparations; towels (textile) impregnated with medicated preparations; wipes (tissues) impregnated with pharmaceutical lotions; medicated wipes for hygienic (cleaning) purposes, other than impregnated with cleaning preparations; wipes for hygienic (medical) purposes; wipes for hygienic (surgical) purposes; wipes for medical use; wipes for medical use impregnated with medicated preparations; wipes for surgical use; wipes for surgical use impregnated with medicated preparations; wipes made of cellulose for medical use; wipes made of cellulose impregnated with medicated preparations; wipes made of tissue for medical use; wipes made of tissue impregnated with medicated preparations; wound dressings.

Cl.23; Knitting threads; knitting yarns; rayon thread and yarn; spun thread and yarn; synthetic threads; textile filaments (threads); textile yarns; thread; threads for textile use; threads of plastic materials for textile use; yarn; yarns for textile applications; yarns for textile use; yarns made of synthetic material for textile use.

Cl.24; Apparel fabrics; artificial silk; bathroom linen; bed linen; bed linen of paper; cloths for removing make-up; denim (cloth); disposable bedding; disposable cloths; disposable drying towels; disposable wash cloths; fabric; fabrics (piece goods); fabrics being textile piece goods; fabrics for industrial use; fabrics for interior decorating; fabrics for textile use; fabrics for use in making diapers; felt; filter fibres (textile); filtering cloth; filtering materials of textile; filters made of textile materials; furnishing fabrics; furnishing fabrics being textile piece goods; horticultural fabrics; household textiles; household textile piece goods; industrial fabrics; knitted fabric; make-up removal cloths (textile), other than impregnated with cosmetics; make-up removal cloths (textile), other than impregnated with toilet preparations; make-up removal towels (textile), other than impregnated with cosmetics; make-up removal towels (textile), other than impregnated with toilet preparations; materials for making into clothing, namely textile materials; materials for soft furnishings, namely, textile materials; materials for use in filtration (textile); materials for use in making clothes; napery (textile); napkins for removing make-up; non-woven cloth; non-woven fabrics made substantially of paper; non-woven fabrics of natural fibres; non-woven fabrics of synthetic fibres; non-woven piece goods; non-woven textile articles; non-woven textile fabrics; non-woven textile piece goods; non-woven textiles; non-woven textiles fabrics; paper fabrics; rayon fabric; textile articles for household use; textile fabrics for making into clothing; textile fabrics for making up into household textile articles; textile filter materials; textile material; textile piece goods; textiles; textiles for furnishings; viscose textiles; woven fabrics for making up into articles of clothing; woven furnishing fabrics.
HUAWEI AppTouch

4473390 23/12/2019

[International Registration No. : 1518829]

HUAWEI TECHNOLOGIES CO., LTD.
Huawei Administration Building, Bantian, Longgang District, Shenzhen 518129 Guangdong China

Proposed to be Used

IR DIVISION

Cl.9; Facial recognition equipment; downloadable image files; downloadable mobile phone software applications; downloadable ring tones for mobile phones; computer software applications, downloadable; downloadable music files; head-mounted video display; security tokens [encryption devices]; computer programs, recorded; tablet computers; data processing apparatus; smartphones; smart watches (data processing); transmitters of electronic signals; notebook computers; computer software, recorded; electronic publications, downloadable; cameras [photography]; chips [integrated circuits]; carrier wave facility; computer game software, recorded; computer game software, downloadable.

Cl.35; Provision of an online marketplace for buyers and sellers of goods and services; search engine optimization for sales promotion; presentation of goods and services by electronic means, for television shopping and home shopping; price comparison services; business information; advertising; sales promotion for others; online advertising via a computer communication network; commercial information and advice for consumers [consumer advice shop]; data search in computer files for others.

Cl.38; Message sending; providing internet chatrooms; providing user access to global computer networks; providing access to databases; transmission of digital files; streaming of data; radio broadcasting; teleconferencing services; communications by cellular phones; videoconferencing services; video-on-demand transmission; computer aided transmission of messages and images.

Cl.41; Teaching; arranging and conducting of conferences; providing online electronic publications, not downloadable; entertainment information; health club services [health and fitness training]; booking of seats for shows; game services provided on-line from a computer network; ticket agency services [entertainment]; providing online music, not downloadable; providing online videos, not downloadable; providing films, not downloadable, via video-on-demand services; providing television programs, not downloadable, via video-on-demand services.

Cl.42; Conducting technical project studies; research and development of new products for others; computer software design; updating of computer software; recovery of computer data; maintenance of computer software; computer system analysis; installation of computer software; conversion of computer programs and data, other than physical conversion; rental of web servers; computer virus protection services; providing search engines for the internet; monitoring of computer systems by remote access; off-site data backup; electronic data storage; cloud computing; outsource service providers in the field of information technology; unlocking of mobile phones; data encryption services; software as a service [SaaS].
MGNEWTON

4473399  21/01/2020

[International Registration No. : 1519844]

MGNEWTON CO., LTD.
10F, 12, Gongpyeong-ro, Jung-gu Daegu 41940 Republic of Korea

Proposed to be Used

IR DIVISION

Cl.5; Materials for dental fillings, especially containing a chromium cobalt alloy; materials for dental fillings containing titanium; porcelain for dental prostheses; materials for artificial teeth; precious metals and precious metal alloys for dentistry use; embedding material for dental and dental technical purposes; base metals and alloys for dentistry use; shaped metals for dentistry; dental ceramics; dental cements; dental amalgams; dental abrasives; materials for making dental impressions; dental impression materials; bonding and primer materials for dental purposes; materials for dental fillings and for stopping purposes; teeth filling material; materials for tooth restoration; adhesives for dental use; molding wax for dentists; rubber for dental purposes; medicines for dental purposes; preparations to facilitate teething; medicinal preparations for the mouth in the form of drops, capsules, tablets or compressed tablets; pharmaceuticals, medical and veterinary preparations; medicines for human purposes; breath refreshers for medical purposes; medicated mouth washes; pharmaceutical agents affecting digestive organs; pharmaceutical preparations for respiratory organs; salivary gland hormone preparations; cardiovascular pharmaceutical preparations; pharmaceutical preparations acting on the central nervous system; pharmaceutical agents affecting sensory organs; anti-inflammatory analgesic preparations; ibuprofen for use as an oral analgesic; medicinal preparations for the mouth for dental purposes; pharmaceutical preparations for the treatment of periodontal disease.

Cl.10; Prosthetic components; implant fixture for dental purposes; implant abutments for dental purposes; cover screws for dental purposes; pins for dental purposes; screws for dental purposes; instruments for use in prosthetic dentistry; filling instruments for dental purposes; dental burs; dental operating units, namely, dental operating chairs; treatment beds for dental purposes; scalers for dental purposes; orthodontic machines and instruments for dental purposes; dental prostheses; dental apparatus for use in detecting tooth cavities; probes for gingival pockets; cut-off and abrasive wheels for dental purposes; polymerisation apparatus for dental purposes; dental osteotomes, namely, dental instruments for cutting teeth or bone; dental implants apparatus and instruments; dental handpieces; dental instruments for use in implant surgery; dental implants; surgical apparatus and instruments for dental use; X-ray apparatus for dental use; dental instruments; dental apparatus and instruments; dental CT scanners; drills for dental use; mirrors for dentists; implant-supported bridges for dental purposes; dental chairs; armchairs for medical or dental purposes; medical apparatus and instruments; dental apparatus; artificial teeth; sets of artificial teeth; pins for artificial teeth; dental apparatus, electric; oral irrigators for use in dentistry; medical intra-oral cameras; dental intra-oral cameras; medical intra-oral scanning device; dental intra-oral scanning device; medical intra-oral measurement cameras; dental intra-oral measurement cameras; intra-oral cameras used in X-ray apparatus for dental examination; endoscopy cameras for medical purposes; endoscopes for medical purposes; medical cameras; retinal cameras for medical purposes; television cameras for medical purposes.

Cl.36; Rental of residential housing; real estate agency services relating to the purchase and sale of buildings; real estate agency services for the leasing of buildings; management of buildings [real estate services]; real estate management services relating to building complexes; rental of real estate; rental of offices [real estate]; real estate management services relating to shopping centers; rental of apartments and offices; rental of student housing; real estate management; leasing or renting of buildings; leasing of buildings; leasing of office space; leasing of shopping center space; rental of business premises; rental of buildings and providing information relating thereto.
4473404  23/12/2019
[International Registration No. : 1519093]
HLA BRAND MANAGEMENT CO., LTD.
No.8 Taoxin Road, Xinqiao Town, Jiangyin City Jiangsu Province China

Proposed to be Used
IR DIVISION

Cl.25; Clothing; trousers; suits; sweaters; skirts; shoes; hats; hosiery; gloves [clothing]; neckties; scarfs; girdles; shower caps; hairdressing capes; wedding dresses.

Cl.35; Advertising; business management assistance; commercial administration of the licensing of the goods and services of others; sales promotion for others; marketing; personnel recruitment; relocation services for businesses; photocopying services; accounting; sponsorship search; retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies.
QTANKEY

Priority claimed from 06/11/2019; Application No. : 741933 ; Switzerland
4473561  24/01/2020
[International Registration No. : 1519293]

SYNGENTA CROP PROTECTION AG
Rosentalstrasse 67 CH-4058 Basel Switzerland

Proposed to be Used

IR DIVISION

Cl.7; Agricultural sprayers [machines].

Cl.8; Manually operated agricultural, gardening and landscaping tools; hand-held sprayers in a backpack for spraying herbicides and other types of agrochemical products.
Priority claimed from 01/11/2019; Application No. : 40201924046Y ;Singapore
4474521  12/12/2019
[International Registration No. : 1519194]

QENGTEK (PTE) LTD.
50 Kian Teck Road Singapore 628788 Singapore

Proposed to be Used
IR DIVISION

Cl.6; Floating metal docks; floating docks of metal for marinas; floating breakwaters of metal; structural platforms [structures] of metal; metal structures for use as platforms; suspended stages [structures] of metal; metal structures; building structures of metal; building structures of metal for agricultural use; building extensions [structures] of metal; framework structures of metal; support fixings of metal for building structures; welded metal structures; formwork for concrete of metal; reinforcement of metal for concrete; reinforcing materials, of metal, for concrete; devices of metal for use in reinforcing concrete; modular metallic structures; portable building structures of metal; transportable metal structures; prefabricated metal building structures; prefabricated wall structures of metal; prefabricated roof structures of metal; structures of metal for use as prefabricated building foundations; bridges [structures] of metal; towers [metal
structures]; floating metal fish farm cages; swimming pools [structures] of metal.

Cl.19; Non-metal floating docks; floating docks, not of metal, for mooring boats; non-metallic floating breakwaters for the use in boat marinas; non-metallic structural platforms [structures]; non-metallic stage platform structures; non-metallic suspended stages [structures]; non-metallic structures; non-metallic building structures; non-metallic civil engineering structures; non-metallic structures for agricultural use; building extensions [structures] of non-metallic materials; non-metallic framework structures; non-metallic roofs for structures; articles of concrete for building purposes; concrete products for use in building; building elements made of concrete; concrete building materials; building elements of reinforced concrete; reinforced concrete; modular non-metallic structures; non-metallic portable structures; non-metallic portable building structures; transportable non-metallic structures; non-metallic prefabricated wall structures; non-metallic prefabricated roof structures; concrete prefabrications; preformed concrete building elements; bridges [structures] of non-metallic materials; towers [non-metallic structures]; apartments [non-metallic structures or buildings]; floating fish farm cages, not of metal; aquariums [structures]; non-metallic swimming pool structures; skating rinks [structures], not of metal.
Priority claimed from 09/07/2019; Application No. : 201909407 ;Norway 4474532 09/01/2020

[International Registration No. : 1519289]

Fiven Norge AS
P.O. Box 113 N-4792 LILLESAND Norway

Proposed to be Used

IR DIVISION

**Cl.1:** Chemical products for industrial use, namely silicon carbides for refractory and metallurgical purposes and as additives in ceramic components and metal alloys.

**Cl.3:** Silicon carbides [abrasives].
4474594 19/12/2019
[International Registration No. : 1519806]
NKNS CORPORATION
4F, 16, Hakdong-ro 30-gil, Gangnam-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Cl.18; Bags; backpacks; eco bags; tote bags; handbags; daypacks; leather bags and wallets; leather and imitations of leather; sport bags; purses; trunks [luggage]; umbrellas; frames for umbrellas; parasols [sun umbrellas]; canes; leather straps.

Cl.25; Clothings; shoes; money belts [clothing]; skirts; sports wear; outerclothing; bottoms [clothing]; underwear; sweaters; shirts; socks; scarfs; neckties; gloves [clothing]; neck warmers; caps being headwear; hats; belts [clothing]; raincoats.
Trade Marks Journal No: 1950 ,   01/06/2020           Class 99

Priority claimed from 29/07/2019; Application No. : 018100582 ;European Union
4474597    14/01/2020
[International Registration No. : 1519309]

SIA Light Guide Optics International
Celtniecbas Iela 8 LV-5316 Livani Latvia

Proposed to be Used
IR DIVISION

Cl.9; Fiber optic cables; nonlinear optical fibres; fiber optics; optical cables; optical transmitters for use with fibre optic cables; optical apparatus and instruments; lens, namely optical lenses; optical fibers [fibres] [light conducting filaments]; fiber optics; optical cables; sheaths for optical fibre cable; fiber optic cables; glassware for scientific experiments in laboratories; glass tubes for scientific purposes; optical waveguides; optical fiber connectors.

Cl.10; Ultraviolet ray lamps for medical purposes; fibre optic instruments for medical purposes; scalpels emitting electromagnetic rays; light sources for electronic endoscopes for medical purposes; light sources for medical use; visible light treatment instruments, namely medical treatment instruments using visible light; lamps for producing polarised light for medical use; visible light treatment instruments, namely visible light treatment instruments for medical use; hemostatic suture instruments; apparatus for use in vein puncture; instruments for intraluminal sclerosis of varicose veins; surgical instruments; lasers for medical purposes; lasers for ophthalmic purposes; lasers for medical purposes; laser instruments for medical use; apparatus for the application of laser radiation for dental purposes; laser cutting tools for medical use; laser installations for medical use; laser beam delivery instruments for medical use; lasers incorporating optical fibres for medical use; probes for medical purposes; surgical probes.

Cl.40; Customised manufacture of optical apparatus and instruments; customised manufacture of optical fibres; customised manufacture of optical waveguides; customised manufacture of fibre optic cables; contract manufacture of optical fibre optic cables; contract manufacture of glass tubes for scientific purposes.
novagain

Priority claimed from 07/01/2020; Application No.: 4612099; France
4474608 17/01/2020
[International Registration No.: 1519095]
InnovaFeed
Route de Chaulnes Lieudit Les Trente F-80190 NESLE France

Proposed to be Used
IR DIVISION
Cl.29; Fish; oils for food; edible insects, not live.
Cl.31; Agricultural and aquaculture products, horticultural and forestry products; live animals; animal foodstuffs; live edible insects; live bait for fishing.
ANOXTHANE

Priority claimed from 01/08/2019; Application No. : 4572664 ;France
4474615  07/01/2020
[International Registration No. : 1519111]
VEOLIA WATER SOLUTIONS & TECHNOLOGIES SUPPORT
1 Place Montgolfier, Immeuble l’Aquarène F-94410 SAINT MAURICE France

Proposed to be Used

IR DIVISION

Cl.11; Installations, apparatus and machines for water purification; water filtering apparatus; Parts of household or industrial installations for water and waste water treatment, namely plastic media for micro-organisms for water or waste water treatment in bioreactors; household or industrial installations for water or waste water treatment, namely systems for filtering and purifying water using biological processes; bioreactors for the treatment of water or waste water; all these goods used for checking biofilm growth, reducing risks of clogging of plastic media for micro-organisms and improving efficiency of water or waste water purification throughout the treatment process.

Cl.40; Treatment of water or waste water by biological processes using bioreactors and plastic media for microorganisms with a view to checking biofilm growth, reducing risks of clogging of plastic media for micro-organisms and improving efficiency of water or waste water purification throughout the treatment process; energy production services, namely production of biogas by an anaerobic process.
KODEX-EPD

Priority claimed from 18/07/2019; Application No. : 01399330 ;Benelux
4474753  06/01/2020

[International Registration No. : 1519434]

Koninklijke Philips N.V.
High Tech Campus 5 NL-5656 AE Eindhoven Netherlands

Proposed to be Used

IR DIVISION

Cl.9; Software and computer hardware for use with a system that enables imaging and anatomical mapping of a patient's cardiovascular structure; software and computer hardware for use with system that enables three-dimensional imaging and anatomical mapping of a patient's cardiovascular structure.

Cl.10; Medical mapping navigation and imaging systems for use in direct association with electronic display monitors and one or more medical navigation apparatuses, such as intravascular devices and electromagnetic sensors, for use in cardiac procedures; medical mapping systems for use in direct association with electronic display monitors and one or more anatomical mapping apparatuses, such as intravascular devices and electromagnetic sensors, for use in cardiac procedures; medical imaging systems for use in direct association with electronic display monitors and medical imaging apparatuses, such as intravascular devices and electromagnetic sensors, for use in medical procedures, medical diagnostics systems for use in direct association with electronic display monitors and medical diagnosis apparatuses for use in cardiac procedures.
INNOFLOAT

Priority claimed from 24/07/2019; Application No. : 018098866 ;European Union
4474776  21/01/2020
[International Registration No. : 1518119]
INNOVO Engineering and Construction LTD
23, Carden Place Aberdeen AB10 1UQ United Kingdom

Proposed to be Used
IR DIVISION

Cl.7;Self-raising floating platforms; machines for laying cables on the seabed; tensioners for tubes, cables, umbilicals, flexible tubes and risers; tensioners for cable trunking; machines for laying cables on the seabed; apparatus for installing offshore pipelines; apparatus for installing subsea pipelines; pipe laying machines and apparatus.

Cl.9;Marker buoys; signaling buoys; navigational buoys; subsurface buoys.

Cl.12;Ships; pontoons; barges; fenders for ships; cable transport apparatus and installations.

Cl.42;Design and development of pontoons, barges, jack-up rigs, fenders for ships, apparatus and installations for transporting cables, systems for placing cables on the seabed, marking buoys, signalling buoys, navigational buoys, subsurface buoys; design and development in the field of offshore engineering.
Trade Marks Journal No: 1950, 01/06/2020  Class 99

ASIANZ HEAD2

Priority claimed from 20/11/2019; Application No.: 2019-146495; Japan
4475638 17/01/2020
[International Registration No.: 1519014]

SUNFORD CO., LTD.
3-16, Kitauzura, Gifu-shi Gifu 500-8287 Japan

Proposed to be Used

IR DIVISION

Cl.14; Key rings of precious metals; key holders of precious metals; split rings of precious metal for keys; jewelry; necklaces [jewelry]; bracelets [jewelry]; clocks; watches; wristwatches.

Cl.18; Bags; handbags; shopping bags; school bags; beach bags; trunks [luggage]; traveling bags; valises; suitcases; purses; pocket wallets; key cases; business card cases; vanity cases, not fitted; umbrellas; parasols; walking sticks.

Cl.25; Clothing; leggings [trousers]; jerseys [clothing]; underwear; socks; gloves [clothing]; hats; wristbands [clothing]; neck scarves [mufflers]; suspenders; belts [clothing]; shoes; headbands [clothing]; sports shoes.
MINENSSEY

4475926    23/01/2020

[International Registration No. : 1519042]

Minenssey Pty Ltd
Suite 2, 20 Cliff Street Milsons Point NSW 2061 Australia

Proposed to be Used

IR DIVISION

Cl.3; After sun products (not medicated); cosmetic masks; facial masks (cosmetic); masks for the face (cosmetic);
beauty masks; cosmetics; skin whitening creams; cosmetic oils; rose oil; essential oils; cosmetic bath products; bath
products, not medicated; cosmetic moisturisers; facial moisturisers (cosmetic); moisturisers (cosmetics); facial
cleansers; skin cleansers; cleansing products for removing make-up; skin cleaners (cosmetic); skin care products
(cosmetic); facial cleansers of volcanic clay; skincare cosmetics; make-up; fragrances; sunscreens; sun block; lipsticks;
non-medicated lip balms; cosmetics for animals; cleansing creams (non-medicated); cleansing liquids; cleansing gels;
perfume oils; perfume; air fragrance reed diffusers; air fresheners (fragrant preparations); mouth (breath) fresheners, not
for medical use; mouth sprays, not for medical use.

Cl.25; Apparel (clothing, footwear, headgear); clothing; clothing for babies; scarves; belts (clothing); children's
clothing; clothing for swimming; headgear for wear; hats; caps; headwear; socks; shoes; footwear; gloves (clothing);
pants (clothing); shirts; jackets (clothing); coats; dresses; skirts; sweaters.

Cl.35; Provision of an on-line marketplace for buyers and sellers of goods and services; sales promotion (for others);
business planning; business administration; business acquisitions; business advice; business consultancy; business
franchising services (group purchasing, group advertising); business management; business management services
relating to franchising; procurement services for others (purchasing goods and services for other businesses);
advertising; arranging exhibitions for advertising purposes; business advertising services relating to franchising;
demonstration of goods for advertising purposes; online advertising on a computer network; presentation of goods on
communication media, for retail purposes; retail services; retailing of goods (by any means); wholesale services for
pharmaceutical, veterinary and sanitary preparations and medical supplies; wholesaling of goods (by any means);
provision of advertising space; rental of advertising space on the internet; search engine optimisation for sales
promotion; rental of sales stands; rental of advertising apparatus; provision of information of advertising and marketing;
NANYA NEW MATERIAL TECHNOLOGY CO., LTD.
No.158, Changxiang Road, Nanxiang Town, Jiading District Shanghai China

**Proposed to be Used**

**IR DIVISION**

**Cl.6:** Sheets and plates of metal; electrolytic copper; foils of metal for wrapping and packaging; metals in foil or powder form for 3D printers; aluminium foil; cermets; steel sheets; anchor plates; laths of metal.

**Cl.17:** Copper-foiled plastic board for the base plate of printed circuit boards use; synthetic resins, semi-processed; electrical insulating materials; fiberglass for insulation; fiberglass fabrics for insulation; plastic board; synthetic resins, semi-processed; plastic board for producing circuit boards' base plate; insulating tapes.
Pandora A/S
Havneholmen 17-19 DK-1561 Copenhagen V Denmark

Proposed to be Used

IR DIVISION

Cl.14; Precious metals and their alloys; jewellery; precious and semi-precious stones; horological and chronometric instruments; paste jewellery; jewellery made of precious metals, gemstones, pearls, natural or artificial precious or semi-precious stones and imitations thereof; cuff links; ornamental pins; watches; watch straps; watch chains; cases for jewellery and watches; charms for key rings; key rings; key chains; clasps for jewellery; jewellery boxes; tie pins; tie clips; jewel pendants; trinkets [jewellery]; ornaments [jewellery]; shoe jewellery; pet jewellery; key chains as jewellery [trinkets or fobs]; dress and bag ornaments in the nature of jewellery; decorative articles [trinkets or jewellery] for personal use.

Cl.35; Retail sales, retail sale operations, wholesale, promotion and online retail sales and wholesale [Internet] in relation to jewelry, watches, jewelry cases and other fashion accessories; wholesale and retail store services relating to jewelry and other fashion accessories; online wholesale and retail store services relating to jewelry and other fashion accessories; business consultancy, assistance and advice and business consultancy and assistance in establishing retail points of sale; business consultancy and assistance relating to starting and running a franchise; assistance in business management within the framework of a franchise contract; providing assistance in the field of product commercialization within the framework of a franchise contract; administration of consumer loyalty programs.
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NOTICE

Applicants for registration of Trade Marks and their agents are particularly requested to quote in their replies full and complete Reference Letter No. and date, application number and the class to which it relates and send to the concerned office of Trade Marks Registry. This would facilitate quick disposal of letters.

ॐ प्रकाश गुप्ता आय.ए.एस.
महानिर्वाचक, एकबार्ष
अधिकार्य तथा व्यापार विभाग

OM PRAKASH GUPTA, IAS

CONTROLLER-GENERAL OF PATENTS,
DESIGNS, TRADE MARKS & GI

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Published by the Govt. of India,
Trade Marks Registry, Mumbai-400037